

LOK SABHA
DEBATE

Third Series

Volume III, 1962/1884 (Saka)

[*May 26 to June 7, 1962/Jyaistha 5 to 17, 1884 (Saka)*]



FIRST SESSION, 1962/1884 (Saka)

(*Vol. III contains Nos. 31 to 40*)

LOK SABHA SECRETARIAT
NEW DELHI

CONTENTS

[Third Series, Vol III.—May 26 to June 7, 1962/Jyais 1 to 17, 1884 (Saka)]

No. 31.—*Saturday, May 26, 1962/Jyaiṣṭha 5, 1884 (Saka)*

COLUMNS

Paper laid on the Table	6903
Business of the House	6903—06
Demands for Grants, 1962-63	
Ministry of Health	6906—74
Ministry of Education	5974—7110
Daily Digest.	7111—12

No. 32.—*Monday, May 28, 1962 / Jyaiṣṭha 7, 1884 (Saka)*

Oral Answers to Questions—

Starred Questions Nos. 1070, 1072, 1074, 1075, 1077 to 1080, 1085, 1081 1083, 1084, 1086, and 1090 to 1093.	7113—51
--	---------

Written Answers to Questions —

Starred Questions Nos. 1071, 1073, 1076, 1082, 1087, 1088, 1089, 1094 to 1113	7151—66
Unstarred Questions Nos. 2026 to 2038, 2040 to 2060, and 2062 to 2115.	7166—7215

Re: Motion for Adjournment—

Calling Attention to Matters of Urgent Public Importance

(i) Reported Chinese intrusion into Gorakhpur and Basti districts; and	7222—25
(ii) Crash of dakota aircraft	7225—28

Papers laid on the Table	7228—30
--------------------------	---------

Correction of Answer to Starred Question No. 125.	7230
---	------

Statement re: Answer to Supplementary on Starred Question No. 864.	7231
--	------

Demands for Grants	7232—7378
--------------------	-----------

Ministry of Education	7232—69
-----------------------	---------

Ministry of Information and Broadcasting	7269—7378
--	-----------

Daily Digest	3279—86
--------------	---------

No. 33.—*Tuesday, May 29, 1962/Jyaiṣṭha 8, 1884 (Saka)*

Oral Answers to Questions

Starred Questions Nos. 1114, 1116 to 1119, 1122 to 1126, 1128 to 1132, 1134 and 1135.	7387—7429
--	-----------

Short Notice Question No. 12	7429—30
------------------------------	---------

Written Answers to Questions —

Starred Questions Nos. 1115, 1120, 1121, 1127, 1133, 1136 to 1163.	7430—51
--	---------

Unstarred Questions Nos. 2116 to 2167	7451—86
---------------------------------------	---------

Re-Procedure	7486
--------------	------

Motion for Adjournment—

Statement made by Indian Ambassador to U.S.A. about India's Defence Forces.	7487—92
---	---------

Calling Attention to Matters of Urgent Public Importance—

Statement made by Indian Ambassador to U.S.A. about India's Defence Forces.	7487—92
---	---------

Remarks made by Indian Ambassador to U.S.A. about Minister of Defence.	7497—99
--	---------

Fire in Sadar Bazar in Delhi.	7497—99
-------------------------------	---------

Papers laid on the Table	7499—7500
--------------------------	-----------

COLUMNS

Demands for Grants	7500—7652
Ministry of Information and Broadcasting	7500—34
Ministry of Law	7534—7611
Ministry of Defence	7611—52
Daily Digest	7653—58
 No. 34.—Wednesday, May, 30, 1962/Jyaistha 9, 1884 (Saka)	
Oral Answers to Questions—	
Starred Questions Nos. 1164 to 1166, 1168 to 1170, 1172, 1174 to 1176, 1178, 1179, 1181, 1183 and 1184.	7659—95
Written Answers to Questions—	
Starred Questions Nos. 1167, 1171, 1173, 1177, 1180, 1182, 1185 to 1195,	7695—7705
Unstarred Questions Nos. 2168 to 2278 and 2280 to 2315.	7705—7808
Papers laid on the Table	7808—09
Committee on Private Members' Bills and Resolutions—	
First Report	7809
Election to Committee —	
(i) Central Committee of Tuberculosis Association of India; and	7810
(ii) National Food and Agriculture Organisation Liaison Committee.	7810—11
Demands for Grants —	
Ministry of Defence	7811—7958
Daily Digest	7959—66
 No. 35.—Thursday, May 31, 1962/Jyaistha 10, 1884 (Saka)	
Oral Answers to Questions —	
Starred Questions Nos. 1196 to 1201, 1204 to 1213 and 1215.	7967—8006
Short Notice Question No. 13.	8006—09
Written Answers to Questions—	
Starred Questions Nos. 1202, 1203, 1214, and 1216 to 1220.	8009—14
Unstarred Questions Nos. 2316 to 2378.	8014—54
Calling Attention to Matter of Urgent Public Importance—	
Reported explosion in Nautanwa on India -Nepal border, U.P.	8054—58
Papers laid on the Table	8058—59
Elections to Committees—	
Court of the University of Delhi ; and	8059—60
Samsad (Court) of the Visva-Bharati	8060
Demands for Grants	8061—8226
Ministry of Defence	8061—8119
Ministry of Works, Housing and Supply	8119—8226
Daily Digest	8227—32

No. 36.—*Friday, June 1, 1962/Jyaistha 11, 1884 (Saka)*

COLUMNS

Oral Answers to Questions—

Starred Questions Nos. 1226, 1227, 1229 to 1232, 1234 to 1238, 1240 to 1244, 1225 8233-71

Written Answers to Questions—

Starred Questions Nos. 1221 to 1224, 1228, 1233, 1239. 8272-77

Unstarred Questions No. 2379 to 2412. 8277-97

Obituary reference 8297-98

Re: A point of order raised on 31-5-62 8298-8303

Papers laid on the Table 8303-04

Petition re: issue of stamp folders to Philatelic lists by Philatelic Bureau 8304

Business of the House 8304-05

President's Pension (Amendment) Bill—Introduced. 8305

Demands for Grants—

Ministry of Works, Housing and Supply. 8305-89

Committee on Private Members' Bills and Resolutions—

First Report 8389

Resolution re: Nucleus Co-operative Farming Society—Withdrawn 8389-8432

Resolution re: removal of untouchability 8432-54

Daily Digest 8455-58

No. 37.—*Monday, June 4, 1962/Jyaistha 14, 1884 (Saka)*

Oral Answers to Questions—

Starred Questions Nos. 1246 to 1249, 1251 to 1254, 1256 to 1261. 8459-97

Written Answers to Questions—

Starred Questions Nos. 1250, 1255, 1262 to 1270 8497-8504

Unstarred Questions Nos. 2413 to 2431, 2433 to 2474 and 2476 to 2510. 8504-69

Papers laid on the Table 8569

Statement re: Disturbances in East Pakistan and subsequent Migrations 8579-75

Demands for Grants 8575-8754

Ministry of Works, Housing and Supply. 8575-8624

Ministry of Home Affairs. 8624-8713, 8714-54

Statement re: Railway accident near Hubli 8713-14

Daily Digest 8755-60

No. 38.—*Tuesday, June 5, 1962/Jyaistha 15, 1884 (Saka)*

Oral Answers to Questions—

Starred Questions Nos. 1271, 1273 to 1274, 1277 to 1280, 1282, 1284 to 1289. 8761-98

Written Answers to Questions—

Starred Questions Nos. 1275, 1276, 1281, 1283, 1290 to 1308. 8798-8811

Unstarred Questions Nos. 2511 to 2607, 2609 to 2619, 2622 to 2630 and 2632 to 2634. 8811-85

Calling Attention to Matters of Urgent Public Importance—

(i) Certain reported remarks of U.S. Ambassador re: India's Defence Forces. 8885-87

(ii) Fire in Connaught Place, New Delhi 8887-90

COLUMNS

Papers laid on the Table	8890-91
Re: Laying of a certain Report on the Table	8892-93
Cancellation of sittings of the Lok Sabha.	8893
Election to Committee—	
Central Advisory Board of Biology for Botanical Survey of India and Zoological Survey of India.	8893-94
Demands for Grants	8894-9072
Ministry of Home Affairs	8894-9072
Daily Digest.	9073-80

No. 39.—Wednesday, June 6, 1962/Jyaistha 16, 1884 (Saka)

Oral Answers to Questions

Starred Questions Nos. 1310, 1311 to 1313, 1317 to 1319, 1324 to 1327, 1316, 1315, 1322, 1320, 1323, 1324 and 1321	9081-9118
--	-----------

Written Answers to Questions—

Starred Question No. 1309	8118-19
Unstarred Questions Nos. 2635 to 2643, 2645 to 2705.	9119-64

Calling Attention to Matter of Urgent Public Importance—

Expiry of Indo-Tibetan Agreement and Closing of Chinese Trade Missions in India	9165-68
Papers laid on the Table	9168-69
Re: Motion for adjournment	9169-70
Demands for Grants	9170-9352
Ministry of Home Affairs	9170-9267
Ministry of Labour and Employment	9267-9352
Daily Digest	9353-58

No. 40.—Thursday, June 7, 1962/Jyaistha 17, 1884 (Saka)

Member sworn	9359
---------------------	------

Oral Answers to Questions—

Starred Questions Nos. 1328 to 1331, 1334, 1337 to 1344, 1346, 1347, 1349 and 1348	9359-95
--	---------

Written Answers to Questions—

Starred Questions Nos. 1332, 1333, 1335, 1336, 1345 and 1350 to 1352.	9395-99
Unstarred Questions Nos. 2706 to 2786.	9399-9452

Calling Attention to Matter of Urgent Public Importance—

Fire in Town Hall, Delhi	9452-54
Papers laid on the Table	9955
Elections to Committees—	
(i) Committee on Estimates, and	9455-56
(ii) Committee on Public Accounts.	9456-57
Re: Committee on Public Undertakings	9457-58
Motion re: Association of Members of Rajya Sabha with Public Accounts Committee	9458
Demands for Grants	9458-9624
Ministry of Labour and Employment	9458-9548
Ministry of Commerce and Industry	9548-9603, 9604-24
Announcement re : Result of Division	9603-04
Daily Digest	9625-30

N.B.—The sign + marked above a name of a Member on Questions which were orally answered indicates that the Question was actually asked on the floor of the House by that Member.

COLUMNS

Demands for Grants	7500—7652
Ministry of Information and Broadcasting	7500—34
Ministry of Law	7534—7611
Ministry of Defence	7611—52
Daily Digest	7653—58
 No. 34.—Wednesday, May, 30, 1962/Jayaistha 9, 1884 (Saka)	
Oral Answers to Questions—	
Starred Questions Nos. 1164 to 1166, 1168 to 1170, 1172, 1174 to 1176, 1178, 1179, 1181, 1183 and 1184.	7659—95
Written Answers to Questions—	
Starred Questions Nos. 1167, 1171, 1173, 1177, 1180, 1182, 1185 to 1195,	7695—7705
Unstarred Questions Nos. 2168 to 2278 and 2280 to 2315.	7705—7808
Papers laid on the Table	7808—09
Committee on Private Members' Bills and Resolutions—	
First Report	7809
Election to Committee —	
(i) Central Committee of Tuberculosis Association of India; and	7810
(ii) National Food and Agriculture Organisation Liaison Committee.	7810—II
Demands for Grants —	
Ministry of Defence	7811—7958
Daily Digest	7959—66
 No. 35.—Thursday, May 31, 1962/Jyaistha 10, 1884 (Saka)	
Oral Answers to Questions —	
Starred Questions Nos. 1196 to 1201, 1204 to 1213 and 1215.	7967—8006
Short Notice Question No. 13.	8006—09
Written Answers to Questions—	
Starred Questions Nos. 1202, 1203, 1214, and 1216 to 1220.	8009—14
Unstarred Questions Nos. 2316 to 2378.	8014—54
Calling Attention to Matter of Urgent Public Importance—	
Reported explosion in Nautanwa on India -Nepal border, U.P.	8054—58
Papers laid on the Table	8058—59
Elections to Committees—	
Court of the University of Delhi ; and	8059—60
Samsad (Court) of the Visva-Bharati	8060
Demands for Grants	8061—8226
Ministry of Defence	8061—8119
Ministry of Works, Housing and Supply	8119—8226
Daily Digest	8227—32

LOK SABHA DEBATES

7659

7660

LOK SABHA

Wednesday, May 30, 1962/Jyaistha 9,
1884 (Saka).

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair].

ORAL ANSWERS TO QUESTIONS

Writing Paper in Post Offices

*1164. { Shri Subodh Hansda:
 { Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there is short supply of writing paper in all Post Offices in West Bengal;

(b) if so, the reasons for the short supply; and

(c) what steps Government are taking to meet the short supply?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) No, Sir. Presumably, the Hon'ble Members refer to shortage of standard forms in which correspondence is made by the Post Offices with the members of the public. In a few Post Offices like Barabazar (Calcutta), Krishnagar H.O., Midnapore H.O., Darjeeling H.O., Beadon Street T.S.O. and Dum Dum Sub-Post office in West Bengal Circle, there was a shortage of these forms, for a short while. The position is now normal.

(b) This temporary shortage was due to short supply of forms from the P. & T. Forms Stores, Calcutta.

(c) By resorting to local printing and also by obtaining supplies from the

807 (Ai) L.S.D.—1.

P. & T. Forms Stores, Calcutta, the position has since eased and there is no shortage at present.

Shri Subodh Hansda: The hon. Minister has stated that the position has now eased. Is it a fact that due to the large volume of work, the supply of these forms—correspondence forms and writing papers—is much less than the volume of work demands at present?

Shri Jagjivan Ram: As I have said, there was some temporary difficulty. But now the position is normal. The difficulty was due to short supply of paper. And that difficulty of short supply of paper from the paper factories may continue till we are self-sufficient in the indigenous supply.

श्री भवत दशंन : माननीय मंत्री जी ने कहा है कि "मिच्चाएशन इन नाउ नोमेंट"। मेरा ध्यान जहाँ तक अन्भव है, वह बताता है कि नामेंट हाँने पर भी फार्म्स की बड़ी कमी रहती है। दिनर्वा में भी हमारे पानियामेंट हाउस के डाकखाने में वहाँ में फार्म्स नहीं मिलते हैं। मैं जानता चाहता हूँ कि क्या कोई विशेष उपाय किय जा रहे हैं ताकि कम में कम जो बड़े बड़े डाकखाने हैं, उनमें इनकी कमी न होने पाएँ ?

श्री जगजीवन राम : यहाँ पर उन फार्म्स का मवाल था जो जनता के साथ कारेमपोडेस के लिय पत्र-व्यवहार के लिय पोस्ट फ्राफिस के अधिकारी काम में लाते हैं। जहाँ तक दूसरे फार्म्स का ताल्लूक है, जैसा मैं ने कहा हमारे मुल्क में कागज का अभाव है और जितनी मुल्क की आवश्यकतायें कागज की

■ ■ ■

हैं, उतना कागज हमारे यहां उत्पन्न नहीं हो रहा है और जब नक वह स्थिति रहेगी, तब नक कुछ न कुछ कठिनाई का सामना तो करना ही पड़ेगा।

Shri S. C. Samanta: The hon. Minister admitted that there was shortage of paper. May I know whether in the extra-departmental post offices, where the branch post-masters had to buy ordinary paper to do their work, they have been paid?

Shri Jagjivan Ram: They are paid. There is a certain standard for the purchase of stationery, and we have permitted local purchases in emergent cases.

Shri Harish Chandra Mathur: May I know what is the total requirement of this particular Department in respect of paper and to what extent it has not been met? Have they estimated what is the total requirement....

Mr. Speaker: The question is only so far as West Bengal is concerned.

Shri Harish Chandra Mathur: The hon. Minister said that there is an overall shortage of paper in this country.

Mr. Speaker: That will be opening the whole matter.

Shri B. K. Das:

Shri Jagjivan Ram: I may submit, Sir, that a few days back....

Mr. Speaker: I do not allow that.

Shri B. K. Das: May I know whether there is any provision for contingencies in the branch post-offices, so that they can purchase paper and other materials?

Shri Jagjivan Ram: There is provision. But in this case no work suffered. As I have stated, these forms are meant for correspondence with the public, and even when we run short of these forms, correspondence is not stopped. It is done on other papers.

Shri Warior: What is the arrangement in the Postal Department for these forms to be printed. Is it done departmentally or is it by private contract?

Shri Jagjivan Ram: In most of these cases it is departmental, but in certain emergent cases we do permit local printing and local purchase of paper.

Shri Prabhat Kar: In view of the shortage of forms, not only for internal consumption but also forms for the public, the Posts and Telegraphs revenues suffer. Before giving these things for printing, may I know whether the requirements of each post office are taken into consideration?

Shri Jagjivan Ram: It is only on that basis that orders are placed. That is so obvious.

Mr. Speaker: Before answering questions, hon. Ministers should kindly look towards me also. Sometimes, I disallow the question, but the answer is given.

Shri Basumatari: May I know whether there is a complaint that due to shortage of paper, even the telephone guide has not been printed in Assam and subscribers are put to great difficulty?

Mr. Speaker: How Assam from West Bengal? Next question.

Shri Basumatari: Adjacent State.

Shri Hari Vishnu Kamath: Neighbouring State.

Mr. Speaker: All States in India are adjacent to each other.

Repairing Workshop for Steamers

+

*1165. **Shri Warior:**

Shri Vasudevan Nair:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the scheme to establish a repairing workshop for steamers

in Cochin Port was sanctioned during the Second Five Year Plan;

(b) whether any amount had been allotted; and

(c) whether the scheme will be completed during the Third Five Year Plan period?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) No.

(b) Does not arise.

(c) No.

Shri Warior: May I know whether it is not a fact that a sum of Rs. 1 crore was set apart in the Second Plan for this workshop in Cochin?

Shri Jagjivan Ram: No, Sir. I do not think so. There was no proposal to establish such a workshop in the Second Plan.

Shri Warior: Is it not a fact that out of Rs. 5 crores, Rs. 4 crores was meant for civil construction of the dock-yard and Rs. 1 crore was for establishment of workshop? Will the hon. Minister be pleased to look into it?

Mr. Speaker: Certainly, he will look into it. Next question.

Shri Vasudevan Nair: You have passed on to the next question. May I put one supplementary question?

Mr. Speaker: I have passed on to the next.

Shri Vasudevan Nair: I was taken by surprise.

Mr. Speaker: He denies there was any proposal. I have passed on to the next question. He will excuse me.

Suicide by Retired P. & T. Employee

*1166. **Shri Vidya Charan Shukla:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a retired employee of the Posts and Telegraphs Department committed suicide in Jabalpur recently because of acute

financial difficulties caused by non-release of his pension and gratuity;

(b) if so, how much time elapsed between his retirement and consequent suicide;

(c) whether any inquiry has been made in this case; and

(d) the result thereof?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) No, Sir.

(b) Does not arise.

(c) Yes.

(d) The enquiry revealed that a carpenter who retired from the Telegraph Store Depot, Jabalpur, on 10th January, 1961 committed suicide on 19th March, 1962. He was entitled to the benefits of the Workmen's Contributory Provident Fund. His contribution amount to Rs. 1754.2 nP. was paid to him on 28th March, 1961. He had opted for the pensionary scheme on retirement and had consented to receive Government contribution to the Fund as an interim measure on 16th March, 1962, but committed suicide on 19th March 1962. He had a sizeable amount in the Post Office Savings Bank and landed property near Calcutta. The cause of the suicide is apparently ill-health and not delay in the settlement of his pension and gratuity case.

Shri Vidya Charan Shukla: May I know whether frequent complaints are received in the P. & T. Department about great delay in the settlement of pension cases and gratuity cases and if so whether any steps are going to be taken by the Department to remove such grievances and such complaints?

Mr. Speaker: In the case that he cited, there was no delay at all. The reason for the suicide was quite different.

* **Shri Jagjivan Ram:** I do not agree there is any occasion for such a sweeping remark that there is delay

in the P. & T. Department. It is not borne out by the facts given here.

श्री अचल सिंह: क्या माननीय मंत्री बताने को कृपा करेंगे कि जो आदर्मा—

अध्यक्ष महोदय: मंत्रे माननीय मदम्यों ने एक विनय करनी है। जिन्होंने बताने वे इस बात पर लगाते हैं कि क्या माननीय मंत्री बताने की कृपा करेंगे, इन्होंने समय में तो वह बताल हो जायगा। इस बास्ते वे कानून करे कि इस को न कहा जाय।

श्री अचल सिंह: क्या माननीय मंत्री जो बताने को कृपा करेंगे—(हसा)। माननीय मंत्री जो बतायेंगे कि जब कोई आदर्मा गिरायर होता है तो उसके रैयन पेपर इत्यादि ज्यादा में ज्यादा किन्तु समय में बत जाने चाहिये और उसको रैयन मिल जाना चाहिये?

श्री जगद्वीन राम जल्दी ने जवाब यह काम हो जाना चाहिये।

Shri Warior: May I know whether the police got any record of paper from the body of the person after the suicide giving the clue for the reason of the suicide? Was any investigation made?

Shri Jagjivan Ram: There is no case for any such feeling or to infer that he committed suicide because he was in a condition of penury. He had a sizeable amount in his savings bank. There has not been delay in paying his contribution to the Provident fund.

श्री बड़े एमे किन्तु केमेज पेडिंग है जिन में रिटायर होने के एक या दो माल तक पोस्ट और टलियाफ डिपार्टमेंट में पेन्डाने नहीं मिलते हैं?

Shri Jagjivan Ram: I do not carry all that information with me. If the hon. Member wants that information, he can have it after giving separate notice.

श्री उमूर त्रिवेदी: बहुत सारे केमेज होंगे।

श्री बड़े: बहुत होंगे कम होंगे, कम से कम यह तो बतला सकते हैं कि एक है, दो हैं या कितने हैं।

अध्यक्ष महोदय: यह तो जब इनकामेंशन हो नव पाना चल सकता है कि एक है या ज्यादा है।

Shri Vidya Charan Shukla: Is it a fact that a letter was found on the body of the deceased, and if so, may I know whether the contents of that letter revealed the cause of the suicide?

Shri Jagjivan Ram: No, Sir.

Financing of Bridge over Sone River

***1168. Shri Bhagwat Jha Azad:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have agreed to provide finance for the construction of a bridge over Sone River in Bihar; and

(b) if so, the quantum of the finance?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Yes, Sir. The bridge work has been sanctioned by the Government of India under the International Development Association Credit programme, and global tenders have been invited for the same. The estimates for the approach roads are under consideration.

(b) Rs. 210.55 lakhs for the bridge and Rs. 29.20 lakhs for the approach roads.

Shri Bhagwat Jha Azad: May I know whether any time-schedule for the starting of the construction and the completion of this bridge has been drawn up?

Shri Jagjivan Ram: In all these cases, a rough time-schedule is drawn up.

Shri Bhagwat Jha Azad: What would be the total cost, and what is the contribution in this, if any, of the State Government, apart from the Central Government's quantum of finance?

Shri Jagjivan Ram: I think we have assistance from the International Development Association and the rest will be borne by the Central Government from the various funds.

श्री श्री० व० नेहरूत्रा: क्या इस पुल को बनाना का टेका फिरी विदेशी कम्पनी की दिया गया है? यदि हाँ, तो किनमें रूपये में दिया गया है?

श्री जगजीवन राम नायद माननीय गवर्नर में उन्नर कोंठाक से नहीं गुना। बनाना या दिया कि विश्वव्यापी टेलिफोन आमन्त्रित किये गये हैं।

P. & T. Service

*1169. **Shri A. S. Saigal:** Will the Minister of Transport and Communications be pleased to state what immediate dynamic outlook Government is bringing to ensure prompt and reliable service in the Posts and Telegraph Department?

The Minister of Transport and Communications (Shri Jagjivan Ram): A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 49].

श्री अ० सिं० सहगल : जिन सर्विसेज को जनता को देने के लिये खास तौर से स्टटमेंट में बताया गया है, उन को पूर्ण पुरी तरह से नहीं हुई है, इस के बारे में क्या खबाल है?

श्री जगजीवन राम : जो हाँ, पूर्ति करने का प्रयत्न किया जायेगा।

अध्यक्ष महोदय : जो फैक्ट्स हों व पूछ जाने चाहिये। खबाल नहीं पूछे जाते।

Shri D. C. Sharma: It has been mentioned in the statement that the

powers and functions of the P. & T. Board have been enhanced. May I know in what direction this enhancement has taken place?

Shri Jagjivan Ram: In all directions connected with the administration.

Shri S. N. Chaturvedi: Are there any orders about surprise visits and supervision and checking of the departmental post offices?

Shri Jagjivan Ram: As I have said, the post of a director has been created for inspection and supervision work, and we are going to concentrate on supervision.

Shri Sham Lal Saraf: Do these proposals include the improvement of the service of the Telephone Department as well, as far as local calls and trunk calls are concerned?

Shri Jagjivan Ram: Obviously so.

Shri Bhagwat Jha Azad: May I know whether the report of the special wing that has been set up for the building programme has been received by Government, because this has been one of the main hurdles in the functioning of the Department in several places?

Shri Jagjivan Ram: This arrangement has been made recently, and we shall have to watch the progress. I have no doubt that they will be able to expedite the construction work.

Shri N. Sreekantan Nair: Is it a fact that registered covers take more than a week from one part of India to New Delhi, much more time than ordinary covers, which are less costly, take?

Shri Jagjivan Ram: I do not think it can be put as a universal fact in P. & T. But there are cases; sometimes there is delay, and we are trying to overcome that.

Shri Warior: In the booking counter for trunk lines, they are always insisting upon booking of urgent calls and super-urgent calls, and if ordin-

ary calls are booked, they are not got very soon. Why are they insisting like that?

Shri Jagjivan Ram: That is because the lines and circuits are limited and the number of urgent calls is growing.

Shri A. S. Saigal: How long will Government take to introduce the research organisation in the department?

Shri Jagjivan Ram: A decision has been taken and the setting up will be expedited.

Shri Warior: In view of the answer given by the hon. Minister to my earlier question, what steps have been taken to increase the circuits where they are deficient now and also to increase the long-range trunk lines?

Mr. Speaker: That is a long-range policy.

Shri Warior: No, Sir. It is already there.

Mr. Speaker: Next question.

Drinking Water Supply Schemes

*1170. **Shri Harish Chandra Mathur:** Will the Minister of Health be pleased to state:

(a) the amount spent on drinking water programmes during 1961-62 and the amount proposed for 1962-63 for (i) urban areas, and (ii) rural areas;

(b) in view of the pressing demands and Prime Minister's observations made on 19th March, 1962 in the House, whether any re-thinking has been done in the matter; and

(c) if so, what are the conclusions?

The Minister of Health (Dr. Sushila Nayyar): (a) to (c). A statement containing the necessary information is placed on the Table of the Sabha.

STATEMENT

The amount spent on drinking water programmes during 1961-62 and that proposed for 1962-63 under the Health sector is as below:

	(Rs. in crores)	
	Amount spent in 1961-62	Amount proposed to be spent in 1962-63
Urban areas	20.22	18.15
Rural areas	4.5	3.29

The Water Supply position in the country has been reviewed and Government realises the necessity of achieving a speedier progress of the rural and urban programmes. It is considered that the target should be to complete the Rural Water Supply Programmes, if possible, within the III Five Year Plan period itself and the urban programmes within the next 15 years or so. To facilitate the realisation of these objectives, it is proposed to set up a Central Water and Sanitation Board clothed with functions which would help in the implementation of the current programmes more effectively and in the initiation of measures for providing soft drinking water to every village in the country and for completing of urban water supply and sanitation schemes within the minimum period possible.

Shri Harish Chandra Mathur: It is stated in the Statement that it is considered that the target should be completed so far as rural water supply is concerned during the Third Plan. What is the estimated requirement for rural water supply and what steps have already been taken to meet it?

The Deputy Minister of Health (Dr. D. S. Raju): It is estimated that Rs. 200 crores will be required for the entire rural water supply scheme. One of the recommendations in the national water supply and sanitation scheme is that priority should be given for rural water supply schemes, and that water supply and sanitation boards be set up at the Central and

State levels. This is under the consideration of the Central and State Governments.

Shri Harish Chandra Mathur: The hon. Minister says that about Rs. 200 crores will be required for rural water supply and they propose to finish with the programme in the Third Plan. In the light of this, how does the hon. Minister justify the figure of Rs. 4·5 crores for this in 1961-62, and how is it that even this paltry amount has been cut down to Rs. 3·29 crores for 1962-63 as disclosed in the statement?

Dr. Sushila Nayar: The amount the hon. Member refers is the current year's allocation. For the total Third Plan period, the allocation scattered over different Ministries is something like Rs. 80 crores—less than Rs. 100 crores. It is for this very reason that this Board is being set up to explore the possibilities of tapping any other possible resources to augment the Plan provision and reach some kind of a target in respect of rural water supply.

Shri Harish Chandra Mathur: My submission to you, before I put my question is this. My question was why even the meagre provision of Rs. 4·5 crores was cut down to Rs. 3·29 crores. When we are going to step up the programme, for which about Rs. 200 crores are required, even the particular Ministry concerned with this has cut down the allocation from Rs. 4·5 crores to Rs. 3·29 crores. What is the explanation? If you are satisfied with the answer already given, I will put my next supplementary. Otherwise, I would request you to ask the hon. Minister to explain it.

Shri Bade: There is a contradiction between the statement made by the Minister and the statement laid on the Table.

Dr. Sushila Nayar: The provision that was made in the year's budget was, I presume, probably meant to cover the spill-over schemes from the previous year. Now, in view of the

concern expressed by several hon. Members, the Ministry proposes to give a very high priority to the rural water supply scheme, and for that as soon as we have exhausted this sum....

Mr. Speaker: The hon. Member's point is that the concern and anxiety expressed is not being reflected in the figures because the provision for the current year is less than the previous year's provision; it has been cut down.

Dr. Sushila Nayar: I have tried to explain that the idea was to have this Budget provision to cover the spill-over schemes of the previous year.

Shri Jashvant Mehta: In view of the pressing demand of the rural water supply scheme, is the Government thinking of finding out any additional resources than provided for in the Third Plan?

Mr. Speaker: She has already said so.

Shri Sham Lal Saraf: The hon. Minister has stated that attempts will be made to implement the rural water supply scheme. The terrain is different; it varies from place to place. What are the sources of supply that are going to be tapped?

Dr. Sushila Nayar: I could not give a detailed list of all the possible sources. But for the sake of illustration, I may mention something. The hon. Member probably is aware that Rajasthan is one of the worst places so far as water supply is concerned. They have found some very good sources of deep tube-wells in a certain terrain in Jaisalmer. It is proposed to tap them for the supply of drinking water. Similarly, I mentioned in the course of the Budget speech that some deep tube-wells were sunk for oil purposes but they tapped water rather than oil. We may explore possibilities of using these tube-wells also.

श्री भक्त दर्शन : क्या माननीय मंत्रिणी जी के ध्यान में यह बात प्रायी है कि ग़ज़य मरकारों को यह गिकायन है कि जो योजनायें

जी जाती है उनको स्वीकार करने में बड़ी देरी हो जाती है। अतः क्या इस बारे में जो नियम हैं उनमें कोई संशोधन किया जायगा?

डा० मुशीला नायर : ऐसी कोई शिकायत मेरे सामने अभी तक तो आयी नहीं है। अभी तो इतना बहुत ही नहीं हुआ है कि कोई दिनाई की शिकायत कर सके।

Shri Vidya Charan Shukla: May I know if it is proposed to spend much less money in the current year for the rural water supply scheme than last year?

Dr. Sushila Nayar: No, Sir.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि सरकार जो गांवों में पोने के पानी का इन्जिजाम कर रही है, क्या उसके लिये उसने कोई सरकारी निकाना है जिसमें सरकारी रुपया भी ठीक तरह बच्चं हो और गांव वालों को पानी भी मिल जाय? क्या कोई ऐसा नरीका सरकार अपनाना चाहती है कि कृषि खोदने का काम गांव वाले करें और यह काम सरकारी मैशिनरी के पास न पड़ा रहे?

अध्यक्ष महोदय : गांवों वाले गदम्य इसमें मदद कर सकते हैं।

Shri Vidya Charan Shukla: Sir, on a point of order. The statement laid by the Minister says that the amount spent in 1961-62 for rural area is Rs. 4.5 crores approximately and the amount proposed to be spent in 1962-63 is Rs. 3.29 crores approximately. Still, the hon. Minister says that it is not a fact that they are going to spend less money in the current year.

Mr. Speaker: That was exactly what Shri Harish Chandra Mathur had asked.

Dr. Sushila Nayar: There is no contradiction in this; this is the Budget provision in the Budget that is before you. There is nothing to prevent us from coming before Parliament for supplementary grants.

Dr. L. M. Singhvi: Are we to understand from what the hon. Minister says that the Budget demands do not really reflect the proposals of the Government for the current year?

Mr. Speaker: It does represent the proposals of the Government but the Ministry would come up again or the Planning Commission would increase the allotment and it will come up here.

श्री विभूति मिश्र : अध्यक्ष महोदय, वजट में चाहे जो भी हो, मैं यह जानना चाहता हूँ कि जो पैमा सरकार बच्चं कर रही है क्या उसके बच्चं करने का कोई ऐसा सरकारी अपनाने का विचार है कि जिसमें आमानी में कुछ खुद सके और लोगों को पानी मिल सके?

डा० मुशीला नायर : मैं माननीय मदम्य का ध्यान दिलाना चाहती हूँ कि कुंचा पालिया मेंट या फेन्ट्रीय सरकार की मारकंत नहीं बढ़वाया जाता। यह काम स्टेट गवर्नमेंट की मार्फत और उसमें भी आगे जाकर पचायतों और डिस्ट्रिक्ट बोर्डों की मार्फत करदाया जाता है और वहां पर माननीय सदम्य अपन मुझाव दे सकते हैं।

Shri Harish Chandra Mathur: In this statement it has been stated not about the State Boards but about the Central Water and Sanitation Board that is proposed to be established. At present there is the Ministry of Health on the one hand, the Ministry of Community Development on the other under the Central Government and the State Governments are a third agency. All the three agencies are spending, and are working on the rural water supply programme. What is the co-ordination between this Board and these three agencies? How are these three Ministries going to be related to this Board?

Dr. Sushila Nayar: There are not three Ministries but four or five Ministries that are proposed to be brought together through this Central Drinking Water Board. As the hon.

Member said, there is the Ministry of Health, the Ministry of Community Development, the local works division, and the Home Ministry for the backward classes, the Scheduled Castes and Scheduled Tribes. The whole idea of the Central Drinking Water Board is to co-ordinate the efforts of all these Ministries so that we can tackle the problem more effectively.

Shri Tyagi: Too many cooks spoil the broth.

रक्सील हवाई अड्डा

*११७२. श्री विभूति मिश्र : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने चम्पारन, विहार के रक्सील ने हवाई अड्डे के निर्माण को पूरा करने की निश्चित निश्चित वारे में निर्णय कर लिया है ;

(ब) यदि हाँ तो वह निश्चित क्या है ;

(ग) क्या दिल्ली-काठमाडू मेवा के विमान मार्ग में रक्सील पर हुकेंगे ; और

(घ) क्या यह मत है कि सरकार का विचार रक्सील को अनर्साईय हवाई अड्डा घायित करने का है ?

परिवहन और संचार मंत्री (श्री जगजीवन राम) : (क) आमर (ब). पर्मेजर शेड आमर अप्रौच रोड के अनावा रक्सील पर बाकी दूसरे काम तकरीबन पूरे हो चुके हैं। एयरो-ड्रोम पर मभी कामों के पूरा होने के निये कोई तारीख मुकर्रर नहीं की गई रही।

(ग) आमर (घ). किनहाल एसी कोई तजबीज नहीं है।

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि क्या नेपाल के इपार्टेंस को देखते हुए सरकार दिल्ली से काठमाडू और रक्सील को लिक करना चाहती है जैसे कि पाकिस्तान ने कराची से काठमाडू को लिक किया है।

श्री जगजीवन राम : जैसा मैं ने कहा, अभी तो आई० ए० सी० वे पास एसी कोई तजबीज नहीं है लेकिन प्रधार रक्सील जाने वाले यात्रियों की इनी संदृश्य हो कि वहा० हवाई जहाज ले जाना आवश्यक हो तो आई० ए० सी० इस पर विचार करेंगी।

श्री विभूति मिश्र : वहां यह काम चार पाँच द्वे माल से चल रहा है। क्या सरकार कोई अवधि निश्चित करेंगी कि इतने दिनों में इस काम को पूरा कर देना चाहिये, या कि इसी तरह में काम चलता रहेगा ?

श्री जगजीवन राम : रफ्तार की तेजी या नरमी इस पर भी मूल्हार्मगर करती है कि स्थान कैमा है। लेकिन अब मैं देखूँगा कि काम जल्दी हो जाय।

Shri P. G. Sen: In view of the importance of this aerodrome, and in view of the fact that there is another rail-cum-road through Jogbani, may I know whether the Government has any proposal to erect an aerodrome there too?

Mr. Speaker: Let us have the first one first. Next question.

Crimes on Railways



*११७४. *j* Shri P. R. Chakraverti:
l Shri Balmiki:

Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the increasing number of acts of assaults and violence on the passengers travelling by higher classes, specially during night time;

(b) if so, what steps have been taken to save their life and property;

(c) the number of accidents entailing risk to passengers that occurred during January, February, March and April 1962 on the Northern Railway; and

(d) the number of cases out of these which relate to looting and murder respectively?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Government are fully alive to the situation but the acts of assaults and violence on upper class passengers, specially during night time, are not on the increase.

(b) The responsibility for checking crime in trains rests with the State Governments. Notwithstanding this, the Railways on their part have taken certain precautionary measures with a view to providing as much security and safety in rail travel as are within their competence. Some of these measures are detailed in the statement laid on the table of the Sabha. [See Appendix III, annexure No. 50].

(c) and (d). On the Northern Railway there have been only 2 incidents of robbery (one each in February and April 62), which entailed risk to passengers travelling in upper classes.

Shri P. R. Chakraverti: Are the Government aware that some miscreants make it a point to board the train just before it starts and then wait for the opportunity to do the mischief?

Shri Shahnawaz Khan: This is one of the techniques adopted by them

Shri P. R. Chakraverti: If so, is there any arrangement made to station police officials at the strategic points?

Mr. Speaker: If the hon. Member has got many other techniques also, he can convey them to the Railway Minister.

Shri P. R. Chakraverti: This is one of the most important techniques.

Shri Shahnawaz Khan: The people entering the compartments may be in possession of bona fide tickets and we cannot prevent anybody, even if he is a dacoit, from entering a compartment if he has a ticket with him.

Dr. L. M. Singhvi: The allegation is also made that there are certain gangs which operate in the railways and that they are in league with the railway police people. Has the Government done anything to unearth the links between these gangs and the railway police authorities?

Shri Shahnawaz Khan: Railway police have very effectively liquidated a large number of gangs who are operating and they are trying their utmost, in cooperation with the Railway Protection Force, to wipe out the remaining gangs also.

श्री विभूति मिश्र : मत्री महोदय वरावर यह कहते हैं कि लाइंग आइंस्ट्रेट का मर्जिनेट है। रेलवे जोकि मैटर का एक कम्पियन डिपार्टमेंट है तो वहा मैट्रल गवर्नेंस्ट का यह कर्तव्य नहीं है कि जो यात्री रेलों पर सफर करे उन की बह रक्षा करें?

अध्यक्ष महोदय : उन्होंने यह कहा तो है कि वावजूद इस के कि यह स्टर्जिंस्ट इंस्ट्रेट गवर्नेंस्ट का है फिर भी रेलवे इस का इन्जाम कर रही है।

श्री विभूति मिश्र : अध्यक्ष महोदय, इस के पहले माननीय मंत्री ने बतलाया था कि दो वाक्यात हुए। मेरे गवाल के जात्रों में उन्होंने कहा था कि लखनऊ और दिल्ली के बांच में एक वाक्या हो गया। म जानता चाहता हूँ कि मैट्रल गवर्नेंस्ट उस तो ऊपर तय कार्यवाही कर रही है?

The Minister of Railways (Shri Swaran Singh): So far as this question of the responsibility of State Governments is concerned, I would like to remind the House that this is not only their responsibility, but also their prerogative. Wherever there are Central Government workshops or plants or any other installations in any State, law and order is not only their responsibility, but their prerogative. But let us not imagine that they would not do their duty. There is complete co-operation. But in spite of all co-operation, crime can take place in railways, as it can take place anywhere else.

Shri Tyagi: It has come to the notice of the public at large that there are certain gangs who are acting on railway trains as vendors of certain articles and sometimes as beggars and they generally indulge in crimes. Have Government taken any steps to stop such gangs of vendors and beggars travelling on the trains?

Shri Shahnawaz Khan: Yes, Sir; instances have come to our notice from time to time and we have launched an intensive drive specially to deal with such people.

Uniform rates of Electricity in Delhi

***1175. Shri Shiv Charan Gupta:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether different rates for light and fans, domestic power and industrial power exist in the areas of Municipal Corporation of Delhi and New Delhi Municipal Committee; and

(b) if so, the steps Government propose to take to have uniform rates in the union territory of Delhi?

The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan): (a) Yes, Sir. The rates charged by the New Delhi Municipal Committee are higher.

(b). A Tariff Advisory Committee has been appointed to examine the financial operations of the Electricity Department of the New Delhi Municipal Committee and to suggest whether its rates of supply can be reduced to the level of those charged by the Delhi Municipal Corporation. The recommendations of the Committee are awaited.

Shri Shiv Charan Gupta: Is it a fact that in the areas of the Municipal Corporation of Delhi itself, there are different rates prevailing in Narela, Shahdara and the remaining areas of the Municipal Corporation of Delhi?

Shri Alagesan: As I said, in the areas served by the New Delhi Municipal

Committee, the rates charged are higher than the rates charged by the Delhi Municipal Corporation.

Shri Shiv Charan Gupta: My question was whether in the areas of the Municipal Corporation of Delhi itself three rates are charged in Narela, Shahdara and in the remaining areas of the Corporation?

Shri Alagesan: I do not know whether these areas lie in the Delhi Municipal Corporation or in the New Delhi Municipal Committee. I should like to have separate notice.

Shri Harish Chandra Mathur: May I know what is the attitude of the New Delhi Municipal Committee and whether they have communicated their reaction in this matter to the Central Government, and whether this committee is appointed in consultation with them?

Shri Alagesan: Yes, Sir; there is a representative of the New Delhi Municipal Committee also on this Advisory Committee.

Shri Maheswar Naik: What is the difference in the charges for domestic consumption of power and for industrial consumption of power?

Shri Alagesan: It is a long list; I can read it.

Shri Maheswar Naik: I wanted to know what is the difference between the charges for domestic consumption and for industrial consumption.

Shri Alagesan: In the New Delhi Municipal Committee, for domestic power, the charge is 9 nP per KWH plus 1nP per KWH charged as electricity tax. For commercial load and industrial power upto 10 KWH, the charge is 13 nP per KWH plus 1 nP per KWH charged as electricity duty. For industrial loads above 10 KW upto 100 KW, for the first 2000 KW, per month the charge is the Delhi Electricity Supply Undertaking bulk rate plus 100% and so on.

For industrial loads above 10 KW upto 100 KW, for the first 200 KW per month the charge is the Delhi Electricity Supply Undertaknig bulk rate plus 1 nP. and so on.

मिश्र समिति का प्रतिवेदन

*११७६. श्री ईश्वर रेड्डी : क्या सामुदायिक विकास, पंचायती राज और सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महकारी संस्थाओं और पंचायतों के परस्पर सम्बन्धों के बारे में श्री एम० डॉ० मिश्र के मध्यापतित्व में नियुक्त समिति ने प्रतिवेदन पर राज्य सरकारों के माय मिलकर विचार पूरा दी गया है;

(ख) यदि हां, तो क्या निर्णय किये गये हैं; और

(ग) यदि उपरोक्त भाग (क) का उत्तर नकरात्मक है, तो विनाश के कारण क्या है ?

सामुदायिक विकास पंचायती राज और सहकार मंत्रालय में उपमंत्री (श्री श्यामदास मिश्र) : (क) जो नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) अभी तक केवल पांच राज्य सरकारों अर्थात् महाराष्ट्र, मैसूर उत्तर प्रदेश, उड़ीसा और जम्मू तथा काशीमीर ने ही अपने विचार सूचित किए हैं। अन्य राज्य सरकारों से उत्तर प्राप्त होने पर निर्णय किया जाएगा ।

I shall read the answer in English also.

(a) No, Sir.

(b) Does not arise.

(c) Only five State Governments namely, Maharashtra, Mysore, U.P. Orissa and J & K have so far sent their views. Decisions will be taken after receipt of replies from other State Governments.

Shri Eswara Reddy: May I know when these decisions will be taken and a statement laid on the Table of the House?

Shri Shyam Dhar Misra: The Secretary of the Ministry has written a letter to all the State Governments. The Minister of Community Development has himself addressed letters to all the Chief Ministers. We are expecting their replies shortly. We hope to discuss this matter finally in July.

Shri Harish Chandra Mathur: Is it not a fact that this report was to be discussed by the Ministers of Co-operation in all the States immediately after this report was submitted; if so, may I know whether this has been discussed and what are the reactions of the State Governments?

Shri Shyam Dhar Misra: This report was actually considered by the Ministers of Co-operation on 30th October 1961 and they generally approved the recommendations of this committee. But it was also considered appropriate that the Ministers for Panchayati Raj institutions should also be consulted, and because co-ordination of Panchayati Raj institutions and co-operation involved many other things it was considered that the document as a whole should be considered. Therefore, a letter has been addressed to all the State Governments.

Shri Maheswar Naik: May I know why this Committee did not think it proper to visit the different States for compilation of figures for embodiment in the report, and why they thought it only that the State Governments should reply to the queries?

Shri Shyam Dhar Misra: This was a working group. It had to report within two months. This Committee did visit four or five States but they could not go to all the States. It did send a questionnaire to all the States and the views of the States and co-operation units were received.

Shri Sham Lal Saraf: May I know if it is indicated in this report that co-operative movement in its entirety should be tagged on to the panchayats, and also sister co-operatives like consumer co-operatives, industrial co-operatives and land co-operatives?

Shri Shyam Dhar Misra: It is not the intention of the Government to tag on co-operative movement to the Panchayati Raj movement. The only intention is to have a co-ordination between the two institutions to avoid duplication and conflict.

Disease Destroying Coconut Palms in Kerala

*1178. { **Shri A. K. Gopalan:**
Shri P. Kunhan:
Shri Umanath:
Shri Pottekatt:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether a disease called root and stem disease has been destroying coconut palms in Kerala for the last five years;

(b) whether any research has been conducted into the organism which causes this disease;

(c) what is the estimated number of trees affected by this disease;

(d) what is the number already destroyed; and

(e) what steps have been taken by Government to fight this disease?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) There are two separate diseases called "Root(Wilt)" and "Stem Bleeding" affecting coconut palms in the State.

(b) Yes.

(c) the exact number of trees affected has not been estimated. The disease is estimated to have spread to 6

lakhs acres out of 11 lakhs acres under coconut in Kerala.

(d) No assessment of trees destroyed has been made.

(e) A scheme for spraying to control the root and leaf diseases of coconut trees is being implemented from the Second Five Year Plan onwards.

Shri A. K. Gopalan: May I know whether the scheme that is proposed by the Government is the same scheme that has been there for the last five years, or is it a new scheme?

Dr. Ram Subhag Singh: Yes. The two Governments—the Government of Kerala and the Government of India—are working in close co-operation.

Shri A. K. Gopalan: In the reply given now it is said that the Government does not know the number of coconut trees destroyed. But the Central Coconut Committee has said that the number of trees destroyed in 1959-60 was about one lakh trees. In view of the large destruction of trees and in view of the fact that the research, investigation and the remedy has not proved effective, may I know whether any new steps will be taken by the Government?

Dr. Ram Subhag Singh: No, it is not true that we do not know the number. We do know the approximate number but we do not know the exact number. As I said, the disease has spread in six lakh acres out of 11 lakh acres. One acre of coconut plantation contains about 70 to 80 coconut trees and in that way we do know the number of trees destroyed also. With regard to the second part of the question, namely, whether it has proved effective or not, it has proved effective in regard to leaf diseases but not so effective in regard to root diseases. Regarding that research is being carried on.

Shri Vasudevan Nair: In view of the fact that all the research conducted till now as far as the root

disease is concerned has been ineffective and also in view of the fact that there is large-scale destruction of coconut trees may I know whether Government has any proposal to conduct research on a higher scale in some of the national laboratories of our country?

Dr. Ram Subhag Singh: Actually, the Government is also consulting the FAO. This disease is not peculiar to the State of Kerala alone. This disease has spread in other parts of the world also, particularly, the Philippines and the West Indies. So, this programme of carrying on research in regard to finding out some remedy is being carried on. If necessary, proper steps will be taken to carry on this research on national level also.

Shri M. K. Kumaran: May I know whether it is a fact that the disease is more acute and widespread in the model gardens run by the research station and, if so, whether there is any particular reason for it?

Dr. Ram Subhag Singh: It has spread in six districts and it may be that in those model districts it might be more intense; but everywhere there has been some destruction.

Shri P. Kunhan: May I know whether the Government has taken any steps to study the causes of the disease and the strains of microbes by using radio-active isotopes?

Dr. Ram Subhag Singh: At our research station at Kayamkulam it has been found out that this disease is becoming more widespread due to the fact that there has been unusually intense rain in Kerala and the manure etc. which is being applied for controlling this disease is washed out due to heavy rains. So, they are also trying to find out that this particular cause is somehow controlled.

Shri Warior: May I know whether these insecticides are sprayed from the sky by helicopters or whether

they are only pumped from the ground?

Dr. Ram Subhag Singh: Actually, it is not possible to spray them by plane though two planes are being used privately by the Kerala people. This disease is such that it can be controlled by applying manure by hand and mechanical methods also because you will have to dig the root etc. and to cut the leaf also. So, by plane it will not be so easy. You can spray that but due to rains the entire thing is washed away. The leaf requires proper cutting and only then the disease can be controlled.

Shri Tyagi: Is the disease an indigenous one or has it been imported from any foreign country? Has it come from foreign countries? Is it a fact that the worm which is known as the red worm goes underground as soon as some medicine is sprinkled?

Dr. Ram Subhag Singh: The disease which has spread in the Philippines, the West Indies and Kerala is virtually alike but it is indigenous also in the sense that it is there for the last 80 years.

Shri Tyagi: Does the worm go underground?

Dr. Ram Subhag Singh: The roots get diseased.

Shri Tyagi: Does it go underground?

Mr. Speaker: Shri Samanta.

Shri S. C. Samanta: Is it not a fact that some 12 years back this research station at Kayamkulam referred this matter to the FAO? If so, was any direction received from the FAO?

Dr. Ram Subhag Singh: The Technical Working Party of the FAO which met at Trivandrum found that the research which was being conducted at Kayamkulam was on right lines. They suggested that FAO also should undertake some measures to help that station.

Shri D. C. Sharma: It appears that this disease is a very old one. If so, why has not Government taken any precautions against this disease all these years?

Dr. Ram Subhag Singh: Actually, precaution is being regularly taken. There are so many diseases and trees also get destroyed. To say that no precautionary measure is being taken all these years is not correct. Measures are being taken.

Dr. M. S. Aney: The hon. Minister said that some committee of the FAO said that the research institute is proceeding on right lines. Was this statement of theirs based upon the results shown by the research conducted by it or merely because they conform to their own concepts of research processes?

Dr. Ram Subhag Singh: When the Technical Working Party of the FAO said that research was being conducted on right lines, it is not based on any comparative study of other research stations, because nowhere any comparative study of other been made. So, it is their idea of the situation which they found in Kerala.

Rice Zones

***1179. Shri Maheswar Naik:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have now arrived at any final decision in regard to the total abolition of the rice zones;

(b) if so, when this decision is going to be put into effect; and

(c) if the reply to part (a) above be in the negative whether the Eastern Zone is proposed to be expanded to include Bihar in it?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) and (b). There is no proposal at present to abolish the rice zones altogether. While the Government's policy is to widen the scope of the rice zones, wherever

possible, by linking contiguous surplus and deficit areas, with the ultimate object of abolishing the zonal system, the zonal arrangements in one form or other will have to continue till the country becomes self-sufficient in rice.

(c) No, Sir, there is no proposal at present to expand the Eastern Rice Zone to include Bihar.

Shri Maheswar Naik: May I know, Sir, whether Government are aware that because of the wide disparity in prices prevailing in the border areas of Orissa and Bihar, large scale smuggling takes place and if so what action Government is taking so that smuggling does not take place?

Shri Shinde: What the hon. Member says is not correct according to Government's information.

Shri Maheswar Naik: May I submit that I come from that area—the border area—and it is my personal experience that because of high prices prevailing on the other side of Orissa....

Mr. Speaker: He can pass on that information to the Minister sometime privately, if he has got experience of it.

Shri Heda: Andhra Pradesh which is the most surplus State so far as rice is concerned is included in the Southern Zone and still the Southern Zone is a surplus one. Is there any proposal to include Maharashtra and Gujarat in the Southern Zone, so that the surplus of Andhra Pradesh may go to these areas?

Shri Shinde: Government does not think that the Southern Zone is a surplus one, because Kerala which is one of the deficit States is in the Southern Zone. As the present arrangement goes Government thinks that the Southern Zone scheme is a proper one, and as it is there is no surplus.

Shri P. R. Patel: May I know whether because of the rice zone, the rice producing cultivators get less prices than the prevailing prices in other markets?

Shri Shinde: The hon. Member's view is not correct.

Shri Vidya Charan Shukla: Is it contemplated to effect any changes in the rice zone consisting of Madhya Pradesh, Maharashtra and Gujarat and if so what are those changes?

Dr. Ram Subhag Singh: No change is likely to be effected in the arrangement of Madhya Pradesh, Maharashtra and Gujarat comprising one zone.

Shri Iqbal Singh: May I know whether Government is aware of the fact that Punjab rice is selling at very cheap rates and if so what steps Government propose to take?

Dr. Ram Subhag Singh: It is cheap. There is a rice zone of Punjab, Himachal Pradesh and Delhi. The measures that have been taken are taken with a view to controlling the prices and they are quite satisfactory.

Bhakra and Chambal Power for Rajasthan

*1181. **Shri P. C. Borooh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Rajasthan has not so far been able to utilise its full share of Bhakra and Chambal Power;

(b) if so, the main reasons therefor; and

(c) the steps that are being taken to fully utilise the power potential without loss of time?

The Parliamentary Secretary to the Minister of Irrigation and Power (Shri S. A. Mehdi): (a) Yes; Sir.

(b) As regards Bhakra power available could not be utilised because the grid sub-stations at Ratangarh and Bikaner were not completed and com-

missioned earlier on account of late receipt of certain essential equipment like steel structures, D. C. equipment etc. In the case of Chambal, the utilisation has not been full because the grid sub-stations and the transmission lines have not yet been completed.

(c) The grid sub-stations at Ratangarh and Bikaner are expected to be completed and commissioned by June, 1962. In the case of power from Chambal the work on the grid sub-stations and the transmission lines is in progress and is expected to be completed shortly, when it should be possible to utilise the full allocation from this source.

Shri P. C. Borooh: May I know whether any assessment of the loss on account of the non-utilisation of the power by the Rajasthan Government, has been made

Shri S. A. Mehdi: There is no question of loss in this.

Mr. Speaker: On account of the non-utilisation. If it had been utilised, something more would have been fetched. That is what he means. Is there any assessment?

Shri S. A. Mehdi: If the full power load had been utilised, the total should have been '38 mega-watts, instead of '28 mega-watts.

Shri P. C. Borooh: May I know how long it would take for the Rajasthan Government to fully utilise the power and, if it would take a very long time, whether Government have any proposal to divert this power to other States like Delhi and other States which are experiencing a power scarcity?

Shri S. A. Mehdi: As I have already stated, one of the schemes is going to be completed in June, and the other is expected to be completed shortly; and the full utilisation will be possible within a very short period.

Shri Vidya Charan Shukla: May I know how many kilo-watt hours of energy were offered to Rajasthan

from Chambal and Bhakra and for how many months this has not been used, and how much money it would have fetched if it had been used?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): From Chambal, Rajasthan should have taken 23,000 kilo-watts; they are now taking only 2,000 kilo-watts. After the works that have been described are completed they will be able to take the full power load. From Bhakra, Rajasthan should have taken 21,000 kilo-watts; they are now taking only 6,000 kilo-watts. After these works are completed they will be able to take the full power load.

Shri Iqbal Singh: From Bhakra they have offered 21,000 kilo-watts to the Rajasthan Government, but the Rajasthan Government is now taking only 6,000 kilo-watts. As such, may I know whether Government propose to take some steps to have this power taken to other States?

Mr. Speaker: They are going to utilise the whole thing.

Shri Alagesan: Yes, Sir, they are going to utilise the whole thing.

श्री बड़े : द्रांगमिशन स्टेशन न होने की वजह से चम्बल प्राइंजेक्ट को, क्या यह ठीक है, कि एक लाख रुपये का घाटा हर साल होता है और साथ ही मैं यह जानना चाहता हूँ कि द्रांगमिशन स्टेशन न होने का कारण क्या है ?

श्री स० अ० मेहदी : जैसे बताया जा चुका है कि बहुत सा मामान फारेन एक्सचेज की कमी की वजह से नहीं मिल सका था, इस वजह से देरी हुई ।

श्री बड़े : मेरा सवाल या कि क्या एक लाख रुपये का घाटा होता है ?

अध्यक्ष महोदय : नेक्स्ट क्वैश्चन !

State Road Transport Undertakings

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*1183. { **Shri D. C. Sharma:**
 { **Shri P. C. Borooah:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is proposed to appoint an official committee to study the difficulties of the State road transport undertakings and to suggest whether they need any incentives in the form of tax relief; and

(b) if so, the details thereof?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) and (b): A proposal to this effect has been recommended by the Transport Development Council. The matter is under consideration.

Shri D. C. Sharma: May I know if this proposal has been referred to the various State Governments for their opinion?

Shri Jagjivan Ram: There is no necessity of referring this proposal to the State Governments. The reactions of the State Governments can be very easily presumed: they would like all the State Transport Corporations to be exempted from Income-tax.

Shri D. C. Sharma: May I know what kind of relief is sought by these State Governments so far and what has been the reaction of the Government to these reliefs sought?

Shri Jagjivan Ram: So far as this tax relief is concerned, without any reference to the State Governments, it can be easily presumed that all of them would like the State corporations to be exempt from income tax.

Shri P. C. Borooah: What are the major difficulties under which the State undertakings are suffering which have made the Government study the situation?

Shri Jagjivan Ram: In respect of what?

Shri P. C. Borooah: What are the major difficulties experienced by the

State undertakings which have made the Government form a committee to study the affairs?

Mr. Speaker: Were there special difficulties why the committee was considered necessary?

Shri Jagjivan Ram: No. Some of the members felt that in the initial stages, the corporations cannot make profits and if they were charged income-tax when the profit was nominal, that would reduce their profit. That was the occasion. The Finance Ministry does not agree with this view. I personally do not see how far a committee will be useful so long as the Finance Ministry is not agreeable to such a proposal.

Shri S. N. Chaturvedi: Are the State transport undertakings proving unprofitable and stand in need of tax relief?

Shri Jagjivan Ram: That statement cannot be applied universally. Some of the State transport corporations, in the initial stages, may not be self-supporting. As they go on and experience is gained, they make profits.

Shri Maheswar Naik: May I know how many State corporations have been now set up and in which States?

Shri Jagjivan Ram: I have not got the names. But, I think quite a number of State Governments have set up State transport corporations.

Shri Sham Lal Saraf: May I know if there is any uniformity in running transport undertakings in the different States and secondly, if the Central Government is trying to bring about uniformity?

Mr. Speaker: If he does not say one and two, probably that would be better though he may put the same question. If he specifically says one and two, the rules come in the way. I cannot allow more than one.

Shri Sham Lal Saraf: My question would not be complete unless I put both.

Mr. Speaker: He can put the question in another way. If he definitely says one and two, the rules impede that.

Shri Jagjivan Ram: Uniformity is a wide term. I am afraid it may not be possible to have uniformity in the matter of State transport. So far as pattern is concerned, more or less, the pattern conceived is uniform. There will be three parties: State Government, Central Government where it pays through the Ministry of Railways and the Ministry of Transport and some local authorities or private parties where they may come.

Shri Warior: The Special cell set up by the Finance department had screened or examined certain of the private and public road transport undertakings in the States. Which are the States and which are those left out?

Shri Jagjivan Ram: I do not have that information.

Loan to British Firm for Shipping Business

*1184. **Shrimati Renuka Barkataki:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Government of India have sanctioned a loan of rupees two crores to a British firm which has shipping business on Calcutta-Assam route on the Brahmaputra; and

(b) if so, the conditions on which the loan is sanctioned?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) It has been decided to give a loan of Rs. 2 crores to the Joint Steamer Companies (Rs. 1 crore each to the India General Navigation and Railway Company Limited and Rivers Steam Navigation Company Ltd.) to enable them to rehabilitate their obsolete fleet for the maintenance of essential I.W.T. services on Calcutta-Assam route.

(b) A statement showing the main terms and conditions for the grant of the loan is laid on the Table of the

Sabha. [Placed in Library. See LT-
No. 159[60].

WRITTEN ANSWERS TO QUES-
TIONS

Shrimati Renuka Barkataki: One of the conditions in the statement is that the company is to make it accounts both at London and Calcutta available for inspection to representatives of the Government. May I know the representative whom the Government has appointed to inspect these accounts?

12:00 hrs.

Shri Jagjivan Ram: The occasion has not arisen yet, because no amount has been so far advanced to the company.

Shrimati Renuka Barkataki: May I know whether Government are aware of the fact that after the sanctioning of the loan, the freight rate has been increased by 5 per cent?

Shri Jagjivan Ram: That has nothing to do with the loan. As I have stated, the terms and conditions of the loan have been recently finalised, and the company has not drawn any amount so far.

Shri Basumatari: In the statement it has been stated that with loan of Rs. 2 crores, they would purchase some vessels, equipment and other things. What are the terms and conditions on which the loan is going to be recovered? That is to say, after the termination of the agreement period, what would be the mode of recovery of the loan by Government?

Shri Jagjivan Ram: Everything has been stipulated in the agreement, how the instalments are to be paid, when the payment will start, what the rate of interest will be, how Government will realise the loan and so on; the assets will be mortgaged to Government.

हिन्दूमलकोट और श्रीगंगानगर के बीच रेलवे
लाइन

*११६७. श्री प० ला० बारूपाल :
क्या रेलवे मंत्री यह बताने की कृपा
करेंगे कि :

(क) हिन्दूमलकोट और श्रीगंगानगर
के बीच नई रेलवे लाइन के निर्माण का कार्य
कब आरम्भ होगा और कब तक पूरा हो
जायगा और क्या रेलमार्ग में कीई परिवर्तन
करने का विचार है ;

(ख) किसानों की कितने एकड़ जमीन
इस रेलवे लाइन के अन्तर्गत आयगी ; और

(ग) क्या उपरोक्त जमीन के लिये
मुद्रावजा नकद धन के रूप में अधिक वैकल्पिक
जमीन के रूप में दिया जायगा और यदि
वैकल्पिक जमीन दी जायगी तो यह किन
स्थानों पर आवासित होगी ?

रेल मंत्रालय में उपसंचारी (श्री शाहनवाज
खां) : (क) जब राजस्थान सरकार जमीन
का कब्जा उत्तर रेलवे को दे देगी और थमदान
द्वारा मिट्टी डालने की योजना अन्तिम रूप से
नीयार कर लेगी, तो काम नुरन्त शुरू कर दिया
जायगा । अभी से यह नहीं कहा जा सकता
कि यह काम कब पूरा होगा । रेल मार्ग में
कोई परिवर्तन करने का विचार नहीं है ।

(ख) नगभग १६४ एकड़ ।

(ग) उत्तर रेलवे राजस्थान सरकार
को जमीन की कीमत नकद चुकायेगी । इस
बात का निर्णय राजस्थान सरकार को करना
है कि जमीन के मालिकों को नवद मुद्रावजा
दिया जाय या जमीन के बदले में उन्हें कोई अंदर
जमीन दी जाय ।

Inland Water Transport

*1171. **Shri T. Subramanyam:** Will the Minister of Transport and Communications be pleased to state:

(a) whether as a long tem measure, it has been planned to extend the inland water transport canal from Mangalore to Coondapur in Mysore State, and link it with the West coast canal system of Kerala State; and

(b) whether the operation of ferries to transport men and materials and to guard against loss of life and property has been considered?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) and (b): The required information has been called for from the State Government and will be laid on the Table of the Sabha as soon as it is received.

Dam on Ajoy River

*1173. **Shri Shree Narayan Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Central Government's proposal for the constitution of an inter-State board to settle the difference of opinion with Bihar on the question of erecting a dam on the River Ajoy has been given effect to;

(b) if so, the nature of the constitution of the Board; and

(c) whether the Board has commenced its work?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No; Sir.

(b) and (c): Do not arise.

रिक्षा चालक संस्थाएं

*1177. **श्री धर्मलिंगम:** क्या सामुदायिक विकास, पंचायती राज और सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रिक्षा चालक संस्थाएं (रिक्षा पुलसं सोसाइटीज) बनाने की कोई प्रस्थापना है;

(ख) यदि हां, तो एसी एक संस्था मद्रास में स्थापित की जायेगी।

(ग) यदि नहीं, तो उस के क्या कारण हैं; और

(घ) कितनी और कैसी वित्तीय सहायता देने का विचार किया गया है?

सामुदायिक विकास, पंचायती राज और सहकार मंत्रालय में उपमंत्री (श्री श्यामचर मिश्र) (क) जी हां।

(ख) मद्रास में एक समिति गठित की गई है।

(ग) प्रश्न ही नहीं उठता।

(घ) केन्द्रीय सरकार निम्न मुद्रिकाएं देगी:—

(१) राज्य सरकारों को उतना छूट दिया जायेगा जितना कि वे समितियों को रिक्षायें खरीदने के लिये देगी। इसकी अधिकतम सीमा २०,००० रुपय प्रति समिति होगी।

(२) राज्य सरकारों का प्रबन्धकीय वयय के लिये वित्तीय सहायता देने हेतु अनदान। यह सहायता ३ से ५ वर्षों की अवधि में प्रति समिति ६०० रुपय तक दी जायेगी। यह वित्तीय सहायता राज्य सरकारों के साथ ५०:५० के आधार पर बांटी जायगी।

Per Capita Consumption of Electricity in Andhra Pradesh

*1180. **Shrimati Vimla Devi:** Will the Minister of Irrigation and Power be pleased to state:

(a) the per capita consumption of electricity in Andhra Pradesh as on 3rd March, 1962; and

(b) the reasons for such low consumption?

The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan): (a) About 22 kwh;

(b) This has been due to non-completion of some of the Second Plan power projects on account of difficulties in securing the necessary foreign exchange.

Hirakud Dam Project

***1182. Shri Y. N. Singha:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether compensation to all those who have been affected by the Hirakud Dam Project has been paid; and

(b) if so, the total amount that has been paid?

The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan): (a) So far about 90% of the total compensation has been paid.

(b) A sum of Rs. 4,37,72,638.85 nP. has been paid so far.

Recommendations of the School Health Committee

***1185. { Shri H. N. Mukerjee:
Shri Prabhat Kar:**

Will the Minister of Health be pleased to state:

(a) whether Government have completed consideration of the recommendations made by the School Health Committee; and

(b) whether top priority will be given to implementing recommendations regarding the provision of meals to school children?

The Minister for Health (Dr. Sushila Nayar): (a) and (b). The recommendations made by the School Health Committee are still under consideration.

Doctors in Rural Areas

***1186. Shri Surendra Pal Singh:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that trained and qualified doctors are reluctant to go and man the dispensaries in the rural areas; and

(b) if so, what steps are being taken by Government to persuade or force such persons to go to the rural dispensaries

The Minister for Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) Most State Governments have taken steps to (i) improve the terms of service, (ii) to grant a public health or non-practising allowance; and (iii) to provide residential accommodation etc. to attract medical men to rural areas.

A statement showing the additional facilities and incentives given by the State Governments/Administrations to qualified doctors serving in rural areas is placed on the Table of the Sabha. [Placed in Library. See LT-No. 161/62]

प्रयाग में मालगाड़ी से रेल कम्बलारि
फट जाना

*११८७. { श्री राम सेवक यादव :
श्री जिं मंडल

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १६ मई, १६६२ को प्रयाग रेलवे स्टेशन (उत्तर रेलवे) पर दो "की मैन" माल गाड़ी से कुचल कर मर गये ; और

(ख) यदि हाँ, तो दुर्घटना के क्या कारण थे ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज जां) (क) और (ख) एक की मैन भीर

एक गैंगमैन गाड़ी से कुचल कर मर गये। काम करते समय व सावधान न थे और लाल क्षणी लगाकर उन्होंने अपनी रक्षा नहीं की जैसा कि नियमों के अनुसार उन्हें करना चाहिये था।

Railway Line from Kharagpur to Haldia

*1188. **Shri Subodh Hansda:** Will the Minister of Railways be pleased to state:

(a) whether the survey of new line from Kharagpur to Haldia Port has completed;

(b) if so, whether steps are being taken to acquire the land required for the line;

(c) whether any compensation will be paid to the land-holders; and

(d) if so, the amount of compensation to be paid per acre?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No Sir, the survey is in progress.

(b) The question of acquiring land will arise only after the alignment has been fixed on completion of the survey.

(c) Yes, but the question will arise only when the land is actually acquired.

(d) Does not arise at this stage. The land will be acquired under the Land Acquisition Act and compensation for land etc. will be determined by the Land Acquisition Officer.

International Airports

*1189. **Shri Bhagwat Jha Azad:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government propose to create a pool of experienced officers to man more efficiently the major international airports in the country; and

(b) if so, when it would be implemented?

The Minister of Transport & Communications (Shri Jagjivan Ram): (a) and (b). The Department of Civil Aviation is incharge of the civil airports in the country and these airports are manned by officers of the department. Officers of this department are transferable throughout the country. There is, therefore, no necessity of creating any pool of officers. The international airports in the country are already manned by experienced officers.

Tripartite Bodies for Road Transport Management

*1190. **{ Shri Maheswar Naik:**
Shri P. R. Chakravarti:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the Union Government have urged the State Governments to set up tripartite bodies for road transport management;

(b) whether any model constitution has been drawn up relating to the proposed bodies;

(c) if so, what are the functions assignable to these bodies; and

(d) what is the reaction of the State Governments thereto?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) to (d). A statement giving the information required is laid on the Table of the House. [See Appendix III, annexure No. 51].

"Champavati" Passenger Ship

*1191. **{ Shri P. C. Borooh:**
Shri Raghunath Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that "S.S. Champavati" a Passenger ship on the

Bombay-Panjim Service ran aground near the mouth of the Andovi river on or about 10th May, 1962; and

(b) if so, in what circumstances the accident took place?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Yes, Sir. The passenger ship S.S. "Champavati" ran aground on a sand bank while approaching the Panjim Harbour on the 10th May, 1962.

(b) A preliminary enquiry into the circumstances leading to the grounding of the ship is being conducted by the Mercantile Marine Department, Bombay.

Delhi Milk Supply Scheme

1192. { Shri D. C. Sharma:
{ Shri Prakash Vir Shastri:
{ Shri Maheswar Naik:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is proposed to expand the Delhi Milk Supply Scheme; and

(b) if so, the details of the proposal and the time proposed to be taken to implement the same?

The Minister of State in the Ministry of Food & Agriculture (Dr. Ram Subhag Singh): (a) and (b). The Delhi Milk Scheme is designed to meet the full daily requirements of milk of the Capital city estimated at 7000 maunds. The Scheme started functioning on 1st November, 1959 handling about 150 maunds of milk and it has now reached a daily throughout of about 3000 Mds. It is expected to achieve the target of 7000 Mds. in 1964.

Scholarships to the Children of P. & T. Employees

*1193. **Shri P. C. Borooh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Government have decided to award 1,000

scholarships for post-graduate studies every year to the children of the Posts and Telegraphs employees;

(b) if so, what will be yearly expenditure on the scheme; and

(c) whether there is a proposal to extend this sort of facility to other Government employees also?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) A scheme for educational assistance for technical studies by grant of scholarships is under examination. It is expected to be finalised shortly.

(b) The expenditure is likely to be about 1.5 lakhs.

(c) No information is readily available excepting that the Railway Board has a somewhat similar scheme already in force.

Non-Supply of Wagons to Monghyr District

1194. { Shri Bhagwat Jha Azad:
{ Shrimati Ram Dular:
{ Sinha:
{ Shri Sidheshwar Prasad:
{ Shri K. N. Tiwary:

Will the Minister of Railways be pleased to state:

(a) whether the attention of Government has been drawn to a news item in the *Indian Nation* dated the 2nd May, 1962 that railways were responsible for the delay in the rehabilitation of the worst flood affected people of Bihar in the District of Monghyr; and

(b) whether supply of wagons has been totally refused and not even a single wagon is being supplied?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) Yes. This refers to Coal Supplies to Brick kilns in Monghyr District of Bihar State.

(b) No. Whatever bulk allotments were sanctioned by the Coal Controller for Bihar State for flood relief,

were implemented by the Railways during the period March, 1962 to May, 1962, except in March when the loading was not upto bulk allotment due to paucity of indents on the part of the collieries.

C.H.S. Dispensaries in Delhi

***1195. Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that people have to wait for very long time for examination and getting the medicine at Contributory Health Service Scheme Dispensaries in Delhi; and

(b) if so, the reasons therefor and the steps proposed to be taken to minimise the waiting time?

The Minister for Health (Dr. Sushila Nayar): (a) No.

(b) Does not arise.

Agricultural University

2168. { Shri Karni Singhji:
{ Dr. L. M. Singhvi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that an Agricultural University is likely to be set up at Udaipur; and

(b) if so, whether the feasibility was examined of the location of this University in the northern part of Rajasthan, which is served by a network of three canals and has the biggest agricultural Suratgarh Farm in the country to serve as a nucleus for demonstration purposes?

The Minister of State in the Ministry of Food & Agriculture (Dr. Ram Subhag Singh): (a) Yes.

(b) It is primarily for the State Government to decide the location of an Agricultural University. In deciding the location of the University at Udaipur, the main point which seems to have weighed with the State Government is the facilities already avail-

able there, such as the existence of a College of Agriculture and College of Home Science, which will become the constituent Colleges of the Agricultural University of Rajasthan.

Tribal Blocks in Orissa

2169. Shri Ulaka: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) how many tribal blocks are proposed to be set up in Orissa during the Third Five Year Plan period;

(b) the allotment made for the purpose;

(c) whether there is any provision of reservation for Tribal representatives in Panchayats and Panchayat Samities under Panchayati Raj; and

(d) if not, the reasons therefor?

The Deputy Minister of Community Development, Panchayati Raj and Co-operation (Shri B. S. Murthy): (a) 60.

(b) Rs. 305.18 lakhs.

(c). *Gram Panchayats*:—Wards are to be so divided as to secure representation of scheduled castes and tribes.

Panchayat Samities:—One member from scheduled caste and one member from scheduled tribe, if their population is not less than 5% of the total population, are to be elected by the elected members of the Samiti, where the elected members do not already include such members.

(d) Does not arise.

Destruction of Arecanut Trees

2170. { Shri A. K. Gopalan:
{ Shri Umanath:
{ Shri Pottekkatt:
{ Shri M. K. Kumaran:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that destruction of arecanut trees by 'Mahali' disease is prevalent in India;

(b) if so, which are the States where it is prevalent and what is the quantum of destruction; and

(c) what are the remedial measures taken and the results thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes.

(b) South Malabar, parts of Cochin in Kerala, Western Mysore, South and North Kanara Districts of Mysore and Maharashtra.

The quantum of destruction is estimated to range from 25 per cent to 75 per cent the total production.

(c) Areca nut bunches are sprayed with one per cent bordeaux mixture before the monsoons (late May). The spraying is repeated during a break in the rains in July—August.

Seventy-five to eighty per cent of the crop has been saved by adopting the above measures in the regions where the crop was infected with 'Mahali'.

Destruction of Vinegardens Due to Diseases in Kerala

2171. { Shri A. K. Gopalan:
 { Shri Umanath:
 { Shri Pottekkatt:
 { Shri M. K. Kumaran:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether hundreds of acres of pepper vine-gardens are destroyed by certain diseases in Kerala;

(b) if so, what is the extent of loss;

(c) whether any special investigations in the matter as also in regard to remedial measures to control the diseases have been made; and

(d) if so, the result thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). Some of the pepper vine gardens in Kerala are affected by diseases like 'pollu' and 'wilt', but the production figures

furnished below do not reveal any appreciable fall in yield:—

	Year	Production (in tons)
(Second Plan period)	1956-57	26,800
	1957-58	26,000
	1958-59	25,000
	1959-60	24,900
	1960-61	26,600
(First year of Third Plan)	1961-62	26,550

(c) and (d). Yes; investigations have already been and are also in progress at the Pepper Research Station, Panniyur. The State Department of Agriculture have proposed to intensify work in this regard in the technical programme of Pepper Research Scheme jointly financed by the Indian Council of Agricultural Research and the State Government of Kerala.

Spraying of D.D.T. 50% by the end of July and thereafter once a month, twice or thrice according to requirements has been found to be very effective for 'pollu' disease.

Regarding wilt disease, removing all wilt affected parts of the vine and burning to prevent further spread; spraying the entire vine with one percent Bordeaux mixture and drenching soil with Ceresan (wet) one ounce in six gallons of water, have proved effective in controlling this disease.

Wide publicity has been given to the control measures recommended and found effective by the State Department of Agriculture.

Insecticidal sprayers are stocked at suitable places and made available to cultivators. The results of the above control measures are being watched and they are expected to yield results in due course.

Production of Pepper in Kerala

2172. { Shri A. K. Gopalan:
Shri Umanath:
Shri Pottekkatt:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total production of pepper in Kerala;

(b) the total exports in 1959-60 and 1960-61, year-wise;

(c) if there is decline in production, the reasons therefor; and

(d) the amount of foreign exchange earned in 1959-60 and 1960-61 on account of export?

The Minister of State in the Ministry of Food & Agriculture (Dr. Ram Subhag Singh): (a) The total production of pepper in Kerala during 1961-62 was of the order of 26,550 tons.

(b) The total quantity of exports from India during 1959-60 and 1960-61 was as under:—

Year	Qty. in '000' kg.
1959-60	20,672
1960-61	17,202

(c) There was a nominal decrease of about 0.2% in 1961-62 as compared to the production in the preceding year, i.e. 1960-61. The production in Kerala State for these two years was as under:—

Year	Production (in tons)
1960-61	26,600
1961-62	26,550

The decline of about 50 tons has been reported due to unfavourable weather conditions at the time of flowering and growing period of the crop.

(d) The amount of foreign exchange earned during 1959-60 and 1960-61 is as follows:—

Year	Value in '000' of Rs.
1959-60	81812
1960-61	84970

Pepper Price

2173. { Shri A. K. Gopalan:
Shri Umanath:
Shri Pottekkatt:

Will the Minister of Food and Agriculture be pleased to state:

(a) the price of pepper during the last 3 years;

(b) the market price at present; and

(c) if the prices have declined, the reasons therefor?

The Deputy Minister of Food in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) A statement showing the month-end prices of pepper during the last 3 years at selected centres viz., Cochin and Madras is laid on the Table. [See Appendix III, annexure No. 52].

(b) The month-end price for May, 1962 for Cochin is Rs. 114.02 per maund.

(c) The current prices of pepper are lower than 1960 and 1961 prices but are higher than the prices in 1959. The prices in 1960 and 1961 were high as there was a larger demand for our exports owing to a decline in production in Indonesia.

Kariankode Bridge

2174. { Shri A. K. Gopalan:
Shri Umanath:
Shri Pottekkatt:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the Kariankode bridge on the West Coast Road has been completed;

(b) if not, the probable time when it will be completed;

(c) when the work was undertaken; and

(d) the reasons for the delay?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) No, Sir.

(b) The bridge is likely to be completed by March 1963.

(c) In early 1955.

(d) The work on this bridge could not proceed according to schedule, as in the course of construction, it was found that the rock was not available at a reasonable depth and the bearing capacity of the clay met with was too poor to support the originally proposed spans of 82 feet. The design of the bridge had, therefore, to be modified substantially. This led to the suspension of the work between July 1957 to May 1959. The work is now in progress.

Bridges on National Highways in Kerala

2175. Shri M. K. Kumaran: Will the Minister of Transport and Communications be pleased to state:

(a) the number of bridges under construction on National Highways in Kerala;

(b) causes of delay in completing construction; and

(c) steps taken to expedite the work?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Five. (1) Thottappally Bridge. (2) Danapady Bridge. (3) Karipuzha Bridge. (4) Kannettil Bridge. (5) Manali Bridge.

(b) and (c) The information is being collected and will be placed on the Table of the Sabha.

Co-operation as a Course of Study

2176. Shri Ulaka: Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) the number of schools, colleges and universities where the introduction of Co-operation as a subject of study has been accepted by his Ministry;

(b) the universities which have already introduced "Co-operation" as a separate optional subject in their commerce degree courses;

(c) the universities which took part in the national debating contest on the subject of co-operation which was held in February 1962 at Delhi; and

(d) the university which stood first in the said debating contest?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Co-operation (Shri S. D. Misra): (a) The Ministry have decided in consultation with the Ministry of Education that the subject of Co-operation should be introduced in the curriculum of schools, colleges and universities in the following manner:—

(i) Teaching of Co-operation through simple stories in Standards I to V.

(ii) A more detailed treatment of the subject in the subject of social studies for children of age group 11 to 14 (standards VI to VIII).

(iii) Inclusion of the elementary knowledge of cooperation in the core subject of social studies, at the higher secondary stage.

(iv) Introduction of Cooperation as an optional subject for B. Com., B. Com., (Hon), B.A., and B.A. (Hon) Degree course in Cooperation and Allied subjects.

(v) Provision for an intensive study of the subject of Co-

operation at the Post-Graduate Level where Cooperation may be one of the branches of study like Economics, Social Sciences etc.

(vi) Organisation of visits to neighbouring cooperatives, essay and debating competitions on Cooperation, setting up of cooperative stores and other extra curricular activities relating to Cooperation.

Accordingly, the State Governments and Universities have been requested to introduce the study of Cooperation at various levels and courses in school and colleges. A number of States and Universities have favourably reacted to this proposal.

(b) The following Universities have Cooperation as a separate subject in their Commerce Degree Course:—

1. Bombay
2. Gujarat
3. Anand
4. Baroda
5. Andhra
6. Annamalai
7. Allahabad
8. Kerala
9. Gorakhpur
10. Madras
11. Vikram
12. Banaras
13. Lucknow
14. Aligarh Muslim University
15. Patna
16. Utkal
17. Usmania
18. Marathwada
19. Agra

(c) The following Universities participated in the National Debating Contest on Cooperation held in February 1962:—

1. Agra University
2. Indian Agricultural Research Institute New Delhi.

3. Venkateswara University
4. Patna University
5. U.P. Agricultural University
6. Aligarh Muslim University
7. M.S. University, Baroda
8. Jadavpur University
9. Andhra University
10. Utkal University
11. Delhi University
12. National Institute of Rural Higher Education.

(d) A student from the Jadavpur University stood first in the national debating contest.

Drinking Water Supply in Madras State

2177. Shri Rajaram: Will the Minister of Health be pleased to state:

(a) the amount set apart for distribution of drinking water in Madras State during the Third Five Year Plan period;

(b) the demand that was made by Madras Government; and

(c) the number of schemes included and the number of villages benefiting?

The Minister of Health (Dr. Sushila Nayar): (a) An amount of Rs. 9.50 crores for urban and Rs. 1.50 crores for rural water supply and sanitation schemes has been provided in the Third Five Year Plan of Madras under the Health sector. Besides, provision for rural water supply has been made under Local Development Works Programme, Community Development Programme and Programme for Welfare of Backward Classes also.

(b) The State Government had proposed a provision of Rs. 20.75 crores for urban and Rs. 6.50 crores for rural water supply and sanitation schemes.

(c) drainage schemes started during the II Plan, will be completed. In addition, 47 new water supply and 11 drainage schemes will be taken up.

Under the rural phase, 6520 wells will be installed and 296 composite schemes will be taken up. In addition, water supply facilities will be provided in 682 villages which are affected by guinea worm disease. Under the National Water Supply and Sanitation Programme, schemes in 656 villages are likely to be completed.

Hoganakkal Project

2178. Shri Rajaram: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government of Madras approached Central Government for help for constructing the Hoganakkal Project;

(b) if so, the details of the help sought; and

(c) the reaction of the Government thereto?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No proposal has been received so far from the Government of Madras for help in constructing the Hoganakkal Project.

(b) and (c). Do not arise.

गाजीपुर डाकघर का भवन

2179. श्री सरजू पांडेय: क्या परिवहन तथा संचार मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या गाजीपुर (उत्तर प्रदेश) के मूल्य डाकघर का नया भवन बनाने का प्रस्ताव १९५८ में ही विचाराधीन है ; और

(ख) यदि हाँ, तो उसके बनाने में क्या कठिनाई है ?

परिवहन तथा संचार मंत्री (श्री जगजीवन राम) : (क) जी हाँ ।

(ख) इमारत बनाने के लिये गाजीपुर एसीम फैक्टरी में जमीन प्राप्त कर की गई

है । केन्द्रीय लोक निर्माण विभाग से प्रारम्भिक नवशों की प्रतीक्षा की जा रही है ।

गोरखपुर डिवीजन में टेलीफोन कनेक्शन

2180. श्री सुरजू पाण्डेय : क्या परिवहन तथा संचार मंत्री यह बनाने की कृपा करेंगे कि :

(क) गोरखपुर डिवीजन में मूल्य बाजारों, कस्बों, तथा तहसीलों से टेलीफोन कनेक्शन के लिये १९५८ से अब तक कितने प्रायंना-पत्र मिले हैं ;

(ख) उनमें से कितने कनेक्शन दिये गये हैं ; और

(ग) कितने कनेक्शनों के लिये प्रायंना-पत्र अभी विचाराधीन हैं ?

परिवहन तथा संचार मंत्री (श्री जगजीवन राम) (क) से (ग). सभा-पटल पर एक विवरण-पत्र रखा जाता है । [देखिये परिविष्ट ३, अनुबन्ध संख्या ५३] ।

Drinking Water Supply in U.P.

2181. Shri Sarjoo Pandey: Will the Minister of Health be pleased to state:

(a) whether Central Government have allocated any amount in the Third Plan for the supply of drinking water by the Municipalities in Uttar Pradesh; and

(b) if so, the amount thereof?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Yes; an amount of Rs. 1046.84 lakhs has been provided in the Third Plan of Uttar Pradesh for urban water supply and sanitation schemes out of which the State Government have tentatively earmarked a sum of Rs. 335.321 lakhs for water supply schemes of municipalities.

उत्तर प्रदेश में बाढ़ नियंत्रण

२१८२. श्री सरजू पाण्डय : क्या सिचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि

(क) क्या उत्तर प्रदेश सरकार ने बाढ़ नियंत्रण हेतु १९६२-६३ में कोई धन राशि मांगी है ;

(ख) यदि हाँ, तो कितनी ; और

(ग) केन्द्रीय सरकार ने इस मरवन्धन में क्या किया है ?

सिचाई तथा विद्युत् मंत्रालय में राज्य मंत्री (श्री अलगेसन) : (क) जी, हाँ ।

(ख) ६८.०० लाख रुपये ।

(ग) विविध राज्य सरकारों को क्रृपण देने के लिये १९६२-६३ के बजट अनुकलन में ६.४३ करोड़ रुपये की व्यवस्था करने का विचार है । इस निधि का गाज्य-क्रम आवंटन विचाराधीन है ।

उत्तर प्रदेश में पीने के पानी की व्यवस्था

२१८१. श्री सरजू पाण्डय : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने तीसरी पंचवर्षीय योजना में उत्तर प्रदेश में नगर-पालिकाओं द्वारा शुद्ध जल की व्यवस्था के लिये कोई धन राशि निर्धारित की है ; और

(ख) यदि हाँ, तो कितनी ?

स्वास्थ्य मंत्री (डा० सुशील नाथर)

(क) और (ख). जी हाँ, उत्तर प्रदेश की तृतीय पंचवर्षीय योजना में नगर जल प्रदाय और सफाई योजनाओं के लिये १०४६.६४ लाख रुपये की व्यवस्था की गई है, जिसमें से राज्य सरकार ने नगरपालिकाओं की जल प्रदाय योजनाओं के लिये ३३५.३२१ लाख रुपये की एक राशि अस्थायी रूप से निर्धारित की है ।

National Highways in Rajasthan

२१८३. श्री Brij Raj Singh-Kotah: Will the Minister of Transport and Communications be pleased to state:

(a) the projects under the National Highway Scheme that were included in the Second Five Year Plan in Rajasthan State;

(b) how many such projects were executed at the end of the Plan period and how many remain to be completed;

(c) overall percentage of the achievement;

(d) what new schemes are being undertaken in the Third Five Year Plan; and

(e) whether there is any proposal to link Bhopal with Jaipur with a National Highway via Kotah?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) and (b). One hundred and one National Highway Works, including fifty seven works carried over from the First Five Year Plan, were included in the Second Five Year Plan for Rajasthan. Out of these sixty six works were executed during the Second Five Year Plan and thirty five works remain to be completed. Details of these works are given in the attached statements.

(c) Seventy-three per cent.

(d) A statement is laid on the Table. [Placed in Library. See LT-No. 162/62].

(e) No.

Orientation and Study Centre, Junagarh

२१८४. श्री E. Madhusudan Rao: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) whether the Orientation and Study Centre at Junagarh is controlled by Central Government;

(b) the fields in which the Centre imparts training;

(c) the type of officials who are given training in the Centre; and

(d) the number of trainees trained during 1960-61 and 1961-62?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri B. S. Murthy): (a) Yes, Sir.

(b) The Centre imparts Orientation, Job and Refresher training in Community Development, its Philosophy and extension techniques, group mobilization and Community organisation, development and understanding of the various facets of Community Development Programme, Programme Planning, execution Administration and Evaluation.

(c) Orientation Training is provided to Block Development Officers, Extension Officers and Non-officials. Job Training is provided to Block Development Officers. Refresher training through Study courses is provided to District Heads of Technical Departments, Block Development Officers and Non-officials.

	type of course	1960-61	1961-62
Orientation courses		197	168
Job courses		112	43
Study courses		4	52

Production of Sugar

2185. Shri E. Madhusudan Rao: Will the Minister of Food and Agriculture be pleased to state:

(a) the total production of sugar during 1961-62 in Andhra Pradesh;

(b) the total quantity of sugar exported from Andhra Pradesh during the same period; and

(c) the cost thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) 1.84 lakh metric

tons (from 1st November to 15th May, 1962).

(b) The quantity apportioned to factories in Andhra Pradesh, out of the quantity released during 1961-62 for export is 16,164 metric tons.

(c) The sugar costs about Rs. 734 per metric ton f.o.b. stowed.

Rice Production

2186. Shri E. Madhusudan Rao: Will the Minister of Food and Agriculture be pleased to state:

(a) the total production of rice in Andhra Pradesh during 1961-62;

(b) the total quantity of rice exported to other States during the same period; and

(c) the cost thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) About 3.6 million tons.

(b) and (c) About 4.43 lakh tons valued at approximately Rs. 28 crores.

Medical Colleges in Andhra Pradesh

2187. Shri E. Madhusudan Rao: Will the Minister of Health be pleased to state:

(a) the number of medical colleges to be opened in Andhra Pradesh during the Third Five Year Plan period; and

(b) the places where the colleges will be established?

The Minister of Health (Dr. Sushila Nayar): (a) The Government of Andhra Pradesh have no proposal to open any new medical college during the Third Five Year Plan period.

(b) Does not arise.

अंशदायी स्वास्थ्य सेवा योजना

२१८८. श्रीमती मिनीमाता : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) अंशदायी स्वास्थ्य सेवा योजना अब तक देश के किन-किन नगरों में लागू की जा चुकी है; और

(ख) क्या चालू वर्ष में इस योजना के कुछ और नगरों में लागू होने की संभावना है?

स्वास्थ्य मंत्री (डा० मुशीला नायर) :

(क) दिल्ली।

(ख) तृतीय पंचवर्षीय योजना अवधि में अंशदायी स्वास्थ्य सेवा योजना को केवल वार्षिक शहर में चालू करने का विचार है।

Rural Electrification in Orissa

2189. Shri Ulaka: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of villages proposed to be electrified in Orissa during the Third Five Year Plan period under the Rural Electrification Scheme; and

(b) the various systems of electricity by which power will be supplied to the villages?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Two hundred, approximately.

(b) The Hirakud-Talcher Grid, the Machkund power system, and isolated diesel generating stations.

Rural Water Supply Schemes in Orissa

2190. Shri Ulaka: Will the Minister of Health be pleased to state:

(a) the number of rural water supply schemes proposed to be put in

operation in Orissa during the Third Five Year Plan period; and

(b) the number of such schemes and total amount so far sanctioned by Central Government?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Information is being collected from the State Government and will be placed on the Table of the Sabha when received.

Small-pox, Chicken-pox and Cholera in Orissa

2191. Shri Ulaka: Will the Minister of Health be pleased to state:

(a) the number of persons who suffered from Small-pox, Chicken-pox and Cholera in Orissa during the period from 1959 to 1962 so far, year-wise;

(b) the number of such persons who died of the aforesaid diseases; and

(c) the steps taken by Central Government to check the above contagious diseases?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Reliable figures regarding the incidence of chicken-pox are not available since it is not a notifiable disease.

As regards small-pox and cholera, necessary information is given below:—

	1959		1960		1961		1962 upto 5-5-62	
	Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths
Small Pox	8,034	1,954	1,603	266	296	17	342	72
Cholera	195	101	98	45	910	375	127	43

(c) A provision of Rs. 6.88 crores has been made in the Third Five Year Plan for the implementation of the National Small-pox Eradication Programme with the objective of vaccinating the entire population within a

period of three years. The Central Government will meet 100 per cent of the non-recurring expenditure and 75 per cent of the recurring expenditure on the programme. The Government of India will also make available to

the State Governments the requisite quantity of freeze dried vaccine, which is being received free of cost from the U.S.S.R.

The control and ultimate eradication of cholera can be achieved only through an all-round improvement in environmental sanitation, with special reference to proper disposal of sewage and provision of safe water supplies in areas where cholera is endemic. During the Second Five Year Plan an amount of Rs. 53.00 lakhs was paid to the Orissa Government as loan for execution of 8 Urban Water Supply and one Drainage Schemes. An amount of Rs. 23.87 lakhs was given to the State as loan during 1961-62.

So far as Rural Water Supply Schemes of the State are concerned, grants-in-aid amounting to Rs. 6.00 lakhs and Rs. 54.06 lakhs were paid to the State Government during the First Five Year Plan and Second Five Year Plan period respectively.

Family Planning Centres in Orissa

2192. Shri Ulaka: Will the Minister of Health be pleased to state:

- (a) the number of family planning centres opened so far in Orissa;
- (b) the amount of expenditure incurred so far;
- (c) the number of centres proposed to be opened during the Third Five Year Plan period; and
- (d) the amount likely to be spent thereon?

The Minister of Health (Dr. Sushila Nayar): (a) to (d). The family planning centres in Orissa are reported to be 60 rural and 28 urban. The required information is being collected and will, when available, be laid on the table of the Sabha.

Development and Extension of Roads in Orissa

2193. Shri Ulaka: Will the Minister of Transport and Communications be pleased to state:

(a) the amount of grant received by Orissa Government from the Central Road Fund till March 1962 for road development schemes in the State;

(b) the amount allocated to Orissa during the Third Five Year Plan;

(c) whether Government of Orissa have represented to Central Government for more financial aid for development and extension of roads in the State; and

(d) if so, the action taken or proposed to be taken by Central Government?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) Rs. 77.84 lakhs.

(b) and (c). The amount allocated to the State Government of Orissa from the Central Road Fund (Ordinary) Reserve during the Third Five Year Plan is Rs. 16 lakhs. A programme of works to be taken up against this sum was called for from the State Government in July 1961. It is still awaited.

(d) Does not arise.

Community Development Programmes

2194. Shri Ulaka: Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) whether Government are considering to give priority for the development of road transport, education and family planning under the Community Development Programmes;

(b) if so, the details thereof;

(c) whether the attention of Government has been drawn towards the backwardness of Orissa in rural transport and communications; and,

(d) if so, the action taken or proposed to be taken by Central Government?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Co-operation (Shri

B. S. Murthy: (a) Though, top priority is given to agriculture including animal husbandry and rural industrialisation, programmes relating to road transport, education and family planning are paid due attention.

(b) As in the statement laid on the Table. [See Appendix III, annexure No. 54].

(c) and (d). Matters concerning rural transport and Communication are primarily dealt with by the State Government and Panchayati Raj institutions. Central assistance wherever necessary and practicable is made available according to the programmes drawn by the State Government.

Mobile Post Offices in Patna

2195. Shri Shree Narayan Das: Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any proposal under consideration for the introduction of Mobile Post Offices in Patna; and

(b) if so, when a final decision is likely to be taken?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) No, Sir.

(b) Does not arise.

इस्पात के पैकिंग के नियम

२१६६. ^१श्री म० ला० द्विवेदी :
^२श्री स० चं० सामन्त :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे में इस्पात के पैकिंग के नियम ऐसे सम्भव हैं कि इस्पात के कारबाने वालों को एक रुपया प्रति टन अधिक व्यय करना पड़ता है;

(ख) क्या इन नियमों में उचित हैर-फेर करने का विचार है; और

(ग) यदि हां, तो कब तक ?

रेल मंत्रालय में उपर्युक्ती (श्री शाहनवाज खां) : (क) उठाईगीरों की घटनाओं को कम करने और रास्ते में माल की कथित कमी के प्रश्न को लेकर माल भेजने वाले, पाने वाले और रेलवे के बीच झगड़ा रोकने के उद्देश्य से पैकिंग की शर्त निर्धारित की गयी है। यह शर्त भूतपूर्व इस्पात, लौहा और इंधन मंत्रालय की सलाह से ऐंगल, छड़, राड आदि ढांचा बनाने के काम आने वाले कुछ हल्के लाहे या इस्पात के लिये निर्धारित की गयी है जब वे खुले माल-डिब्बों में लादे जाते हैं। पैकिंग की इस शर्त के अधीन जो माल भेजा जाता है, उस पर लौहा और इस्पात नियंत्रक ने पंजीकृत उत्पादकों को उपयोक्ताओं से प्रति टन १ रुपया अधिक लेने की अनुमति दी है। लेकिन पैकिंग की यह शर्त अनिवार्य नहीं है।

(ख) जो नहीं ।

(ग) सबाल नहीं उठता ।

आयुर्वेदिक चिकित्सा प्रणाली

२१६७. ^१श्री प्रकाशवीर शास्त्री :
^२श्रीमती मिनीमाता :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आयुर्वेदिक चिकित्सा प्रणाली को प्रोत्साहन देने के लिये सरकार ने कोई योजना तैयार की है;

(ख) आयुर्वेद के उच्चस्तरीय पठन-पाठन के लिये भी क्या सरकार कुछ विचार कर रही है;

(ग) श्रीलंका में आयुर्वेद को प्रोत्साहन देने के लिये जो परोक्षण और प्रबन्ध किये जा रहे हैं, सरकार के पास क्या उन से लाभ उठाने का कोई प्रस्ताव है;

(घ) यदि हां, तो उसका विवरण क्या है ?

स्वास्थ्य मंत्री (डा० सुशीला नाथर) :

(क) और (ख) जी हां ।

(ग) और (घ) आयुर्वेद को प्रोत्साहन देने के लिये लंका सरकार का किस प्रकार के परीक्षण तथा प्रबन्ध करने का विचार है, भारत सरकार उसके बारे में अनभिज्ञ है ।

Argon Chromatograph

2198. Shri Raghunath Singh: Will the Minister of Health be pleased to state:

(a) whether it is a fact that a new electronic device called the 'Argon Chromatograph' has been invented in U.K. which will decide the sex of the child of the pregnant woman within 20 minutes; and

(b) if so, the details thereof?

The Minister of Health (Dr. Sushila Nayar): (a) Government have no information.

(b) Does not arise.

Halt between Kankinara and Shyamnagar Stations on the Eastern Railway

2199. Shrimati Renu Chakravarty: Will the Minister of Railways be pleased to state:

(a) whether he has received any demands for providing a halt between Kankinara and Shyamnagar Stations on the Eastern Railway; and

(b) if so, at what stage it is being considered?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) and (b). The proposal for providing a train halt between Kankinara and Shyamnagar stations was examined but not agreed to for want of adequate justification. The matter will, however, be reviewed after completion of the electrification of the Section, which is in progress.

बीकानेर रेलवे वर्कशाप अमिकों के लिये रेलगाड़ी

2200. श्री प० ला० बालूपाल: क्या रेलवे मंत्री यह बताने की कृपा करेगे कि :

(क) बीकानेर रेलवे वर्कशाप में कमंचारियों को ले जाने और लाने वाली वर्कमैन ट्रेन में प्रति दिन कितने व्यक्ति मार्फत करते हैं

(ख) उक्त वर्कमैन ट्रेन का प्रति दिन का खर्च कितना पड़ता है ;

(ग) क्या यह सच है कि काम के घटां के समय बीकानेर स्टेशन पर जोधपुर, रतनगढ़ तथा भटिण्डा की ओर में गाड़ियाँ लाने के कारण कमंचारियों को वर्कशाप ले जाने वाली वर्कमैन ट्रेन लाइन साफ न होने के कारण कई बार लेट हो जाती है, जिसके कारण रेलवे वर्कशाप में काम का नुकसान होता है, और

(घ) इस विषय में क्या कार्यवाही की गई है ?

रेल मंत्रालय में उपमंत्री (श्री स० व० रामस्वामी): (क) लगभग ५०० कमंचारी ।

(ख) ४७ रुपये ८८ नये पैसे ।

(ग) और (घ) पिछले तीन महीनों में यह गाड़ी बीकानेर से ठीक समय पर चली और कारबाने में पहुँचने में कोई देर नहीं हुई । इसलिये गाड़ी के देर में पहुँचने के कारण काम के घटां के नुकसान का सवाल नहीं उठता ।

बीकानेर रेलवे वर्कशाप में कमंचारियों का स्थानांतरण

2201. श्री प० ला० बालूपाल: क्या रेलवे मंत्री यह बताने की कृपा करेगे कि :

(क) उत्तर रेलवे वर्कशाप, बीकानेर में कितने ऐसे प्रधिकारी व बलकं हैं जो गत १०

या १५ वर्षों से उसो वर्कशाप में स्थायी रूप से पदासीन हैं;

(व) क्या यह सच है कि इनमें से कई अधिकारी के कई वार स्थानान्तरण के आदेश हुए, पर उन्होंने किसी प्रकार स्थगित करना नहीं सायां कर दिये गये; और

(ग) यदि हाँ, तो इन अधिकारियों का प्रथम स्थान पर रखो का कारण क्या है?

रेलवे वालय में उत्तमता (श्री जाहनवाज खान) (क)

उत्तमता	कारण	क्रमांक
१० वर्ष	कोई नहीं	२३
१५ वर्ष	कोई नहीं	१२

(क) जी नहीं।

(ग) भाग (व) के उत्तर को देखते हुए मतान नहीं उठता।

Clerks in the Accounts Department

2202. Shri Nambiar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of clerks in the Accounts Department of the Zonal Railways who have passed 'Appendix IIA' Examination are neither promoted nor granted higher scales of pay;

(b) what other incentives will be offered to these clerks for passing "Appendix IIA and IIIA" examinations in future; and

(c) whether there is any proposal to lend their services to other Departments?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes, Appendix IIA is only a qualifying examination and promotion to higher grades based on this qualifying examination depends on the occurrence of vacancies.

(b) No incentive is granted on passing Appendix II-A examination but the benefit of higher fixation of pay on promotion is given by grant of advance increments. On passing the Appendix III-A examination, an enhanced rate of increment in the grade is granted as an incentive.

(c) No, but requests from other Departments for loan of services of such staff are considered on merits consistent with the requirements of Railway administrations.

Drinking Water for Delhi

2203. { Shri Bibhuti Mishra:
 } Shri Raghunath Singh:
 } Shri Muhammad Elias:
 } Shri Bishwanath Roy:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that some arrangements are being made for getting drinking water in Delhi from the Ram Ganga Project; and

(b) if so, the details thereof?

The Minister of Health (Dr. Susbila Nayar): (a) and (b). One of the recommendations of the Technical Committee on Stabilization and Augmentation of Drinking Water Supply for Delhi is to obtain a supply of 100 to 200 cusecs of water from the Ram Ganga Project for South Delhi area. The Government of Uttar Pradesh have intimated that they are not in a position to make any commitment till the completion of the project. The matter is being further pursued with that Government.

Collection of Forest Products

2204. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that this year free permits for collecting forest products are being distributed in numbers among the

Pak-Nationals from the Ashabari Forest Beat Office situated in the sub-Division of Sonamura, Tripura; and

(b) if so, the reason therefor?

The Minister of State in the Ministry of Food and Agriculture

(**Dr. Ram Subhag Singh**): (a) No permits have been issued to Pakistan Nationals. They have only been given to bonafide residents of Tripura, as provided in the Forest Rules.

(b) Does not arise.

Railway Line between Vijayawada and Madras

2205. Shri Yellamanda Reddy: Will the Minister of Railways be pleased to state when the work on the Railway Double Line between Vijayawada and Madras will be completed?

The Deputy Minister in Ministry of Railways (Shri Shahnewaz Khan): By end of 1963, excepting the construction of a second bridge across Krishna River near Vijayawada which is expected to be completed by the end of 1964.

Sugar Factories

2206. Shri Bishwanath Roy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some limited companies got licences several years ago for erection of sugar factories but they have not done so till now;

(b) whether it is a fact that considerably large amounts of Government money as loans have been given to some of those companies but even they have not been able to set up the factories; and

(c) if so, whether Government have taken any step for getting the sugar factories erected or for recovery of the loans?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes, Sir, there are four such companies. Two of these cases have made sufficient progress while revocation of licences in respect of the other two is under consideration.

(b) and (c). Loan assistance has been given to two of these undertakings of which one has already arranged for the required plant and machinery and has also constructed factory buildings etc. Very little progress has been made by the other and necessary steps are being taken by the State Government for the recovery of the loan.

Improvement of Mangammal Chatram, Madurai City

2207. Shri Balakrishnan:
Shri V. K. Ramaswamy:

Will the Minister of Transport and Communications be pleased to state:

(a) whether subsidy was given for the improvement of Mangammal Chatram in Madurai City; and

(b) if so, how much amount was given?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) and (b). The Plan for Tourism for the Third Plan Period includes a provision of Rs. 1,25,000/- for improvements to Rani Mangammal Chatram at Madurai. The improvements are to be carried out by the State Government and the Central Government are to give subsidies to the State Government covering 50 per cent of the expenditure. The Government of Madras stated that during the year 1961-62 they were likely to spend Rs. 1,000 on the improvements. A subsidy of Rs. 500 was, therefore, paid to them. However, due to non-finalisation of the schedule of rates and non-issue of the technical sanction by the State Government, no expenditure was actually

incurred. The amount of subsidy paid by the Centre will be adjusted against the Central Government's share of the expenditure during the year 1962-63.

Groundnut Food Plant

2208. Shri Balakrishnan: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Edible Groundnut Food Plant has been set up in Coimbatore;

(b) whether the plant has been set up under the private sector; and

(c) if so, under what conditions the plant was allowed to be set up in the private sector?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a). The setting up of a plant at Coimbatore with a capacity of 10 tons per day for the production of edible groundnut flour is under active consideration.

(b) The plant is not exclusively under the private sector, but is being set up through the joint collaboration of the Government of India, the United Nations Children Emergency Fund (UNICEF), and a private oil mill.

(c) The main conditions are that the private collaborator should invest his own capital for raw material and working expenses, land and building, indigenous equipments etc. and produce edible groundnut flour according to specifications stipulated and make available 70 per cent of the production to Government at a price mutually agreed upon. The industry will receive technical assistance from the governmental and UNICEF sources and will be entitled to transfer the machinery supplied by the UNICEF after a stipulated period of time on terms to be mutually agreed upon.

किराये की इमारतों में डाकघर

2209. श्री प० ला० बालूपालः क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि

(क) राजस्थान के बोकानेर डिवीजन के तहसील हेडक्वार्टरों में कितने एसे डाकघर हैं जिनके कार्यालय अभी तक किराये पर लिये हुए मकानों में हैं ;

(ख) प्रत्येक कार्यालय का कितना किराया मध्य विजली पानी और मकान के देना पड़ता है ;

(ग) सरकार अपने निजी कार्यालय के भवन कब तक बनायगी ; और

(घ) इस सम्बन्ध में वर्तमान योजना क्या है ?

परिवहन तथा संचार मंत्री (श्री जगजीवन राम): (क) २८।

(ख) सभा-पटल पर एक विवरण-पत्र रखा जाता है। [देखिये परिशिष्ट ३, अनुबन्ध संख्या ५५]

(ग) तथा (घ) - हाल ही में श्रीगंगानगर में एक विभागीय इमारत बनाई गई है और चूर्छ, पालमपुर, श्रीकर्णपुर, रायसिनहनगर, हनुमानगढ़, सूरतगढ़, नोहार, बहादरा, मादुलपुर, तारानगर तथा नोखा में इमारतें बनाने के प्रस्ताव विचारघीन हैं। विभागीय इमारतें तभी बनाई जाती हैं जबकि उपयुक्त किराये को इमारतें उपलब्ध न हों या उन्हें बनाने में अधिक बचत होती हो।

घगर में बाढ़

2210. श्री प० ला० बालूपालः क्या सिचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजाब के ओटो वांड से घगर नदी में जो पानी छोड़ा जाता है उसकी बाढ़ से राजस्थान के जिला

गंगानगर के किसानों को हजारों रुपयों को फसल नष्ट हो जाती है ; और

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही करने का विचार है ?

सिवाई और विद्युत मंत्रालय में राज्य मंत्री (श्री अत्रामन) : (क) तथा (ख) अरोधित जानकारी संकलित को जा रही है और यह यथाशोध सभा पटल पर रख दी जायगी ।

Loans to D.Ps. in Tripura

2211. **Shri Biren Dutta:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many bonds have been got executed by the Rehabilitation Directorate of Tripura for the terracing loan taken by displaced persons during November and December, 1961;

(b) how many displaced persons have actually been given the loan;

(c) the number of displaced persons yet to receive the loan even after execution of the bonds; and

(d) the reasons for delay in payment of loans?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas):

(a) Nil.

(b) Nil.

(c) Nil.

(d) The work of terrace cultivation is undertaken by Tripura Administration departmentally. As far as possible the displaced persons whose land is to be brought under terrace cultivation are employed in the work and payment made to them at the rate of Rs. 250 per acre in instalments related to the progress made. On completion of the work, the expenditure incurred is treated as a loan to the displaced persons concerned in proportion to the area owned by them. At that stage they are required to execute loan bonds. No question of delay in payment is hence involved.

Delhi Water Supply

2212. **Shri Bhagwat Jha Azad:** Will the Minister of Health be pleased to state:

(a) whether the Corporation has drawn up a comprehensive plan for steady supply of water to Delhi; and

(b) if so, whether it has approached Government for sanction of additional funds for the same?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) The Government of India gives loans to the Delhi Municipal Corporation for the execution of Water Supply Schemes according to their requirements. The funds in the form of loan which have been made available to the Delhi Municipal Corporation in the Third Plan period have not yet been completely spent and hence the question of sanctioning additional funds does not arise.

House Rent for Railway Quarters

2213. **Shri Nambiar:** Will the Minister of Railways be pleased to state:

(a) whether there had been an upward rise in house rent of Railway quarters recently;

(b) if so, to what extent and the reasons therefor;

(c) whether this rise was due to repairs and improvements made in the existing structure; and

(d) the steps that are being taken to reduce rents to original level?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (d). The earlier basis of calculation of assessed rent was that it was so fixed that the total rents realised for all the quarters in each class taken together should give a return as near as possible to, but not less than 4 per cent per annum, on the total cost of each such class. In assessing the rents so as to realise this return, due allowance was required to be made for the recovery of rent payable being limited to 10

per cent of the emoluments, and also for the periods for which quarters are likely to lie vacant.

The above-mentioned basis of working out the assessed rent has been revised with reference to the observations of the Convention Committee and the Public Accounts Committee and the recommendations of the Second Pay Commission. Now the average assessed rent for all quarters is calculated category-wise on the basis of 6 per cent of the capital cost of the quarters in each category. The change-over has been brought about in two stages, viz.

(i) the rent of each individual quarter was increased with effect from 1-10-1960 on an *ad hoc* basis by 25 per cent in respect of quarters, rents of which had been assessed at less than 5 per cent of the capital cost; and

(ii) the rent of all quarters reassessed at 6 per cent of the capital cost as on 30th September, 1960 and the rents so assessed charged with effect from 1-10-1961.

Recovery of rent is, however, limited to 10 per cent of emoluments and in the case of staff drawing below Rs. 150 per month in the authorised scales of pay, it has been reduced to 7½ per cent of emoluments.

Irrigation Projects

2214. Shri K. L. Rao: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any survey of the irrigation projects in the country costing between Rs. one lakh to Rs. ten lakhs each has been conducted;

(b) if so, whether a list together with benefits and approximate costs thereof will be laid on the Table; and

(c) the amount of money spent on such projects in First and Second Five Year Plans and its provision in Third Five Year Plan?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas):

(a) to (c). The required information is being collected from the State Governments and Union Territories and will be laid on the Table of the Sabha as soon as received.

Sea Erosion in Kerala

✓ 2215. Shri Ravindra Varma: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it has come to the notice of Government that considerable damage has been done to the National Highway in Kerala and breaches made on the Highway between Quilon and Alleppey as a result of the inroads made by the sea on the 12th and 13th of April and that thousands of fishermen who live along the sea coast in this region have been rendered homeless;

(b) whether he will lay on the Table a statement giving the nature and extent of the damage to the Highway and the number of people who have been rendered homeless;

(c) what measures have been undertaken to render relief to the victims of the calamity; and

(d) what steps are being taken by Government to prevent further erosion and inroads by the sea in this region?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) to (d). According to the report received from the Government of Kerala, the position is as follows:

The sea shore at Thottappally and Purakkad area in the Alleppey District was badly affected by erosion on 12th April 1962 and 13th April 1962. The action of the waves was extraordinarily ferocious and unprecedented. The sea shore for a length of about 3 miles north of Thottappally Spillway mouth up to 41/4 of National Highway was affected by sea erosion. Sea also made an encroachment for about 50 ft. to 100 ft ex-

cepting the portion protected by groynes. There was overflow of sea water also in miles 38¹/₂ to 41¹/₂ and the depth of flow was about 1¹/₂ ft. in the deepest position i.e., in miles 38¹/₂ to 39¹/₂. The seven groynes already constructed at Purakkad and four groynes under construction were badly affected by wave action and were completely submerged. Of the 7 old groynes at Purakkad one was completely washed off and the others badly affected. Rectification work on the groynes was carried out urgently. Consequent on the erosion at Thottapally and Purakkad, 37 houses were submerged and two country boats destroyed. 44 coconut trees were also uprooted. The total estimated damage on this account was reported to be Rs. 5160.

2. As regards relief measures, the State Government have taken necessary action. Rice and tapioca were distributed to the fishermen affected by the sea erosion. Urgent steps were also taken by the State Government to distribute cash to the fishermen in coastal areas for thatching and repairing their houses.

Charges for meals in restaurant cars and Station Restaurants

2216. Shri Subodh Hansda: Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the fact that the charges for same kind of meals supplied in Restaurant Cars and Station restaurants varies from Zone to Zone;

(b) if so, the reasons for this anomaly; and

(c) whether Government intends to remove this type of anomaly?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (c). The menu and the rates for Indian style meals (vegetarian and non-vegetarian) have been standardized and the same schedule of charges is levied on all Railways

other than Southern. For the Southern Railway, the menu being different, a different and lower rate has been prescribed. These rates are chargeable for meals served in the Refreshment Rooms/Restaurants at stations:

The standardized rates in force at present are:—

	Southern Railway	Other Railways
	NP	NP
Vegetarian meals	0.75	0.87
Non-vegetarian meals.	1.00	1.12

When meals are served in train compartments from Restaurants/Refreshment Rooms at stations, an additional charge of 0.15 nP. per meal over and above the standardized rate is levied. For meals served in or from Dining cars on trains, an additional charge of 0.25 nP. over and above the standarized rate is levied.

Banning of Vanaspati in Delhi

2217. Shri Bhagwat Jha Azad: Will the Minister of Food and Agriculture be pleased to state:

(a) whether attempts are being made in the Delhi Corporation to ban the sale of Vanaspati in its jurisdiction; and

(b) whether Government propose to agree to the suggestion in view of the widespread demand of the people?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) No, Sir.

(b) Does not arise.

Displaced Persons of Amarpur, Tripura

2218. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any money for terracing has been disbursed after the Third General Elections among the displaced persons of Amarpur Sub-Division, Tripura;

(b) if so, the total amount distributed and the total number of families who received money;

(c) out of the distributed sum what amount has gone to tribal refugees of the said Sub-Division;

(d) whether any terracing loan was distributed among the tribal refugees of the colonies like Ram Bhadra, Begun Chhera and Kanchan Cherra; and

(e) if not the reason therefor?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (e). Information is being collected and will be laid on the Table of the Sabha.

Small-pox in the Country

2219. Shri Shree Narayan Das: Will the Minister of Health be pleased to state:

(a) whether it is a fact that incidence of small-pox is largest in India;

(b) if so, whether it is proposed to combat this disease in a more effective manner; and

(c) if so, whether any programme has been drawn in this respect?

The Minister of Health (Dr. Sushila Nayar): (a) Yes; India constitutes one of the most important focus of small-pox in the world.

(b) Yes.

(c) Yes; a National Small-pox Eradication Programme has been taken up for implementation during the Third Five Year Plan period.

Supply of more Wagons to Raichur

2220. Shri Chandriki: Will the the Minister of Railways be pleased to state:

(a) whether the residents of Raichur made any representation to him for increase in supply of wagons;

(b) whether Government are aware that there is an increase of 100 per cent in the business transactions at Raichur and the requirements of the mercantile community have correspondingly doubled; and

(c) if so, whether Government propose to increase the number of wagons in the near future?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) A memorandum was submitted by the representatives of the Merchants' Association, Raichur, to the Minister for Railways during his visit to that place asking either for the free booking of traffic or for the enhancement of the ceiling for registration of indents fixed at the station.

(b) No.

(c) Steps have already been taken to improve the loading at Raichur. During the period January to May (upto 10th), 1962, 1343 wagons (including 105 vegetable oil tank wagons) were loaded at Raichur as compared to 1096 wagons (including 102 vegetable oil tank wagons) loaded during the corresponding period of last year. The loading at this station is thus fairly satisfactory. The outstanding registrations are not more than a month old, which is about the same as at other stations on that section.

Yield Per Acre of Agricultural Products

2221. Shri Inder J. Malhotra: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any Government agency has made any efforts to know

the increase or decrease in yield per acre of the main agricultural products over the last five years;

(b) if so, what is that agency; and

(c) the results of the survey?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b): The Directorate of Economics and Statistics in the Ministry of Food and Agriculture is regularly collecting data on area, production and yield per acre of principal crops in India from the State Governments. These statistics are published in the annual publication "Estimates of Area and Production of Principal Crops in India" each issue of which contains all-India data for 10 years and Statewise data for 5 years. An *ad hoc* publication "Area, Production and Yield per Acre of Forecast Crops" was also recently brought out which contains data for the years 1949-50 to 1959-60. These estimates are also regularly published in that Directorate's monthly journal 'Agricultural Situation in India.' All these publications are regularly supplied to the Parliament Library.

(c) A statement giving the average yield per acre of principal crops in India for the years 1955-56 to 1960-61 is laid on the Table of the House. [See Appendix III, annexure No. 56.]

Casual Labour on N.E. and N.E. Railways

2222. Shri Priya Gupta: Will the Minister of Railways be pleased to state:

(a) whether casual labour working against regular vacancies in North-east Frontier Railway and North Eastern Railway, in open line have not been given the Central Pay Com-

mission scales of pay even after six months of employment;

(b) if so, the number of such casual labourers serving in Railways as on 1st April, 1958, 1st April 1959, 1st April, 1960 and 1st April, 1961 showing the number of years they have been in the Railways; and

(c) how the rates of pay of such casual labourers are fixed and by whom?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) to (c). The information is being collected and will be laid on the table of the Sabha.

Fuel for Government Power House, Port Blair

2223. Shri A. S. Saigal: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Forest Department, Port Blair is unable to supply full requirements of sawn fuel to the Government power house, Port Blair and at the same time sawn fuel is supplied mostly to Government officers at cheap price while the power house has to purchase other fire-wood from private sources at very high prices; and

(b) the reason why Government should suffer loss on account of the supply of sawn fuel to others rather than to Government?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b): It is a fact that the Andamans Forest Department is unable to supply the full requirements of sawn fuel to the Government Power House at Port Blair after meeting its own essential requirements and those of the mill labourers. The figures of production and disposal for 1961-62 are as under

Quantities produced

Average per month in tons.

	Sawn fuel 1,093.38	Sawn dust 478.25	Total 1,571.63	
Disposals		Quantity of Sawn fuel supplied	Quantity of sawn dust supplied	Total Percent- age
1. A.C. Power House		386.50	278.20	664.70 42%
2. Forest Department		550.75	200.00	750.75 48%
3. Other Government Departments		0.13		0.13
4. Mill workers including Annapurna Cafeteria		125.75	0.05	125.80 8%
5. Public		11.75		11.75 0.7%
6. Government		18.50	..	18.50 1.3%
	1,093.38	478.25	1,571.63	100%

The first charge on the sawn fuel produced by the Department is the supply required for the boilers and water crafts of the Forest Department. The next charge is that required for the mill labourers who have been getting one bundle per month at a concessional rate from the inception of the Department and for the Annapurna Cafeteria which is run for their benefit under the Factories Act. The balance is almost entirely supplied to the Power House at Port Blair except for a very small quantity which is sold to the public and Government officers at a rate fixed by Government. The requirements of the Power House being of the order of 1280 tons per month it is obviously not possible for the Forest Department to meet it in full.

Promotions in the Ministry of Food and Agriculture

2224. Shri S. M. Banerjee: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of Superintendents, Godown Superintendents and Technical Officers who were promoted as Assistant Directors from each of these

categories respectively during the last three years;

(b) the number of Assistant Directors and Deputy Directors who were promoted as Deputy Directors and Joint Directors respectively in each category during the last three years;

(c) whether it is a fact that a number of Assistant Directors who had not been approved by the U.P.S.C. about two years ago are still working in their posts;

(d) if so, the reasons therefor; and

(e) what action has been taken to replace them?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b): A statement giving figures of promotions made to these categories during the three years ending 30th April, 1962, is laid on the Table of the House. [See Appendix III, annexure No. 57].

(c) and (d) 18 Assistant Directors who were not approved by the U.P.S.C. are continuing in their posts pending the availability of regular candidates from the U.P.S.C. and the recommendations of the Departmen-

tal Promotion Committee. The strength of gazetted posts in the Department has increased rapidly during the last few years and most of the candidates recommended so far by the U.P.S.C. for appointment have had to continue in newly created posts. It has, therefore, been possible to revert only 5 unapproved Assistant Directors so far.

(c) The cadre of Assistant Director is filled partly by direct recruitment, partly by promotion from the lower grades and partly by deputation. In respect of posts falling in the direct recruitment quota at present held by unapproved officers, further requisitions have been sent to the U.P.S.C. Certain questions connected with departmental promotion to the grade of Assistant Director have been settled recently in consultation with the U.P.S.C., and unapproved officers at present holding posts in the promotion quota will be replaced by candidates approved by the Departmental Promotion Committee at its next meeting. Action has also been taken to obtain officers on deputation for posts required to be filled by deputationists.

Catering on Baroda Division

2225. *Shri Bade:*
 Shri U. M. Trivedi:

Will the Minister of Railways be pleased to state:

(a) whether co-operative society of hawkers and employees of contractors of railway caterers have applied for licences for catering on the railway stations in Baroda division;

(b) whether this request of the society has been turned down and preference has been given to private caterers who are benamidars for rich persons; and

(c) whether Government will enunciate the exact policy in the granting of these licences?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):

Khan): (a) to (c). As per extant orders, Railways are required to allot at one or two stations as an experimental measure catering/vending contracts to co-operative societies which are almost entirely composed of actual workers, i.e. vendors, cooks etc. On the Western Railway, 2 such Co-operative Societies are running contracts at Phulera and at Marwar stations.

In response to Western Railway's notification for running an additional trolley at Baroda station, a number of applications were received including one from Railway Vendors and Workers Co-operative Society Ltd., which is reported to have 30 members. The licence for the trolley was granted by the Railway to another existing contractor, at the same station.

Holiday Home in Pahalgam

2226. **Shri S. M. Banerjee:** Will the Minister of Railways be pleased to state:

(a) whether land has been purchased at Pahalgam, Kashmir by his Ministry for a holiday home;

(b) if so, at what price; and

(c) the name of the person from whom land has been purchased?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) to (c): A statement is laid on the Table of the House.

STATEMENT

No land was purchased at Pahalgam, Kashmir, for the Holiday Home for non-gazetted Railway servants as the land (a little over 5 acres in area) was provided free of cost on 99 years' lease by the Government of Jammu and Kashmir for a nominal annual payment of Re. 1. The Railways had to pay for the actual cost of a building under construction on the land. All this was made clear in the speech of the Minister for Railways while introducing the Railway Budget for

1959-60 in the Parliament on 18th February, 1959.

Another plot of land of a much smaller area with a building thereon, however, had to be purchased at Pahalgam later from private owner for the purpose of a Holiday Home for gazetted Railway servants. The area of land, with the house, purchased for this purpose, is about 25 kanals (8 kanals—1 acre), out of which 16 kanals of land were under private proprietary ownership and about 9 kanals of land were on a lease from the State Government which has since been transferred to the Railway Administration. The price of 16 kanals was paid to the private owner at Rs. 1,500 per kanal, while the lease money for the remaining 9 kanals payable to the State Government is approximately Rs. 2 per kanal per year.

The owner of the private property, from whom the aforesaid property has been purchased, is one Bakshi Abdul Majid.

Production of Electricity

2227. Shri Kolla Venkaiah: With the Minister of Irrigation and Power be pleased to state:

(a) the quantum of electricity produced at the beginning of First and Third plans in each State through Thermal Stations and Hydro-electric Projects separately;

(b) the quantum that will be produced at the conclusion of the Third Plan in each State through Thermal and Hydro-Electric Projects separately;

(c) the cost of each electric power project in each State that will be undertaken during the Third Plan period; and

(d) the ways and means of meeting the financial needs of each project?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) to (d). A statement

is laid on the Table of the House. [Placed in the Library. See No. 163/62].

Licensed Drug Manufacturers

2228. Shri Kolla Venkaiah: Will the Minister of Health be pleased to state:

(a) the number of manufacturers in the Indian Drug Industry licensed under Drug Control Act at present;

(b) the number of licensed manufacturers who have no factory or equipment to prepare drugs;

(c) the number of licensed manufacturers belonging to foreign countries and their capital investment in the industry in our country;

(d) the amount of capital invested by manufacturers belonging to our country;

(e) the number of types of drugs prepared in India in 1961-62; and

(f) the number of samples of drugs taken and tested in 1961-62 under the Drug Control Act?

The Minister of Health (Dr. Sushila Nayar): (a) 2364.

(b) 385.

(c) and (d): There are 32 industrial units where foreign capital has so far been invested. No information is available regarding the actual capital invested so far by the foreign firms, but it is estimated that out of a total capital of the level of about Rs. 50 crores, about Rs. 21 crores of foreign capital has so far been invested in this country.

(e) The types of drugs prepared in India range from "Biological and Special Products" viz., sera, solution of serum proteins intended for injection, vaccines for parenteral injections, toxins, antigens, antitoxins, neo-arsphenamine and analogous substances used for the specific treatment of infective diseases, insulin, pituitary (posterior lobe) extract, adrenaline and solutions of salts of Adrenaline,

drugs and preparations thereof in a form to be administered parenterally—(i) Penicillin, (ii) Streptomycin, (iii) Chlortetracycline, (iv) Oxtetracycline, (v) Chloramphenicol, (vi) Viomycin, (vii) Neomycin, (viii) Bacitracin, (ix) Tetracycline, (x) Carbomycin, (xi) Erythromycin, (xii) Vancomycin, (xiii) Plymyxin B; any other preparation which is meant for parenteral administration either in the form in which it is marketed or after being made up with a suitable solvent or medium, and which (a) requires to be stored in a refrigerator; or (b) does not require to be stored in a refrigerator; Sterilized surgical ligature and sterilized surgical suture, Bacteriophages; and other special drugs; *viz.*

1. Drugs belonging to the Digitalis group and preparations containing drugs belonging to the Digitalis group not in a form to be administered parenterally;

2. Ergot and preparations containing Ergot not in a form to be administered parenterally;

3. Adrenaline and preparations containing Adrenaline not in a form to be administered parenterally;

4. Fish Liver Oil and preparations containing Fish Liver Oil;

5. Vitamins and preparations containing any vitamins not in a form to be administered parenterally;

6. Liver extract and preparations containing liver extract not in a form to be administered parenterally;

7. Hormones and preparations containing Hormones not in a form to be administered parenterally;

8. Vaccine not in a form to be administered parenterally;

9. Following drugs and preparations containing them not in a form to be administered parenterally;

1. Penicillin,

2. Streptomycin,

3. Chlortetracycline,
4. Oxytetracycline,
5. Chloramphenicol,
6. Neomycin,
7. Carbomycin,
8. Erythromycin.
9. Bacitracin,
10. Tetracycline,
11. Gramicidin,
12. Tyrothricin,
13. Viomycin,
14. Framycetin,
15. Griseofulvin,
16. Novobiocin,
17. Nystatin,
18. Oleandomycin,
19. Polymyxin B,
20. Spiramycin,
21. Vancomycin.;

sulpha drugs, paramino salicylic acid, sulfone drugs and patent or proprietary medicine.

(f) 6,799 (excluding the number of samples taken by the Government of Rajasthan and Bihar and the Himachal Pradesh Administration. The information in respect of them will be placed on the table of the House, when received).

Leprosy in Tripura

2229. **Shri Dasaratha Deb:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the number of persons suffering from leprosy is rapidly increasing in Tripura;

(b) if so, the steps taken to check the growth of leprosy;

(c) whether any scheme has been adopted by Government to sterilize persons suffering from leprosy;

(d) if so, whether such scheme is to be extended to Tripura; and

(e) if so, when it is likely to be extended?

The Minister of Health (Dr. Sushila Nayar): (a) No, Sir.

(b) The question does not arise.

(c), (d) and (e). Facilities of sterilisation are open on a voluntary basis to all citizens of India whether suffering from Leprosy or not. These facilities are available in Tripura also.

Scarcity of Drinking Water in Tripura

2230. Shri Dasaratha Deb: Will the Minister of Health be pleased to state:

(a) whether Government are aware that there has been a serious scarcity of drinking water in Kurti area (Dharmanagar Sub-Division), Tripura; and

(b) if so, what steps are being taken to remove this difficulty?

The Minister of Health (Dr. Sushila Nayar): (a) There has been no serious scarcity of drinking water in Kurti area (Dharmanagar Sub-Division), Tripura.

(b) Does not arise in view of (a) above.

Import Licences for Gas Turbine Generating Units etc.

2231. Shri Rajagopala Rao: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of applications for import licences of Gas Turbine generating units and Hydro and thermal units pending consideration before Government;

(b) capacity of each unit;

(c) degree and nature of foreign aid, if any, and details thereof;

(d) whether any application from Andhra Pradesh is pending consideration; and

(e) if so, whether Government consider it expeditious to grant licences to Andhra Pradesh in view of the power shortage there?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Six.

(b) and (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 58].

(d) No. However the Andhra Pradesh Government have asked for expeditious release of foreign exchange for their thermal power stations at Kothagudam and Ramagundam. Besides they have also approached Government of India for the import of two 15000 KW Gas Turbine Units. Formal applications for the release of foreign exchange have not yet been received.

(e) The position regarding the above cases is as follows:—

(i) *Kothagudam thermal power station (2 x 60 MW).*

The scheme has already been approved by the Planning Commission and has been posed for assistance from the International Bank of Reconstruction and Development/International Development Association. The Andhra Pradesh Government have been asked to invite global tenders for the plant and equipment and forward their recommendations for the release of specific foreign exchange and issue of import licence. The consulting engineers have already been appointed for the project. The foreign exchange involved in the import of plant and equipment is likely to be of the order of Rs. 7.6 crores. The power station is expected to be commissioned some time in 1965.

(ii) *Ramagundam thermal power station extention.*

It is proposed to instal one unit of 50/62.5 MW thermal plant as extension to the Ramagundam

dam thermal power station having an installed capacity of 37.5 MW (3 x 12.5 MW). The scheme has been posed for assistance from the Agency of International Development (U.S.A.) The tenders for appointment of consulting engineers have already been received and are under scrutiny. The tenders for the turbogenerator plant and auxiliaries have also been received. Orders will be placed as soon as clearance from the A.I.D. authorities has been received. The foreign exchange involved in this scheme is of the order of Rs. 4 crores. The station is expected to be commissioned by the end of 1964-65.

(iii) Requisition for installation of 2 gas turbine units of 15 MW each.

This scheme was not originally included in the III Plan. Owing to serious power shortage conditions in Andhra, this request is under active consideration of the Government of India. A proposal for the import of four units of 10 to 12 MW capacity gas turbine package type plants (skid-mounted) is presently being considered and if the prices and delivery are found suitable, and the requisite foreign exchange available, it might be possible to allot two sets to Andhra Pradesh. These units could be commissioned in about 9 to 12 months time. The foreign exchange required for each unit would be of the order of Rs. 50 lakhs.

A.R.T. Co's Colliery Workers

2232. **Shrimati Renu Chakravarty:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the rice proportion in the supply of rations to the A.R.T.

Co's colliery workers in Marg Berita, Assam is going to be increased;

(b) if not, the reasons therefor;

(c) in view of eased rice position, whether Assam Government have agreed to this increase; and

(d) whether Government agree to reintroduce the old ratio of 75 per cent rice and 25 per cent atta?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (d). In view of the present rice supply position in Assam, the State Government have decided not to enhance the quantum of rice ration from 50 per cent to 75 per cent of the total ration.

Electricity Rates

2233. **Dr. Ranen Sen:**

Shri Dinen Bhattacharya:

Dr. Saradish Roy:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether under the old provisions of the Electricity (Supply) Act, 1948 it was necessary for a licensee to obtain prior permission of the State Government before he could enhance rates duly approved by Government;

(b) whether the relevant provision [Vide Article I of the Sixth Schedule to the Electricity (Supply) Act, 1948] had been amended by Central Government in 1956 in opposition from Government of West Bengal;

(c) whether under the amended provision it is no longer necessary for the licensee to obtain permission of State Government before enhancing or reducing the rates; and

(d) the reasons as to why Article I of the Sixth Schedule to the Electricity (Supply) Act, 1948 was amended in 1956?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No.

(b) to (d). Some State Governments, including the Government of West Bengal, had suggested that a licensee should be required to obtain the State Government's approval before raising the rates of supply, by giving two months' notice. Paragraph I of the Sixth Schedule to the Electricity (Supply) Act, 1948, was amended in 1956, to require a licensee to give two months' notice to the State Government and the State Electricity Board concerned before enhancing the rates of supply. No stipulation in regard to prior approval was considered necessary. The Act provides that in case the State Government is satisfied that in enhancing the rates, the licensee has contravened the provisions of the Sixth Schedule, it can appoint a Rating Committee to examine his charges. If the Rating Committee recommends a rate lower than that enforced by the licensee, the latter will refund the excess amount charged, to the consumers.

Loans to Fruit Cultivators

2234. Shri Birendra Bahadur Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any scheme under consideration for giving loans to cultivators for fruit development;

(b) if so, the details thereof; and

(c) when the scheme is likely to be finalised and implemented?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) A scheme for giving loans to cultivators for development of fruit production was sanctioned by the Government of India in the States and the Union Territories of Himachal Pradesh, Tripura and Delhi during the 2nd Five Year Plan period. This scheme is being continued in all the States and Union Territories during the 3rd Plan

(b) A statement giving details of the scheme is laid on the Table of the House. [See Appendix III, annexure No. 59].

(c) Does not arise.

Post Offices in Madhya Pradesh

2235. Shri Birendra Bahadur Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the target for opening of new post offices in Madhya Pradesh during 1960 and 1961 has not been reached;

(b) if so, reasons therefor; and

(c) the target set for the current year?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) No. Actually the targets have been exceeded during 1960-61 and 1961-62.

(b) Does not arise.

(c) 261.

New Halts and Stations on S.E. Railway

2236. Shri Birendra Bahadur Singh: Will the Minister of Railways be pleased to state:

(a) how many new halts and stations have been added on the South Eastern Railway during the last five years; and

(b) how many more halts and stations are proposed to be opened on the same railway during the next five years?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) 40.

(b), 127.

Railway Station at Kaharakul

2237. Shri Jena: Will the Minister of Railways be pleased to state:

(a) whether the question of establishing a Railway Station at

Kaharakul in between the Railway stations of Haladipada and Balasore, South Eastern Railway line is under consideration of Government since long;

(b) if so, whether the preliminary investigations of the project have been made; and

(c) at what stage the matter now stands?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (c). The proposal for providing a Railway station at Kaharakul between Haladipada and Balasore stations was examined but not agreed to for want of adequate justification.

Passenger Sheds on S.E. Railway

2238. { Shri Jena:
 { Shri Mallick:

Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the fact that the passenger sheds at many Railway stations of the South Eastern Railway which are heavy rain-fall areas cannot provide proper shelter to the passengers due to their narrowness in size;

(b) if so, whether Government propose to remodel those sheds by widening them;

(c) the names of Railway stations that do not have passenger sheds and Third Class waiting rooms at present on the South Eastern Railway, district-wise; and

(d) the approximate date by which such kind of basic amenities of the passengers are expected to be provided?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes, Sir, about 137 stations on the S.E. Railway have been provided with non-standard type of platform shelters which do not afford

the same cover as standard types, on account of acute shortage of steel at that time and having regard to the need to provide some shelter as quickly as possible.

(b) Improvements as considered necessary are being made on a programmed basis subject to availability of funds.

(c) III Class waiting halls of sizes to cater for the traffic dealt with at the stations are provided at all stations. A list showing the names of stations without passenger sheds (Platform shelters) is given in the statement laid on the Table of the House. [See Appendix III, annexure No. 60].

(d) Platform shelters are not included among the basic amenities as waiting halls are provided for waiting passengers. Subject to availability of funds such shelters will be provided on a programmed basis at all important stations. It is not feasible to lay down a target date for this purpose, as funds and material resources are very limited.

Primary Schools in Bhadrak, S.E. Railway

2239. Shri Jena: Will the Minister of Railways be pleased to state:

(a) whether there are primary schools in the Railway Colony, Bhadrak, South Eastern Railway for education of the children of Railway employees; and

(b) what languages are taught in each school there?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes, Sir. There are two Railway Single Teacher Primary Schools and one Privately managed Primary School in the Railway Colony at Bhadrak.

(b) The two Single Teacher Primary Schools impart instruction through Bengali and Telugu and the Privately managed Primary School through Oriya.

Suspension of Telecommunication Service

2240. Shri Jena: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that its telecommunication service between Cuttack and Madras remained suspended on the 15th April, 1962 and between Calcutta and Bombay on the 18th April, 1962; and

(b) if so, the reasons for the suspension?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) No. There were only minor interruptions for short period and the services worked practically normally.

(b) Does not arise.

Transfer of Employees to Andhra Pradesh

2241. Shri Ramakrishna Reddy: Will the Minister of Railways be pleased to state:

(a) whether employees serving in Andhra Pradesh area from other States will be transferred to their native States in the near future;

(b) whether sufficient number of employees of Andhra Pradesh origin are available to serve in Andhra Pradesh area to effect such a transfer; and

(c) if not, what steps Government propose to take to allow such a transfer to such of those who wish to go to their respective States from Andhra Pradesh area?

The Deputy Minister in the Ministry of Railways Shri Shahnawaz Khan: (a) to (c). The statistics of Railway servants are neither maintained State-wise nor are they recruited on State basis. The requests of non-gazetted Railway servants for posting in areas of their choice are, however, sympathetically considered and complied with to the extent possible.

Post Office Building, Kottayam

2242. Shri Maniyangadan: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware of the fact that the present building where the main Post Office at Kottayam is housed is very old and quite inadequate for accommodating the present staff;

(b) whether there was a proposal to put up a new building there for the Post Office;

(c) whether any steps have been taken to implement the proposal;

(d) if so, at what stage it is now; and

(e) if the reply to part (c) above be in the negative, the reasons therefor?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) to (c) Yes.

(d) The site plan is awaited after which the preliminary drawings and estimates will be prepared.

(e) Does not arise.

P. and T. Buildings

2243. Shri Maniyangadan: Will the Minister of Transport and Communications be pleased to state:

(a) whether it has come to the notice of Government that most of the buildings in the high range regions of Kerala where post offices are housed are old and in precarious condition;

(b) whether any steps have been taken to put up new buildings in those areas for housing Posts and Telegraphs offices; and

(c) if so, the steps taken?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) Out of 20 offices in the hill range regions, the buildings housing four of the offices are old, but not precari-

ous. Three of them are departmental and one rented.

(b) and (c). Steps have been taken for the reconstruction of the three departmental buildings. The landlord of the rented building has been asked to complete its repairs.

Railway Bridge Near Vijayawada

2244. **Shri Eswara Reddy:** Will the Minister of Railways be pleased to state:

(a) whether the construction of railway bridge across the River Krishna near Vijayawada is proceeding according to schedule;

(b) the amount spent up to the end of March, 1962; and

(c) when it is likely to be completed?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) Rs. 4.20 lakhs.

(c) By the end of 1964.

Draining out Flood Waters

2245. **Shri G. Mohanty:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are aware that the Prime Minister, during his visit to the flood-affected areas of Orissa last year, had declared that the best solution of the flood problem lay in draining out accumulated flood water;

(b) whether any plan of draining out accumulated flood water is under consideration of the Central Flood Control Board or any other expert body; and

(c) if not, whether Government are considering the desirability of putting the Prime Minister's suggested solution of the flood problem to some expert body for consideration?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes.

(b) The flood problems of Orissa are being comprehensively examined by the Orissa Flood Enquiry Committee. The Committee will no doubt take into consideration the drainage of flood waters also while framing their recommendations for dealing with Orissa's flood problem.

(c) Does not arise.

New Post Offices

2246. **Shri Dharmalingam:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of Post Offices opened in all States (State-wise) during 1961-62; and

(b) the number of requests received from States (State-wise) for opening of such Post Offices?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 61].

Public Call Offices

2247. **Shri Dharmalingam:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of Public Call Offices opened in each State during 1961-62; and

(b) the number of requests received from each State for the same?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) and (b). Details are given in the statement laid on the Table of the House. [See Appendix III, annexure No. 62].

Loans to Ryots by Reserve Bank of India

2248. **Shri D. B. Raju:** Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the line of procedure adopted by the Reserve Bank for India in

supplying the short-term and long-term loans for distribution to the ryots through the State Co-operative Banks; and

(b) the instructions given to the State Co-operative Banks by the Reserve Bank of India for recovering those loans from the ryots?

The Deputy Minister of Community Development, Panchayati Raj and Co-operation (Shri S. D. Misra): (a) A statement in this regard is laid on the Table of the House. [See Appendix III, annexure No. 63].

(b) The Reserve Bank of India has not issued any specific instructions. The recovery of loans from the ryots is regulated under the provisions of the State Cooperative Societies Acts, the rules framed thereunder and the bye-laws of the cooperative institutions. As the principal borrower a State Cooperative Bank is expected to repay the loans to the Reserve Bank on or before the due dates. In order to ensure that a State Cooperative Bank makes over to the Reserve Bank the recoveries received by it the Reserve Bank stipulates that the outstandings of the agricultural loans to the State Cooperative Bank from its central banks do not at any time fall short of its dues to the Reserve Bank. Similarly the outstandings of the primary societies to a central bank should not be less than the borrowings of the central bank from the state cooperative bank.

Forest Reserve Area, Tripura

2249. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the new demarcation of the Juri Forest Reserve Area, in Tripura includes the lands allotted to the Tribal Jhumias of Dharmatila area by the Jhumias Rehabilitation Department of Tripura;

(b) if so, the number of such rehabilitated jhumia families who are going to be affected; and

(c) the steps taken by Government to protect those settled jhumia families from being evicted due to inclusion of their land within Forest Reserve area?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes.

(b) Eleven.

(c) Arrangements are being made to absorb these families as Forest Villagers.

Jogindernagar-Barot Road

2250. Shri Hem Raj: Will the Minister of Transport and Communications be pleased to state:

(a) the stage at which the construction of the Jogindernagar-Barot road has reached;

(b) the amount of money that has been spent on it in 1961-62 and amount that is proposed to be spent in 1962-63; and

(c) by what time it will be completed?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) It is proposed to connect Jogindernagar and Barot by a motorable road via Ghatasani and Tuni. Of this, the Jogindernagar-Ghatasani Section (9 miles), which forms part of the Pathankot-Kulu road, is already motorable. The remaining road along the Ghatasani-Jhatinagri-Tuni-Barot route is 19 miles long. Out of this, the first five miles are jeepable and the remaining fourteen miles are of less than jeepable width. The entire section from Ghatasani to Barot is being widened under the Third Five-Year Plan of the Himachal Pradesh Administration.

(b) Amount spent during 1961-62: Rs. 5,460.

Amount proposed to be spent during 1962-63: Rs. 1,20,000.

(c) The entire length of the road is expected to be made motorable by the end of March 1966.

Dehar-Tattapani Road

2251. Shri Hem Raj: Will the Minister of Transport and Communications be pleased to state:

(a) the stage of construction that the Dehar-Tattapani-Rampur-Bushahar road has been reached;

(b) the amount of money that has been spent on it so far and the amount that is proposed to be spent in 1962-63; and

(c) by what time it will be completed?

The Minister for Transport and Communications (Shri Jagjivan Ram):

(a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 64].

Sheep-Breeding and Woollen Research Centre in Madras

2252. Shri Malaichami: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a proposal to start one sheep-breeding and woollen research Centre at Kodaikanal, Madras State; and

(b) if so, the progress effected so far in the starting of the Centre?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes. It has been decided to establish a sub-station of the Central Sheep & Wool Research Institute near Kodaikanal.

(b) Preliminary surveys, sanctions and location of the sub-station are in progress.

Cow Dung

2253. Shri S. P. Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that enormous quantity of cow dung

is burnt each year by the farmers as fuel for cooking purposes, when the same could be used for making compost and farmyard manure; and

(b) if so, what steps are proposed to be taken to stop this wastage of organic manure, which is so very essential for increasing the productivity of our agricultural land?

The Deputy Minister in the Ministry of Food Agriculture (Shri A. M. Thomas): (a) Yes.

(b) The State Governments/Union Territory Administrations have at the initiative of the Government of India, taken the following measures to ensure utilisation, to the maximum extent possible, of the available Local Manurial Resources including cow dung:

(i) A scheme for Larger and Better Utilisation of Local Manurial Resources including cow dung for compost production in rural areas has been included by the State Governments etc. in their State Plans. Under this scheme farmers are trained in the technique of utilising the Local Manurial Resources including cow dung and farm yard wastes for compost production.

(ii) To counteract the practice of burning cow dung for fuel purposes, steps are being taken to popularise the installation of cow dung gas plants. Arrangements are being made for installation, at each of the hundred extension training centres, of a cow dung gas plant for demonstrating its usefulness to the villagers in the adjoining areas.

(iii) To reduce the use of cow dung for fuel purposes and to meet the shortage of firewood, a scheme on Farm Forestry has been included in the Third Plan. Under this

Scheme quick growing fuel plantations will be raised on village common and waste lands with the active help of the Community Development Organization and the State Agricultural Departments. Plantations are proposed to be raised with the voluntary labour of the village people. The State Forest Department will provide necessary planting material for raising nurseries and technical advice.

उत्तर प्रदेश में विजली की कमी

२२५४. श्री बाल्मीकी : क्या सिंचाई और वृद्धि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सरकार की जानकारी में है कि उत्तर प्रदेश में विजली की कमी अनुभव की जा रही है ; और

(ख) यदि हाँ, तो विजली की अधिकता लाने की दिशा में क्या कदम उठाय जा रहे हैं ?

सिंचाई और विद्युत मंत्रालय में राज्य-मंत्री (श्री अलगोसन) : (क) जी, हाँ। उत्तर प्रदेश के कुछ इनाकों में विजली की कमी है।

(ख) उत्तर प्रदेश की तत्त्वीय पंच वर्दीय योजना में कई विद्युत परियोजनायें सम्मिलित की गई हैं। इन स्कीमों के लिये १०८.३५ करोड़ हजार की योजना जी व्यवस्था की गई है।

दिल्ली के किसान

२२५५. श्री सूरज मल : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) लगान न देने के कारण दिल्ली संघ राज्य-स्थेत्र में १६६०-६१ में किसान किसान गिरफ्तार किये गए

(ख) इनमें से कितने किसानों को दिल्ली किया गया ;

(ग) क्या यह सच है कि इनमें से अनेक किसानों के पास अलाभकर जमीनें हैं ; और

(घ) क्या जो किसान जेल भेजे गये थे उनके परिवारों के भरण-पोषण के लिये सरकार ने कोई व्यवस्था की थी ?

खाद्य और कृषि मंत्रालय के राज्य-मंत्री, (डा० राम सुभग सिंह) (क) नाक।

(ख) कोई नहीं, क्योंकि गिरफ्तारी के पश्चात् शीघ्र ही अदायगी कर दी गई।

(ग) गिरफ्तार किये गये व्यक्ति के पास अलाभकर जमीन थी।

(घ) उपरोक्त (ख) के अनुसार प्रश्न ही नहीं होता।

Ongole Breed Bulls

2256. Shri M. N. Swamy: Will the Minister of Food and Agriculture be pleased to state:

(a) which are the countries that import Ongole breed bulls;

(b) the amount received through this transaction during the last five years; and

(c) the total number of cattle exported during the same period?

The Deputy Minister of Food (Shri A. M. Thomas): (a) and (b). The only country which has imported Ongole breed of bulls during the last five years, is Brazil. Five bulls were imported by them at a total cost of Rs. 26,000. The Government of India also presented four bulls of the same breed at a total cost of Rs. 4,240 to Cambodia under the Colombo Plan. Brazil has also recently purchased nine more Ongole breed of bulls at a total cost of Rs. 12,200 and these are now awaiting shipment.

(c) 1,313 head, comprising of 1,001 head of cattle and 312 buffaloes.

Package Scheme in Kerala

2257. Shri Maniyangadan: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the "package scheme" for intensive production of foodgrains has started functioning in Kerala; and

(b) what are the areas brought under the scheme in the State?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes. The two districts of Palghat & Alleppey selected for implementation of the Intensive Agricultural District Programme (Package Programme) in Kerala State are at present in the preparatory stage. They are expected to complete action on the various preparatory measures, indicated below, by the Kharif season, 1962 when the scheme will be launched in the field:

- (i) Selection of area within the district for implementing the Programme during the first and subsequent years;
- (ii) strengthening of Cooperative institutions in the areas selected for coverage;
- (iii) creating a general awareness among the farmers and non-official agencies, such as Panchayats and Cooperatives, to secure their participation;
- (iv) selection, appointment and posting of additional staff;
- (v) training of staff;
- (vi) organisation of a resource and production bench-mark survey;
- (vii) assessing the need for supplies; and
- (viii) construction and hiring of storage godowns.

(b) 5 out of 15 blocks in Palghat and 5 out of 17 blocks in Alleppey district are proposed to be covered

under the programme during the first year i.e., 1962-63.

Una-Hamirpur Direct Trunk Line

2258. Shri Daljit Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there is no direct trunk telephone channel between Una and Hamirpur in Punjab which is a remote hilly backward area and has three block headquarters; and

(b) if so, what steps are being taken in this regard?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Yes.

(b) The traffic does not justify the outlay involved.

Ayurvedic Institutions in Punjab

2259. Shri Daljit Singh: Will the Minister of Health be pleased to state the amounts of grants paid to different Ayurvedic institutions in Punjab during the Second Five Year Plan period, year-wise?

The Minister of Health (Dr. Sushila Nayar): The Government of India have paid no grants directly to any of the Ayurvedic institutions in Punjab during the Second Five Year Plan period. An amount of Rs. 1:74 lakhs was, however, allocated to the Government of Punjab for each of the years 1959-60 and 1960-61 for the development of Indigenous Systems of Medicine.

Luxury Coach Service

2260. Shri Ram Harkh Yadav: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Uttar Pradesh Government have recently introduced a Luxury Coach Bus Service between Agra and Lucknow;

(b) if so, the cost of its establishment; and

(c) whether Government of India made any contributions towards its establishment?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) to (c). The Ministry of Transport and Communications are not aware of the introduction by the Uttar Pradesh Government of a Luxury Coach Bus Service between Agra and Lucknow and of the cost of its establishment. Contributions towards such services from the Centre are not made.

National Highway in Bihar

2261. Shri Priya Gupta: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have sanctioned the project of the construction of a National Highway connecting the present road in Purnea District No. 1 Section 2 in Bihar;

(b) if so, whether the work of construction of the road has begun; and

(c) if so, the progress thereof?

The Minister for Transport and Communications (Shri Jagjivan Ram): (a) and (b). Presumably the member refers to the section of the National Highway No. 31 that passes through Purnea District of Bihar. In this portion, there is a missing link of about 17 miles between Kosi bridge site near Kursela and Phulberia. Road in this missing link is under construction under the International Development Association Credit programme and is scheduled to be completed by September 1964.

(c) Investigation for the nature of soil is in progress. Earthwork in some sections has been recently taken in hand.

Bridge in Bihar

2262. Shri Priya Gupta: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a bridge has been constructed on the Dingraha river in the district of Purnea in Bihar;

(b) if so, whether any provision has been made for the approach road to this bridge; and

(c) if not, when Government propose to take up the work of construction of the approach road?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Yes Sir; the bridge work across the river Mahananda at Dingraha ghat is nearing completion.

(b) The approach roads to the bridge are also in progress.

(c) Does not arise.

Power Supply in Bihar

2263. Shri Priya Gupta: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have decided upon any programme in the Third Five Year Plan for making available power to industry, agriculture and small scale industry in the district of Purnea in Bihar State; and

(b) if so, details thereof?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). Purnea District will be supplied power from the North Bihar Grid on the commissioning of the Barauni Thermal Station and the Kosi Hydel Project during the Third Five Year Plan.

Quarters for Railway Employees at Nangal Dam

2264. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) the number of quarters constructed for Railway employees at

Nangal Dam during Second Five Year Plan period; and

(b) the number of employees on the waiting list for allotment as on 1st April, 1962?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) 57.

(b) 30.

Medical Colleges in Madras State

2265. Shri Elayaperumal: Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government of Madras have requested Central Government for the establishment of new Medical Colleges in Madras State during the Third Five Year Plan period;

(b) if so, whether a decision has since been taken on the proposal; and

(c) if not, what advice Government have communicated to Madras Government?

The Minister of Health (Dr. Sushila Nayar): (a) The Government of Madras do not propose to open any new medical college during the Third Five Year Plan period taking into view factors such as financial considerations, dearth of qualified medical teachers, etc.

(b) and (c). Do not arise.

Government Accommodation for P. & T. Employees

2266. Shri Elayaperumal: Will the Minister of Transport and Communications be pleased to state the number of Posts and Telegraphs employees in Madras State (all circles in Madras) who have been provided with Government accommodation?

The Minister of Transport and Communications (Shri Jagjivan Ram): 934.

Conversion of Sea Water into Drinking Water

2267. Shri Maheswar Naik: Will the Minister of Health be pleased to state:

(a) whether attention of Central Government has been drawn to the reported endeavours of the Mayor of the Madras Corporation for making drinking water out of sea water and his attempts to obtain American help in this direction; and

(b) whether Government have ascertained the possibilities of a scheme of this nature and the probable cost structure thereof?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Information is being collected and will be placed on the Table of the Sabha when received.

Rent of Quarters for Class III Employees

2268. Shri Gauri Shanker: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that 'K' Type old Railway quarters meant for class III employees were previously rented for Rs. 5 per month which rate was raised to Rs. 6.25 nP. and ultimately enhanced to Rs. 18.22 nP. with effect from 1st October, 1961; and

(b) the basis of calculation of rents?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 65].

Monkey Menace in South Avenue, New Delhi

2269. Shri Hem Raj: Will the Minister of Health be pleased to state:

(a) whether it is a fact that monkey menace exists in South Avenue and its suburbs; and

(b) if so, the steps Government propose to take in the matter?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) The New Delhi Municipal Committee is in search of expert monkey catchers with necessary equipment who may catch monkeys.

Labourers at Nagarjunasagar Project

2270. Shri Laxmi Das: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are aware that labourers at the Nagarjunasagar Project are suffering due to less work which is provided only for 3 or 4 days per week;

(b) if so, the reasons therefor; and

(c) the steps that have been taken by Government for providing continuous work for the labourers and to complete the work of the National Project in time?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No.

(b) Does not arise.

(c) Continuous work is being provided to the labourers.

Nallagarh Committee

2271. Shrimati Savitri Nigam: Will the Minister of Food and Agriculture be pleased to state whether the recommendations of Nallagarh Committee regarding the methods to increase production of food have been accepted?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): The Agricultural Administration Committee (Nalagarh Committee) did not make any recommendations concerned directly with methods to increase agricultural production. The Committee's recommendations related mainly to measures designed to improve the administration of the Agriculture Departments in the States, raising the pay-scales of the employees of Agriculture Departments and improving their service conditions,

conversion of temporary posts into permanent ones, simplification of financial procedures, delegation of adequate financial and administrative powers at all levels, bringing about effective co-ordination between the Agriculture and other Development Departments in the States, etc. These recommendations have generally been accepted by the Government of India and the State Governments for implementation.

Power Plant in Bandel, West Bengal

2272. Shri P. C. Borooh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether four large boilers for a new power plant in Bandel, West Bengal are proposed to be imported from the U.S.A.; and

(b) if so, on what terms?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes.

(b) The plant and equipment are being procured under assistance from the Agency for International Development U.S.A. in accordance with their normal procedure. The terms for payment would be 65 per cent. on presentation of shipping invoice, further 25 per cent. on bill of lading and the balance 10 per cent. on certificate of acceptance. The mode of payment is through a letter of credit.

Electricity in Assam

2273. Shri P. C. Borooh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Assam Government have been allowed to import diesel engines to meet the immediate needs of electricity in Assam;

(b) if so, how many such engines are to be imported and at what estimated cost; and

(c) from which country they are to be imported?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes.

(b) and (c). Seventeen diesel generating sets costing about Rs. 36 lakhs are to be imported from Czechoslovakia, and three from West Germany at an estimated cost of Rs. 11 lakhs. The aggregate capacity of these machines is about 11.4 MW.

Manufacture of Box Type Wagons

2274. { Shri P. K. Deo:
 { Shri Y. N. Singha:

Will the Minister of Railways be pleased to state:

(a) whether a decision to manufacture box type wagons has been taken by the Loco Workshop at Amritsar;

(b) if so, when the production will start;

(c) what are the annual requirements of box type wagons in the country; and

(d) how many are produced at present in the country and where?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) The production has just commenced.

(c) According to Third Five Year Plan 18025 Box wagons (1468 for steel plant requirements and 16557 for traffic other than steel industry) are required for the additional traffic by the end of the Plan.

(d) About 450 numbers are being produced per month. The names of the private wagon builders and Railway workshops engaged in production of BOX type wagons are appended in the statement below:

STATEMENT

Private Wagon Builders

1. M/s. Burn & Co., Calcutta.

2. M/s. I.S.W. Co., Calcutta.
3. M/s. Jessops & Co., Calcutta.
4. M/s. Braithwaites, Calcutta.
5. M/s. Texmaco, Calcutta.
6. M/s. Balmer Lawrie, Calcutta.
7. M/s. K. T. Steel, Bombay.
8. M/s. Southern Structural Madras.
9. M/s. Mekenzies, Bombay.

Railway Workshops

1. Central Railway, Lallaguda.
2. Western Railway, Mahalaxmi.
3. Southern Railway, Golden Rock.
4. Eastern Railway, Kancharapara.
5. Northern Railway Amritsar.

Indravati Hydro-Electric Project in Orissa

2275. **Shri P. K. Deo:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether preliminary investigation of the Indravati Hydro-electric project in Kalahandi District, Orissa has been taken up; and

(b) if so, the power potential and the approximate cost of the project?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes.

(b) The power potential of the project is estimated at 100 MW at 60 per cent. load factor. The approximate cost of the project will be known only after the investigations are completed and the project report is ready.

Indian Central Arecanut Committee

2276. { Shri A. K. Gopalan:
 { Shri Umanath:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a proposal to amalgamate the activities of the Indian Central Arecanut Committee and Coconut Committee;

(b) if so, the reasons therefor;

(c) whether it is a fact that in 1956 a high power committee under the Chairmanship of Dr. B. N. Uppal, the then Agricultural Commissioner to the Government of India, considered the question; and

(d) if so, what were its recommendations?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) No.

(b) Does not arise.

(c) Yes.

(d) The Sub-Committee recommended that *status quo ante* might be maintained in respect of these two Committees and that the two Committees should endeavour to effect co-ordination in scientific work, wherever possible.

Double Line from Kalol to Mehsana

2277. Shri Man Singh Patel: Will the Minister of Railways be pleased to state:

(a) what amount was provided for the work of double line from Kalol to Mehsana on Western Railway in the year 1961-62;

(b) how much of it was spent during the last year;

(c) what amount is provided for the same for 1962-63; and

(d) when this work is expected to be completed?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Rs. 12 thousands.

(b) Rs. 12 thousands.

(c) Rs. 18 lakhs.

(d) By March, 1964.

Device for checking Smoky Buses

2278. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) whether an electronic device has been obtained by the Delhi Transport Undertaking to check the nuisance of smoky buses;

(b) if so, how many buses which emitted too much smoke have been checked so far; and

(c) the time proposed to be taken to check all such buses on road?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) to (c). An electronic device was tried by the Delhi Transport Undertaking on one diesel bus. As the device did not prove successful in checking the smoke from the exhaust of the bus, its use was given up.

अंशदायी स्वास्थ्य सेवा योजना, दिल्ली

२२८०. श्री भक्त दर्शन : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि शाहदरा (दिल्ली) स्थित केन्द्रीय सरकार के कर्मचारी अंशदायी स्वास्थ्य सेवा योजना से लाभान्वित किये जाने की मांग करते जा रहे हैं ; और

(ख) यदि हां, तो उस पर क्या निश्चय किया गया है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर):

(क) जी हां ।

(ख) यह विषय विचाराधीन है ।

शेर के बच्चे

२२८१. श्री भक्त दर्शन : क्या खाद्य तथा धूषित मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली के चिडियाघर की एक शेरनी के बच्चों को

कुतिया से दूध पिलाना पड़ा, लेकिन किर भी वै बचाय न जा सके ; और

(व) यदि हाँ, तो क्या इस बारे में एक विस्तृत विवरण सभा-पटल पर रखा जायेगा ?

खाद्य और कुषि मंत्रालय के राज्य-मंत्री (डा० राम सुभग सिंह): (क) जो हाँ ।

(व) एक विवरण नहीं है । सभा पटल पर रखा गया है ।

विवरण

दिल्ली विडिशावर ही 'अवारको' नामक एक दोनों ने ३ मई १९६२ को उपेक्षित समय में १५ दिन पहले ३ बच्चों को जन्म दिया । उसने अपने नवजात शिशु में कोई दिव्यस्पी नहीं दिखाई और उसमें माता का जिम्मेदारियों को सम्भालने के लिये किये गये सभी प्रयास असफल रहे । इस बात का डर यह कि कभी बच्चे भूखे न मर जायें या शेरनी द्वारा ही न मारे जायें । अतः बच्चों को उनकी माता में अलग कर दिया गया और इसके पश्चात् एक धात्री माता के लिये तलाश शुरू की गई । इस कार्य के लिये एक "लेब्रांडार" कुतिया जिसने एक दिन पहले होए ८० पी० सी० ए० हस्पताल में बच्चों को जन्म दिया था, को उपयुक्त समझा गया । कुतिया ने भी शोषण ही तीनों बच्चों को ग्रहण कर लिया । इन में से दो बच्चे जो बहुत कमज़ोर थे हस्पताल के कर्मचारियों द्वारा पर्याप्त मावधनों वरन्ते के बावजूद भा अपनी शारीरिक गर्भों को खो बैठ और ६ मई १९६२ को प्रातःकाल ही मर गये । इसके पश्चात् जब कुतिया का दूध भी सूख गया तब बांतल द्वारा उत्पात शुरू किया गया । तो सरे बच्चे पर उत्पात और यथासमय देखभाल का अच्छा असर हुआ और वजन में ऊछ मुधार दिखाई दिया परन्तु बाद में १६ मई १९६२ को प्रातःकाल यह बच्चा भी मर गया । एसा समझा गया कि यह बच्चा भी शारीरिक गर्भों खो बैठा था ।

१ यह समय पूर्व जनन का मामला था अतः शुरू में भी उनके बचाने का कोई आशा नहीं थी किर भी बच्चों को बचाने के लिये भरस्क यत्न किये गये ।

Water Supply Schemes in Assam

2282. Shrimati Renuka Barkataki: Will the Minister of Health be pleased to state:

(a) whether it is a fact that two complete deep tube wells, one at Tangla and the other at Odalgwie in Darveang district of Assam under Rural Health Scheme of the Government of India are lying useless for want of permission from Railway Ministry to allow the water pipes to pass across the Railway lines; and

(b) if so, what steps are being taken or are proposed to be taken to implement the scheme and make use of the water of the wells available to the people?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Information is being collected and will be placed on the Table of the Sabha when received.

National Highway on North Bank of Brahmaputra

2283. Shrimati Renuka Barkataki: Will the Minister of Transport and Communications be pleased to state:

(a) how long it will take to complete the National Highway in Assam on the North Bank of Brahmaputra;

(b) when C.P.W.D. started the work on the Highway and what progress has been made so far; and

(c) whether it is a fact that in spite of public resentment the Central Public Works Department is contemplating to acquire a plot of land on which there is a Namghar (Holy place) at Howli in Kamrup District for the Highway?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a)

Presumably the question relates to the road connecting the Brahmaputra Bridge with National Highway 31 at North Salmara. It will take about 5 years to develop this road.

(b) The Assam P.W.D. and not the C.P.W.D. are in charge of the project. The surveys and investigation of bridge sites started with the current Plan i.e., in 1961. Construction of the road and bridges has not been undertaken yet except in the first few miles near the Brahmaputra Bridge.

(c) The attention of the State Government will be drawn towards this with a request to avoid the acquisition of the Namghar, if possible.

Rail Route on South Bank of Brahmaputra upto Dibrugarh

2284. Shrimati Renuka Barkataki: Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to have an alternate rail route on the south bank of Brahmaputra upto Dibrugarh in view of the persistent deadlock caused by raids of Naga hostiles on the existing railway lines on this side of Brahmaputra in Assam; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No, Sir.

(b) Does not arise.

Steam Navigation Company

2285. Shrimati Renuka Barkataki: Will the Minister of Transport and Communications be pleased to state:

(a) the total number of crew working under the River and Steam Navigation Company plying between Calcutta and Assam;

(b) what is their citizenship;

(c) how many Indians are working on ships; and

(d) what is the distance the ships have to travel through Pakistan?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) 3339.

(b) Indians (334) and Pakistani (3005).

(c) 334.

(d) 836 miles.

Gulf of Cambay

2286. Shri P. R. Patel: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Hydrographic Committee took decision to survey the Gulf of Cambay some eight years ago;

(b) whether a decision was again taken in 1956 to survey the gulf and finish it within two years;

(c) whether the survey has started;

(d) if not, the reason therefor; and

(e) when the survey will be started?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) to (e). The Hydrographic Survey Committee recommended for the first time in 1956 that the progress survey of the Gulf of Cambay might be taken up as soon as a survey ship was available for the job. The Committee did not suggest any time limit for the completion of the survey. It has not been possible for the Committee to include the survey in the programme for any of the subsequent survey seasons because they considered it to be of lower priority than other surveys. Particularly, at the last meeting of the Committee in August, 1961, the question of the survey of the Gulf of Cambay was again considered by the Committee and they did not include it in the programme for 1961-62. An officer of the Government of Gujarat, who represented the State Government on the Committee, participated in the discussions. The State Government have again come up with the request

that the survey should be taken up in the survey season of 1962-63 and they have been informed that the matter will be placed for consideration before the next meeting of the Hydrographic Survey Committee, which is expected to meet in the near future.

Rural Postal Service

2287. Shri R. Barua: Will the Minister of Transport and Communications be pleased to state:

(a) how far the scheme for extending rural post offices has helped efficient services;

(b) whether Government have devised ways and means to improve the quality of rural postal service; and

(c) how long the proposal, if any, to rebuild Jorhat Post Office building will take for execution?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) With the opening of a large number of post offices in rural areas, the frequency of delivery at villages has appreciably increased and the area and population served by a post office has been considerably reduced. Substantial progress has been made in liquidating No-dak villages and postal facilities have been provided within easy reach of villagers.

(b) Yes, several measures have been adopted such as the upgrading of centrally located branch post offices into sub post offices with a view to improving the mail and financing arrangements for rural post offices, the utilisation of motor routes to secure quicker transmission of mail, prescription of certain standards for the frequency of delivery in villages and training of Extra-departmental Branch Postmasters.

(c) The matter is already under consideration and the execution of work will take some time as certain preliminaries regarding preparation of drawings, estimates etc. are yet to be completed.

Diseases of Trees

2288. Shri Warior: Will the Minister of Food and Agriculture be pleased to state:

(a) whether establishment of a Research Institute at Coimbatore to study diseases of trees, especially of sandalwood, if contemplated; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) A regional Forest Research Centre has already been established during the second plan period. It has a biological wing at Coimbatore for research work on Silviculture, soil science, forest botany, forest entomology and forest pathology including diseases of sandal-wood.

(b) Does not arise.

Training School at Hindustan Shipyard Visakhapatnam

2289. Shri Warior: Will the Minister of Transport and Communications be pleased to state:

(a) whether any steps are being taken to train a certain number of skilled workers at the Training School at the Hindustan Shipyard, Visakhapatnam for employment later in the proposed Shipyard at Cochin;

(b) if so, the method of selection; and

(c) the number of persons selected so far?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) A scheme is being drawn up in consultation with the Hindustan Shipyard, Visakhapatnam.

(b) and (c). Do not arise.

Shortage of Milk in Delhi

2290. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there is a great shortage of milk in summer in Delhi;

(b) whether it is also a fact that rates go very high during the summer; and

(c) if so, the steps proposed to be taken to check the same?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): (a) Yes. It is a fact that the total supplies diminish during the summer months.

(b) No. The rates charged by the Delhi Milk Scheme to consumers are not raised.

(c) Does not arise.

I.A.C. Skymasters

2291. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that three I.A.C. Skymasters out of a fleet of five are out of service; and

(b) if so, steps proposed to be taken to replace those skymasters?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) Yes Sir.

(b) The question of replacing the two Skymasters which have been extensively damaged is under examination of the Indian Airlines Corporation.

गवेषणा, प्रारूप और मानक संगठन शिमला में अनुसूचित जाति के पदाधिकारी

2292. श्री ज्योतिस्वरूप : क्या रेलवे मंत्री यह वाने की कृपा करेंगे कि :

(क) गवेषणा, प्रारूप और मानक संगठन (आर० डो० प००० औ००), शिमला में ?८ प्रतिशत मुरशिद स्थानों पर अनुमार टैकिनकल तथा नान-टैकिनकल एवं असिस्टेट ग्रेड (क्लर्क्स) स्थानों पर किनने अनुसूचित जातियों के अधिकारी हैं; और

(ख) यदि एक भी नहीं है, तो इसके क्या कारण हैं?

रेलवे मंत्रालय में उम्मीदवारों (श्री शाहनवाज खां): (क) अफसरों या सहायकों के किसी पद पर अनुसूचित जातियों का कोई कमंचारी काम नहीं कर रहा है। लेकिन तकनीकी या कलंक ग्रेड को कुछ अग्रजपत्रित जगहों पर अनुसूचित जातियों के कमंचारी काम कर रहे हैं जो उनके लिये आवश्यक नहीं के अनुमार भर्ती किये गये थे।

(ख) तकनीकी ओर गैर-तकनीकी अफसरों ओर सहायकों की सभी जगहे या तो अनमध्यान खाका और मानक संगठन के निचले ग्रेड के कमंचारियों का तरबकी देकर भरी जाता है या अन्य रूप से वर्ष १९६२ में पर ऐसे प्रवर रेन-कमंचारी लगाये जाते हैं जो इस संगठन के विशेष प्रकार के काम के लिये उपयुक्त समझे जाते हैं।

भारतीय कृषि अनुसंधान परिषद्

2293. श्री ज्योतिस्वरूप : क्या खाद्य तथा कृषि मंत्री यह वाने की कृपा करेंगे कि

(क) क्या भारतीय कृषि अनुसंधान परिषद् के गवेषणा दायर में अनुसूचित जातियों के लिये पर्याप्त संरक्षण है;

(ख) यदि हां, तो किनने स्थान संरक्षित हैं; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

खाद्य और कृषि मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) ने (ग) भारतीय कृषि अनुसंधान परिषद् सम्मन भारत में कृषि तथा पशुचिकित्सा सम्बन्धी अनुसंधान को प्रोत्साहन देने, मार्गदर्शन तथा समन्वय करने का कार्य करता है। परिषद् के मुख्य कार्यालय में नियुक्त तकनीकी स्टाफ अनुसंधान योजनाओं की देवभूमि करता है।

यह राज्य सरकारें, केन्द्रीय संस्थायें आदि जोकि कृपि पशुगालन अनुसंधान नगरनीय कार्य का सफलतापूर्वक परिचालन करने, परिणामों को एकत्रित करने तथा उनका समन्वय करने का कार्य करती है, उनका मार्गदर्शन भी बना है। परियद के अवधि अनुसंधान संस्थायें ही हंगर भर हो वालीक अनुसंधान कार्य करने के लिये यह अपने न्याय की नियुक्ति देती है। वास्तविक आनंदान वार्ष राज्यों के कृपि यथागत विभाग केन्द्रीय अनुसंधान संस्थायें, विज्ञानियालय प्रीरुद्ध गैर गग्कारी नं.धाये धानी ही विन्दे भारतीय कृपि अनुसंधान परियद विनीय महादता देती है। यह राज्य गग्कारी आदि का कार्य है, जोकि वास्तविक अनुसंधान कार्य कर रही है तथा जिन के अवधि अनुसंधान कार्यकर्ता कार्य करने हैं फि अनुसूचित जाति के उम्मीदवारों के प्रतिनिधित्व का उचित अनुसार कार्य रखें।

Eradication of Filaria

2294. { Shri Vasudevan Nair:
Shri Warior:
Shri Maheswar Naik:

Will the Minister of Health be pleased to state:

(a) the important steps proposed to be taken during the Third Plan period for the eradication of filaria;

(b) how much money had been allotted for this;

(c) what amount had been spent during the first year of the Third Five Year Plan; and

(d) which are the areas mainly by filaria?

The Minister of Health (Dr. Sushila Nayar): (a) It is not practicable at present to eradicate filaria for technical reasons. However, action is being taken to control the disease. Steps proposed include the following:

1. Filaria control will be carried out by the use of larvicidal oils in urban areas only.
2. Reorganisation of the control units on the basis of population.
3. Establishment of research-cum-training units in each state with the filariasis problem for conducting research and evolving a suitable methodology for the control of filariasis in rural areas.
4. Strengthening of the State Health Directorates.
5. Establishment of three more training-cum-research centres on the lines of the Centre functioning at Kozhikode, Kerala:
6. Establishment of six filarial clinics attached to the hospitals.
7. Pilot scheme for the control of malayi filariasis in Kerala State.
8. Health education.
9. Proper drainage as a long-term measure.

(b) Rs. 236.61 lakhs.

(c) About Rs. 42.00 lakhs.

(d) The areas mainly affected by Filaria are Andhra Pradesh, Assam, Bihar, Gujarat, Kerala, Madras, Madhya Pradesh, Maharashtra, Mysore, Orissa, Uttar Pradesh, West Bengal, Andaman & Nicobar Islands, Laccadive and Minicoy Islands and Pondicherry.

उर्ई से जालीन (उ० प्र०) तक रेलवे लाइन

२२६५. श्री राम सेवक : क्या रेलवे मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह मत्त है कि जिना जालीन में उर्ई से जालीन तक रेलवे लाइन विद्वाने का निर्णय हो चुका है ; और

(व) यदि हाँ, तो उनके निमिण के निये मरकार ने अब तक क्या कार्यवाही का है ?

रेलवे मंत्रालय में उपमंत्री (श्री सै० वै० रामस्वामी) : (क) जी नहीं ।

(व) उर्गई-जानौर रेलवे लाइन (१८ मील--दृड़ी लाइन) की यातायात रेलवे नियोंट में मात्रम दुआ कि यह लाइन अनाभ प्रद होगी । इसनिये इसके बाने का विचार द्वाइ दिया गया ।

पीखरायां और कानपुर (मध्य रेलवे) के बीच रेल की जंजीर खींचना

२२६६. श्री राम सेवक : क्या रेलवे मंत्री यह बातों की कृपा करेंगे कि :

(ए) यथा यह सत है कि पीखरायां और कानपुर (मध्य रेलवे) के बीच लगानार कई बर्यां में जगह-जगह पर जंजीर खींच कर गाड़ी खड़ी किये जाने की घटनाये प्रतिदिन घटती हैं ।

(व) क्या यह भी गवर है कि उत्तर ध्रेव के नियामों जंजीर खाले जाने में मना करने पर मरकारों कर्मचारियों पर हिसासक हमने भी करते हैं ; और

(ग) यदि हाँ, तो मरकार ने अब तक इस मम्बन्ध में क्या कार्यवाही की ?

रेल मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) जी हाँ । इन खण्ड के पामां और भीमर्षेन स्टेशनों के बीच ध्रेव को जंजीर खींचने ही घटनाये आसर हाँरी रहा है ।

(व) हाल में इस प्रकार को घटनाओं का काढ रियाट नहीं मिला है । निकित पहले म तरह को कुछ घटनाये हुई थीं कि जब बदमाजों को पकड़ने की कोनिय को गयो, तो उन्होंने पत्थर मारने आदि को हमले की ।

(ग) पुलिस अधिकारियों और रेलवे मरिन्ट्रेट में प्रथमना का गयी है कि इस खण्ड पर जांच का काम लेज किया जाये । टिकट जांच करने वाले कर्मचारियों की सहायता में उन्होंने अपाराधियों को पकड़ने के लिये विशेष द्वारे मारे हैं । भवित्य में इस तरह के और द्वारे मारने वा विचार हैं ।

माताटीला बांध विज्ञापन

२२६७. श्री राम सेवक : वया सिचाई और विद्युत् मंत्री यह बातों की कृपा करेंगे कि

(क) माताटीला बांध में क्या तरह विज्ञापन पास होने की आवाह है ।

(व) इस विज्ञापन में त्रितीय कितनी विज्ञापन प्राप्त होने की सम्भावना है और

(ग) उनमें उत्तर प्रदेश को कितने किलोवाट विज्ञापन प्राप्त होंगी तथा कौन में जिसे उत्तरी लाभान्वयन होंगे ?

सिचाई और विद्युत् मंत्रालय में राज्यबंद मंत्री (श्री अलगेसन) : (क) माताटीला बांध विज्ञापन के १९६३-६४ में जालू होने की सम्भावना है ।

(व) विज्ञापन का प्रतिशिष्टित धरमता ३०,००० किलोवाट और वास्तविक उत्पादन धरमता ६० प्रतिशत भार अनुपान पर लगभग १६,००० किलोवाट होगी ।

(ग) इस विज्ञापन गे उत्तर होने वाली गारी विज्ञापन में इसनेमाल की जावेंगी । जामी, हमारपुर, जलोन, बद्दा और दानपुर के लिये इसमें लाभान्वयन होंगे ।

Speed Restrictions on Trains Running Between Ratlam and Mandai

२२९८. Shri K. R. Gupta: Will the Minister of Railways be pleased to state:

(a) whether speed restrictions have been placed on all trains running bet-

ween Ratlam and Mandal and vice versa on Ajmer-Khandwa Section of the Western Railway since January, 1962;

(b) if so, what is the speed limit of passenger and goods trains respectively;

(c) whether this restriction is due to out-datedness of wooden sleepers on the line;

(d) if so, what is the reason for non-replacement of the same in time;

(e) what is the total extra daily consumption of coal on all trains running between these stations both in weight and cost in rupees, caused by these restrictions;

(f) what are the daily extra-hours of the staff lost due to this restriction;

(g) what is the time-limit fixed for this restriction;

(h) what will be the cost of sleepers required for replacement between Ratlam and Mandal; and

(i) when this replacement will take place and be completed?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) Yes, Sir.

(b) The speed limit for passenger and goods trains is 25 M.P.H. (section speed is 35 M.P.H.), but the normal speed for Metre gauge goods trains is only about 25 M.P.H.

(c) The restriction has to be imposed due to high percentage of unserviceable sleepers in the track.

(d) Acute shortage of Metre Gauge wooden sleepers during 1961-62.

(e) Approximately 940 lbs. of coal costing Rs. 25.

(f) The aggregate loss of time for all trains is $7\frac{1}{2}$ hours per day.

(g) The portion of track between Mandal and Chitorgarh is programmed to be renewed completely during this year. For the balance portion casual

renewal of wooden sleepers will be done as soon as released materials from the above are available. If materials from the above are available. If materials are received as expected restriction may be removed early in 1963.

(h) Rs. 26.00 lakhs approximately.

(i) Will depend on the receipt of supplies and it is too early to indicate the target date.

Supply of Uniforms to Railway Employees

2299. Shri K. R. Gupta: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that commercial staff of the railways such as Goods Clerks, Booking Clerks, and Coaching Clerks get their regular railway uniform on the North Eastern Railway but such uniforms are not given to staff of the same categories on any other Railways in the country;

(b) if so, the reasons for this discrimination; and

(c) whether there is a proposal to bring the staff of other Railways at par with their counterparts on the North Eastern Railway; and

(d) if so, when?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) Yes Sir, but on some other Railways also this category of staff are supplied uniforms.

(b) Each Railway has its own Dress Regulations for the supply of uniforms to staff which is in force since a long time.

(c) and (d). Report of Railway Uniforms Committee which was appointed by the Railway Ministry to lay down a uniform policy in regard to supply of uniforms to Railway staff on an All India basis is under consideration.

Loading of Coal on Sundays and Holidays

2300. Shri P. C. Borooh: Will the Minister of Railways be pleased to state:

(a) whether in a communication to the Railway Board the Federation of Indian Chambers of Commerce and Industry has refuted the charge that considerable wastage of transport is caused by the industries not utilising wagons for loading coal on Sundays and other holidays and has *inter alia* put forth certain difficulties involved in loading on such days;

(b) if so, what is the average wagon loading capacity available on closed days; and

(c) how far it goes unutilised?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) A communication has been received by the Railway Board from the Federation of Indian Chambers of Commerce and Industry. The Federation has not refuted the charge that wastage of transport is caused by industries not utilising wagons for loading coal on Sundays and holidays. The Federation has only pointed out the difficulties in the way of loading on these days. At the same time, the Federation has also pointed out that in the month of April 1962 in Bengal and Bihar coalfields, full loading has been done on Sundays and holidays, thus accepting that the difficulties mentioned in their letter are capable of being overcome.

(b) The average daily available wagon loading capacity on Sundays and holidays for the year 1961-62 has been 6127.

(c) Taking all the collieries together about 800 wagons per each holiday have gone unutilised during April, 1961 to March, 1962. Considering all the Sundays and holidays in that year, this works out approximately to about a million tons of coal a year.

Irrigation and Power Schemes in Andhra Pradesh

2301. Shri E. Madhusudan Rao: Will the Minister of Irrigation and Power be pleased to state:

(a) the total number of Irrigation and Power Schemes of Andhra Pradesh which are still pending decision of Central Government with details of the projects; and

(b) the total number of schemes accepted and rejected by Central Government?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) The following 12 irrigation and 2 power schemes are still pending decision of the Government of India:—

Irrigation Schemes

Sl. No.	Name of scheme	Estimated cost (Rs. lakhs)
<i>2nd Plan Schemes</i>		
1.	Varaha Reservoir	34.76
2.	Tandava Reservoir	115.00
3.	Kalyani Reservoir	50.00
4.	Nallavagu	25.00
5.	Suddavagu	59.00
6.	Swarnamukhi Left Bank Canal . . .	25.00
<i>3rd Plan Schemes</i>		
7.	Vamsadhara and/or Pochampad . . .	1360.00
8.	Vottigeda . . .	1481.00
9.	Lankasagar . . .	77.20
10.	Pampa Reservoir . . .	30.93
11.	Varadarajaswamigudi . . .	31.42
12.	Kotepallivagoo . . .	50.00
		18.00

Power Schemes

1. Srisailam-cum-Nagarjunasagar.
2. Upper Sileru Stage II.

(b) (i) IRRIGATION SCHEMES

Out of the total number of 24 schemes included in the Third Five Year Plan, 12 schemes have been approved by the Planning Commission. None of the schemes has been rejected so far.

(ii) POWER SCHEMES

Schemes accepted—Six. These Schemes are:—

1. Tungabhadra—Nellore Hydro-Thermal Scheme.
2. Upper Sileru Stage I.
3. Telengana Hydro-thermal scheme.
4. Ramagundam Thermal Station Extension.
5. Kothagudam Thermal Station.
6. Transmission & Distribution Scheme.

Schemes rejected—Nil.

Leprosy in Kerala

2302. Shri Warior: Will the Minister of Health be pleased to state:

(a) whether any survey has been conducted to ascertain the incidence of leprosy and allied diseases in Kerala State; and

(b) if so, the result thereof?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Yes, Sir; a survey is being conducted in Kerala to ascertain the incidence of leprosy. The survey is not yet complete. The State Government has been asked if any other survey has been undertaken. Their reply is awaited. The information, when available, will be placed on the Table of the House.

City Railway Booking Offices

2303. Shri P. Kunhan: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the city Railway booking offices are required to send the reservation charts to the Railway Station before 5 days of the bookings;

(b) if so, whether it is a fact that people intending to reserve their seats for 5th day or earlier cannot take advantage of the booking office; and

(c) if so, whether Government are considering to revert to the old system whereby city booking offices reserved seats upto 9th day and they sent the chart to the Railway Station on the 9th day?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No.

(b) and (c). Do not arise.

Flood Control Schemes in Punjab

2304. Shri Daljit Singh: Will the Minister of Irrigation and Power be pleased to state the details of the flood controlling schemes sanctioned under the Third Five Year Plan period for Punjab?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): The following 18 flood control schemes estimated to cost Rs. 281.26 lakhs have been received from the Government of Punjab for approval during the Third Plan period. Some further particulars in respect of these schemes have been called from the State Government and these are awaited before approval can be accorded by the Planning Commission:

Name of the Scheme	Estimated cost Rs. in lakha
1. Training Janauri group of Choes from foot of hills to Mohan village	24.05
2. Diverting Patiala Ki Rao and Janta Devi Ki Rao to Sutlej river through Sirwan nadi	78.91
3. Dialpura drain R.D. o. 85,000 with outfall drain RD o. 52,000	10.48
4. Bahadursinghwala drainage system	9.48
5. Ballian drain	5.67
6. Urlana Kalan drain	0.10
7. Construction of Sangrur drain	3.74
8. Lehra Gagga drain	32.61
9. Mohalgwara drain	1.56

7801	Written Answers	MAY 30, 1962	Written Answers	7802
	Name of the scheme	Estimated cost Rs. in lakhs		
10.	Flood protection bund along the right bank of Eastern Bein	4.12	ments for livestock development in the country as a whole:—	
11.	Construction of Mariniegha drain	4.01	1. All-India Key Village Scheme.	
12.	Construction of 2 Nos spurs on Kunjpura bund	1.87	2. Scheme for development of selected gaushalas.	
13.	Regarding Lissara Nallah between railway bridge 218 and 231	7.56	3. Scheme for establishment of Gosadans.	
14.	Constructing Doda drain R.D. 0-70,000	5.33	4. Scheme for rounding up of stray and wild cattle.	
15.	Excavating Nai Nallah in Karnal Division	5.34	5. Scheme for mass castration of scrub bulls.	
16.	Extension of Dhikansu bund upto G.T. Road	0.80	6. Feed and Fodder Development Scheme.	
17.	Gaunchi main drain with tributaries	77.01	7. Milk Yield Competition.	
18.	Construction of an advance bund from Kamalpur to Malakpur	8.62	8. Fodder crops yield competition.	
	TOTAL	281.26	9. All-India Poultry Development Scheme.	

Live-stock in Punjab

2305. Shri Daljit Singh: Will the Minister of Food and Agriculture be pleased to state:

- (a) the districts of Punjab which are the richest in live-stock; and
- (b) the schemes formulated by Central Government for the development of live-stock?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): (a) According to the Livestock Census 1961, the Ferozepur district of Punjab has the largest livestock population (11.44 lakhs) followed by Kangra, Sangrur, Karnal, Hissar, Bhatinda, Rohtak, Ambala, Amritsar, Gurgaon and Patiala. The districts considered important from the viewpoint of the quality of cattle are, however, as under:

Rohtak, Hissar, Karnal, Patiala, Sangrur, Ferozepur and Amritsar

(b) The following are the main schemes which have been formulated in consultation with State Govern-

- ments for livestock development in the country as a whole:—
- 1. All-India Key Village Scheme.
- 2. Scheme for development of selected gaushalas.
- 3. Scheme for establishment of Gosadans.
- 4. Scheme for rounding up of stray and wild cattle.
- 5. Scheme for mass castration of scrub bulls.
- 6. Feed and Fodder Development Scheme.
- 7. Milk Yield Competition.
- 8. Fodder crops yield competition.
- 9. All-India Poultry Development Scheme.
- 10. All-India Piggery Development Scheme.
- 11. Scheme for establishment of bull rearing farms.
- 12. Expansion of State Livestock Farms.
- 13. Scheme for the development of hill cattle.
- 14. Scheme for the progeny testing of bulls and systematic improvement of village cattle.
- 15. Rinderpest Eradication Scheme.
- 16. Sheep Development Scheme.
- 17. Establishment of Sub-station of the Central Sheep and Wool Research Institute.
- 18. Transit Camps for migratory sheep.
- 19. Mixed Farming Scheme.
- 20. Formation of breed societies and herd registration in villages.
- 21. Preservation of superior genetical material in the breeding tracts.

22. Establishment of a marketing cell in State Department of Animal Husbandry.

23. Rehabilitation of nomadic cattle breeders.

All the schemes mentioned above except the last one are/will be in operation in Punjab. In addition, a comprehensive scheme for the re-organisation of the Government Live-stock Farm, Hissar, has recently been formulated.

Telephone Connections

2306. **Shri Daljit Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of telephones subscribed by Government offices and public in Punjab upto April, 1962;

(b) whether there is any proposal to open new telephone exchanges in Punjab during the Third Five Year Plan period; and

(c) if so, their location?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) (i) Number of telephone subscribed by Government office 4,396.

(ii) Number of telephones subscribed by Public 12,735.

(b) and (c) Details are given in statement laid on the Table of the House. [See Appendix III, annexure No. 66].

Ware-Houses in Punjab

2307. **Shri Daljit Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of ware-houses opened during 1961-62 and those to be opened during 1962-63 in Punjab State; and

(b) the facilities provided by these ware-houses to the farmers?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram

Subhag Singh): (a) In 1961-62, the Central Warehousing Corporation opened 5 warehouses in Punjab at Abohar, Karnal, Mansa, Amritsar and Sonepat and proposes to open two more in 1962-63.

(b) These warehouses provide facilities of scientific storage and preservation of agricultural produce with a view to enabling the farmers to obtain better value for it. Loans can also be obtained from the banks against warehouse receipts.

Remodelling of Chandigarh Station

2308. **Shri Daljit Singh:** Will the Minister of Railways be pleased to state:

(a) the progress so far made in remodelling the Chandigarh Station in Punjab; and

(b) when the remodelling is expected to be completed?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) It is presumed that the Hon'ble Member is referring to remodelling of the passenger yard facilities at Chandigarh. If so, the work is about 50% complete.

(b) By December, 1962.

Water Scarcity in Punjab

2309. **Shri Daljit Singh:** Will the Minister of Health be pleased to state:

(a) whether drinking water scarcity is prevailing on a large scale in most of the villages of Una Tehsil of Hoshiarpur District and Hamirpur Tehsil of Kangra District of Punjab; and

(b) if so, what Government propose to do in this matter to extend National Rural Water Supply and Sanitation Schemes to these Backward hilly areas?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Information is

being collected from the State Government and will be placed on the Table of the Sabha when received.

Quarters for Class III and IV Employees in Ferozepur and Delhi Divisions

2310. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether new quarters will be constructed for Class III and Class IV employees in Ferozepur and Delhi Divisions of Northern Railway during the Third Five Year Plan period; and

(b) if so, the number and location thereof?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) The number and location of quarters are decided year to year depending on the funds available and as such the information for the entire Third Plan period is not available.

कोसी नहर

2311. श्री राम सेवक यादव :
श्री यमुना प्रसाद मंडल :

क्या सिचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कोसी नदी के पूर्वी तटबन्ध के समानान्तर कोसी बरेज में निकाली गई नहर जो महरसा और पूर्णिया जिलों से गुजरती है उसमें नहर और बांध के बीच कोपरिया (जिला मुंगेर) की कुल जमीन की सिचाई की व्यवस्था नहीं की गई है;

(ख) यदि हां, तो एसी जमीन का क्षेत्र फल क्या है; और

(ग) क्या तृतीय पंचवर्षीय योजना के अन्तर्गत पूरी जमीन की सिचाई की व्यवस्था की जाने की योजना है?

सिचाई तथा विद्युत् मंत्रालय में राज्य-मंत्री (श्री अलगोसन) : (क) से (ग) अपेक्षित जानकारी इकट्ठी की जा रही है और यथासमय सभा पटल पर रख दी जायगी।

झाबुआ जिले को मिलाने वाली रेलवे लाइन

2312. श्रीमती जमुना देवी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मर्गकार को इस बात की जानकारी है कि झाबुआ जिले के किमी भाग को रेलवे लाइन छूनी नक्कहीं;

(क) क्या मर्गकार के पास तीसरी यांजना में कोई ऐसी रेलवे लाइन विद्युताने का प्रस्ताव है जिसका नाम झाबुआ जिले को मिल सके; और

(ग) यदि हां, तो उसका विवरण क्या है?

रेलवे मंत्रालय में उपमंत्री (श्री सं० व० रामस्वामी) : (क.) रेलवे लाइनों का निर्माण अन्तर्राजनीक जिलों के आधार पर नहीं, बल्कि व्यापक राष्ट्र-हित को ध्यान में रखकर किया जाना है।

(ख) जी नहीं।

(ग) मतान नहीं उठता।

झाबुआ जिले में सिचाई और विजली योजनाये

2313. श्रीमती जमुना देवी : क्या सिचाई और विद्युत् मंत्री एक ऐसा विवरण सभा-पटल पर रखने की कृपा करेंगे जिससे यह पता चले कि झाबुआ जिले में तृतीय पंचवर्षीय योजना के अन्तर्गत सिचाई तथा विजली उन्नादन की कितनी तथा कौन-कौन सी योजनाये कार्यान्वयन की जायेगी?

सिचाई तथा विद्युत् मंत्रालय में राज्य-मंत्री (श्री अलगोसन) : सिचाई—मध्य प्रदेश के झाबुआ जिले में तृतीय पंचवर्षीय योजना में कोई भी सिचाई को नई स्कीम सम्मिलित नहीं है। फिर भी, सिचाई को एक ऐसी

चेकीम है, जो क दूसरी यजना मे चली आ रही है; इसका नाम पम्पावती टैक है और यह झावुआ जिले मे है। स्कीम की मंत्रित विभिन्नियां निम्नलिखित हैं :—

'पम्पावती टैक' मे पम्पावती नदी के ऊपर मिट्टी के एक बांध का निर्माण तथा झावुआ जिले मे ३,००० एकड़ भूमि की गिराई करने के लिय एक नहर प्रणाली का निर्माण परिकल्पित है। इस पर १३.५० लाख रुपय खर्च होने की सम्भावना है। इस स्कीम के लिय तृतीय पंच वर्षीय योजना मे १३.५० लाख रुपय का प्रवन्ध किया गया है। १६६१—६२ मे प्रत्याशित व्यय ३.२५ लाख रुपय का था। १६६२—६३ के लिय ७ लाख रुपय की व्यवस्था की गई है। परियोजना पर प्राथमिक कार्य १६७६—६० मे हाथ मे लिय गये थे। भारत मरकार के पास अब तक हुई प्रगति का विस्तृत व्यौग नहीं है।

विद्युत—झावुआ जिले को तृतीय योजना मे धारा मव्व-स्केशन मे ३३ के० बी० लाईन द्वारा चम्बल विजली देने का विचार है।

Devolution of Powers on Railways

2314. Shri Harish Chandra Mathur: Will the Minister of Railways be pleased to state:

(a) what devolution of power has been effected up-to-date from Railway Board to General Managers and further downwards;

(b) the date of devolution; and

(c) what is the evaluation of the effect of this deconcentration?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 67].

Najafgarh Sagar Project

2315. Shri Laxmi Das: Will the Minister of Irrigation and Power be

pleased to state:

(a) whether it is a fact that recently Heavy Machinery parts worth about fifty thousand rupees were stolen from the Store of Nagarjuna Sagar Project Workshop;

(b) if so, the details thereof and the number of persons involved in this case; and

(c) what action has been taken by the Government in this regard?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes; but the value of the stores stolen is Rs. 1818 only.

(b) Three Fuel Injector Pumps for Caterpillar Tractors and seven Injectors for dumpers were stolen. Two workers were involved in the case. One Field Assistant and one Supervisor are also suspected.

(c) The Police have arrested the two workers, the Field Assistant and the Supervisor. The Supervisor has been released on bail and has been suspended. The other two workers and the Field Assistant, who were borne on workcharged establishment, have also been released on bail, but they have not been allowed to resume duty. The case is under Police investigation.

12 hrs.

PAPERS LAID ON THE TABLE

AMENDMENTS TO DELHI MOTOR VEHICLES RULES

The Minister of Transport and Communications (Shri Jagjivan Ram): On behalf of Shri Raj Bahadur, I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of sections 133 of the Motor Vehicles Act, 1939, making certain further amendments to the Delhi Motor Vehicles Rules, 1940:—

(i) Notification No. F. 12/34/60-Transport, published in Delhi

[Shri Jagjivan Ram]

Gazette dated the 7th September, 1961.

(ii) Notification No. F. 12/54/61-Transport, published in Delhi Gazette dated the 21st September, 1961. [Placed in Library, see No. LT-155/62.]

INDIAN MEDICAL COUNCIL (POST-GRADUATE MEDICAL EDUCATION COMMITTEE) RULES

The Minister of Health (Dr. Sushila Nayar): I beg to lay on the Table a copy of the Indian Medical Council (Postgraduate Medical Education Committee) Rules, 1961, published in Notification No. S.O. 1699 dated the 22nd July, 1961 under sub-section (2) of section 32 of the Indian Medical Council Act, 1956. [Placed in Library, See No. LT-156/62.]

FERTILISER (CONTROL) THIRD AMENDMENT ORDER

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): On behalf of Shri A. M. Thomas, I beg to lay on the Table a copy of the Fertiliser (Control) Third Amendment Order, 1962, published in Notification No. GSR 656 dated the 12th May, 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1956. [Placed in Library, See No. LT-157/62.]

12.0 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
FIRST REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the First Report of the Committee on Private Members' Bills and Resolutions.

12.02 hrs.

ELECTIONS TO COMMITTEES

CENTRAL COMMITTEE OF TUBERCULOSIS ASSOCIATION OF INDIA

The Minister of Health (Dr. Sushila Nayar): I beg to move:

"That in pursuance of clause 3 (vii) of the Rules and Regulations of the Tuberculosis Association of India, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Central Committee of the Tuberculosis Association of India."

Mr. Speaker: The question is:

"That in pursuance of clause 3 (vii) of the Rules and Regulations of the Tuberculosis Association of India, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct two Members from among themselves to serve as members of the Central Committee of the Tuberculosis Association of India".

The motion was adopted.

NATIONAL FOOD AND AGRICULTURE ORGANISATION LIAISON COMMITTEE

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): I beg to move:

"That in pursuance of the Ministry of Agriculture (now Food and Agriculture) Resolution No. F. 16-72/47-Policy, dated the 8th November, 1943, as amended to date, the Members of Lok Sabha do proceed to elect in such manner as the Speaker may direct, four Members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee for a period of three years".

Mr. Speaker: The question is:

"That in pursuance of the Ministry of Agriculture (now Food and Agriculture) Resolution No. F. 16-72/47-Policy, dated the 8th November, 1943, as amended to date, the Members of Lok Sabha do proceed to elect in such manner as the Speaker may direct, four Members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee for a period of three years."

The motion was adopted.

12.05 hrs.

DEMANDS FOR GRANTS—contd.
MINISTRY OF DEFENCE—contd.

Mr. Speaker: We will now proceed with further discussion and voting on the Demands for Grants under the control of the Ministry of Defence, along with the cut motions moved.

Out of 8 hours allotted, 1 hour and 30 minutes have already been taken and 6 hours and 30 minutes remain.

Shri Bhagwat Jha Azad may now continue his speech.

Shri Hari Vishnu Kamath (Hoshangabad): Before the House resumes the discussion, may I renew the request I made last Saturday that the time allotted for the discussion of this Ministry's Demands for Grants might be increased from 8 hours to at least 10 hours, if not 12? You will recollect that the time allotted for the Demands of the Transport and Communications Ministry was increased with the consent of the House, and I am sure the House will agree to increase the time allotted for the discussion of the Demands of this Ministry as well.

Mr. Speaker: I have always one hour with me. That is my discretion. If the debate proceeds and I feel the necessity, I will consider it.

Shri Bhagwat Jha Azad (Bhagalpur): In the course of the three or four minutes that I had, I was stressing...

Mr. Speaker: He had 6 minutes. He should not be under the impression that he had taken less than that.

Shri Bhagwat Jha Azad: I am sorry.

In the few minutes that I had, I was stressing the fact that the morale and efficiency of our armed forces, as I have seen within the country and without, was up to the mark, and I was saying that we should equip our army to the best of our ability in the circumstances prevailing. Then I was saying that we were very much pained to know that a protest had been launched with Government when we proceeded with our efforts to obtain planes from the USSR. I said it was none of the business of any country to dictate policy to us.

Apart from the fact that I oppose it on this very principle, there are other reasons why we should go in for these 'planes from the USSR. To the best of my knowledge, these MIG 'planes are four times cheaper than the 'planes offered to us from other sources. We know that we not only want to go in for 10 or 20 pieces of these MIG 'planes, but want to set up a factory here to manufacture the same for our defence requirements, in collaboration with the USSR, as they are prepared to offer us technical know-how and other facilities for the purpose. Compared to these 'planes, the ones which are being offered to us by America are much more complicated and more costly—as I said, four times costlier. As regards payment, we have to pay America in terms of mighty dollars, but in the case of the MIG we need pay only in rupees or in some other way. Apart from these advantages in favour of the MIG, there is another important point if we purchase from America. Under American law, for the supply of any classified goods or articles, a

[Shri Bhagwat Jha Azad]

team of experts should visit the country receiving the supply. If we buy 'planes from America, under this law a team of experts has to visit this country and inspect our defence organisation and examine our defence establishments in the country. I would like to know whether this country, Parliament, will allow them, whatever the American law may say, to examine our defence installations and defence apparatus. Also from past experience we know that each such expert from America costs us at least Rs. 8,000 per month, and we should consider whether we are going to incur this cost.

So considering all these things, it is to our advantage to go in for MIGs from the USSR. To the best of my knowledge, these 'planes are also easier to manufacture, apart from being cheaper. There is also another aspect. Are we going to accept this policy that America should make a present to the President of Pakistan supersonic fighters and then tell us, "Please accept matching ones from us? Shall we accept this principle? Every time the President of Pakistan visits the USA, he is presented with jet fighters, supersonic fighters. When we want to equip ourselves, not for aggressive purposes—everybody knows that we do not believe in arming ourselves; we believe in disarmament, our efforts have always been in that direction—but for defensive purposes when hostile forces are knocking at our doors, when Pakistan and China are threatening us, and when it is our duty to defend our motherland, this is what we are told. When we find that our neighbour is being supersonic fighters and when we want to equip our army, they say they would give us matching planes: If we accept them now and if they get the better ones the second time, then again they will come and say: please buy from us. Are we going to accept that position for our defence? The leader of the so-called free world dictates like this. I have supplied your neighbours these planes and I

am prepared to supply matching planes for your Defence. We were assured before that the American arms given to Pakistan would not be used against India and we know the worth of that assurance. Therefore, I beg of the Government on behalf of this country and this Parliament that they should go and purchase better and cheaper ones from anywhere in the world. The Defence Minister I think will take note of the resentment of this country and he has the approval of this Parliament to purchase such planes as are needed to equip our defence forces better.

Unfortunately, Sir, the comments in the American Press are linking this with the aid we are getting from them. Some of the Senators and other friends in America have said that they resent India purchasing arms from other countries. As the Prime Minister said yesterday, we do not accept aid from any country with strings. I think the American friends should understand the position better. It is not we who want to go in for any aggression. It is they who indirectly encouraged our neighbours to do such things. The evidence is very clear. Pakistan, it is known to everyday, is the aggressor in Kashmir. But till now the United States has never asked its friend to vacate that aggression. On the other hand, whenever we speak in the UN and other places about this aggression to be vacated, we are told our representative speaks in the U.N. in an aggressive way which does not please them. We cannot barter sovereignty like that.

We have always expressed our gratitude for the friendly aid that we have been getting but certainly we shall resent any such linking of the aid to this defence policy. Aid or no aid, we shall purchase arms for the defence of our country when we find that the hostile neighbours are there. The other day my hon. friend, Dr.

Ranen Sen said that China was no danger really but only Pakistan was the real danger. I do not know what authority he has to say so. When we see the long frontier of ours and the aggressive designs of China on that, we feel that China is a potential danger. There is no question of comparison between the two; both are equally hostile and we shall meet them, as the Defence Minister and the Prime Minister had said before, with all the power that we have. I am confident that the moment India resolves to act all these ridiculous scarecrows across our northern borders on the Chinese side will immediately disappear; they will melt away. When we are threatened by any aggression on our motherland the army and the air march that will be there will not be able to stand the onslaught from a democratic country; The army of the directors be it in Europe in the past or in China will never be able to withstand before a democratic country. I feel, therefore, that in the light of these two hostile neighbours, we are perfectly at liberty that we should have these things.

I will now refer to another point and that is about the relationship of labour in the Ministry of Defence. I know that not only we have to look up to better brigadiers and commanders but also to better jawans. I am happy that out of the sum of Rs. 11 crores that has been made available for pay and allowances, that has been put at the disposal of the Ministry, only Rs. 2 crores will go to the officers and Rs. 9 crores will go to the jawans. The other day, my hon. friend opposite said that labour relations in the Defence Ministry have been very bad. I think it is the other way. There are two federations. I have the privilege of being associated with one of them. I am glad that the Defence Ministry is not setting one federation against the other. It is trying to co-operate with the federations and trying to take all the advice from both the federations and thus the relationship of the federations with the Ministry is good.

We have found very recently that 80 per cent of the present staff, both in industrial and the non-industrial field, are going to be permanent, and that will result in 90 per cent of the present staff being permanent. Therefore it is a good sign. The store-keepers and store-men are also going to be promoted. The grade-structures have also been revised. But, with all this thing, I would only make one point to which I would like to draw the attention of the hon. Minister of Defence. That is, in the name of implementing the recommendations of the Pay Commission, it should not go to victimise the small percentage of supervisory staff who are there in the establishment. I have drawn his attention to this point, and I am happy he is looking into it. I hope that this supervisory staff who are going to be retrenched or dispensed with will not be sent away, and that whatever order has been issued will be withdrawn.

I will now refer to another point, namely, that our ordnance factories in the Defence Ministry are doing good work, as will be evident from the value of the goods that they have produced. We know that in 1956-57, these factories produced both for our services and for civilian use, Rs. 14 crores worth of goods. But in the current year, they have produced Rs. 40 crores worth of goods. It is thus two and a half times more. It is said that in the coming year they are going to increase it by Rs. 10 crores. That they are doing good work is also still more clear from another aspect. In regard to the purchase of stores, in 1959-60, Rs. 57 crores worth were from inside the country and Rs. 57 crores worth were from outside the country. But, at present, it is only Rs. 48 crores from outside and Rs. 97 crores—just double—from inside the country. Therefore, the previous ratio of 1:1—half and half—has now become 1.2. The purchase from internal sources has thus become double.

Mr. Speaker: The hon. Member should conclude now.

Shri Bhagwat Jha Azad: I would just like to make one point about audit. It is a good thing that audit should be there; there should be a strict vigilance, and the watchdogs should be there to see that the money is not squandered away. But there is one thing about which I am surprised. I went through the audit report on defence very hurriedly this morning. I find that sometimes some small points are taken and then they are highlighted. For instance, just for a small weapons in the army like "Rocket Launcher", an order was placed in 1956-57. In 1958 the orders were issued for a modification. According to audit, it meant an instructuous expenditure of just Rs. 1.57 lakhs. But they have made a huge point about this. I would like to say that such things will have to be considered in the proper light.

In the end, I would like once again to congratulate the Army for the morale and efficiency that they have shown both inside and outside the country.

Shri Krishnapal Singh (Jalesar): Mr. Speaker, Sir, my object in saying a few words in this subject is not that I would like to create a war 'ever or that we ask the Government to declare war at once. My object simply is to prove that we are not at present prepared to meet the aggression which threatens us.

In the beginning of the last war—World War II—the commander-in-chief, I think it was Lord Rowlinson, was asked to send contingent of the Indian Army overseas, and he refused to do it. He said to send ill-trained and ill-equipped soldiers to the theatre of war would be like leading sheep to slaughter. It is, therefore, that I emphasise on the need for not only increasing our armed forces, but on equipping them with the best of equipment and the best of arms. On several occasions, civilian governments have been accused of letting down the soldiers. I will read out a quotation from a well-known authority, who has made the point very clear. I

would like to draw the attention of the Defence Minister to what he has said. He says:

"Again and again, military men have seen themselves hurled into war by the ambitions, passions and blunders of Civilian Governments, almost wholly uniformed as to the limits of their military potential and almost recklessly indifferent to the military requirements of the war they let loose."

It is therefore my object to emphasise on the Ministry of Defence that this should not be said about our present Government.

We have two potential unfriendly neighbours, one on the west and the second on the north. We have excellent fighting material. We can depend entirely on our soldiers to put in their best, provided we give them what they need. I say that we are not doing it. We have one of the best fighting material, if not the best, in the world. But what are we doing for it? I accuse the Defence Ministry of carelessness and not asserting themselves and not demanding more finances and more money during the last ten years or so, to increase the strength of our armed forces and for equipping them in a suitable manner. I think that is a charge which can be levelled legitimately against them and I hope in the shortest possible time they would try to remedy this defect.

Only yesterday we were criticising our Ambassador in America that he had said something which was not very complimentary to our Defence Ministry. I agree that he was rather indiscreet in what he said, but I would also say that there was quite a lot of truth in what he said. I hope that the present Defence Ministry will take every step to remedy this defect in the shortest possible time.

Another well-known authority, Field Marshal Montgomery, says:

"When great forces assemble for battle, it is obvious that the

armies must be properly equipped and supplied with the best possible weapons and equipment."

This is not only necessary for purposes of war; it is also necessary for keeping our civic institutions protected. It is the opinion of no less a man than Field Marshal Van Moltke, the well-known soldier of the First World War. He says:

"The army is the most outstanding institution in every country, for it alone makes possible the existence of all civic institutions."

It is not only for the sake of war but for the preservation of the civic institutions that we should strengthen our armed forces, we should see that our defence is strong. After all, what is the good of spending hundreds and hundreds of crores of rupees on planning, building this, building that, establishing factories and establishing steel plants if our borders are not secure, if we cannot defend ourselves from aggression? Whom are we building all these things for? Are we building all these for the benefit of the aggressor? look at our dams, the huge dams which we have constructed. They will not be an asset the moment an aggressor comes across; they will be a liability. During the last war when Singapore was attacked by the Japanese one of the first thing which was bombarded was a big reservoir of water. We happened? The entire area was flooded with the result that the surrender came much too earlier than otherwise would have happened. Imagin Sir a situation in which an unfriendly neighbour is able to destory one of our dams with the most modern weapon. What will happen. Take the case of our Bhakra Dam. The whole of the Punjab will be inundated, all work would be paralysed and there will be enormous loss of life and loss of property. Similar would be the case with any other dam. They would prove to be a great liability, rather than an asset.

Therefore, the first and foremost necessity is that our frontiers should be secure. We should not permit any country which is strong to commit aggression on us. We would be ready to protect ourselves against any aggression. That is what I want I want the Ministry of Defence to do. We should demand priority on our exchequer, in our purse, for purposes of defence. Every thing else should be of secondary importance. It is then that we may be able to build up our defence properly.

Now I would like to make a brief reference to our foreign policy, for the foreign policy is so closely inter-linked with the question of defence that one cannot be separated from the other. It is the foreign policy that creates problems, and it is the foreign policy which solves these problems. What is our foreign policy? Being a new Member, Sir, I am conscious that it is rather presumptuous on my part to criticise a department which is presided over by no less a man than our Prime Minister. But I feel that it is our duty to place the facts before this hon. House and before our own people.

What are we trying to do? Where is our foreign policy leading us to? Look back to Kashmir. What happens? There is aggression.

Mr. Speaker: This is a subject which is distinctly discussed and differently allocated. The hon. Minister would not be able to reply to those question of foreign policy that the hon. Member is now trying to raise.

Shri Krishnapal Singh: I will not refer to that. I will refer to Tibet. It is the betrayal of Tibet which has faced us with the problem in the North. It is now our relations with Nepal which are creating another problem. We had these two buffer States for centuries and no other power could have the courage of transgressing our borders without warning so long as we had these two countries as our

[Shri Krishnapal Singh]

buffer States. They could not have penetrated them. We have let down Tibet. Now we have given asylum to the Dalai Lama. What satisfaction..

Mr. Speaker: Order, Order. This reference could not be allowed.

Shri Krishnapal Singh: I bow to your ruling.

This is what the situation is. Before we assess our needs for defence we must examine what the problem is with which we are faced. As I have said before, on the West we have an unfriendly neighbour like Pakistan. We may have some satisfaction that after all Pakistan only spends about one-third of what we do on our defence. It is perhaps right that Pakistan's forces are only one-third of our own. We can have that satisfaction. But what is the condition elsewhere? I would like the House to picture before it the situation on the Northern border and to see what we are faced with.

China at present has 35 infantry divisions of regular army. She has, in addition, three airborne divisions, one armoured division with a total strength of 2 million of regular army. They have 125 million men and 75 million women in the militia. The Navy consists of 300 vessels of all sizes including 20 submarines and 60 sub-chasers. In the Air Force they have 2,000 to 3,000 frontline aircraft. They are said to possess the most modern weapons including nuclear weapons.

Compared to them what do we have? I read a statement the other day in one of the papers made by one of our hon. Minister that it is the present Government's policy that they do not want to possess nuclear weapons. I cannot for the life of me understand why a Government should refuse to have nuclear weapons. What is the trouble? I can understand that they should

make an effort to impress upon nations that they should not make use of nuclear weapons. While we have unfriendly neighbours and when other countries possess them, why should they refuse to have nuclear weapons? We have the example of Japan before us. If during the last War Japan had possessed nuclear weapons her two cities would not have been bombarded. She would not have been at the mercy of other nations which wrought so much disaster on Japan. This is what the position is.

Now, Sir, nuclear weapons are not only required for aggression; they are a great deterrent. It is a part of modern strategy. If you do not have them for massive retaliation or attack the very possession of those weapons is a great deterrent against a neighbour making use of them. Therefore, Sir, I cannot understand the attitude of the Government in saying that they will not have nuclear weapons, because they are dangerous weapons.

Well, Sir, no weapon is not dangerous. Conventional weapons are equally dangerous. Even Nadir Shah's armies which were equipped with old type of weapons. When they invaded our country laid desolate this city. So, even conventional weapons, or any weapon for the matter of that, can be dangerous. During the last war, as we know, all the industrial countries, England, Germany and others had only conventional weapons. So, I say that if we cannot manufacture them, we should beg, borrow—I will not say steal, because you may say it is unparliamentary.

Mr. Speaker: If we ask the Government to steal, then we shall have to help them!

Shri Krishnapal Singh: I am sure that occasion will never arise. We can obtain them. We can manufacture them. I think we have quite a number of nuclear scientists who probably, if not now, at least within a

few years, may be able to manufacture these weapons. In the meanwhile, let us acquire them and let us be well prepared.

The other thing which I would like to mention is about conventional weapons. Let us improve them. I have no doubt we still have quite a number of obsolete or obsolescent type of conventional weapons in our armed forces. I refer to the old 303 rifles in the infantry. Anybody who has seen it or actually used them must know that it is a very good weapon. But now it has become completely obsolete. We must have, as Mr. Patnaik pointed out in the last debate, a lighter and a more handy weapon. Photographs which have come show that even the Chinese soldiers on the borders are equipped with automatic rifles. There are probably of several types. If it can be manufactured here, well and good. If not, we must try and acquire a really light and handy automatic rifle for our infantry.

There has been a good deal of talk about having an infantry gun or an infantry mortar, a big mortar for the support of our infantry. I do not know whether that need has been fulfilled. If it has been, good. If not, it should certainly be supplied to our armed forces.

Then, a very important item of equipment—which I doubt whether we possess, of the modern type—is the infra-red equipment. As you know, Sir, and as hon. Members of the House know, most of the operations, most of the movements during a war are carried out in the dark, during the night. And therefore an infra-red equipment is used by the forces, so that they cannot be observed but they can see the route or see the enemy positions. This equipment was evolved in the last stages of the Second World War. It was a very poor type with a limited range. I understand now that a very good, modern equipment was used in its manoeuvres recently by the British Army. One of the most necessary things to possess is a modern infra-red equipment.

I would like to say one word more in connection with nuclear weapons, which I had omitted. It is just possible that they may not be used even if we possess them.

Mr. Speaker: The hon. Member should finish within two minutes.

Shri Krishnapal Singh: Sir, it is very difficult for me to finish within two minutes all that I have still got to say. However, I will be very brief.

As I was saying, these weapons may never be used. During the last war, every important country possessed gases and bacteriological weapons. But they were not used, simply because every country possessed them. Similarly, if nuclear weapons are possessed by most of the countries, the chances are that they will never be used. Any country would think twice before it uses them.

Since my time-limit is coming to a close, I will just say one word more about the development of the border areas. They are so backward. The communications are such that probably our forces find it very difficult to move. The other point about them is that they are industrially very backward, so that if the enemy or, may I say, an unfriendly neighbour wants to demoralise the population by propaganda, there is plenty of room for it. Therefore we should develop them, more specially the NEFA and the Assam areas, and also U.P., Bihar and other border areas. We should construct roads and railway lines and we should develop industries and improve the economic condition of those areas.

In the end I will only read out a short quotation by a very moderate politician, but perhaps the most experienced—excepting perhaps Dr. M. S. Aney—namely Pandit Hriday Nath Kunzru who, after the late Sivaswami Ayyar, has always been considered a specialist on matters of defence. I will just read out his words. He uttered them in the Rajya Sabha when last

[Shri Krishnapal Singh]

year's budget was under discussion. He said:

"Either we should be in a position to provide adequately for the security of our country or, if we believe fully in non-violence, we should be prepared to disband our Defence Forces."

And he was perfectly right. Either we should adequately and properly equip our forces, or we should save the poor tax-payer of the burden of possessing an ill-equipped, ill-trained and inadequate force.

Shri Balkrishna Wasnik (Gondia): Mr. Deputy-Speaker, Sir, I congratulate the Defence Minister on doing well in this Ministry. There is progress all over, and the defence forces are better in the hands of our worthy Minister.

There has, of course, been a lot of criticism against him, but I think that there is no basis for whatever criticism that has been there against him. Some Members have spoken and some Members might also be speaking in this debate afterwards, and I know that there will be very harsh criticism. This criticism has gone to this depth that even people in our services, like the Ambassadors of our nation in other countries, have also been speaking bitter and untrue things against our Defence Minister.

It is a fact that our Defence Minister, while speaking here or elsewhere, does not speak only to please some country or other. But he always places the facts which are there in a true and dispassionate way. If this displeases some country or displeases somebody, I think it is not proper.

Our foreign policy or our defence policy should be such that it should not be harmful to our country. And the policy that is put forward by our Government and our Defence Minister is such that it is only helpful and good for our country. There is a

lot of criticism all over and, as I have said, there is no basis for such a criticism and there is no ground for such a kind of criticism to come forward.

Some people here and there say that our Defence Minister is a pro-Communist. This view has also been expressed, and it is frequently expressed in the United States. I should say that the people who call our Defence Minister pro-Communist should have the strength or the courage to call the Prime Minister of our country pro-Communist; because our Defence Minister says nothing else but what our Prime Minister and what our Government wants him to say. Therefore, the persons who criticise our Defence Minister in this way should be bold enough and should have the courage to criticise the Prime Minister and the policy of his Government. But, as it is, they have no courage, they have no boldness like this. If they want to say this kind of a thing, they won't be able to stand in this nation with the strength that they want. Therefore, they only want to criticise this Minister or that Minister. Generally, they do not criticise the policy. They accept the foreign policy; they accept the defence policy; they accept every policy. They accept the Plan and everything that this Government does. But, then, to weaken this Government, to weaken the strength of the Prime Minister or this Government, they want to criticise this Minister or that Minister, these words or those speeches or something like that. I think this is not going to do anything worth the name for the defence of this country. As I have said, the Defence Minister has done well in this Ministry. He has also well in increasing indigenous capacity to meet the vital needs of our defence forces. Also he was done well in increasing the capacity of our Ordnance factories. He has also started the manufacture of many

military things as well as civil things. The capacity which he has shown in producing civil and military things cheaply, with economy, has irrigated the private sector enterprisers and therefore, the private sector people are the worst critics of our Defence Minister. For example, take the trucks that we have produced so economically. We would have had to pay more had these trucks been manufactured privately by the private sector enterprises. Because they are being manufactured by our defence forces, by our Ordnance factories, they are cheaper. Because our Defence Minister is able to make our Ordnance factories compete with the private sector enterprises, and make them more efficient, more organised and work better, criticism from the private sector people comes for him. Therefore, we should not misunderstand our Defence Minister in any way. This is what I would like to say.

One hon. Member referred to nuclear weapons. Our policy about nuclear weapons is very clear and I think it is the correct policy. Not only are we ourselves not manufacturing them and not possessing them, but we are also leading with those who possess these weapons that they should not use them and they should do away with all these weapons. That is our policy. This is the good thing for humanity. In these circumstances, it is not good for any Member of this House to plead that our defence forces should also have nuclear weapons. It is not a proper thing for India. We have been pleading for the disposal of these nuclear weapons. Nuclear energy, if it has at all to be used, should be used for peaceful purposes, for the welfare of humanity and not for the destruction of humanity. Any kind of manufacture or possession of these nuclear weapons will only mean that they will be used for destruction of humanity and not for welfare of humanity. Therefore, I oppose the view of an hon. Member opposite that

our defence forces should also possess nuclear weapons.

I would like to make a very humble suggestion. We talk of national integration. But, the regiments or brigades in our Army are named after castes or communists or regions like Sikh Regiment or Hahar Regiment or Mehr Regiment. These names should be done away with and they should be given better names. There will be no meaning in retaining these names any longer because that does not show anything. There are names of almost every community or every caste. It cannot be said that we give the name of a particular community to a Regiment or brigade and we please that community or something like that. It is not so. This should be done away with. It is better that we take early steps to change these names and give better names. Caste, communal or regional names should not be given to our defence forces. These names, as you know well, have been given by the Britishers. It is not proper for us to retain those names after 14 or 15 years of Independence, after the Britishers have gone away from this land of ours.

I would also request the politicians of this country to keep the defence forces away from politics. All over, we see that our politicians, leaders from all over India, in the Opposite benches in the benches on the Government side also, try to interfere with the defence forces in a political way. I would say that if we want to bring politics into our defence forces, that would only weaken our defence forces and not strengthen them. Whoever they are, whether they are Opposition Members or Congress Members, I would only plead that politics of any kind should be kept away from our defence forces.

With these words, I support the Demands of the Defence Ministry.

Shri Hari Vishnu Kamath: Mr. Speaker, on an occasion like this,

[**Shri Hari Vishnu Kamath**]

when times are out of joint, when the House is earnestly engaged in the task of devising ways and means for the security, defence and preservation of the integrity of our country, if I move the cut motions standing in my name, numbers 25, 28 and 52—No. 5: failure to effectively guard the land frontiers of India, and preserve inviolate India's territorial integrity; 28: failure to make the nation conscious of danger and prepared for defence and the last one, failure to control and eliminate wasteful expenditure—if I move these cut motions.....

Failure to make the nation conscious of danger and prepared for defence

Shri Hari Vishnu Kamath: I beg to move:

"That the demand under the head Ministry of Defence be reduced by Rs. 100." (28)

Failure to control and eliminate wasteful expenditure

Shri Hari Vishnu Kamath: I beg to move:

"That the demand under the head Defence Capital Outlay be reduced by Rs. 1,00,00,000." (52)

Need to reduce the existing high disparity between the scales of pay of the jawan and officer

Shri Sarjoo Pandey: I beg to move:

"That the demand under the head Ministry of Defence be reduced by Rs. 100." (68).

Need to abolish the system of police verification at the time of enrolment

Shri Sarjoo Pandey: I beg to move:

"That the demand under the head Ministry of Defence be reduced by Rs. 100." (69)

Need for participation of army and air-force in developmental programmes included in the Plan

Shri Sarjoo Pandey: I beg to move:

"That the demand under the head Ministry of Defence be reduced by Rs. 100." (70)

Need to sanction yearly increase in the salary of Service personnel instead of sanctioning increase every five years

Shri Sarjoo Pandey: I beg to move:

"That the demand under the head Ministry of Defence be reduced by Rs. 100." (71)

Shri Hari Vishnu Kamath: I am grateful to you for the indulgence.

Mr. Speaker: The same I shall have to extend to Shri Sarjoo Pandey whom I have refused.

Failure to effectively guard the land frontiers of India, and preserve inviolate India's territorial integrity

Shri Hari Vishnu Kamath: I beg to move:

"That the demand under the head Ministry of Defence be reduced to Re. 1." (5)

Need to ensure civil employment after release

Shri Sarjoo Pandey: I beg to move:

"That the demand under the head Ministry of Defence be reduced by Rs. 100." (72)

Need to produce for civilian use goods in Ordnance factories

Shri Sarjoo Pandey: I beg to move:

"That the demand under the head Ministry of Defence be reduced by Rs. 100." (73)

Need to increase the salary of jawans

Shri Sarjoo Pandey: I beg to move:

"That the demand under the head Ministry of Defence be reduced by Rs. 100." (74)

Mr. Speaker: These cut motions also are before the House.

Shri Hari Vishnu Kamath: If I move the cut motions standing in my name and offer a few criticisms, I hope I will not be misunderstood as playing the role of a carping, captious, cantankerous critic. My sole object in doing so is to strengthen the hands of the Minister, his Ministry and the Defence forces so that in the troublous years ahead, we and they together will ensure the security of our country: not merely the security of our country, but see to it that the aggressors are expelled from the soil—both Pakistan and Kashmir aggressors. Whatever our differences may be....

Mr. Speaker: I could not follow: Pakistan and Kashmir?

Shri Hari Vishnu Kamath: I am sorry. Both Pakistani and Chinese aggressors.

Whatever our differences may be with the Treasury benches opposite on their policies and programmes on

other matters, in this matter of defence of our country we are at one with them. And let me take this opportunity of assuring the Wefence Minister that he will have all our support and all the strength that we are capable of, provided that the task is pursued with zeal and vigour and there is no flagging of will and energy on his side. It has been very well said: "If the trumpet gives an uncertain sound, who shall prepare himself for the battle?". That is why we want Government not to vacillate, not to be fickle-minded, not to be changeful in their policies. Once that is as ured, they can be equally assured, that we on this side of the House will not be found wanting.

13 hrs.

During the last few days, when I have watched the Defence Minister coming into the House down the gang-way, very slowly but steadily, my mind has been filled at times with a little anxiety. I found him dragging one of his feet, maybe the right foot or the left foot. I am afraid his health is not what it should be. I wish him a speedy recovery. From what the papers say, I believe he is suffering from some sort of injury which he sustained in the fall in his house in the bath-room, and since then he has not been well. We are pained to learn of this, and we wish, and we hope and pray that he will have a speedy recovery, because in the years to come, these two monstrous clots in our nation's life-stream, the Pakistani aggressor and the Chinese aggressor will have to be removed; those monstrous clots in the nation's life-stream have to be removed, and for that task, he will have to prepare, and that is why I wish him a very speedy and complete recovery from his present indisposition and illness.

I have known the Defence Minister for the lat, may I say, three decades or more, and I have cultivated over the years since I met him in London first,

[Shri Hari Vishnu Kamath]

a sort of affection for him. He has an acute intelligence, tremendous energy and a few endearing foibles, who among us has not got foibles? He has in an abundant measure the gift of the gab. But, unfortunately, as ill-luck would have it, our powerful neighbours, both not so powerful, but one powerful neighbour, namely China, and the other one, namely Pakistan, have the gift of the grab. That is the tragedy of the situation. He has the gift of the gab, and they have the gift of the grab.

Pakistan has been in occupation of a large chunk of Kashmir for the last fourteen or fifteen years. Every time, the Defence Minister, in his role externally, that is, when he goes out of India, does play the role very well of the External Affairs Minister in the United Nations; he has done very well; in the last UN General Assembly session, he has made a powerful defence a powerful statement of the case that we have got on Kashmir. Pakistan charges us with violation of the UN Resolution. I think that it is time that India told the United Nations and told Pakistan, if it is not possible for some technical grounds or technical reasons to withdraw the Kashmir case or Kashmir dispute from the Security Council's agenda, it is time that we told them, and it is time that we invited the attention of the Security Council, the UN General Assembly and also Pakistan, to the resolution of the United Nations Commission on India and Pakistan, dated January 5, 1949 and August 15, 1948. It was clearly laid down there that . .

Mr. Speaker: I have heard a wisher in the form of a objection that this would relate foreign affairs.

Shri Hari Vishnu Kamath: He has in an appropriate manner, symbolised in himself or illustrated in himself these two in one, foreign affairs and defence.

Mr. Speaker: He may have, but at least today, we have to take only one aspect of it.

Shri Hari Vishnu Kamath: Very well. He has done it so well that I could not help referring to it. He has done so well that he is not only the energetic and indefatigable Defence Minister but equally indefatigable External Affairs Minister in the United Nations.

Mr. Speaker: Today, we should confine ourselves to only one of them.

Shri Hari Vishnu Kamath: All right. I shall bow down to your ruling.

Shri Tyagi (Dehra Dun): There is affinity; both are bachelors.

Shri Hari Vishnu Kamath: We the party to which I have the honour to belong condemned the US-Pakistan military act as soon as it was concluded. That changed the face of the problem, of Kashmir. I would not refer to that more than this.

It is in the fitness of things that to match the strength of the Pakistan Air Force as a consequence of the US Military Aid Pact, we should go in for similar powerful aircraft, from whichever country they could be obtained on the most advantageous terms. The recent fuss and publicity with regard to the Soviet MIG jet planes is something which I do not like; there has been so much of fuss and publicity which I do not like. There is no question that we are entitled and we are at liberty to obtain our defence equipment from whichever country we want on the most advantageous terms to the nation and to the country. There is no question of any country interfering in our rights with regard to that.

But in this particular transaction, I was pained that so much of fuss and publicity was created. There was one day a certain report in the press. The next day, the Defence Minister was pleased to say that he knew nothing about it except what had appeared in the papers. On the third day, there

was a news item that a Defence Ministry team was going to Soviet Russia to examine this deal, or whatever that may be. I do not know the inner workings of the Ministry. The one handicap that we suffer from on this side of the House is this cover or pretext which creates a miasma of national interest—if that is a wrong word, I am sorry; but national interest and security reasons are given always in order to conceal some information which we are after.

I shall not cite many instances, but one instance I shall cite, which, I think, was very striking. I asked what were the military installations, military bases, check-posts and other installations which had been built by China on the territory occupied by them. I could understand the Minister saying, not the Defence Minister but the Minister of State in the Ministry of External Affairs replying to this question on the 19th April and saying 'Whatever we have done, we cannot disclose'. That is quite understandable. But as for what China has built there, I do not know for what security reasons they cannot be disclosed to us. They are the enemy; that are the aggressor, and we ought to know and the nation ought to know what this enemy is doing there. We do not want to know what our Government are doing, obviously; and the House can appreciate that. But as for what the enemy has done there, we ought to know that. But the answer given was:

"It is obviously not advisable for security reasons to disclose such details as are in the possession of Government, regarding the military installations built by the Chinese in this area."

I do not know the logic. Perhaps, the Minister may be able to explain it better than myself, and I leave it at that.

With regard to this MIG deal, so many things are apparently going on in the Ministry. But I would like to ask only one question with regard to that. Is there any machinery inside the Ministry for processing such transactions? At one time, I believe, that the three Chief of Staff used to meet together and considered what equipment was needed for our Defence Forces. I do not know if that practice is still in vogue. I want to know whether finally this matter goes to the Defence Sub-Committee or the Defence Committee of the Cabinet. There used to be a Defence Committee; it may be in existence *de jure* today, but the House will bear with me, and you will forgive me, if I say, that that sub-committee is perhaps *de facto* defunct, and most of the decisions with regard to defence equipment and other matters are taken by the Defence Minister and the Prime Minister putting their heads together. It is all very well. I have no objection to that. I only want to know the position, whether the Defence sub-committee is functioning or not, and if it is functioning, what its functions and powers are, whether it goes into these matters or not. In this particular case, therefore . . .

The Minister of State in the Ministry of Defence (Shri Raghuramaiah): Since this matter is of some serious importance, I would like to point out that the Defence sub-committee of the Cabinet is functioning. There is no question of its being defunct.

Shri Hari Vishnu Kamath: I am glad to hear that. The House will be reassured on hearing that.

The Minister of Defence (Shri Krishna Menon): I may add that the Defence Committee of the Cabinet is the Cabinet for these purposes, and under our Constitution, certain sanctions by Government are necessary, and they always take it.

I did not want to interrupt the hon. Member, but I have done so because this is a fact on which the hon. Member may be quite unconsciously misleading the House and the world.

Shri Hari Vishnu Kamath: I could not hear what the Defence Minister said.

Mr. Speaker: The Defence Committee is the Cabinet itself.

Shri Krishna Menon: It is in effect, the Cabinet in itself for this purpose.

Shri Hari Vishnu Kamath: In fact or in Constitution.

Shri Krishna Menon: That is the constitutional position with regard to the Defence Committee of the Cabinet.

Mr. Speaker: Was there some Committee of the Cabinet?

Shri Krishna Menon: It is called the Defence Committee of the Cabinet. All matters referred to the Cabinet go to the Defence Committee of the Cabinet. It is the normal practice in most countries.

Shri Hari Vishnu Kamath: I am glad to have that assurance from the Defence Minister himself.

I would like to know what exactly are the points with regard to this particular transaction which is still supposed to be under consideration—some papers say it has been abandoned and some say it is under consideration. The Defence Minister told us yesterday that it is under consideration. Anyway, that is for us to decide, for the Government of India and the Parliament to decide the matter. I wanted to know the procedure with regard to the purchase of defence equipment, whether there is a set procedure, whether it goes to a Committee or whether it is examined by the three Chiefs of Staff together, and later what happens finally, whether the Defence Minister decides, or the Prime Minister decides or the Committee decides.

Having said that about the Pakistani aggressor, I am sure that we are perfectly competent, and our defence forces are perfectly able to meet the aggression from Pakistan, if and when it might come. I have no doubt on that point. But with regard to the

other aggressor, the Chinese aggressor, I am not so very sure. We on this side of the House questioned yesterday very strongly the propriety of our America making the statement that he did. Yet some of us do believe that what he said with regard to the strength of the Defence forces does contain an iota of truth. He might have used some strong words, words which were misplaced and inappropriate and thereby overstepped the bounds of diplomatic propriety. But I am afraid what he said did contain a little truth—about the strength of the Defence forces. I do not go into what he said regarding other matters.

China had given us ample notice of her intentions. I have reliable information—I do not know if it is completely reliable, but fairly reliable information—that when the Chinese forces, the so-called People's Liberation Army invaded Tibet in 1950, the major contingent or major part of the Chinese troops even then passed through Aksai Chin, because the other terrain was not good enough for the army to cross over. So a good part of the troops passed through Aksai Chin on their way to Western Tibet, the only good route, immediate route, which they could get at that time. Later, the Prime Minister made a statement you were here then, in which he resented and disliked the Chinese efforts to liberate Tibet; he asked—very rightly so—liberation from whom? In later years, however, the Government's stand shifted for reasons best known to themselves. And it is a matter for sadness that the Chinese Generals who were in charge of the Tibetan command were allowed to march in full military panoply from Calcutta—because the Peking-Lhasa route was not opened in those days—to Bagdogra and Kalimpong and then drive in state in jeeps to Nathu La to take charge of that occupied colony, the new vicious colonial imperialism of Communist China.

In this connection, it was amazing to hear from my hon. friend, Dr. Ranen Sen, that China poses no danger

to the security of India. 'Amazing' is a very mild word to use in this connection, and I am amazed at my own moderation. But it may be that they—the party which he represents—are still under the hangover or may be the fall-out of 1942 when what they thought was a people's war really turned out to be an imperialist war. And they must be sorry now, ashamed of it, that they did not take part in the national struggle for freedom, the life and death struggle, that Mahatma Gandhi and Netaji launched, in which everyone else in our country participated. That, I suppose, is the hallucination and delusion they are suffering from even today. I hope under the guidance of the able Defence Minister, who had the unique distinction a few months ago of being the only ruling party candidate to be openly, unabashedly supported by an Opposition party as a whole, I hope under his guidance—because he has now started talking as firmly against Chinese aggression as against Pakistani aggression—I hope under his guidance, his tutelage, they will also come on the right path, and they will have the right reaction to the Chinese aggression very soon.

Mr. Speaker: He was moderate a little earlier. But now he is leaving that moderation.

Shri Tyagi: He is sarcastic.

Shri Hari Vishnu Kamath: What is the immoderate part of it?

Mr. Speaker: 'Tutelage' is not the correct word to use.

Shri Hari Vishnu Kamath: It is very parliamentary.

May I also tell you that my right hon. friend, the Defence Minister, has been a tutor, once upon a time of geography at Adyar in Madras—many years ago?

Mr. Speaker: He was not referring to that.

Shri Hari Vishnu Kamath: He would not mind being called a tutor.

Mr. Speaker: He may not mind that. But really in the context in which it has been used, it has some offence.

Shri Hem Barua (Gauhati): 'Tutelage' denotes leadership.

Mr. Speaker: Under the tutelage of the Defence Minister, the Communists would do this and that and change their policy—that is the context.

Shri Hari Vishnu Kamath: My point is that they had the honour of supporting one and only ruling, Congress party candidate; He was openly supported by the Communists.

Shri Vasudevan Nair (Ambala-puzha): That is not correct.

Shri Hari Vishnu Kamath: That he might answer (*Interruptions*).

Shri Tyagi: As against other parties which had no principles, if they supported, what was the harm?

Shri Hari Vishnu Kamath: I do not say there was anything wrong. It is a matter of fact. I am not saying whether it was right or wrong.

Mr. Speaker: Order, order. He might proceed.

Shri Hari Vishnu Kamath: They might be right or wrong. It is a different matter. We are not going into the ethics of it.

An Hon. Member: Correct the records.

Shri Hari Vishnu Kamath: Now, the Chinese had given us ample notice. Today the latest piece of news is that they have closed down their Trade Agency in Kalimpong. It was a spy nest. I had seen it a few years ago. It was even then bad enough, but it must have steadily worsened in the last three years. So I am glad it has been closed down. I only wish we had forestalled it; I wish Government had

[Shri Hari Vishnu Kamath]

closed this Agency long ago. But Government did not move, and now they have closed it on their own.

My hon. friend, Shri Krishnapal Singh, referred to the strength of the Chinese Liberation Army and gave some figures. I think he under-estimated the strength and size of the Chinese People's Liberation Army.

Mr. Speaker: His time is up.

Shri Hari Vishnu Kamath: There was a lot of talk in between interruptions. Also, I am the only spokesman from my Party.

Mr. Speaker: They are part of the job.

Shri Hari Vishnu Kamath: Not exactly part. I crave your indulgence for some more time.

I would not go very deep into the Audit Report on the Defence Services. Before that, I would only like to say one word about what the Defence Minister said in a speech in New Delhi last week. He is reported to have said about the Chinese occupation of Indian territory, that 'the Chinese will go. I do not know how'. I hope he has been misreported, as has often happened in the past. But may I offer a few suggestions with regard to what has not been done and what might be done with regard to meeting the Chinese aggression? We have been dubbed as warmongers for having brought to the notice of Government this fact of Chinese aggression. None of us wants a war with China, none of us wants to go to war to China and launch large scale military action against China. But much could be done short of a military action or a military operation. That has not been done. All these years, for instance has there been any consistent, systematic and methodical pub-

licity in the country with regard to Chinese aggression, in the Indian languages? I have not come across a single pamphlet. It should have been done; it could have been done. During the last two years, when some of us on this side of the House were in public meetings talking to the people what it was all about our Congress friends, good friends, some of them very good friends, did not join us in this. Many of them declined to join us in this task of telling the people what the Chinese aggression meant and how it should be met and what is the danger. The greatest danger is this. It is not that China has a big army; that is true and that is bad enough. But the Prime Minister has often said that war begins in the minds of men. What is happening in China today? Within China the Chinese communists are propagating sedulously throughout their country, the biggest country in the world the theory of the inevitability of war; and one of their biggest leaders had the hardihood to say two years ago. "China is not afraid of nuclear war at all; we are 700 million people and if even 400 million people die in the nuclear war, we shall still be the biggest nation in the world." Is this socialism? Is this communism? God save us from such socialism and communism. It is pure, undiluted and unadulterated cynicism of the worst type.

An Hon. Member: Who said this?
(Interruptions.)

Shri Hari Vishnu Kamath: I will tell you outside. With regard to China our friends from the Communist Party have the gumption to say that there is no danger from China. I hope that they will see reason very soon in this matter. I leave it at that.

Then, there has been a subject which has been agitating the public and the Press for sometime during

last few days. That is with regard to the recent promotions in the Navy. I am not referring to names because names are more or less, I believe, taboo here.

Mr. Speaker: Yes, he cannot refer to the names here.

Shri Hari Vishnu Kamath: In this connection, I had written a letter to the Defence Minister because in the last year's debates which I have glanced through, I find that when Acharya Kripalani raised a similar matter in the House the Prime Minister and the Defence Minister were pleased to say that whatever information Acharya Kripalani would like to have, he was welcome to come to the Defence Minister's office and go through the files. Acharya Kripalani did not write to them and so nothing happened. But the hon. Defence Minister stated that one Member of Parliament wrote and they kept the files ready for him but he too never turned up. I wrote to him in the latter part of last week, Friday or Saturday, but I was not privileged to have an acknowledgement even, of that letter. I hope it has reached him and I would like to know what fate it has suffered during the last two or three days.

Mr. Speaker: He should try to conclude.

Shri Hari Vishnu Kamath: I shall finish in two or three minutes. The crux of the matter is this. My information is that the rules governing the promotions in the Navy are as follows: Promotion from lieutenant to Lt. Commander on eight years seniority; from Lt. commander to Commander—selection from the senior commanders; that is, seniority-com-merit formula; Commander to Captain selection from four years seniority from the Commanders; Captain to Rear Admiral selection; Rear Admiral to Vice Admiral—by seniority from amongst

the Rear Admirals. In this particular case which is under reference, I believe that the seniormost Rear Admiral has been superseded by another rear admiral who, even on grounds of merit, perhaps was not qualified to be promoted to that post.

Mr. Speaker: That should not be referred to here.

Shri Hari Vishnu Kamath: I have mentioned no names.

Mr. Speaker: But he is making a reference to a particular case and says that that men did not deserve to be promoted on merits. Are we to discuss and decide here in Parliament individual cases? If we discuss them, one of the hon. Members would refer to merits and the other to the demerits and we would be putting ourselves in a very awkward position.

Shri Hari Vishnu Kamath: Cannot these things be discussed at all?

Mr. Speaker: No, no. Individual cases cannot be taken up here nor can we discuss the merits and demerits of the officers concerned.

Shri Hari Vishnu Kamath: In that case, I will only ask the Minister if in the recent promotions these rules have been observed or not.

Mr. Speaker: Members of Parliament know the rule. The merits and demerits are considered by the department and the Minister concerned. We cannot discuss them here.

Shri Hari Vishnu Kamath: I leave it to your judgment.

Shri Raghuramaiah: Since it has been held that the merits of the individual officers should not be discussed here and since the hon. Member has just now said that a Rear Admiral was superseded and thus he had referred to a specific case, may I request that it be expunged.

Mr. Speaker: Normally I am not in favour of expunging anything; let

[Mr. Speaker]

the other generation know that it was not proper to say such things. They may know that it was brought up there and then the remarks of the Speaker will be there.

Shri Hari Vishnu Kamath: Let the House, know, Sir, whether the rules in force have been followed in this matter. There was one instance pointed out last year.

Shri Krishna Menon: May I say that the rules have been quoted in parts by hon. Members whenever it suits them?

Shri Surendranath Dwivedy (Kendrapara): He can give fuller details.

Mr. Speaker: The hon. Member should conclude now.

Shri Hari Vishnu Kamath: Just two minutes more because of so many interruptions. I am at a disadvantage here.

Mr. Speaker: When he invites interruptions, they have to be taken also. He has taken more than half an hour, now.

Shri Hari Vishnu Kamath: As you said, Sir, there is one hour at your disposal of which you may give me just five minutes.

Mr. Speaker: I do not have that one hour solely for Shri Kamath.

Shri Hari Vishnu Kamath: Just three minutes only, Sir. There has been one transaction and I have been trying to get some light on it. That is the wheat bran transaction. The Armed Forces get wheat bran for their dairies perhaps. Government supplies wheat to the roller flour mills at Rs. 14 per maund. This bran which is a by product of wheat flour is available in the market at Rs. 7 or Rs. 7.50 per maund. That bran is paid for by the Army Purchase Organisation in the Food Ministry, under some curious arrangement, at Rs. 12 to Rs. 13½ per maund. On every such ton purchased there is a loss of Rs. 100 to

the tax payer and to the national exchange. This question was raised by my hon. colleague Shri Dwivedy in the House about two or three weeks ago but the answer given was unsatisfactory. Therefore, I bring up this matter here and hope that the Defence Minister would look into this matter.

Before I close, I will say this. The other day I referred, that is on wednesday, a week ago, I referred to the British Statesman Winston Churchill; the name seems to have provoked resentment. I quoted him not because we in any way, even in the least degree agree with his politics, but because he is one of the great masters of English prose in modern times. Today, I shall refer not to a foreigner, but to our own leaders and our own statesman. In this context of our military unpreparedness and the need for psychologically gearing up the nation for defence, I will only invite your attention, the attention of the hon. Minister and of this House to what Mahatma Gandhi himself said on this subject.

Mr. Speaker: My attention is drawn only towards the bell now.

Shri Hari Vishnu Kamath: I would just finish with a quotation. Mahatma Gandhi said—and it is very apposite in this context—

"I do believe that where there is a choice between cowardice and violence I would advise violence....I would rather have India resort to arms in order to defend her honour than that she should in a cowardly manner become or remain a helpless witness to her own dishonour. I would risk violence a thousand times rather than the emasculation of a whole race."

And the last sentence is very significant. He said:

"I don't say, 'eschew violence in your dealings with robbers or

with nations that may invade India."

The Prime Minister also said, or used to say, some years ago that "success often comes to those who dare and act. It seldom goes to the timid." When he went to America, some years ago, and while addressing the House of Representatives of the United States, he made a very pertinent observation. He said:

"Where freedom is menaced, or justice threatened, or where aggression takes place, we cannot and shall not be neutral."

I hope that Chinese aggression against India is not excluded from the word "aggression".

I hope the Government will take sufficient measures in the coming years militarily as well as diplomatically and otherwise, to meet the Chinese and Pakistani aggressors and expel them from our soil before the term of this Parliament is over, just as we expelled the Portuguese from our soil—Goa—last year in the term of last Parliament. I hope during the next five years of this Parliament, the aggressors will be expelled from our soil. (Interruptions).

Mr. Speaker: Order, order. He is becoming an aggressor now!

Shri Hari Vishnu Kamath: Not I

Mr. Speaker: I want to make one observation before I call upon the next speaker. I have already said that individual cases should not be mentioned here. Since then, I have seen an earlier ruling given last year also, and I find really one very fine argument given by the previous Speaker, my predecessor, and that is, if we were to allow every individual case to be discussed here, then there would be a regular lobbying. The members of the services shall be going to hon. Members of Parliament and then certainly it would not be to their advantage, and it would be rather to

their disadvantage. We will not be serving their cause or advancing their cause, but we will be harming them. Therefore, it becomes all the more necessary that such things are not taken up. Shri Khadilkar.

Shri Hari Vishnu Kamath: Sir, on a point of clarification. Will it not be within our competence or right to state the rules with regard to promotions and ask whether they have been observed or not?

Mr. Speaker: The rules are a different thing.

Shri Khadilkar (Khed): Mr. Speaker, Sir, I was really happy that my hon. friend Shri Kamath was not so much obsessed with the personality of the Defence Minister, and therefore, at least, at the fag-end of his speech he referred to some defence problems somewhat causally. Unfortunately, in this House and outside in the country for the last some years, the Defence Minister is more discussed in season and out of season than the defence problems of this country. This is a very unhappy state of affairs.

Al Hon Member: He is now in the Congress Party.

Shri Khadilkar: I was saying this while I was sitting on that side also. I was going to quote an instance. But what I would like to suggest is that this practice should be given up for the sake of strengthening our defences. One point must be clearly borne in mind. As a student of public affairs I can say without fear of contradiction that the predecessors of our present Defence Minister were just holding the office 'in charge'. He is perhaps, the first Defence Minister—I mean the present Defence Minister—who, whatever be the other controversies he might have raised, is looking after the defence problems very seriously and very earnestly. Therefore, he deserves all credit for it.

Dr. M. S. Aney (Nagpur): Are you not discussing the Defence Minister now?

An Hon. Member: Censure.

Shri Khadilkar: I am not censuring. I am just saying that he is not just holding the portfolio, but that he is looking to all aspects of defence. I am coming to those points.

There was another point which was raised by my hon. friend, Shri Kamath: It is very unfortunate. Yesterday, a reference was made to the same question about promotions, by one of my hon. friends in the Communist party. Last year, if I mistake not, when the question of Mr. Thimayya's resignation was brought before the House, and when I was sitting in the Opposition, I pleaded with Acharya Kripalani I did not join with him on this issue—and said, "If you bring in the question of army personnel, promotion and all these matters before this House, a day will come not too late when this House will surrender its sovereignty ultimately to the army and that would be a sad day in the history of democracy in this country." I therefore did not join him on this issue. To take up such questions here will be very unfortunate, because, once you take up these issues without getting the full background, it will be very difficult to proceed. I understand the doors are open, and you could get information.

An Hon. Member: They are closed.

Shri Khadilkar. The Prime Minister's door is open.

Shri Hari Vishnu Kamath: I wrote to the Defence Minister, but there was no reply.

Shri Khadilkar: You must have a little patience. You are a yogi. I understand, because you practise yoga. The first principle of yoga is to be a little patient!

Shri Hari Vishnu Kamath: I am not that kind of yogi.

An Hon. Member: He is a bhogi!

13.34 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

Shri Khadilkar: So far as I have been able to understand this promotion policy, etc., the point is that some sort of whispering talk goes on, and what happens in this country is this. Let us be very plain about it. Every time, if somebody is promoted, a regional patriotic attitude is taken up as against the basic multi-regional background.

I will give you an instance. Some people thought that one high army officer from my reason was by-passed and they made a representation to the Prime Minister. I declined to sign that representation. It was last year.

An Hon. Member: Why not?

Shri Khadilkar: Knowing fully well, I declined to sign it. I am proud of that act. If there is a little injustice, there are other ways to remove it or get satisfaction on a particular point. In this particular case, I have also made some enquiries, and I understand that.

Shri Surendranath Dwivedy: Can he refer to an individual case? A ruling has been given that such things should not be done.

Shri Khadilkar: Have I made such a reference? I am obeying the ruling.

Shri Bhagwat Jha Azad: He was mentioning the principle.

Mr. Deputy-Speaker: Order, order.

Shri Khadilkar: Yesterday, an hon. Member referred to it and I immediately got up and said, "It is wrong." Here also, if they go into the details, they will find that what has been

stated in the *Amrita Bazar Patrika* and in the letter which was quoted yesterday—there was a whisper in some sections of the House—is totally wrong. Beyond that, I do not want to disclose the facts of the case. I am not defending a particular act of the Defence Minister in this connection.

Coming to the Defence Ministry itself, let me, at the outset, say one thing. Our Defence Ministry deserves our congratulations for one thing. In the international organisation, namely, the United Nations, when their command was almost tottering in Congo, because of the diplomacy of the two blocs, it is certainly a matter of pride for our country and the army that we stood by the United Nations and kept that flag aloft and flying in the Congo. I feel that, if I have some vision of the future when more occasions will come to defend the sovereignty of a nation and maintain some order in the world, the United Nation's command is going to expand, and I hope that because of our contribution, not in Congo but in other places as well, we will get an honoured place in the command in maintaining the world order and restraining the aggressors all round.

Then I turn to one more point so far as the Defence Ministry is concerned. They are going to establish a base for training officers from African tribes in Kamina. A big establishment is being organised. I would certainly plead that our officers with their high reputation—if they are requested, I am told they are requested to give training—they should be given the earliest opportunity, so that whatever good name we have earned there and our goodwill could be properly advanced further in the coming years.

Then, there is the question of the purchase of MIGs. A lot of discussion has taken place about that. Let me make it clear at the outset that in defence production in the present context of the world situation, you cannot keep politics altogether out.

India is wedded to a policy of non-alignment in a restricted sense. We are non-aligned so far as keeping away the cold war and the tensions is concerned. But so far as other matters are concerned, let us face facts. We are more aligned with the western bloc so far as purchase of arms and equipment is concerned. We are helplessly dependent on them. Let us face the fact.

The question before this country, after 15 years of freedom is, are we not going to become independent and shake off this dependence on the western bloc, so far as purchases are concerned? I am saying this because purchase means dependent in the long run. All the parts, spares and everything you are dependent on the country from which you make the purchase initially. Even now, with all the production effort that is being made on our side, still the major purchases are made from the western side. I am not disclosing a secret if I say that the western side today have not only given Jet fighters to Pakistan; they have given guided missiles as well. This is my information. If it is incorrect, let the Defence Minister contradict me. On the one side, Pakistan is being goaded to assume aggressive postures and on the other side, a big mighty neighbour of ours, who is in association with the Warsaw Pact, is posing another threat and has committed aggression as well. In such a context, when we are on the horns of a dilemma, is not the Defence Ministry free, is not India free, to take a stand where we will try to keep away from a certain amount of domination of one bloc, or certain alignment with one bloc, in the military field and try to carve out an independent path? I think this is the beginning. All talk of non-alignment, so far as the cold war is concerned, is very superficial. The basic thing is whether we are aligned in defence matters. Therefore, I think this is the beginning, that we are trying to take a new and independent path and assert-

[Shri Khadilkar]

ing that we can purchase also from the other side.

Gandhiji was quoted without context. I feel India should develop in this world a base of peace. If both the power blocs desire it, let them guarantee our territorial sovereignty mutually and then certainly our defence burden could be reduced. I am not happy that our defence burden is increasing every day. Therefore, so far as the purchase of MIGs is concerned, it is certainly desirable and certainly a beginning in the right direction and therefore, it should be completed. It is not a question of resentment; it is not in any sort of anger that we are doing it. We are forced by circumstances.

Dr. M. S. Aney: Who is to guarantee the territorial sovereignty of ours?

Shri Raghunath Singh (Varanasi): Our own strength is the guarantee; nobody else.

Shri Khadilkar: The base of our defence production should be extended. That would be the base of our sovereignty, so far as self-sufficiency of our army is concerned.

I would like that the producing wing of the army and the fighting wing of the army should be kept separate. Otherwise, there are likely to be certain undesirable consequences, because the fighting forces have to retire at a certain time and they will find cosy jobs on the other side. I would suggest that the Defence Ministry's budget should be split up so as to give a correct idea as to what is the defence production budget and what is the army fighting budget. That is very desirable. Though the charge is one, it should be properly bifurcated. That is more important.

Unfortunately, a reference was made to certain comments in the audit note. What is happening in this country is, those who serve on committees do not

taken into consideration the basic and the fundamental policies regarding development. When certain expenses are incurred, for instance on research programme, immediately the audit note says this expenditure is infructuous. They do not realise that you cannot build up defence production without research. Therefore, it is very unfortunate that such a remark should be passed in the audit note without taking into consideration the vital role of army defence production in the coming years. Unfortunately this has happened and therefore I have referred to it.

There are certain schools called Sainik schools which have been started recently. I find in this country as in the west, children of the upper strata dominating the Defence Academy, because they are trained for it. They have enough money. If our army is not to be manned by certain caste-ridden people from the upper strata of society, you should have more preparatory schools and take young boys even from the tribal areas. Today they have no access there. I know there is a defence caste system and that should be broken. Also, today's Sainik Schools are very elementary and they do not serve the purpose of recruiting ground for the Defence Academy in our country, from where the officers are trained. Therefore, I would appeal to the Defence Ministry that they should take some steps in this direction.

I would make a brief reference to the navy. If we look to the past history of India, what do we find? Except the Marattas, nobody looked to the navy in this country. They tried to develop it a little.

Shri A. V. Raghavan (Badagara): What about Kerala?

Shri M. K. Kumaran (Chirayinkil): We challenge his statement.

Shri Raghunath Singh: That 11th century. He is talking of 16th century.

Shri Khadilkar: So far as my reading of history goes, the Marattas had that vision. Unfortunately they were defeated. I am very happy Goa is liberated. You have got a good harbour and a naval base there. So, I plead that the naval establishment there should be further increased, because by naval expansion, you strengthen in a way our merchant navy also. So far as merchant navy is concerned, we are entirely dependent. Today whatever purchases we make, they are absolute ships and every time, we have to look to the West. Therefore, I would plead that the naval wing of the army should be further strengthened.

Then, in order to avoid all controversies, because defence matters cannot be discussed in detail at such a short time and the debates on Demands for Grants have become a ritual where you get a little time, you say a few mantras and the Ministers feel that they have done their job for one year and like school boys they leave the House in all jubilation saying that for one year they are free and they need not face the House, and in order to keep acquainted with the day to day developments, I feel that the time has come, because our defence expansion is taking place particularly in the sphere of production, when we should have a Standing Committee for Defence in this House where responsible Members of this House, the Defence Minister and the officers concerned would sit together, discuss the problems in secrecy, try to understand things and if there is any mistake correct it at the very beginning. In that way it would develop a better tradition. I have studied the institutions in other countries. I find there is usually a Defence Standing Committee associated with the Ministry of Defence. I would appeal to the Defence Minister that he should take this in this light and accept it.

Lastly, as I said in the beginning, we are sometimes too allergic to

personalities. When we discuss the General Budget some people are allergic to our Finance Minister. When we discuss the Defence Ministry's Demands, some people are allergic to the Defence Minister. Instead of bringing in the allergic attitude and bias it should be the objective view that should be taken, and that alone will benefit the country.

Shri Gajraj Singh Rao: Mr. Deputy-Speaker, Sir, so far as the army is concerned, in spite of so many upheavals during these 14 or 15 years the army has been very loyal to the country. If you look to the other part of Asia, to South-East Asia and even northern parts of Asia, you will find that in those countries the army has gone over to politics and the troubles in those countries have been due to that. But in India, in spite of many difficulties, in spite of somewhat anomalous position, the army has been quite faithful and contented. The army has faced all those difficulties and it has been very loyal to the country. It has never created any difficulty for the country. If you see the history for the last 20 or 30 years you will find that in South-East Asia, in South-East Asiatic nations and even European nations, the army or at least a selection of the army has revolted and there has been trouble. Even the civil government there has changed due to that. But here the army has been most loyal to the nation.

But here I would only say that too much loyalty should not breed contempt. That should not be the ideal. We should as a nation look to the army as the army has always been looking to the nation. Some have pointed out that in the army there are divisions known as South-India army, North-India army and so on. The actual composition, I would submit, is another factor. It may be named Gorkha Rifles, Jat Regiment and so on. But see the actual working in the army. People from every part of the country have been working there with the fullest co-operation.

[Shri Gajraj Raj Singh]

Though these are old names, I would certainly congratulate them on the fact that they have been working very successfully and the question of language has not come in the way of their working or their co-operating with each other.

The second point that I would like to touch upon is that we may now frankly admit that the technical age has far advanced as far as the army is concerned. It is not the same as it was 50 or 100 years ago. Have we been able to equip our army or give their requirements for this technical era? Have we been able to get the best technicians for the army? Has there been sufficient impetus given to attract the best technicians to the army and its different branches? These are the points to be seen. It is not enough if you say that the same type of recruitment is there as it was 15 or 20 years back. What I say is, sufficient impetus should be given to attract the best technicians to the army. People join the army due to loyalty to the nation or due to pay and other conditions obtaining in the army. My point is that the conditions of service should be such as to attract the best of our technicians to the army. The conditions have so much changed that without being fully equipped technically we cannot make a successful army unit. It may be that out of too much loyalty the people in the army are not raising the question of pay etc., but I would submit that this question has to be considered. The army is deficient in certain aspects as far as the technical side is concerned. We should give encouragement and get more technical men in the army.

Now, it is an admitted fact that there are very big borders, may be by land or by sea, which have got to be adequately protected. It has been very well discussed here that two big enemies have come out, one in the north and the other in the west. Are they equipped by themselves? It is

an open secret that Western powers, the American powers or some other big powers have equipped the Pakistani forces out of all proportion even to their existence. It is also a misnomer to say that China is equipped by its own efforts. It has the backing of the Communist countries. It has not only got their sympathy, it is also equipped by them. When both these countries are in such a position, what is the condition of India? These two international power blocs are helping them. They are highly equipped with all the modern weapons. When they are aligned to these two countries, can we expect them to help us at the proper time. Can we be sure that they will come to our help at the proper time if there is a conflict with any one of these two countries? That is a serious question for our defence.

14 hrs.

With this advancing world real defence is an international issue and the connection with other nations is a vital factor. It is not a thing which can be localised or that two or three neighbouring countries would come into conflict. If there is to be any conflict as has been seen even during the last War of 1939-45, any combination could be set up. It is all a question of international pacts. Only two things are open to any nation, either pacts as Pakistan has entered into with the Western countries or the extreme goodwill of all sides. So, this is a question where we have to be very cautious.

Just a few days ago there was the question of our having some air force planes from the Russians. There was so much hue and cry over that and all other issues were over-shadowed by it. Our ideology has been that we are not going to align with any of the forces, either with the Communists or with the non-Communists. We are not going to combine with them. That is

an idea developed by us. But under these circumstances when two of the nations, China and Pakistan, are equipped in one case by one set of forces and in another case by another set of forces, how and on what are we to depend? That is the question.

I would submit that the biggest defence is self-confidence which should be created in our nation. Militarily also we should be equipped whether it is the Western border of the Punjab or Gujarat or other borders adjoining Pakistan, either under the NNC or under the Territorial Army we should give perfect training in our areas. Similarly, on the border with China.

Some suggestions have been made that we should have an inclination towards the Communist bloc. But is it a certainty that in case China intrudes further or becomes further aggressive the Communist countries would still help India or would they be helping to the extent that is visualised? In the case of Pakistan would the Western bloc be helping us? So, the question of all questions, is that there should be internal strength. Look to the whole history of India. Our downfall has ever been on the well-said proverb "धर का भेदी

लंका ढाये" What I am saying is a very old thing. Look to the whole history. Outer aggression has never been successful unless the Jaichands or somebody else have combined with them. Therefore the great national will should be created. That shall be the greatest defence for India.

How far have we been able to succeed in that? We feel ashamed even to call ourselves *Hindustani* in the common parlance. We would feel greatly elated to say, "I am a Bengali; or I am a Madrasi; or I am a Marathi." But I would say that if we just call ourselves *Hindustani*, this will be a great step towards the defence of the country. If we think and feel that we are *Hindustani*, that would be the greatest defence for the country. Past history is very clear. One can very well see how India, if ever, went down

to anybody. It was because of our internal weakness. By feeling ourselves Indians with that internal strength we can have a much bigger thing than the Indian Army under the existing circumstances. Of course, we cannot equip our Army equivalent to that of America or Russia within a very brief period of five or ten years. But if we have a certain ideology and with that ideology if we feel that we are Indians and *Hindustanis* certainly we would have gained a lot. I know that papers of one view or another exalt the Chinese or the Pakistani soldiers, but if we have proper national atmosphere and encouragement at home our soldiers or our army is far superior to those armies though they may be less equipped than them. I have no time to give instances of their work, but whether it is in Africa or in any other place, wherever they have been sent what is their record? I admit that the equipment is not to that extent to which that borrowed equipment is. But as the old saying is मारी हुए

हथियारों से क्या कभी काम चला है।" That also you can look into. We should be a source of encouragement. That we are a nation is the biggest ammunition that can be supplied to our armed forces, if we can give them this idea. That is lacking. I frankly admit here that by this criticism here and by creating so many States on the linguistic basis we have done harm enough. Though in our Army in name there may be a Maratha Regiment, Gujar Regiment or Rajput Regiment, they are truly national. They are not by communities.

Shri Birendra Bahadur Singh (Rajnandgaon): In the Rajput Regiment you will find others also.

Shri Gajraj Singh Rao: That is what I am submitting. I have been associated with the Army sufficiently long. Though they may have a Maratha Regiment or a Rajput Regiment, all people are there and that is a truly national set-up in the Army.

Mr. Deputy-Speaker: The hon. Member should now conclude.

Shri Gajraj Singh Rao: I will take a minute more.

Then I would submit that in our factories and ammunition depots we should mobilise our forces and should try to produce what we want to beg from others. If it is surplus, the civilian population can be well fed with that. That can be easily done. There is the national will with the military people. The nation should exploit that and give them the fullest civilian support. Our Army has escaped those things from which other armies and nations are suffering. If we just make up that will and send them to other countries for proper higher technical training and other matters, certainly we will be successful.

श्री बाल्मीकी (खुर्जा): उपाध्यक्ष महोदय, मैं सदन के समस्त ऋग्वेद के दो मंत्र रखना चाहता हूं, जो कि सामरिक स्थिति पर प्रकाश आनते हैं:—

मन्दा कृगुवं विय आ तनुवं नावमरित्रपरणो
कृणुव्वम् ।
इष्टकृणुव्वमायुशांर कृणव्वं प्राच्यव्यजं प्रणयता
सखायः ॥

राष्ट्र के नेताओं को वेद का उपदेश है कि हमारे राष्ट्र-नायक मित्रतायुक्त, एक समान ज्ञान वाले हों। वे ओजस्वी एवं सत्य और हितकर भाषण करें, ज्ञान-विज्ञान का प्रसार करें, यातायात और युद्ध के लिए भी सुन्दर और मजबूत जल-पोत बनायें। वे शत्रु से राष्ट्र की रक्षा की पूरा प्रबन्ध रखें। प्रत्येक मनुष्य भी अपनी आत्मरक्षा के साधनों से युक्त रहे। दृढ़ शस्त्रास्त्र तैयार रखें, जिस से समयानुसार शत्रु से देश की रक्षा की जा सके एवं शासन की सुव्यवस्था रह सके। वे धन, बल, विद्या, विज्ञानादि द्वारा देश को आगे बढ़ायें, कृषि और वार्षिक २० अक्ष की बढ़ि करें यज्ञ आदि सत्कर्मों से देश में विदि करें एवं सब प्रकार से प्रजा का पालन करें।

एक दूसरे मंत्र में इस भाव को और

ब्रह्मपूर्वक प्रकट किया गया है:—

**स्थिरा वः सन्त्वायुधः पराणदे वीलू उत प्रतिष्कम्भे ।
यष्माकमस्तु नविषी पनीयसी मा मत्वंस्य मायिनः॥**

वेद का देश के शासकों को उपदेश है कि तुम्हारे आग्नेय-शास्त्र आक्रमणकारी शत्रुओं को पराजित करने और उन से स्वराष्ट्र की रक्षा करने के लिए प्रशंसित और दृढ़ हों। सेना विशाल तथा प्रशंसनीय हो वे, जिस से तुम सदा विजयी रहो। हम अन्यायी दुराचारी शत्रु पुरुषों की शक्ति को कदापि न बढ़ने दें। इस प्रकार अन्यायकारियों के बल की हानि तथा न्यायकारियों के बल की उन्नति में विद्ध हो वे।

इस मंत्रालय की मांग पर अपने विचार प्रकट करते हुए मैं कहता चाहता हूं कि जैसा कि हमारे वेद ने प्रकट किया है कि जो आकान्ता हैं, जो दूसरे देश हमारे राष्ट्र पर कृदृष्टि रखते हैं, उन से राष्ट्र की रक्षा करने के लिए दृढ़तर कदम उठाए जाने चाहिए।

आज सारे संसार में यौद्धिक प्रशान्ति प्रतीत होती है और लड़ाई के बादल छाए हुए हैं। संसार में शान्ति कायम रखने के लिए हमारे देश ने जो प्रयत्न किये हैं, वे वास्तव में सराहनीय हैं और उन को सारा संसार जानता है। किसी विद्वान ने कहा है कि “पीस हैथ मोर विकटरी देन वार।” भारत ने इस बात को बहुत अच्छी तरह से जाहिर कर दिया है कि उसका संसार की शान्ति में विश्वास यद्यपि हमारे चारों ओर युद्ध के बादल मंडरा रहे हैं, हमारे पड़ोसी देशों, चीन और पाकिस्तान, से हमें खतरा पेंदा हो गया है, फिर भी हमारा देश संसार में शान्ति बनाए रखने के लिए भरसक प्रयत्न कर रहा है।

आज हम देखते हैं कि आकांता चीन और भारत-विद्वेषी पाकिस्तान की आक्रमणकारी अनीतियों के कारण देश के सामने एक बड़ा भारी संकट पदा हो गया है। यदि हम ने उस

का सामना करना है, तो हमें अपनी रक्षा-नीति और रक्षा-व्यवस्था को बलशाली और दृढ़तर बनाना होगा और उस में एक भारी परिवर्तन करना होगा । इस बीच में इस मंत्रालय के द्वारा देश की रक्षा के लिए जो भी कार्य किये गए हैं, वे प्रशंसनीय हैं । चीन तथा पाकिस्तान हर प्रकार से हमारे देश को हानि पहुंचाना चाहते हैं, इस बात को देश का जन-जन और सारा संसार जानता है । इस लिए देश की रक्षा की दृष्टि से देश को मजबूत बनाने के लिए और बाह्य आक्रमण का हर तरह से मुकाबला करने के लिए हमें अपने सन्य-वल को मजबूत बनाने की आवश्यकता है । सेना को आधुनिक हथियारों से मुश्विजत करना है । इस दिशा में जो प्रयत्न चल रहे हैं, नदाख नाग क्षेत्र और काश्मीर तथा सीमाओं में जो सुरक्षात्मक कार्यवाही चल रही हैं और दृढ़तर सुरक्षात्मक कदम उठाए जा रहे हैं, उन की प्रशंसा करनी होगी । लेकिन हमारा देश और देश का एक एक जन यह चाहता है कि चीन ने या पाकिस्तान ने हमारी जिस भूमि पर कब्जा किया है, उस के एक एक इंच को उन से आजाद कराया जाये और यह भारी उत्तरदायित्व इस मंत्रालय पर आता है ।

आज सारा संसार हिन्सा की तरफ़ जा रहा है, लेकिन हम अब भी अपनी अहिंसा और सत्य की नीति को नहीं छोड़ रहे हैं, लेकिन उस का मतलब यह नहीं है कि हम अपने देश को कमज़ोर बनायें या उस को गुलाम बनाएं। बापू जी और भगवान् बुद्ध ने कहा है कि यदि कोई अन्यायकारी, आक्रम्ता या अत्याचारी, या आताती आक्रमण करता है, तो उस का मुकाबला करने के लिए हम को हर प्रकार से तैयार रहना चाहिए। इस लिए यह आवश्यक है कि देश की रक्षा के लिए हम उन आधिकारिक आयधों की व्यवस्था करें, जो कि इस सम्बन्ध में आवश्यक हों, चांवे किसी भी देश से खरीदे जायें। इस दिशा में हमें पीछे नहीं रहना चाहे।

यद्यपि सरकार की नीतियों और इस

मंत्रालय के द्वारा किये गए सुरक्षात्मक कदमों के लिए हमारे रक्षा मंत्री को क्रिटिसाइज़ किया जाता है—संसार के महानातम देश उन को क्रिटिसाइज़ करते हैं—लेकिन यू०एन०ओ० में काश्मीर के प्रश्न पर और अन्य प्रश्नों पर हुए वाद-विवाद का जवाब जिस तरह से उन्होंने दिया है, वह भारी प्रशंसा की बात है। वहां पर उन्होंने भारत की दृढ़ता और निर्भयता पर प्राधारित नीति को प्रकट किया है।

अमरीका जैसे मंसार के महान तम देश अपने हित के: निए और आगे फौजी टु के हित के: लिए दूसरे देशों को हवियार देते हैं—अमरीका ने पाकिस्तान और वियटनाम को शस्त्रास्त्र दिये हैं—लेकिन जब भारत अपनी सुरक्षा के लिए लड़ाकू हवाई ज़दाज़ रूम से खरीदने का विचार करता है, तो वे देश उम की आलोचना करते हैं। इस देश की गामरिक स्थिति को देखते हुए और इस की सुरक्षा को दृष्टि में रखते हुए यह आवश्यक है कि हमें जिन लड़ाकू हवाई ज़हाजों या अन्य हवियारों की आवश्यकता हो, उम उन्हें रूम या और किसी देश से खरीदें। यह नीति सब प्रकार से उचित है और सारा देश उम के साथ है।

गोआ का भारत में विलय हमारे इतिहास का एक स्वर्णिम पृष्ठ है। गोआ विहान में हमारे जवानों ने तथा जल, थल और वायु संन्यवल ने जो प्रशंसनीय कार्य किया, वह किसी प्रकार से नहीं भुलाया जा सकता है। उन का कार्य हर प्रकार से प्रशंसनीय है।

जैसा कि मैंने अभी कहा है, संसार में शान्ति बनाए रखने के लिए हमारा देश जो प्रयत्न कर रहा है, उस को सारा संसार जानता है। आज संसार की स्थिति सूखे घोस के डेर की सी है और अगर उस में कोई चिंगारी नहीं लगाने देता है, तो वह भारत का ही प्रयत्न है। कांगो और वियटनाम आदि जिन देशों की स्वतंत्रता खतरे में है, वहां पर हमारे फ़ौजी अधिकारियों और जवानों ने बहुत

[श्री बाल्मीकी]

प्रशंसनीय कार्य किया है। मैं सदन के सम्मुख यह बात रखना चाहता हूँ कि १५ मई १९६२ को जब हमारे जवान कांगो से वापस आ रहे थे, तो चीफ युनाइटेड नेशन्ज रिप्रेजेंटेटिव, जो कि कांगो में नियुक्त हैं, ने किस प्रकार उन की तारीफ की। अपने विदाई-सदेश में उन्होंने कहा:—

"The incidents on which the units have played a part are historic and may some day be cited as unique instances of international collective effort to protect the sovereignty of a Nation emerging to independence under difficult circumstances and to ensure world peace."

इससे साफ़ जाहिर है कि हमारा देश किसी को गुलाम नहीं बनाना चाहता है, लेकिन वह अपनी स्वतंत्रता को कायम रखने के लिए, अपनी सीमाओं की रक्षा करने के लिए, अपनी एक एक इच्छा जमीन की रक्षा करने के लिए हर बक्त तैयार रहता है, चाहे उस की सीमा का अतिक्रमण चीज़ की ओर से हो या पाकिस्तान की ओर से हो।

आज हमारे फौजी नौजवान सारे देश की रक्षा के लिए चिल्लियानी धूप में, बड़े जाड़े में और बड़ी इलाकों में, कामर और नागा प्रदेश में नवा हमारी सीमाओं पर गाढ़ के प्रहरी बन कर खड़े हुए हैं। इस देश की सुरक्षा का उत्तरदायित उन पर है। हम समझते हैं कि देश की आजादी की रक्षा के लिए हमारे फौजी नौजवान एक दीवार बन कर खड़े हैं। इस स्थिति में उन लोगों को अधिक से अधिक सुविधायें देना और संतुष्ट रखना अत्यन्त आवश्यक है और इस के लिए आवश्यक कदम उठाए जाने चाहिए। यही नहीं, उन वे वेतन-क्रम भी सही ढंग से निश्चित किये जाने चाहिए।

जहां तक एक्स-सर्विसमैन का प्रश्न है, उन में से जो लोग रिटायर हो कर पेन्शन पर चले गए हैं, लेकिन जो अब भी बाहिली फ़िट हैं,

शारीरिक दृष्टि से फ़िट हैं, उनको काम मिलना चाहिए। मैं माननीय मंत्री जी का ध्यान इस ओर आकर्षित करना चाहता हूँ कि उन को नौकरी देने और रहने तथा खेती के लिए जमीन देने का काम जरा धीमी और मन्द गति से चल रहा है। मैं चाहता हूँ कि वह इस ओर ध्यान दें और उन के लिए जहां भी नौकरी उपलब्ध की जा सके, उस की व्यवस्था करनी चाहिए। इस के अतिरिक्त नई तोड़ी गई जमीन पर भी उन को अधिकार मिलना चाहिए। मैं नहीं चाहता कि डिसक्रिमिनेशन की बात को मैं किसी तरह से यहां कहूँ। लेकिन इसको मैं वहुत महत्व की बात समझता हूँ और गौरव की बात समझता हूँ कि देश में अगर कहीं पर किसी प्रकार का कोई डिसक्रिमिनेशन नहीं बरता जाता है तो वह सेना में नहीं बरता जाता है, किर चाहे वह बायू सेना हो, थल सेना हो या जल सेना हो कहीं पर भी किसी प्रकार का डिसक्रिमिनेशन नहीं है। मैं पिछले दम बारह मार्गों में दीवार लोगों से मिलता रहा हूँ। मैं ने कई यन्त्रिम को देखा है, फौज की ट्रॉडिंगों को देखा है। कहीं पर भी मैंने इस तरह की दात को नहीं पाया है। कुछ बर्दं प्रूव मैं पाने का जहाज देखकर देखा था, चल एक्स-सर्विसमैन को देखने के लिए गया था और गोदावरी जहाज के अन्दर मैं चार दिन रह कर आया हूँ। वहां पर अपनी जात विरादरी बालों से या जो उच्चवर्गीय जाति के लोग थे, उन से भी और जिन को मैं पिछले काफ़ी सालों से जानता था, उन से भी मैं जब कोई इस तरह का जाति सम्बन्धी प्रश्न किया तो उन्होंने एक ही जवाब मुझे दिया, डॉट डिस्टर्ब सर, डॉट डिस्टर्ब सर। यहां पर भी अगर किसी माननीय सदस्य की, इस सदन में जात बिरादी पूछी जाती है तो वड़े फ़र्श के साथ कहा जाता है कि मैं मिथ्र हूँ, बाल्मीकी हूँ, रस्तोगी हूँ, यह हूँ वह हूँ। वहां पर कोई भी इस तरह की बात कहने वाला नहीं था और उन्होंने एक ही बात कही डॉट डिस्टर्ब सर।

यह बड़े फक्त की बात है और इसकी जितनी तारीफ़ की जाए योड़ी है ।

लेकिन मैं एक बात कहता चाहता हूँ । वह यह है कि जो एक्स-सर्विसमेन हैं, जो हरिजन हैं, जो अपंग हैं, जो हैंडीकॉप्ट हैं, उनकी और कम ध्यान दिया जा रहा है । मैं माननीय मंत्री जी से प्रार्थना करना चाहता हूँ कि उनकी और ज्यादा ध्यान दिया जाए । उनको आवास के लिए, जमीन देना और खेती करने के लिए जमीन देना बहुत आवश्यक है । इसका आपकी ओर से जल्दी से जल्दी प्रयत्न किया जाना चाहिये । मैं कुछ केसिस को जानता हूँ और ये उत्तर प्रदेश के और पंजाब के हैं । कुछ हरिजन एक्स-सर्विसमेनों को पांच पांच सौ रुपये दे करके कुछ पहाड़ी इलाकों में जहां नौतोड़ जमीन तैयार कुई है, या जो दूसरी जमीन है, वह दे कर बसाने का बादा किया गया था लेकिन आज तक उनको यह जमीन प्राप्त नहीं हुई है । जो अधिकारी इस काम को करते हैं, उनके सामने इस बात को मैंने रखा था । लेकिन अभी तक इस बारे में कुछ नहीं हो पाया है । मैं चाहता हूँ कि माननीय मंत्री जी इस और ध्यान दें ।

आज भी जब देश की गामरिक स्थिति भयंकर रूप धारण किए हुए है, संसार की स्थिति के लिहाज़े में और हमारे जो पड़ोसी देश हैं, जीज़ और पाकिस्तान, उनके लिहाज़ से, यह जरूरी हां जाता है कि हम अपनी फौजों को तैयार रखें और साथ ही साथ जो दूसरे एक्स-सर्विसमेन हैं, उनको भी चोबीसों घंटे तैयार रखें और उन को ही नहीं बल्कि सारे देश को तैयार रखें ताकि अगर कभी कोई खतरा उपस्थित हो तो उसका डटकर सामना किया जा सके । यदि कोई इस तरह की कट्ट घड़ी देश के सामने पैदा होती है, तो उसका मुकाबला करने के लिए हमें हमेशा प्राण-पण तैयार रहना होगा । इसके लिए यह आवश्यक है कि जो हमारे एक्स-सर्विसें हैं, उनको हम संतुष्ट करें, उनको जो सुविधाएँ जानी चाहिये वे उनको मिले, उनके आवास के लिए, उनके

पुनर्वास के लिए, उनको जीवन की अन्य सुविधाएँ उपलब्ध करने के लिए, हम प्रयत्नशील हों । इस दृष्टि से चाहे उनकी नौकरी का प्रश्न हो या उनको जमीन देने का प्रश्न, उसको हल करने की ओर हमारा तत्काल ध्यान जाना चाहिये ।

अब एक और छोटे से प्रश्न की ओर मैं आपका ध्यान स्वीचना चाहता हूँ और वह प्रश्न कैटोनमैट्स में भूगियों की स्थिति का है जिसे मामूली लोग अपनी भाषा में कम्पू कहते हैं । मैं समझता हूँ कि कैटोनमैट्स में सफाई-पेशा लोगों की, भूगियों की हालत बहुत बेहतर नहीं है । मैं मानता हूँ कि जो भंगी स्यूनिसिपलिटीज़ में काम करते हैं या कारपोरेशन्ज़ में काम करते हैं, उनके मुकाबले में उनके लिए बहां कुछ काम हुआ है और उनके आवास के लिए, उनको रिहायश सुलभ करने के लिए और उनकी नौकरी का एक ढंग तय करने के लिए कुछ काम हुआ है । लेकिन आप देखें कि हमने सोशलिस्टिक पेटन्स आफ सोसाइटी की बात स्वीकार की है हमने और अपनी पंचवर्षीय योजनाओं में यह प्रकट भी किया है कि हम हर प्रकार की डिसपरिटीज़ को दूर कर रहे हैं, इकोनोमिक डिसपरिटीज़ को दूर कर रहे हैं, तनस्वाहों की डिसपरिटीज़ को दूर कर रहे हैं लेकिन आज देखने में यह आता है कि जो समाज के हित की दृष्टि से सब से जरूरी काम करता है, उसको तो सब से कम तनस्वाह दी जाती है और जो सब से मंदा काम करता है, वह काम करता है जो किसी महत्ता का नहीं होता है, उसको सब से ज्यादा तनस्वाह मिलती है । यह सही बात नहीं है और इस तरह असमानता की बात नहीं होनी चाहिये । जो स्वप्न गांधी जी देखा करते थे और जिस आदर्श समाज की स्थापना वह करना चाहते थे, क्या वह स्वप्न पूरा हुआ है और क्या यह आदर्श समाज हम स्थापित कर पाये हैं या स्थापित करने का प्रयत्न कर रहे हैं, वह विचारणीय है । हम देश में समाजबादी समाज की स्थापना करना चाहते हैं, और शासन को उसके अनुरूप ढालना चाहते हैं और इसके लिए

[श्री बाल्मीकी]

प्रयत्नशील भी हैं। लेकिन मैं आपका ध्यान कैटोनमेंट्स में काम करने वाले स्केलर्ज के पे स्केलर्ज की तरफ दिलाना चाहता हूं कि वहां कितनी असमानता है मद्रास में उनका स्केल १८ रुपये से शुरू होता है, बैस्ट बंगाल में २० रुपये से शुरू होता है, उत्तर प्रदेश में २२ रुपये से, विहार में २३ रुपये से, राजस्थान, मध्य प्रदेश मैसूर, और महाराष्ट्र के श्रीरंगावाद और कम्पटी में २५ रुपये से, आंध्र प्रदेश में २६ रुपये से, असम में २८ रुपये से, दिल्ली, पंजाब, बम्बई और महाराष्ट्र और केरल में ३० रुपये से शुरू होता है। ये जो वेतन-क्रम हैं इनको नेशनल इंडस्ट्रियल ट्रीब्युनल ने रखा था। मैं इन वेतन-क्रमों को बेहतर नहीं मानता हूं। जब कि ये कैटोनमेंट्स भारत सरकार के उत्तरदायित्व में हैं, उसके अपने हाथ के अन्दर की बात है, मैं कहूंगा कि यहां पर तो कम से कम उनकी बेसिक पे ज्यादा होनी चाहिये और न्यूनतम वेतन कानून के अनुसार उनका वेतन निर्धारित होने चाहिये। वेतन क्रम की असमानता को दूर करना चाहिये। साथ ही साथ रिटायरमेंट होने के बाद की सुविधायें, उनको दी जानी चाहियें, वर्दी उनको दी जानी चाहिये। साथ ही जो अन्य काम में सुधार की सुविधायें हैं वे भी उनको प्राप्त होनी चाहिये।

सिर पर पखाना ढोने की जो लानत है, उसका भी खात्मा होना चाहिये। ट्रू एबलिश बी प्रेक्टिस आफ करोग नाइट सायल एच हैंड लोड्स की तरफ हमारी सरकार का ध्यान गया है और डिफेंस मिनिस्ट्री का भी जहां तक कैटोनमेंट्स का ताल्लुक है, इस तरफ ध्यान जाना चाहिये। सिर पर पखाना ढोने की जो अमानवीय प्रथा है, जो कुप्रथा है, इसका अन्त हम आजादी के चौदह वर्ष बाद भी नहीं कर पाये हैं, भंगियों के सिर पर से पाखाने का टोकरा हम नहीं उतार पाये हैं। आज भी भंगी बहनें और भाई अपने सिरों पर पाखाना तोते हैं और इसको आप कैटोनमेंट्स में भी देख

सकते हैं। यह किसी तरह से भी शोभाजनक नहीं है। जब तक यह कुप्रथा खत्म नहीं होती है, कोई काम बेहतर नहीं हो सकता है। इसको खत्म किये बर्गेर समाजवादी ढाँचे की जो बात की जाती है, वह सही तौर पर नजर नहीं आ सकती है। समाजवादी समाज का एक प्रजातात्त्विक निजाम जो हम देखना चाहते हैं, उसमें यह जरूरी है कि भंगियों के सिर पर से पाखाने का टोकरा उतारा जाए और जब तक ऐसा नहीं होता है, हमारी जो आशा है, वह पूरी नहीं हो सकती है। खास तौर पर कैटोनमेंट्स में इस कुप्रथा का तो अन्त कर ही दिया जाना चाहिये। रिसेप्टेकल टाइप आफ लैट्रिज, जो कोई बेहतर तो नहीं है, अधिक संरक्षा में दिखाई देता है। इस ओर परिवर्तन लाने का प्रयत्न करना चाहिये। इस कुप्रथा के अन्त के लिये ज्यादातर बैट टाइप की लैट्रिज बननी चाहिये। कुछ जगहों पर, जैसे जबलपुर है, वहां मैन नये प्रकार के लैट्रिज का देखा है। बड़ी सुन्दर वे बनी हैं। मैं चाहता हूं कि उधर ध्यान दिया जाए भंगियों की स्थिति को सुधारने के लिए, जो कि बड़ी शोचनीय है, बड़ी भयंकर है, विशेष प्रयत्न किये जाने चाहिये। इस कुप्रथा की समाप्ति के लिये जो एक उत्तम व्यवस्था हो सकती है, जो एक आदर्श व्यवस्था हो सकती है, उसको कैटोनमेंट्स में स्थापित करके आप देश के सामने एक आदर्श स्थापित करें, यही मुझे निवेदन करना है।

श्री रघुनाथ सिंह : उपाध्यक्ष महोदय, पहले तो हम गोआ में जो नौ शक्ति के बीर बहादुर दिवगत हुए हैं, उनके प्रति श्रद्धांजलि प्रसिद्ध करते हैं। गोआ की वर्तमान कार्रवाई के बाद हमारी नैवी का एक नया अध्याय आरम्भ हुआ है। एक अध्याय जैसा अभी बताया गया है सरदार आंग की अध्यक्षता में गोआ में आज से ढाई सौ वर्ष पहले अंतिम मार्तियन नाविक युद्ध हुआ था और अब वही वी वर्ष के बाद यह नाविग युद्ध हिन्दुस्तान में

दृष्टा है। इसमें हम को सफलता प्राप्त हुई है।

हमारे भाइयों ने चीन के विषय में बहुत कुछ कहा है मैं आपको बतलाना चाहता हूँ कि हमारी अवस्था अत्यन्त भयावह है, जोचानीय है हिन्दुस्तान के पास कुछ ३६ जहाज हैं, पाकिस्तान के पास २२ हैं और चीन के पास ६६१ हैं। टाईलैंड जो कि एक छोटा सा देश है, उसके पास ३८ हैं। हमारे मित्रों ने कहा है कि चीन की यक्षित आज इनी अविक है कि वह आपके अंदमान और निकोवार द्वीप ले सकता है और वही आसानी से ले सकता है, और आप उसको ऐसा करने से बोक नहीं सकते हैं। चीन ने जा नवल आर्मेंट किया है वह किस तरह से किया है और कितना किया है, इस तरफ आपका ज्यान जाना चाहिये। उसके पास मोटर टारीफोड़ी १३६ हैं, लैडिंग शिप ६४ हैं, सब-मेरीज २५ हैं जिनमें से १७ सब-मेरीज उन्हाँने खुश आने यहां तैयार की हैं आपके पास क्या है? आपके पास ६६१ जहाजों के मुकाबले में सिर्फ ३६ जहाज हैं, एक भी सब मैं नहीं है, एक भी टारीफोड़ा-बोट नहीं है। ऐसी स्थिति में आप कैसे हिन्दुस्तान की रक्षा करने में समर्थ हो सकते हैं, और कैसे अशमन निकोवार एं द्वीप समूह की रक्षा कर हकते हैं? चीन के पास लैडिंग शिप ६४ हैं टारीफोड़ा बोट्स १३६ हैं। इन सब का सामना करने के लिए आपके पास क्या है? यह एक महत्वपूर्ण प्रश्न है जिस पर आज हर हिन्दुस्तानी को विचार करना चाहिये।

मैं आपको यह बतलाना चाहता हूँ कि अगर हम नेवी की लार्निंग नहीं कर सकते हैं, नेवी की तरकी नहीं कर सकते हैं तो हमारी सुरक्षा अवस्था खतरे में पड़ जाएगी। मैं परसेनल के सवाल को लेता हूँ। हिन्दुस्तान के पास १२०० प्राफिसर हैं और १२,००० रेटिंग्ज हैं। पाकिस्तान के पास ७०० प्राफिसर हैं और ७,००० रेटिंग्स हैं। टाईलैंड जो कि एक छोटा सा देश है, उसके पास २,००० प्राफिसर हैं और १६,००० रेटिंग्स हैं। इसका

मतलब यह आ कि पाकिस्तान के पास हमारे मुकाबले में कुल जमा जी पांच सौ अफसर और पांच हजार रेटिंग्ज ही कम हैं। पाकिस्तान का जो कोस्ट है वह ६६५ मील है और आप का कोस्ट ३५३५ मील है। ६६५ मील कोस्ट के बास्ते उन्होंने अपने पास २२ जहाज रखे हैं और जो आप का तीन गुना कोस्ट ३५३५ मील का है उस के लिये आप के पास ३६ जहाज हैं। पाकिस्तान की नेवी हिन्दुस्तान की नेवी से ६० परसेनल है और हिन्दुस्तान की नेवी जो चीन की नेवी है उस की २० परसेनल है।

Shri Warior (Trichur): Is it right that we should give all these figures?

I do not know; I leave it to the hon. Member. Is it proper that we should divulge all these figures and all these things?

Shri Raghunath Singh: I challenge; I always challenge; this is correct.

Shri Warior: Not that. I leave it to his discretion whether it is good for us, advantageous to us.

Mr. Deputy-Speaker: Order, order; published data.

श्री सरजु पांडेय (रसड़ा): आप अपनी मिलिटरी सीक्रेट्स को दुनियां को बतला कर अपने को बदनाम करते हैं। आप चाहें तो कहें, लेकिन मुझे यह प्राप्त नहीं मालूम होता। यह हमारी सीक्रेट्स हैं।

श्री गहन्मरी (गाजीपुर): जब यह तमाम चीजें पुस्तकों में निकल आई हैं तो उन को खिपाने से क्या फायदा?

Mr. Deputy-Speaker: Order, order.

श्री रघुनाथ सिंह : यह पब्लिश्ड फैक्ट्स हैं। आप को क्यों पिंच करता है जब मैं चाइना का नाम लेता हूँ?

Shri Sarjoo Pandey: Don't bother we are not pinched if you refer to China.

Shri Warior: He may misunderstand that because he mentioned China: not that. In our own interest; that is all. We were only asking him.

Mr. Deputy-Speaker: Order, order; this discussion across the Benches is unparliamentary.

Shri Warior: I am addressing you.

श्री रघुनाथ सिंह : जहां तक हिन्दुस्तान की नेवी का सवाल है, आप सन् १९५७-५८ के बजट को देखिये। हम पूरे बजट का ३५ परसेन्ट डिफेन्स को देते थे। आज हम जो डिफेन्स को दे रहे हैं वह मिफं २४ परसेन्ट है। आप देखिये सन् १९५६ और १९५७ को। चीन का ऐप्रेशन हुआ। चीन धीरे धीरे हमारी जमीन को लेने लगा। लेकिन जैसे जैसे चीन हमारी जमीन को लेने लगा, हमारा डिफेन्स बजट सिकुड़ता चला गया और सिकुड़ते सिकुड़ते वह ३५ परसेन्ट से २४ परसेन्ट हो गया और हमारा सिविल एक्स्प्रेन्डिचर ६५ परसेन्ट से ७६ परसेन्ट हो गया। मैं नहीं समझ पाता कि यह कैमी एकान्मी है और यह कैसा डिफेन्स बजट है। जब कि हम देखते हैं कि पाकिस्तान एड लेने के बाद भी ८० परसेन्ट अपने डिफेन्स पर खर्च करता है। अब आप ब्रिटेन को देखिये। ब्रिटेन अपने बजट का २५ परसेन्ट डिफेन्स पर खर्च करता है और अगर अमरीका को आप देखते हों तो अमरीका अपने बजट का ५० परसेन्ट में ऊपर डिफेन्स पर खर्च करता है। लेकिन हमारे बजट का जो परसेन्टेज डिफेन्स पर खर्च होता है वह केवल २४ परसेन्ट है। मैं कहना चाहता हूँ कि जो हमारा बजट है वह ठीक नहीं है और हम को अपने डिफेन्स पर ज्यादा खर्च करना चाहिये।

सुरक्षा विभाग की जो रिपोर्ट छपी है
उस में मैं ने देखा कि न्यूकिलब्रर वेपन्स और गाइडेड मिजाइल्स के बास्ते कुछ नहीं रखा गया है, जब कि इंग्लैंड अपने कुल बजट का १० परसेन्ट केवल न्यूकिलब्रर वेपन्स पर खर्च करता है। लेकिन हमारे यहां एक पैसा भी उस के लिये नहीं रखा गया है। मैं कहूँगा कि

आज जो सब से बड़ी आवश्यकता हमारी है वह यह है कि जिस प्रकार से न्यूकिलब्रर वेपन्स के ऊपर अमरीका और इंग्लैंड खर्च कर रहे हैं उसी प्रकार से हम भी करें।

अब आप नेवी को लें। आप कहते हैं कि आप नेवी को बढ़ायेंगे। लेकिन नेवी के ऊपर आप कुल डिफेन्स बजट का ७ या ६ ½ परसेन्ट खर्च करते हैं जबकि सन् १९६१-६२ में हम ने कुल डिफेन्स बजट का ७.६ परसेन्ट नेवी के ऊपर खर्च किया था। आज हम उसे नीचे करते करते ६ ½ परसेन्ट पर लाये हैं। हम ने अपने बजट में दिखलाया है कि हम १६ करोड़ ८० नेवी पर खर्च करने जा रहे हैं। आप १६ करोड़ ८० खर्च करने नहीं जा रहे हैं बल्कि नेवी का जो बजट है उस को आप ने कम किया है। अगर हम अपने डिफेन्स बजट को देखें तो मालूम होता है कि हमारा बजट अनबैलेन्स है। आप इंग्लैंड के बजट को देखिये। इंग्लैंड में नेवी, आर्मी और एयरफोर्स में कुल ७ परसेन्ट का अन्तर पड़ता है। इस से ज्यादा अन्तर नहीं पड़ता है। आप के यहां क्या है? आप के यहां करीब २२४ करोड़ ८० आर्मी पर है और १६ करोड़ ८० नेवी पर है। अमरीका या चाइना या इंग्लैंड आदि के बजट को लीजिये तो वहां कहीं पर भी आर्मी, नेवी और एयरफोर्स में ७ परसेन्ट के अन्तर की बात तो थोड़ी हम नेवी पर कुल डिफेन्स बजट का ६.५ परसेन्ट खर्च करने जा रहे हैं। इतना आप का बजट अनबैलेन्स है और आप चाहते हैं कि आप हिन्दुस्तान की रक्खा करें। मैं समझता हूँ कि इस से हिन्दुस्तान की रक्खा होनी कठिन है।

इस के बाद आप इक्विपमेंट को लीजिये। इक्विपमेंट में आप ने रखा है १.७५ करोड़ ८०। मैं कहता हूँ कि इतने में तो आप एक कूजर भी नहीं खरीद सकते। अगर आप को एक कूजर चाहिये, या एक बैटलशिप चाहिये या एक डिस्ट्रायर चाहिये और सोचिये कि

उस को १ करोड़ ७५ लाख ८० में खरीद लें तो यह नामुमकिन है। आप इस साल नेवी में क्या ऐडीशन करने जा रहे हैं? कुछ नहीं। आप के पास दो डाकयार्ड हैं। इन डाकयार्ड्स में से जो मजांव का डाकयार्ड है उस के लिये आप ने ५० लाख ८० रखे हैं और गाड़न रीच का जो डाकयार्ड है उस के लिये आपने २५ लाख ८० रखे हैं। जब दुनियां में नेवी को इतनी तरक्की हो रही है और नेवल वारफेअर वहां से होने जा रहा है या होगा, उस समय आप नेवी पर सिर्फ इतना खर्च करने जा रहे हैं। इस से तो आप एक छोटा शिपयार्ड भी नहीं बना सकते। एक शिपयार्ड के लिये ४ करोड़ से ले कर ८ करोड़ ८० तक की आवश्यकता होती है। मैं आप से कहना चाहता हूं कि अगर आप को हिन्दुस्तान को डिफेन्ड करना है तो जो इस देश के दो शिपयार्ड हैं वहां सबमैरीन बनानी चाहिये। हमें अपने घर में ही गिप्स बनाने चाहिये और और देश को न्यूकिलिंग्र वार के लिये तैयार करना चाहिये। हम लोग पीसफुल हैं शांति में हम को विश्वास है, पंचशील में हमें विश्वास है, लेकिन न्यूकिलिंग्र सबमैरीन्स हम बनाये तो कोई हाज़ नहीं। हम गाइडेड मिजाइल्स की सबमैरीन्स बनाये तो कोई नुकसान नहीं है। इस बास्ते जिन लोगों ने इस के समर्थन में कहा है मैं उन का समर्थन करता हूं और कहना चाहता हूं कि हम को न्यूकिलिंग्र बेपन्न बनाने चाहिये।

सबमैरीन्स पर मैं क्यों जार देता हूं? आप बल्ड वार द्वितीय को देखिये। २१ मिलियन टी० डब्ल्य० १०० के जहाज डुबा दिये गये। उन में से १४ मिलियन टन के जहाज यू बोट्स के द्वारा डुबाये गये पूर्वी क्षेत्रों में ८.२ मिलियन टन के जहाजों में ५ मिलियन सबमैरीन्स के द्वारा डुबाये गये। इस तरह से आप देखेंगे कि जहां पर नैवल वारफेअर होता है उस में ६० परसेन्ट से ज्यादा जहाज सबमैरीन्स रखे गये हैं। आज हिन्दुस्तान के पास एक भी सबमैरीन नहीं है। लिहाजा मैं आप से कहना

चाहता हूं कि आप के पास जो दोनों डाकयार्ड हैं उन को आप ऐसा बनायें कि वहां पर नवल सबमैरीन तैयार हो सकें।

हमारे कुछ दोस्तों ने कामनवेल्थ एक्सर्स-इज के बारे में कहा। आप के सामने दो चीजें हैं। सेन्टो और सिआटो। दोनों का पाकिस्तान सदस्य है। कामनवेल्थ एक्सर्स-इज में आप जाते हैं। उस में पाकिस्तान भी भाग लेता है और आप भी भाग लेते हैं। ऐसी हालत में हमारे यहां सीक्रेसी कैसे रहेगी? जब कामनवेल्थ कंट्रीज को नेवी वहां जाती है और वहां पर एक्सर्स-इज में हिस्सा लेती है, उन में पाकिस्तान भी हिस्सा लेता है और हिन्दुस्तान भी हिस्सा लेता है, तो उस में सीक्रेसी कैसे रहेगी? आप अपने को वहां पर ओपन करते हैं, न सिर्फ पाकिस्तान के सामने बल्कि जितनी कंट्रीज उस में हिस्सा लेती हैं उन के सामने भी।

साथ ही साथ आप देखिये कि कुछ महीने हुए अमरीका ने पाकिस्तान में गाइडेड मिजाइल्स और न्यूकिलिंग्र वारफेअर की ट्रेनिंग दी है। एक तरफ तो अमरीका गाइडेड मिजाइल्स और न्यूकिलिंग्र वारफेअर की ट्रेनिंग दे रहा है लेकिन दूसरी तरफ हम क्या कर रहे हैं? हाथ पर हाथ रखे हुए बैठे हैं। हमें इस बात से होशियार रहना चाहिये और इस बात की कोशिश करनी चाहिये कि जितनी हमारी एनर्जी है सब जहां तक न्यूकिलिंग्र वारफेअर का सम्बन्ध है, उस की तरफ लगायें। य० के० की जो डिफेन्स रिपोर्ट सन् १९६१ की है उस में मैं आप को एक लाइन पढ़ कर सुनाना चाहता हूं :

"Nor can we ignore the rising power of China."

चाइना की शक्ति इतनी ज्यादा हो गयी है कि हम उसकी उपेक्षा नहीं कर सकते।

मैं जानता हूं कि पाकिस्तान की एग्रर फोस आज हम से ज्यादा सुपरियर है निःसन्देह। इस बात को छिपाने से कोई फायदा नहीं है।

[श्री रघुनाथ सिंह]

इससे रक्षा का सम्बन्ध है इसलिए यह हमें स्पष्ट कहना चाहिए कि पाकिस्तान की एप्रर फोर्स हम से सुपीरियर है। पाकिस्तान को गाइड मिजाइल्स और न्यूकिलग्रर वैपस्न की ट्रेनिंग दी गयी है। हमको वैसी कोई ट्रेनिंग नहीं दी गयी है।

आज आप दुनिया के देशों के बजट देखें तो आपको मालूम होगा कि उनमें आर्मी से ज्यादा एप्ररफोर्स पर खर्च किया जाता है इस वास्ते कि एप्रर फोर्स से हम वम्बार्डमेंट कर सकते हैं। मैं आपको केवल यू. के. ० का उदाहरण देना चाहता हूँ। वहां आर्मी पर ५०६ मिलियन पाउंड खर्च किया जाता है तो एप्रर फोर्स पर ५२६ मिलियन पाउंड खर्च किया जाता है। दुनिया में, जैसा कि हमारे और भाइयों ने कहा, कनवेनशनल वार का समय गया, अब तो वैज्ञानिक लड़ाई का जमाना है। जो विज्ञान में तरक्की करेगा उसी के हाथ में युद्धस्थल होगा और वही विजय प्राप्त करेगा। इसी लिए मैं कहना चाहता हूँ कि एप्रर फोर्स की हम ज्यादा तरक्की करें और हम जो हमें एम० आइ० जी० एप्रर काफिट दे रहा है उनको हमें लेना चाहिए। अमरीका की पालिसी क्या है? एक तरफ तो वह पाकिस्तान को नये किस्म के हवाई जहाज मुफ्त देता है और दूसरी तरफ हम से कहता है कि तुम इनके लिए रुपया दो। एक तरफ पाकिस्तान को की डिलीवरी दी जाती है और हम से रुपया मांगा जाना है। हम उसे कैसे रुपया दे सकते हैं?

पाकिस्तान ने हमारी ३० हजार वर्ग मील भूमि पर नाजायज कर्जा कर रखा है, पाकिस्तान के साथ हमारा सीज़ फायर है, पाकिस्तान के साथ हमारी अभी कोई सन्धि नहीं है। जब तक पाकिस्तान के साथ हमारा सीज़ फायर है तब तक पाकिस्तान की फौजें काश्मीर में रहेंगी। जब तक अमरीका पाकिस्तान को सहायता देता है तो हम भी

स्वतंत्र हैं कि अपनी रक्षा के लिए दुनिया में जहां से भी हथियार मिल सकें उनको ल।

श्री यशपाल सिंह (कर्नाता) : उपाध्यक्ष महोदय, बहुत देर से डिफेंस बोर्ड मुतालिक वहस सुन रहा हूँ और इस नतीजे पर पहुँचा हूँ कि भारत में मुकाबला करने के लिये जिस एटमासफियर की जरूरत है वह तैयार नहीं हो सका है। एक छोटा सा मिलिट्री आर-गेनाइजेशन इतनी बड़ी शक्ति में हमारी रक्षा नहीं कर सकता। जिस शब्द के माथ हमारा मुकाबला है उस के पास १ करोड़ ६० लाख में ज्यादा फौज है। हमारी २५ लाख आर्मी उसके मुकाबले में बड़ी नहीं रह सकती।

दूसरे उस के माथ ऐसे मित्र हैं जो ममत पड़ने पर उसे अच्छी से अच्छी इमदाद दे सकते हैं। आज हम इंटरनेशनल पारिटिक्स में मित्र विहीन बढ़े हुए हैं। तटस्थला का यह अर्थ नहीं है कि हम अपने हाथ कटवा ने या मित्र विहीन बढ़े हो जावे। तटस्थ का अर्थ क्या है? "तटस्थ" शब्द मंसून का है। तटस्थ का अर्थ है तट पर बैठा हुआ, तो आपर बैठा हुआ, उदासीन, जो लहरों से नहीं टकराता है, जो भौजों से टकराता है, जो नदी है तटस्थ है उसे कोई भी आ कर और धक्का दे कर समुद्र में डाल देगा। आज हम भित्र विहीन हैं। अभी देश के अन्दर वह शक्ति नहीं पैदा हो सकी है। आवश्यकता इस बात की है कि देश के अरमान जाग जाये और देश कोजी रक्षा के लिये तैयार हों जाये।

कोई यह ख्याल न करे कि रूस ने हमारे लिये जो दो शब्द हमदर्दी के कह दिये उसे कुछ बनता है। कोई भी मोशलिस्टिक देश बक्त पड़ने पर हमारी मदद नहीं करेगा। चाणक्य ने जांकि सब से बड़ा पानीटोशियन समझा जाता है कोटिल्य अर्थं शास्त्रकार मिला है—

मुतप्तम् अपि पानीयम्, शमयत्येव पावकम्। पानी को चाहे जिस डिग्री तक गमं कीजिये,

ऊंची से ऊंची हीट पर गर्म कीजिये, लेकिन वह हमेशा आग को बुझावेगा ही। अगर हमारे प्रधान मंत्री हवा में उड़ रहे हों और आसमान में किले बना रहे हों और यह खाल करते हों कि किसी ने दो लफज सिम्पथी के हमारे लिये कह दिये तो हमारी रक्षा हो जायेगी, यह असम्भव है। २५ लाख की आर्मी डेढ़ करोड़ की आर्मी का मुकाबला नहीं कर सकती। आज प्रत्येक भारतवासी को मिलिटरी ट्रेनिंग देनी होगी, सारे देश का सैनिकीकरण करना होगा। हर एक वालिंग हथियार ले कर सीना निकाल कर जब चलेगा तब हम टक्कर ले सकते हैं। वरना हम लोग फेल हो जायेंगे।

देश की रक्षा ये लोग नहीं कर सकते। इस को कौन मान लेगा। मैं बहुत निर्भीकता और स्पष्टवादिता के साथ कहता चाहता हूं कि आज जो हमारा मोस्ट प्रेशर ज्वल गिल-गित है वह पाकिस्तान के कब्जे में है, और मैं इस बात को भी छिपाता नहीं हूं कि कैलाश और मानसरोवर चीन के कब्जे में हैं। चूंकि मैं हमदर्द हूं, हितैषी हूं, इसलिये ऐसा कहता हूं। मैं विरोधी नहीं हूं। यह "विरोधी" या या "अपोजीशन" शब्द तो अप्रेंज़ा का दिया हुआ है, यह शब्द तो बैस्टर्न कल्चर में आया है। तो हम विरोधी नहीं हैं। हम तो हितैषी हैं। हमारे यहां कहा गया है:

पुरुषा वहो राजन्, सतनं प्रियवादिनः,
अप्रियस्य तु पश्यस्य वक्ता श्रोता च दुर्भभम्।

हम हितैषी हैं। हम ने उन मूर्तियों से जो सामने बैठी हैं भारत भूमि के लिये ज्यादा कुर्बानियां की हैं। हम भारत भूमि के लिये ज्यादा त्याग और तपस्या को ह और ज्यादा कुर्बानियां दी हैं। हम को यह खाल नहीं करना चाहिये कि जब मौका आयेगा तो कोई देश हम को सहायता देगा। दुनिया में उजड़े हुए का, पिटे हुए का और कमज़ोर का कोई साथ नहीं देता। देश की रक्षा वह लोग करेंगे जिन्हें फौजी तालीम होगी, जिन्हें

सैनिक शिक्षा होगी। आज देश का बच्चा बच्चा^१ रक्षा करना चाहता है, आज देश का बच्चा बच्चा तैयार है। जनता चाहती है कि रक्षा हो। लेकिन हमारी लीडरशिप फेल हो गई है। मुझे वड़े अफसोस के साथ कहना पड़ता है कि फिजो हमारी सेना के होते हुए भी निकल गया। मुझे फिजो का वयान पढ़ कर बड़ा अफसोस हुआ: उस का वयान बहुत लम्बा चौड़ा है, मगर मैं उस की कुछ सतरें आप को पढ़ कर सुनाना चाहता हूं। यह वयान नार्दन पत्रिका में इम प्रकार छापा है:

"Mr. Phizo said: 'The arrival of the delegation in East Pakistan after a journey of 500 miles across the territory occupied by the 40,000 Indian troops plus many thousands of Indian administrators, a journey of almost six weeks, proves again the strength of the Nagaland's wish for freedom from the Indian occupation or our country.'"

पांच सौ मील का मकर कर के डेढ़ सौ मिनाहो हमारी चालीस हजार फौज की आंखों में धूल डाल कर पाकिस्तान पहुंच जाते हैं। उपाध्यक्ष महोदय मैं बड़ो स्पष्टता के साथ कह देता चाहता हूं:

✓ जिसे है फिक मरहम को उमे
दुश्मन ममजने है,
इलाही खें हो यह जरूम
अच्छा हो नहीं गकाम।

मैं कमज़ोर प्लाइंट सामने रखता हूं। विडोलन भी महन नहीं कर सकता था अगर किसी बेवा का भी गज्ज होना तो वह इस को बरदाश्त नहीं कर सकती थी कि हमारी ६० हजार फौज के सामने से डेढ़ सौ नागा होस्टाइल्स दूसरे मुल्क में पहुंच जायें और वहां उन का जलूस निकाला जाये।

देश की रक्षा चरित्र से होगी, जब इंडी-वीजुअल कैरेक्टर बनेगा तब देश की रक्षा होगी। देश की रक्षा वह करेंगे जिन की

[श्री यशपाल सिंह]

आंखों में देश भक्ति का तेज होगा, जिनकी आती में बह्यर्चर्य का बल होगा, जिनके मन में भारत भूमि का अभिमान होगा । कौन मान लेगा कि आप देश की रक्षा करना चाहते हैं? जिस देश की १४ हजार मुरब्बा मील भूमि दुश्मन के कहजे में है उस देश के सिनेमाघर एक घंटे के लिये भी बन्द नहीं होते, उस देश की शराबें एक मिनट के लिये भी बन्द नहीं होतीं, उस देश के कल्चरल प्रोग्राम एक दिन के लिये भी बन्द नहीं होते, उस देश का नाचना और गाना एक दिन के लिये भी बन्द नहीं किया गया । आप के दिल में कुछ है और जवान पर कुछ और है । क्यों नहीं सिनेमा बन्द किये जाते? क्यों नहीं शराबें बन्द की जातीं? यह जो दिल्ली में नृत्य कला भवन है और संगीत कला भवन है जिस में लाखों की होली हो चुकी है, इन के दरवाजों को बन्द कर के इन में मिलिटरी ट्रेनिंग स्कूल खोले जायें । तब देश की रक्षा होगी ।

मैं बड़े अद्व से यह अर्जन करना चाहता हूं कि रिवालवर और बन्दूक के लाइसेंस देने के बारे में जो पार्टी बरसरे इकितार है उस का यह रवैया है कि वह उस के बदले में बोट खरीदती है । इनेक्शन में सौदे किये जाते हैं कि तुम हम को पांच हजार बोट दिलवा दो तो मैं तुम्हें गिरावलवर का लाइसेंस दिलवा दूँगा । यह एक आजाद मुल्क के लिये बहुत बड़ा कलंक है । मैं भी वर्दीकस्मी में या खुश किस्मी में उमी धड़े में या जिस में सामने की नूरियां हैं । हम ने बापू के चरणों में कराची में बैठ कर यह कसम खायी थी कि हिन्दुस्तान जब आजाद हो जायेगा तो उस का एक हर सच्चरित्र नागरिक हथियार रख सकेगा । लेकिन आज ऐसा नहीं हो रहा । एक एम० एल० १० का लाइसेंस मंजूर नहीं किया गया । मैं उस एम० एल० १० से खुद मिला । वह हरदोई के हैं । उन्होंने जिला मजिस्ट्रेट की खुशामद नहीं की । इसलिये उन की बन्दूक की दरखास्त खारिज कर दी गई और उन को

बन्दूक नहीं दी गई । आप देखें कि जो आदमी लाखों आदमियों का प्रतिनिधि है अगर वह सच्चरित्र नहीं होगा तो कौन सच्चरित्र होगा । यह चीज आज देखने की है । हम कहते हैं कि लाइसेंस फी किये जायें ताकि हर एक सच्चरित्र नागरिक हथियार रख सके, तभी देश की रक्षा होगी । भारत के प्रतिरक्षा मंत्री अच्छा बोल सकते हैं, अच्छा डिवेट कर सकते हैं और अच्छी बहस कर सकते हैं और आज के इस मैट आप में भारत के प्रधान मंत्री को एक बकील की जरूरत भी थी, एक राजनीतिज्ञ की जरूरत थी, लेकिन देश की रक्षा का मामला उन के बास का नहीं है । मिलेटरी जीनियम से भारत के प्रतिरक्षा मंत्री लाखों कोम दूर हैं । मिलेटरी जीनियम उन को छू तक नहीं गया है । इन पिछले १३ सालों में जितनी तबाही हुई है अगर किसी दूसरे मुल्क में ऐसी तबाही हुई होती तो वहां की जनता सरकार से इस्तीफा मांग लेती । आज हम कहते हैं कि हम तैयार नहीं हैं तो कब जा कर हम तैयार होंगे? आजादी मिले १४ साल हो गये । इन चौदह मासों में हम तैयार नहीं हो सके हैं और जैसी रक्तार हमारी है और आसार नजर आ रहे हैं उस से आगे भी जा कर तैयार नहीं होंगे । डिस्केशन और डिवेट से काम नहीं चल सकता है ।

“कमींद से न चलता है, न यह दोहे से चलता है, समझ लो खूब, कारे मलननत लोहे से चलता है ।”

हमें बच्चे बच्चे के अन्दर यह भावना पैदा करनी होगी कि वह इस देश का मानिक है और इस देश की रक्षा कर सकता है । कांग्रेस सरकार की इंटीग्रेटी का तकाजा है कि तमाम पार्टीयों को बुला कर, देश की तमाम पार्टीयों की राउन्ड टेबल कानफेंस कर के जिस में सोशलिस्ट्स बुलाये जायें, कम्युनिस्ट्स बुलाये जायें, स्वतंत्र पार्टी बुलाई जायें, प्रजासोशलिस्ट, रामराज्य परिषद्, हिन्दू महासभा आदि बुलाई जायें और जनसंघ वाले बुलाये जायें ।

तगाम पार्टियों के प्रतिनिधियों को यह कहा जाये कि भारत की रक्षा का मामला, भारत-माता की सीमाओं का मामला पार्टी पालिटिक्स से ऊपर है। लेकिन चीजों को दिखा कर रखवा जाता है। श्री राजगोपालाचार्य से जब बापू जी मशविरा करते थे तो उन राजगोपालाचार्य जी से प्रधान मंत्री महोदय वयों मशविरा नहीं करते हैं? जाहिर है कि उन का अनुभव ज्यादा है, उन का तजुर्बा ज्यादा है और वह ज्यादा देश का हित कर सकते हैं। आज देश को कोआपरेशन की ज़रूरत है। देश के अंदर एक ऐसी भावना पैदा करने को ज़रूरत है कि यह भारत भूमि ४४ करोड़ नर नारियों की मां है और ४४ करोड़ देशवासियों को इस की हिकाजत करनी पड़ेगी। किसी देश के ऊपर जो आप यह ख्याल करते हो कि कोई देश आप का साथ देगा, आप मुगालते में हैं, कोई भी देश आप का साथ नहीं दे सकता है। वे आप से हमददी कर सकते हैं, लिप मिर्द़ी कर सकते हैं लेकिन आप का साथ मक्किय रूप में कोई भी अन्य मुल्क नहीं दे सकता है।

मुझे आप से अर्ज़ करना है कि आप भले ही गैलरीज को त्रंद कर दीजिये, कर्मचारियों को आने से रोक दीजिये और अफमगन को अंदर आने से रोक दीजिये लेकिन कम से कम हाउस के मामते यह ज़रूर रखिये कि आप क्या करने जा रहे हैं? किस तरीके से आप तैयारी करेंगे? हिमालय का बीड़र कोई मामूली बीड़र नहीं है और उम हिमालयन बीड़र का इंतजाम और हिकाजत करना दुनिया का सबसे बड़ा मसला है और हमारे देश के लिये उस का बहुत महत्व है। लेकिन जब आप यह कहते हैं कि मैकमोहन लाइन को हम चौन और भारत की सीमा रेखा मानते हैं तो मुझे दाल में काला नजर आता है। यह मैकमोहन लाइन अंग्रेजों की बनाई हुई है। मैकमोहन लाइन उन अंग्रेज इम्पीरियलिस्ट्स की बनाई हुई है जिन्होंने कि हमें सदियों तक गुलामी की ज़ीरों में ज़कड़े रखवा। हमारी लाइन तो कैनान और मानसरोवर हैं। गौरोशंकर और ऐवरेस्ट की

चोटी हमारी सीमा है। मैकमोहन लाइन को यदि हम स्वीकार कर लेते हैं तो इस का मतलब यह है कि दुश्मन हमारी धाती के ऊपर खड़ा हुआ है, हमें नीचे गिरा सकता है और जब चाहे संगसार कर सकता है। पर्यारों से हमें नीचे दबा सकता है। इसलिये मैकमोहन लाइन हमारी लाइन नहीं है। भारत की भौगोलिक लाइन या सीमा हिमालय की चोटी है और अगर इस हिमालय की रक्षा नहीं होती है तो भारत की भी रक्षा नहीं हो सकती है।

"हितम् मनोहारी च दुर्लभम् वचः": ✓
मैं कोई ऐसी वात नहीं कहना चाहता जो कि लगे तो मीठी लेकिन उस में भारत की जनता का अहित निहित हो। दबा मीठी भी हो और फायदा भी करने वाली हो यह जरा मुश्किल है। मैं बिल्कुल स्पष्ट और सीधे शब्दों में कहना चाहता हूँ कि सारे राष्ट्र का राष्ट्रीयकरण कीजिये, कोटोजम और डालडा को बन्द कीजिये। जिन रगों में कोटोजम और डालडा बसा हुआ है उन में देशभक्ति नहीं रह सकती। उन रगों के अन्दर देश के खातिर लड़ने का मादा नहीं रह सकता है। देश के अंदर एक पवित्रता आयेगी, इंडिविजुएल करेक्टर से नेशनल करेक्टर बनेगा। अगर इतफारादी तौर से अखलाक ऊंचा नहीं होगा तब कीम का एखलाक ऊंचा नहीं हो सकता है। "अफराद से बनती है अव्वाम की तकदीर, हर फर्द है मिल्लत के मुकद्दर का सितारा।" हर एक आदमी में देशभक्ति देखनी होगी। आज देश के लिये सब से बड़ा धांर मंकट है। यह इतना बड़ा संकट है कि इससे पहले भारत भूमि ने यह संकट नहीं देखा था। जो लोग यह कहते हैं कि बातों से मसला हल कर लिया जाये यह वह लोग हैं जो कि ऐपर कर्डीशंड हाल में बैठे रहते हैं और चाहते हैं कि उन के हल्ले मांडे, में और ऐशो आराम में कोई फर्क न आये। बातों से यह मसला हल नहीं हो सकता है। मसल मध्यूर भी है कि लातां के भूत बातों से नहीं मानते। शक्ति से मसला हल होता है Not by parliamentary speeches nor majority votes are the mighty questions of age solved, but it is

[श्री यशपाल सिंह]

through a policy of blood and iron. यह बिस्मार्क ने लिखा है। हर एक इन्सान को हथियार रखना सीखना होगा, हर एक को मिलेटरी ट्रेनिंग हासिल करनी पड़ेगी। आज धर्म का एंजिस्टेंस खतरे में है, और जब धर्म का अस्तित्व खतरे में है तो धर्म का पालन कौन करेगा? धर्म के एंजिस्टेंस को बचाना पड़ेगा। बक्त आ गया है कि देश के अन्दर जो धर्म है उस की रक्षा की जाये। उसके लिये देश माता की रक्षा की जाये। उसके बाद धर्म का पालन हो सकेगा और यह तभी हो सकेगा जब ४४ करोड़ इंसानों में, हर एक प्रागेनाइजेशन में और हर एक हिन्दुस्तानी के मन में यह बात गूँज जायेगी कि देश हमारा है और इस की रक्षा हमें करनी है। यह काम आज से और अभी से शुरू करना होगा। सारे देश का नेशनाइलाइजेशन हो और यदि देश के अन्दर एक इस तरह का एटमासफियर पैदा हो जायेगा तो देश का बच्चा-बच्चा अपने देश हितों की रक्षा के लिये कमर कस कर खड़ा हो जायेगा। हम ने देखा कि स्पार्टा के ऊपर जब संकट था तो स्पार्टा की सरकार को यह कानून बनाना पड़ा कि जो बच्चा पैदा हो। उस को २४ घंटे छत के ऊपर डाल दिया जाये और अगर वह २४ घंटे की गर्मी सर्दी वर्दाश्त कर ले जाय तो तब तो उसे पाल लिया जाये वरना इतने कमजोर बच्चे का देश के लिये कोई उपयोग नहीं है। आज भी आप को इस तरीके का कोई न कोई कानून बनाना पड़ेगा। यह जो आप आवादी का रोना रोते हैं कि आवादी बढ़ती जा रही है तो मेरा कहना है कि आवादी का इलाज धर्मयुद्ध है। आवादी का इलाज वर्थ कंट्रोल है। आवादी का इलाज वर्थ कंट्रोल नहीं हो सकता है। यह भारत भूमि जो कि गांधी और गौतम की भूमि है वहां वर्थ कंट्रोल एक दम अनुचित है। महात्मा गांधी कहते थे कि वर्थ कंट्रोल सब से बड़ा पाप है। परिवार नियोजन सब से बड़ा पाप है। उस गांधी के चेले बैठ कर करोड़ों लप्पया परिवार नियोजन पर खर्च करते हैं, मैं साफ लप्पजों में कहता हूँ कि

यह परिवार नियोजन नहीं बल्कि व्यभिचार नियोजन है। हमें तो वह शिक्षा देनी होगी जो कि महात्मा गांधी की शिक्षा थी। फौर दि सेक आफ ए चाइल्ड ग्रोनली। सिंक ग्रोलाद पैदा करने के लिये गृहस्थ किया जाये।

गौतम, विवेकानान्द और सामी दयानन्द की "केवल संतानोत्पत्ति के लिये" गृहस्थ की शिक्षा देनी पड़ेगी। उस शिक्षा से हमारा भारत मुख्य हो सकेगा। आज हमारे सामने यह मसला है। इस बढ़ती हुई पापुनेशन का इलाज धर्मयुद्ध है। अगर आज दो करोड़ आदमी इधर, उधर हिमालय की तरफ बढ़ जायें तो उन चीजीं अफीमचियों की क्या हिम्मत है कि वह हमारे सामने ठहर सकें। हमारे एक एक शर्स ने जाकर इन पहाड़ों को फतह किया है। हमारा दादा हरिसिंह नलवा केवल थोड़े से घुड़सवार ले कर गया था और कवायलियों की तमाम ताकत को खत्म कर के आया था। "आज तक भी रोते हैं जब बच्चे उन पठानों के, तो अम्मा कहती सोजा, सोजा आये गयों नलवा"। आज तक हमारी यह धाक है। हमने कुर्बानियां दी हैं। कोई कारण नहीं है कि हम इस देश के लिये अपना सर्वस्व अर्पण न कर सकें। देश का बच्चा, बच्चा आज आजादी की रक्षा करने को तैयार है। हर एक की भुजा फड़क रही है। हर एक की छाती के अन्दर जोश है। अगर कांते तैयार नहीं हैं तो दो मूर्तियां तैयार नहीं हैं। एक तो प्रतिरक्षा मंत्री और दूसरे उनके मोह में फसे हुए प्रधान मंत्री। इन दो मूर्तियों के अलावा सब भारतवासी तैयार हैं और चाहते हैं कि इस देश की रक्षा की जाये। यह काम तभी होगा जब सैनिकीकरण होगा, भिलेटिराइजेशन होगा। यह काम तभी होगा जब भारत के प्रत्येक नागरिक को आगे बढ़ने का मौका दिया जायेगा।

आज जरूरत इस बात की है कि हथियारों पर से यह लाइसेंस की पावन्दी हटा ली जाये।

स्कूल और कालिजों में हर एक बच्चे को फौजी तालीम अनिवार्य रूप से दी जाये। हर एक बालिग आदमी के लिये फौजी तालीम का इंतजाम हो। नाऊ और नैवर का सवाल है। इसे या तो आज किया जायेगा वरना यह कभी नहीं हो सकता है। यह मोस्ट क्रिटिकल प्लाइट है। इस से अधिक यों संकट का काल कभी भारत भूमि के ऊपर नहीं प्राया है। इसे हम एयर कंडीशन हाल में बैठे कर तय नहीं कर सकते हैं। सर्दियां आजायेंगी तो हम लोग आगे नहीं बढ़ सकेंगे। मैं बड़े अदब के साथ कहना चाहता हूँ कि गर्मियों में हमारे रक्षा मंत्री आगे बढ़ सकती है। गर्मियों में हमारे रक्षा मंत्री आगे जा कर देख सकते हैं। और हम भी जा कर मार्चें के ऊपर देख सकते हैं। जब सर्दियां आयेंगी तो हमारे कोमल तन, और नाजुक मिजाज प्रतिरक्षा मत्री के पैर और ज्यादा सूज जायेंगे, अभी उन के पैरों पर दरम है और लकड़ी ले कर चलना पड़ता है तब तो यह और भी ज्यादा सूज जायेंगे, और उन पर और ज्यादा वर्षम आ जायेगा। बिन इज बी डेस्ट टाइम फौर डिफेंस। इस में बढ़ कर उपयुक्त गमय दूसरा नहीं आ सकता है।

मैं आप के द्वारा इस हाउम से कहना चाहता हूँ कि धर्म, भारतीयता और हमारी संस्कृति की रक्षा के लिये ८८ करोड़ इमान मिल कर भारतमाता की रक्षा करें। जिन लोगों ने भारतमाता को आजाद कराने के लिये अपना खून दिया आज हम उन का नाम तक नहीं लेते हैं। बादशाह खां नरहदी गांधी खान अब्दुल गफ्कार खां का आज हम नाम नहीं लेते हैं। नेताजी सुभाष चन्द्र बोल को हम भला बैठे हैं। जिम दिन इस मैन्डल हाल में नेता जी की तरबार होगी। जिम दिन खान अब्दुल गफ्कार खां की सैन्ट्रल हाल में तरबार होगी। उस दिन हमारा सेन्ट्रल हाल उचित तीर पर सजा हुआ माना जायेगा। देश के अन्दर इन देश भक्तों की मृत्युयां स्थापित की जायें। इगर हम इन देश भक्तों को जिन्होंने कि

आजादी की खातिर अपने प्राणों की कुर्बानी दी उन को भूला देंगे, उन शहीदों की याद हम नहीं करेंगे, जिन्होंने कि अपना खून दिया, तो हमारी संस्कृति जिन्दा नहीं रह सकती है; आज धर्म का अस्तित्व खतरे में है। धर्म को कौन कहे? इस लिये सब से पहला कदम यह होना चाहिये कि सब मिल कर इस धर्म की रक्षा करें और भारतमाता को बचायें।

Shrimati Jyotsna Chanda (Cachar): I rise to support the Demands of the Defence Ministry and to oppose the cut motions moved by the Opposition.

15 hrs.

Our country is a vast one. For its defence, for its security and integrity, our Government must be more alert. Regarding this, I like to make a few observations. Sir, I come from a State which is passing through all sorts of problems. On the one side Chinese and on the other side Pakistan are trying to do all sorts of mischiefs. Naga trouble is continuing for the last few years. Infiltration is still going on in my State. Most Members of this House are quite aware of the fact of unsuccessful escape of the armed Naga gangs to East Pakistan. It is a serious affair. We talk of national integrity. Following the capture of two automobiles and temporary kidnapping of all the seved occupants of the vehicles by armed gangs of Naga hostiles operating on the Silchar-Halflong road, it became known on the frank admission of the hostiles themselves that they were going to Pakistan. Even newspapers carried this report on 29th April, 1962. Referring to this report, the hon. Prime Minister was kind enough to assure the Parliament that the security forces and the police had been alerted for intercepting the hostile gangs.

Naturally the news of the successful escape of the armed Naga gangs to East Pakistan through Cachar on the morning of May 1, 1962 caused

[Shrimati Jyotsna Chanda]

regret and anguish. During my recent visit to Cachar, I came across certain facts and allegations concerning the happenings which cannot be ignored, particularly unimpeachable evidence behind the queer fact that the army officers operating in the locality refused to give credence to definite reports of Naga degradations brought by three tribal residents of Bombaizao village which was raided and looted by armed Naga hostiles and who were compelled to allow two of their young men to accompany the hostiles as porters. They approached the army camp of Kalaincherra with information that the armed Naga hostiles were still camping in their locality on their way to Pakistan. This was on 30th April. Instead of acting according to information supplied by the tribal residents, so far as my information goes, the army officer in charge of Kalaincherra camp allegedly disbelieved the informants. He took them to Digorkhal camp where the Lt. Colonel of the 16th Madras Regiment was camping then. Curiously enough the Lt. Colonel also refused to attach much importance to the information brought by the tribal villagers. Moreover, there are strong reasons to think that the army officers did not allow the tribal informants to meet the officer in-charge of the civil police station of Katigora police station who came to Digarkhal camp to contact the tribal villagers.

If the army authorities had not whiled away their time by refusing to take action on the basis of valuable information provided by the tribal informants on 30th April forenoon, the Naga hostiles could have been successfully prevented from escaping into East Pakistan. Besides, the army authorities reasonable for co-ordination and direction of security arrangements in the locality did not take steps to strengthen and reinforce the border security force outposts on the Pakistan border. Sir, this is not in tune with the assurance given by our hon. Prime Minister. This regretful

happening in this background calls for high level investigation to find out the causes and reasons of laxity and delinquency demonstrated by the army authorities so that such delinquency bordering on sedition may be avoided in future. It may not be out of place to mention here that in 1956 the Naga hostiles were intending to escape through the same route to Pakistan but they failed to do so for the then intelligence branches both of Centre and the State had co-ordination and co-operation with the army authorities who were alerted and all precautionary measures were taken up.

Sir, before I conclude, I draw the attention of the Defence Ministry that there are regiments in the name of Punjab, Madras, Maharashtra and Rajasthan and so on but there is no regiment in the name of Bengal. May I request the Government to have a Bengal Regiment.

Shri Birendra Bahadur Singh: Is there no regiment called Bengal Sappers and Miners?....(Interruptions).

Shrimati Jyotsna Chanda: There is an Assam regiment. I do not want to say that it must be community-wise. A regiment is composed of all communities and so far as my information goes there is no such regiment in the name of Bengal. I do not agree with the view put forward by one of my colleagues on my side that all these names should be withdrawn. All the regiments are composed of all the communities and so the Bengal regiment may also be composed of all the communities. So, I request the hon. Minister to have another regiment in the name of Bengal. With these words, I thank you, Sir.

Shri Tridib Kumar Chaudhuri (Berhampur): Mr. Deputy Speaker, yesterday and today a number of speakers referred to the mooted MIG deal with the Soviet Union because a lot of hullabaloo has been raised by

reason of the fact that the representatives of certain western powers who have become alarmed at this proposal have seen our Prime Minister and the other responsible Ministers have made their reactions known to this proposal. So far as our right to purchase arms and weapons from whatever quarter is concerned, that was never in question. It was almost a year back that the Defence Minister himself, when the question of purchase of military transport planes was concerned, said that we had every right to purchase weapons from whatever quarters we like and where we think best. The day before yesterday the question of purchase of AN 12 transport planes from the Soviet Union was raised during the question hour. He replied quite rightly that the purchase of aircraft was dependent upon our requirements, its performance, availability of foreign exchange, advice from our experts and the condition of our Air Force needs and so on. In the Press as also on the floor of this House this question has however served as a convenient smokescreen to hide the sorry reality of the state of our defence. It is not that only just now Government has come to know that Pakistan has secured this F 104 American jet fighters.

It is nearly one year and a half ago that the United States Government made a gift of a squadron of F-104 fighter aircraft to Pakistan and from that moment the superiority of Pakistan's air force over our air force was never in doubt. It is pertinent to ask in this context what our Defence Department and particularly the Defence Ministry was doing all these one and a half years ago. If they are free to purchase supersonic jet fighters from the Soviet Union or any other country today, they were equally free to purchase them a year and a half back. But they sat tight. Perhaps it would not be correct to say that they sat tight: they took a heroic resolve. Instead of purchasing the supersonic jets outright from some

foreign source, they took the resolve of manufacturing our own jet fighters. They obtained the services of a German expert, Dr. Tank, and started arrangements to manufacture HF-24. So far as the design and other things are concerned, I am a layman and I have nothing to say about them in regard to HF-24. But the Hindustan Aircraft or the Defence Department—they mean the same thing—entered into an agreement with Bristol-Siddley group of aero-engine makers for powering his plane. The aero-engine makers however equipped this plane not with a supersonic engine but with a subsonic engine and it made a successful test flight last year. But, after that, the whole plan, it seems, has gone phut, because the Bristol-Siddley group informed our Defence Department that they are not in a position to undertake the supersonic variety of that particular engine the Orpheus engine—because it would be very costly for them and our orders were not sufficiently large and so on. So at that time the whole plan was put in cold storage. None knows what happened to that.

Only now our Government seems to have woke up to the fact that we have no supersonic jet fighters. The complement of our air force is as follows: I found it in the *Armed Services Annual*. It consists of bombers, Vampires, Liberators, fighters, Convaires, Toofanis, Mysteres, Herons and Gnats. Then the reconnaissance planes are the Liberators and Canberras. In regard to the communications and transport planes, the same old Dakotas are there. The only modern things are the Ilyushine and some others, including Viscounts and so on.

But what has happened to our plan manufacturing our own super-sonic jet fighters and why are we not going ahead? After all, it is common knowledge, and everybody would agree that it takes time to manufacture such things ourselves, for an under-

[Shri Tridib Kumar Chaudhuri]

developed country like ours, with our insufficient skill and technique and other things. But then why did we take so much time in considering that we have to purchase these things outright from abroad, so that we can match Pakistan's strength? One and a half year's time is not a very small period, and the Defence Ministry owes an explanation on two points: firstly, what has happened to our plans of manufacturing super-sonic fighters HF-24 ourselves and what is the position with regard to the supply of engines which we hoped to get from the Bristol-Siddlev group—Orpheus

whatever it is. Secondly, what is the position with regard to any deal—I do not mind whether it is the Soviet Union or any other country—and why have we allowed so much time to elapse? I do not see any valid explanation for that.

The hon. lady Member who spoke before me referred to another matter, and that is the question of border security. She had a sorry tale to recount—how our army officers literally slept while 200 armed Nagas crossed over our own territory—150 miles or so—and then escaped into Pakistan before their very eyes so to say. A lot of encomiums has been paid to the Defence Ministry and to the Defence Department and our armed forces. But there, you see how our borders are guarded!

I would refer to another border question. Of course, there, the position is not so serious. But it is serious from another point of view. I am referring to our border with East Pakistan, particularly with East Bengal. Time and again, in this House, we have raised the question of security of that border—the West Bengal-East Pakistan border—and we do not know as yet what is the exact arrangement with regard to the protection of that border. So far as my information goes, that is guarded by the West Bengal police, and even the

West Bengal Government do not maintain a regular border security force. They have a volunteer force—the West Bengal National Volunteer Force—from which they recruit border guards for the border security force on a temporary basis and it is only these people who are there to guard the border. All sorts of trouble, daily pinpricks, kidnapping, etc., take place on this border and I understand that the West Bengal Government has also written to the Union Government about the costs to be borne with regard to the security arrangements of this border.

I would suggest that the Government should seriously consider that if at least some regular border militia under the army could not be put there so that the border protection could be put on a more secure and adequate footing.

Then I would come to another matter which is rather delicate, namely, the state of political morale of our armed forces, particularly as was displayed in Goa. I do not know who it was who suggested the name for our operations in Goa. It was a right thing to send our army there and take over Goa. I have no quarrel with that. The Army thought that they were undertaking a very big military operation and so they named that operation as Operation Vijay, that is Operation Conquest. But I would have liked it if they had named the operation as Operation Vimochan, that is, Operation Liberation. Anyway, now the military is giving over the administration of Goa and it is being taken over by the civil authorities. I think some of the unpleasant experiences of the Goan people with regard to our army would now be a thing of the past.

But this is a matter which needs to be looked into very seriously. One of the top-most editor and journalist in the country of a popular illus-

trated magazine, the *Illustrated Weekly of India* went there himself to see how things were after the liberation. This is what he has written in his paper. If it were written by some ordinary correspondent I would not give any serious consideration to it. I would only request the Defence Department officials to go through that whole article and to find out what actually was the state of affairs there and who was responsible for some of the unfortunate happenings that took place there. I would read only one line from that article of that editor. He said that "it is they—he meant the Goan people—who were fond of using the term 'liberation', but our soldiers and officials seemed to prefer the term 'occupation'. The result was that it has left a memory of unhappiness, which hope would be a thing of the past.

This aspect of the thing needs enquiry. We went into Goa to liberate our own people, who are of our own flesh and blood. We did not go there to conquer that small pocket of foreign colony. We went there to liberate our own people and somehow or other, the way some of our army personnel behaved has left a very bad memory. I hope that aspect of the matter will be looked into carefully. I absolutely agree that the right thing has been done so far as the liberation of Goa is concerned. I also agree that this was a fine piece of military operation. The speed of the operation was exemplary and it is a very good thing that was done. But the only thing is, so far as army discipline and the treatment of some of our own people by some of the army personnel is concerned, that needs to be enquired into, and I hope that such things would not recur again.

श्री रंगजय सिंह (मुसाफिररक्षाना) : उपाध्यक्ष महोदय, मैं आप को धन्यवाद देता हूँ कि आज लगभग ३० वर्षोंके उपरान्त पुनः

इस माननीय सदन में आप ने मुझे अपने विचार व्यक्त करने का अवसर दिया है। यह जो रक्षा का प्रश्न है उसपर अनेक प्रकार से अनेक प्रतिप्ति महानुभावों के विचार सुनने को मिले। मुझे बहुत कुछ कहना या परन्तु मैं समझता हूँ कि बहुत सी बातें कही जा चुकी हैं। फिर भी कुछ न कुछ निवेदन करना है मैं अपना कर्तव्य समझता हूँ।

सेना के सम्बन्ध में अभी यहां बहुत सी बातें कही गयी। मैं भी समझता हूँ कि सेना के लिये जितना भी प्रोत्साहन दिया जाय, देश के लिये हितकर होंगा। सेना के सम्बन्ध में मैं समझता हूँ कि सैनिक सब से अधिक आदर के पात्र हैं क्योंकि वे अपने प्राणों को हथेली में ले कर देश की रक्षा के लिये देश में ही नहीं, विदेशों में भी जाने के लिये तैयार रहते हैं, और इस प्रकार भारत का गोरख बढ़ाते हैं। जहां पर अशान्ति होती है वहां वे शान्ति की स्थापना करते हैं। हमारे देश के सैनिकों ने जो जो महान् कार्य इस बीच में किये हैं उन के लिये मैं समझता हूँ कि यह विभाग बधाई का पात्र है, और मैं अपने माननीय प्रतिरक्षा मंत्री जी को बधाई देता हूँ कि उहोंने केवल गोप्या में ही नहीं, और और स्थानों पर भी, विदेशों में भी, जहां जहां भारतीय सेनायें भेजने का प्रश्न आया अपने सैनिकों को भेज कर शान्ति की रक्षा, में सहायता की।

बहुत सज्जन इस में भी आक्षेप करते हैं कि हमारे सिपाही जो हैं वे तो हैं, लेकिन सेना की वृद्धि बहुत उनम वस्तु नहीं है। वे समझते हैं कि सेना की वृद्धि में हिसा का भाव आता है। लेकिन हिसा का प्रश्न या अहिसाका प्रश्न मेना की वृद्धि में नहीं आता। मैं समझता हूँ कि हम लोग अहिसा को मानने वाले हैं। मुझे स्मरण है कि इसी स्थान पर, इस माननीय सदन में १५ फरवरी, सन् १९२६ को माननीय ठा० मुंजे के प्रस्ताव का हमारे नेता पंडित मोतोलाल नेहरू और पंडित मदनमोहन मालवी तथा प्रन्य गण्यमान्य नेताओं ने समर्थन किया था कि यहां सैनिक शिक्षा, मिनिटरी

[श्री रणजय मिह]

ट्रेनिंग दी जाये। यह प्रस्ताव तब के विरोधी दल का था। तत्कालीन सरकार ने उस का विरोध किया था। उस समय हम लोगों की यह चुट्की ली जाती थी कि यह लोग अहिंसा-त्मक बनते हैं और अपने आपको अहिंसावादी कहकर भी मिलिटरी ट्रेनिंग या सैनिक शिक्षा पर बल दे रहे हैं। जब वे लोग यह कहते हैं कि देश में सैनिक शिक्षा होनी चाहिये तो यह उनकी अहिंसा कैसे रही? ऐसी ऐसी बातें कही गयी थीं। उस दिन अर्थात् १५ फरवरी, को अपने भाषण में अहिंसा की परिभाषा करते हुए मैं ने कहा था कि यदि अहिंसा धर्म की रक्षा के लिये हमें हिंसायार उठाने होते हैं तो वह हिंसा के लिये नहीं है, अहिंसा के लिये है। हम अहिंसा का प्रसार मंसार भर में चाहते हैं। हमारे महान नेता महात्मा गांधी ने जब अंग्रेजों के मामले नानवायलेन्स का प्रश्न उठाया था। तो उन्होंने कहा कि नानवायोलेन्स होनी ही चाहिये। लेकिन इस से यह मिछ नहीं होता है कि हमें मेना की आवश्यकता नहीं है। अहिंसा के सम्बन्ध में हम को मेना की बात नहीं उठानी चाहिये। यह बातें भ्रम पैदा करती हैं। यह बात सही है कि हमें सेना की आवश्यकता है। हमारे जैसे आध्यात्मिक देश की आशा, शान्तिदूत और शान्ति के सर्वांगीच कर्णधार हमारे प्रधान मंत्री हैं, जो मंसार में शान्ति की स्थापना करता चाहते हैं। तो हमारे देशमें ऐसी सेना की आवश्यकता है कि मंसार को काने काने में जहां कहीं अशान्ति हो। और संयुक्त राष्ट्र संघ आदि की ओर से विचार किया जाय कि वहां शांति की स्थापना करना है और वहां सेना भेजनी है, वहां यहां से सेना जाया करे, वहां शान्ति की स्थापना करे। और वहां से हिंसा के तांडव नृत्य को दूर कर के अहिंसा की रक्षा करे। इस प्रकार से अहिंसा की स्थापना के लिये हमें सेना की आवश्यकता है, हिंसा के लिये सेना की आवश्यकता नहीं है।

आज हमारे पड़ोस में या संसार में

जहां कहीं भी हम देखें अधिकतर युद्ध की बातें होती हैं और अशान्ति हो रही है। आज जिन बड़े बड़े शस्त्रास्त्रों का निर्माण हो रहा है इस दृष्टि से नहीं हो रहा कि संसार में शान्ति को स्थापना की जाये अपितु अन्य फौजों पर आधिपत्य जमाने के लिये संसार में भयंकर शस्त्रास्त्रों का निर्माण हो रहा है। ऐसी स्थिति में इस बात की आवश्यकता है, जैसी कि कई हमारे माननीय मित्रोंने कहा और मैं उनका समर्वन करता हूँ, कि हमारे देश में जो हमारी मेना हो वह आशुनिक शस्त्रास्त्रों से सुमजिजत हो, लेकिन उस का उद्देश्य जो है वह यह है कि हम अशान्ति के लिये नहीं, हम हिंसा के लिये नहीं अपितु अहिंसा के लिये, शान्ति के लिये अपनी सेना रखते हैं। हम अपनी सेना को इतना सुमजिजत रखते कि कोई भी हमारी मेना पर उंगली न उठा सके और ऐसों धृत्यता न कर सके कि हमारी मेना को निर्वल ममते, वह जहां चाहे बढ़ता चला जाये गौर अविकार जमाने का साहग करे। आज हमारे यहां जो कुछ हो रहा है वह शान्ति के लिये ही प्रयत्न हो रहा है, नहीं तो कोई बड़ी बात नहीं थी कि हमारी सेनायें अभी चढ़ाई कर वे बात को बात में काश्मीर को विकुल मुक्त कर लें। और जो चीज बात है, उनसे भी लड़ाई छेड़ सकते हैं इस में कोई कठिनाई नहीं है। हमारी मेना सुमजिजत है, लेकिन फिर भी आवश्यकता है कि उसे और भी सुमजिजत किया जाय। यह सेना केवल शत्रुओं से लड़ने के लिये ही नहीं है। शान्ति के समय भी यह हमारे यहां काम करती है जिस काम को अन्य विभाग नहीं कर सकते। मैं अपने सैनिकों को बधाई देता हूँ कि उन्होंने में मंसार में गोरख का स्थान प्राप्त किया है। देश में भी रोहतक में लखनऊ में और दूसरी जगहों पर बाढ़ के समय सैनिकों ने बड़ा काम किया। वह इतने साथन सम्पन्न हैं कि वे इस तरह के काम कर सकते हैं जिनको और लोग नहीं कर सकते। हमारे भाई

कहा कि सेना का महत्व बहुत है। हम भी मानते हैं कि हमारे पास आधुनिकतम हथियार रहे लेकिन हमारी सेना किसी को दबाने के लिये नहीं है।

विद्या विवादाय धनम्मदाय, शक्तिः परेखाम परिपोडनाय, खलल्य साधोः विपरीत मेतत्, ज्ञानाय, दानाय च रक्षणाय।

यानी विद्या विवाद के लिये है, धन धमण्ड करने के लिये है, और शक्ति दूसरों को परेखाम के लिये है यह उन के लिये सत्य है जिन के विचार अच्छे हैं उन को विद्या ज्ञान के लिये है, धन दान के लिये है और शक्ति दूसरों की रक्षा के लिये है। तो हमारे देश की यही परम्परा रही है। हमारे देश का इसी लिये संसार में गोरव रहा है कि हमारी यह परम्परा रही है और इसी कारण आज हमारी सेना ने मंसार में गोरव का स्थान प्राप्त किया है।

मेरा मुझाव है कि हमारे सैनिकों को शुद्ध भोजन मिलना चाहिये। आजकल शुद्ध यी नहीं मिलता। शुद्ध दूध नहीं मिलता। उन के लिये शुद्ध खाद्य पदार्थों का प्रबन्ध किया जाये। शुद्ध भोजन से उन का स्वास्थ्य अच्छा होगा और उन के विचार भी अच्छे होंगे।

सेना में अनुशासन बहुत अच्छा है जो कि अन्य लोगों के लिये अनुकरणीय है। हमारी सेना हमारे लिये आदर्श है। उन को पूरा प्रोत्साहन मिलना चाहिये। सोलजर्स बोर्ड के काम पर पूरा ध्यान देना चाहिये। हमारे सैनिक अपनेकाम से निवृत हो कर ग्रामों में जब जाते हैं तो वडे लाभदायक सिद्ध होते हैं। तो मेरा कहना है कि हमारी सेना का काम केवल लड़ाई करना ही नहीं है बल्कि मूल्क की सेवा का करना भी है। उन्होंने जो हमारे देश में स्थान स्थान पर सेवायें की हैं वे और लोगों द्वारा नहीं हो सकती।

हमारी सेना के बारे में यहां पर

अनेक माननीय सदस्यों ने अपने विचार प्रक्रिये हैं।

युक्तियुक्त पुमादेयम्, वचनम् बालकादपि

यानी जो युक्तियुक्त वात हो वह बालक की भी मान लेनी चाहिये। इस के अनुसार जो भी भाषण हुए हैं, उन पर विचार किया जाय और जो वातें ठीक हों उन पर पूरा ध्यान दिया जाये।

हमारी सेना के सम्बन्ध में जो डिमांड है उस का तो मैं समर्थन करता ही हूँ। मैं तो समझता हूँ, जैसा कि श्री रघुनाथ सिंह जी ने अपने ओजस्वी भाषण में कहा हमें अपनी सेना की शक्ति और वडानी चाहिये और हवाई जहाज आदि सामान उस के लिये मंगाना चाहिये। मैं उन का समर्थक हूँ। उन्होंने जो वातें बताई हैं वे आंकड़े देख कर बतलायी हैं। हमारी सेना की जितनी शक्ति बड़ेगी उतनी ही संसार में शान्ति की स्थापना होगी। हमारी सेना रक्षा के लिये है और अहिंसा के सिद्धान्त पर चलने वाली है। हम किसी का राज्य नहीं लेना चाहते हैं। हम तो चाहते हैं कि जो संसार में आज गड़बड़ी है उस को दूर करने में हमारी सेना महायक मिल्द हो।

हमारी सेना बहुत अच्छी है और इसमें अनुशासन की भावना भी काफी है। यद्यपि मैं समझता हूँ कि हमारी सेना इस प्रकार की वातों से दूर है, लेकिन फिर भी मेरा मुझाव है कि हमको यह प्रयत्न करना चाहिये कि सेना पर कम्यूनलिज्म और कम्यूनिज्म का प्रभाव न पड़े। मैं चाहता हूँ कि सेना की उन्नति के लिये जो कुछ किया जा सकता है किया जाए ताकि उसकी दिन दूनी और रात चौगुनी उन्नति हो। हमारी सेना शक्तिशाली होगी तो देश की सेवा अत्रिक अच्छी तरह कर सकेगी और संसार में शान्ति स्थापना भी कर सकेगी। उस अवस्था में संसार समझेगा कि यह देश फिर अपने

[श्री रणजय]

पुराने गौरव को प्राप्त हो गया है जब तो
इसके लिए कहा जाता था :

एतदेश प्रमूलस्य समाशादय जन्मनः
स्वं स्वं चरित्रम् शिक्षेत् पृथिव्याम् सर्व-
मानवः ।

यहां लोग बाहर से आकर शिक्षा ग्रहण करते थे । इसी प्रकार फिर देश का गौरव का स्थान प्राप्त होगा हमारी सेना आज भी संसार में शान्ति स्थापना का काम कर रही है और अधिक शक्तिशाली होगी तो और भी गौरवपूर्ण स्थान प्राप्त करेगी । आज जो संसार में शत्रुओं को होड़ चल रही है उसका कारण लोगों की विचारधारा का ठीक न होना है । इसलिए हमको ध्यान रखना चाहिए कि हमारे सैनिकों की विचारधारा ठीक रहे । हमारे सैनिक कभी भी अन्य लोगों की अपेक्षा अच्छी विचारधारा रखते हैं । इस दिशा में उनको और भी प्रगति करनी चाहिए ।

अनेक माननीय सदस्यों ने बहुत सो बातें कही हैं, अगर मैं उनका जवाब दूँ तो उसमें बहुत समय लग जाएगा और अभी बहुत से माननीय सदस्य बोलना चाहते हैं । इसलिए मैं अधिक समय नहीं लेना चाहता । अन्त में मैं यही प्रार्थना करूँगा कि जो हमारे सैनिक हैं उनकी शक्ति को बढ़ाया जाए और उनको उत्साहित किया जाए ताकि वे देश की ओर संसार की सेवा कर सकें ।

अन्त में मैं रक्षा मंत्री जी को धन्यवाद देता हूँ कि वह इतना काम कर रहे हैं और मैं आशा करता हूँ कि सैनिकों की ओर और अधिक ध्यान दिया जाएगा । ऐसा करने से लाभ ही होगा और यदि ऐसा होगा तो हमारी दुनिया के लिए भी लाभदायक सिद्ध होगी ।

Shri Sham Lal Saraf (Jammu and Kashmir): Mr. Deputy-Speaker, Sir, there are a few pre-requisites for running a secure, safe and strong Government more particularly when

the country is in development on a planned scale. These are, more particularly, internal security, respect for law and order, strength enough to defend our borders and to meet aggression from any foreign country. Keeping all these three things before me, I find that all these three apply as far as our defence forces are concerned. I will try to more realistic rather than idealistic in placing my view points on some of the aspects pertaining to our defence forces before this House.

While supporting the Demands for Grants relating to our defence forces, I would submit that today I am very happy to find that after centuries of subjugation the country is free for the last 15 years. The first reaction I find—a very strong reaction—is that the old distinction of martial and non-martial race has disappeared, and today any every Indian citizens is free and is welcome to join the forces provided he can fit in and he can be selected on the basis of bodily fitness, education etc.

Talking about the behaviour of our Indian Army personnel who were serving the Britishers, I find a world of difference today. Not only today but immediately after we got free, the difference in the behaviour of our Army personnel was remarkable. None of the hon. Members of this House will forget and, I hope, they remember that only three months after we won freedom the Kashmir trouble reappeared on the scene. For months together the then Maharaja of Kashmir vacillated and did not take a decision with regard to the accession of that State for reasons best known to him which later aggravated the situation there because of the unprovoked aggression and raids from Pakistan. On behalf of the people and on behalf of the sovereign ruler of that State at that time we beseeched the Government for assessment of Jammu and Kashmir State to the Dominion of India. All the preliminaries were gone through and the

first thing that our Army did was that they flew up to Srinagar. Sir, through you, I would today pay my sincerest homage and full tributes from the inner recess of my heart to our entire Army personnel right from the sepoy up to the General who behaved in an exemplary manner when they reached Srinagar on the afternoon of the 26th October, 1947 when only three or four hours were left and the entire coup on the part of Pakistan would have been a *fait accompli* as far as the State of Jammu and Kashmir was concerned.

At the moment I may not speak about their fighting capacity but what I want to place before this House is that I have known our Indian Army personnel at very near quarters before 1947. I was wonderstruck to find the human behaviour and the patriotic fervour that was displayed by our Army personnel in Kashmir right from the day they were posted to that State. I must say, as my hon. friends know, in Kashmir we had not to fight only in the way as wars are fought. I would say it was a political fight also. You had to fight on a political basis too. Believe me, I myself witnessed our sepoys and jawans behave. How wonderfully they were behaving with the general people of that State, more particularly after the raiders had not only plundered, looted and killed people indiscriminately but ransacked and took away every thing they could lay their hands on. Our people there were really starving and I have seen not at one place but at a number of places and on a number of occasions our Army personnel really cutting down their rations and offering these rations to the famished and half-fed people of those areas and thus savings their lives.

As far as the general behaviour towards womenfolk, men and everybody there was concerned, it was exemplary. What a metamorphosis only within two or three months? I know what it was before three months when the Britishers were there. When

he was away what a change in the Army? I can safely say that the movement that had developed in the country led by Gandhiji hardly left a single soul unaffected. That we actually saw how it was practised as far as the operations in Kashmir were concerned. Therefore I would say that the physical, political, moral and spiritual progress that the country has made has been all round progress, more particularly when we see the Army is exemplary and is really praiseworthy.

I have been travelling all over the country for decades now. I know it personally that people complained in different provinces from different areas that they did not get opportunities to go into the Army. Though I will not dwell on this point, I can safely say that today there is hardly an area or a section of the people for whom opportunities to enter into the Army are not open. This is another point which we need take notice of. I am very happy at this. I must congratulate our Defence Ministry that in such a short time they have created this atmosphere in the country that people can talk about the Army with some confidence, praise and respect.

We talk a lot and we have been hearing a lot about national integration. I must honestly say that if we have to watch specimens of national integration we should go to some of our Army units. There is no difference there between high and low, between a man of this faith and that faith, between a man of this caste and that caste. We must learn a lesson from our Army personnel. This is more so from the time we are free. Therefore here in this august House I pay my highest compliments to our organisers of the Army, to our leaders and the entire Army personnel who have shown exemplary behaviour all round as far as matters concerning them are concerned.

Today I get an opportunity of paying my homage to those martyrs like

[Shri Tridib Kumar Chaudhuri]

Brigadier Usman, Colonial Roy, Major Sharma and Captain Zadoo, etc. When they arrived in Srinagar, not knowing the place, with no arrangements for their transport, not knowing the topography of the area how they straightaway ran to the front when the enemy was only two miles away? I know how they lost their precious lives. Many more young jawans whom I cannot mention by name have sacrificed their precious lives. They have not only saved the honour of the country but have also shown to the world that when people are in trouble, when there is unprovoked aggression from a country or from a neighbour, whoever he may be, India has got the moral strength to help all those people and save them.

As far as the Jammu and Kashmir State is concerned, for ages it has been a part of India. Because of certain circumstances that had preceded that incident it is really worth mentioning how Government of India took a brave decision at that time. By taking that decision our leaders have really made history unforgettable for times to come.

As far as our Defence forces are concerned, from our past history we know it and perhaps I am correct when I say that the Indian Army has never invaded any country outside our home. What happened in the past was that our preachers, our monks and our *sanyasis* did leave their homeland and conquered on the moral and spiritual plane. The everlasting effects of that are even today discernible in a number of other countries. But as far as our Army is concerned, today for the first time in the history of the world India has gone out to win peace and not to join in war or anything of that kind. I must say with full sense of responsibility that our Army has not only won peace and has helped in maintaining peace but has raised morale and confidence of the peace-loving people of the world.

Persons do count. Influence of persons does count. Today one of our

hon. friends, Shri Kamath, while speaking made certain reference to our hon. Defence Minister. I will remind him—unfortunately he is not here—that at the time of speaking on the Budget he had just quoted one sentence. He said:

"Socialism minus democracy is equal to Communism."

That is what he had said. The hon. Member of the Proja Socialist Party should be well aware of the fact that the Congress candidate for one of the constituencies of Bombay was Shri Krishna Menon and it is a matter of common knowledge how the people of Bombay showed their confidence in him. If my hon. friend is a believer in democracy he must have the courage and honesty to admit the defeat of his party. As far as persons are concerned, persons do make a lot. By their particular behaviour, by a particular way of working, they can certainly make environs which are for good or for bad. For instance, I have for some time past been closely watching that our Defence Minister has created a sense of confidence among our armed forces. I can say this with a full sense of responsibility. I have seldom got an opportunity of discussing matter with him, but I know fully well what sort of confidence he has created in the army. I would certainly endorse his statement and the statement of other leaders that in case of any trouble arising on our borders, our armed forces will face it squarely. I am absolutely sure about it.

I would now like to refer to a few matters, which perhaps may be engaging the attention of the Defence Ministry. We should have all round training facilities for officers of all ranks in an up-to-date manner. I hope this is being done. Next comes the question of equipment. The efficiency of an army nowadays depends upon its equipment. Our Minister must be bold enough to ask for funds with a view to seeing that we manufacture our own equipment. This applies with

plies with equal force to our Navy and Air Force. An hon. Member who spoke before me said something about our army. I do not know how far it is correct, but it is absolutely necessary that we should have an up-to-date Navy and I am sure the Defence Ministry will pay attention to this. In this connection particular attention should be paid to our Stores Depots and ordnance factories.

Then I come to the important question of amenities for army personnel. You know, Sir, that in the State from which I come the armed personnel are guarding our borders at heights ranging from 14,000 feet to 15,000 feet. Very often they have to ford rivers and rivulets and ravines. I hope all amenities are being provided to them in these desolate areas. In places where the terrain is difficult, transfers should take place at a lesser period than is usually being done. Attempts should also be made to post people recruited to the army from one area to work in other areas turn by turn. In the matter of civil administration of cantonments, efforts should be made to improve it without interfering with the work of the army, as such.

I must in the end congratulate the Defence Minister for having started for the first time a housing programme for the army and the way in which these housing projects have been completed is a feather in the cap of the Defence Ministry.

Shri P. C. Borooh (Sibsagar): Mr. Deputy-Speaker, Sir, in rising to support the demands of the Ministry of Defence I should at the outset congratulate our Defence Minister for the very able manner he has been conducting the affairs of the defence of our country. The activities of the Ministry are manifold; it has achieved some remarkable things during the year for which it deserves our congratulations. I hope the Ministry's achievements will evoke more laurels in the year to come.

Much has been said already by the various speakers and I would like to

confine my remarks to the State of Assam which has come to the forefront so far as defence is concerned. Sir, on the north there is the Chinese aggression. From the South and West there is Pakistani infiltration with threats of all kinds showered on India by Pakistan, coupled with the disruptive activities of the Naga hostiles both inside and outside our country. Thus Assam has come to the forefront and the people of that State got to be very much concerned with the activities of this Ministry.

Of the 9,000 miles of the frontiers which India has to maintain about one-third goes to the account of Assam alone. Imagine the map of India and see the position of Assam. It just bulges out of the whole of India keeping only a small stretch of land of about 40 miles through which she has to keep all her connections with the rest of the country and the Capital. As such, Assam lies in the forefront so far as defence is concerned. I feel therefore, that at least one-third of the expenses and the attention of the Department of Defence should go to the lot of Assam. A headquarters,—a full-fledged military headquarters should be established there with all its paraphernalia, including artillery and air force, so that it can look after the defence of our frontiers quickly without waiting for equipment from outside.

It is reported that the Chinese are strengthening their posts in and around Longju; only fifteen miles from Longju is the Tibetan plateau. They have established their military stations and have constructed roads and bridges. I am sure this must have been known to the Defence Department very well. I need not take the time of the House by repeating the violations Chinese have committed on our border or the incursions made into our territory.

But in spite of all this, when we take up the matter of the Chinese relationship with us, we should consider it dispassionately and in a realistic manner. Whatever decision we take

[Shri P. C. Borooah]

in this matter must be guided by our main objective, the adherence to the policy of non-alignment, the greatest gift India has given to the world. It is not an idealistic policy. It is a feasible and also a practicable proposition so far as the present context is concerned, and also in the foreseeable future.

16 hrs.

But that does not mean that we should be less vigilant in regard to our border affairs. Protection of our frontiers is our national duty and it should be discharged ceaselessly. I would like to stress that the question of border violation should be split up into two parts: firstly, the immediate steps that are required to be taken for meeting the challenge of the Chinese aggression and, secondly, the long-term arrangements that should be made for protection of our borders as a whole.

So far as the immediate steps are concerned, we are sorry that the Chinese have shown no inclination towards acceptance of our proposal of their withdrawing from the areas of our territory which they have incurred. They have to withdraw from the areas which are considered as disputed. Until they do that it would be very difficult to deal with the situation. But even then we have got to do something. We can take the initiative in the matter and we should be completely non-co-operating with the Chinese and we should not renew the trade agreement with Tibet which is going to expire in the course of the next two days, and meanwhile remain firm and prepared for the worst that may happen in the immediate future.

India is a peace-loving country, and it is known very well to the Chinese. But they should also know that it is a land of patriots who would not hesitate to lay down their lives for the safety of their country.

So far as the long-term arrangements are concerned, I would like to say that an efficient machinery should be set up to keep contact with the border areas, and communications to and from the borders must be improved, roads and bridges should be constructed, railways right up to the foot-hills should be extended, airfields and air-strips should be opened, military forces should be armed with modern weapons, Territorial Army, NCC and ACC units should be enlarged, proper facilities for developing the economy of the people living in the border areas should be offered and, last but not the least, strict vigilance should be kept on those having extra-territorial allegiance and we should comb out those who want to break our national solidarity.

I also feel that we are a bit too much repeating that we are the originators of *Panchsheel*, that we are wedded to non-violence and that we will not go to war, etc. These things we are telling very often. Who in the world does not know today that we are against war? Yes, we are opposed to war, above all with a country like China with whom we had friendly relationship for the last two thousand years. But too much repetition of our being wedded to *Panchsheel* and all that, I am afraid might be misconstrued by others as our cowardice. I would like to state also that the Chinese are a great nation of 600 million as against India of 400 million. They have got a three million armed force against half a million of ours—of course, I stand to be corrected. But, in these days of scientific warfare and nuclear weapons, mere supremacy in number will not count much. If, in going to defend our borders, we are to get involved in war, we must not fall back though we know very well that war with China and India will not be confined to India and China alone, it will be a global war. What the effects of a global war would be, I need not dilate. It will be destruction of man-

kind. But, then, it will give birth to a new world. Then where is the fear? If we all die, we will all die together. That dying would be dying for truth, dying for non-violence, dying for *Panch Sheel*.

In regard to Pakistan, I do not want to repeat what has been said before. I think, if we can satisfactorily solve the Chinese question, it will not be difficult to solve the Pakistan question also. But, I am afraid if it would not be too late to wait till then, because of infiltration of Pakistanis into Assam which is said to be going on quite fast. It is said that Quade-Azam Jinnah had in his dream Assam to be in Pakistan. Although I do not want to say anything about that, I feel concerned at the news of infiltration which is going on there. I suggest that the security of our Pakistan, frontiers be given to the Army absolutely. Let it not be in the hands of civil police. Our Army should take up the guarding of the frontiers so far as Pakistan is concerned.

With these words, I conclude my speech supporting the demands of the Ministry and I thank you very much for giving me this opportunity to speak these few words.

श्री अचल सिंह (आगरा) : उपाध्यक्ष महोदय, जो डिमांड्ज रक्षा मंत्री जी की तरफ से पेश की गई हैं, मैं उनका हृदय में समर्यान करता हूँ।

रक्षा मंत्रालय का महकमा यहुत आवश्यक महकमा है। हमारे देश को आजाद हुए मुश्किल से पन्द्रह वर्ष का अर्णा दुआ है। जैसे ही हमारा देश आजाद हुआ, वैसे ही पाकिस्तान ने काश्मीर पर हमला बोल दिया। उस वक्त हालन वडी नाजुक थी। लेकिन हमारे तजुब्बेकार और ये ट्रिशोट कमांडर और मंत्री गग थे उन्होंने फौरन हवाई जहाजों के जरिए से फौजों को काश्मीर में उतारा और पाकिस्तानी हमलावरों से देश को रक्षा की। जिस मुस्तैदी और बहादुरी के

साथ वहां पर उन्होंने अपने करतब दिखाये, उनकी जितनी प्रशंसा की जाए कम है। इसके फलस्वरूप उनको पाकिस्तान फौजों को पीछे हटाना पड़ा। इसमें कोई शक नहीं है कि अगर सीज़ फायर उस वक्त न हुआ होता तो जो हमारा काश्मीर का हिस्सा पाकिस्तान के पास आज है वह भी वापस ले लिया गया होता। लेकिन यू० एन० ओ० की वजह से वह चोर नहीं हो सकी और जो काश्मीर का हिस्सा पाकिस्तान के कब्जे में आ गया था वह अब भी उसी के कब्जे में चला आ रहा है। वह हिस्सा हमारा है और हमें मिल कर रहेगा। पाकिस्तान यू० एन० ओ० में तरह तरह की बातें अपने नुमाइंदे जफहल्ला खां की मार्फत रख रहा है। लेकिन वडी खुशी की बात है कि अभी जो सुरक्षा परियद की बैठक हुई थी उसमें जब यह मसला पेश हुआ तो वडी योग्यता और वडी समझदारी के साथ हमारे रक्षा मंत्री जी ने मामले को पेश किया जिसके फलस्वरूप जफहल्ला की सब दलीलें बेकार हो गईं। और उन्होंने बतला दिया कि पाकिस्तान वाले जफहल्ला खां कुजूल की बातें करते हैं, उस में कोई सार नहीं है, जैसा कि हमारा बलेम है, और वे "उल्टा चोर कोतवाल को डांटे" वाली कहावत पेश कर रहे हैं। हमारी जो फौजें हैं उन्होंने वडी बहादुरी का काम दिखाया। सिफ़ इसी मोरे पर नहीं, इसके बाद हैदराबाद को चन्द धंटों में फेनेह किया। उसी तरीके से गोया, डामन और डू०, जो कि १२ या १४ वर्षों से काफी गड़बड़ी में पड़े हुए थे, उनको हमारी डिफेंस फॉर्मेंज ने अपनी हिम्मत और मुस्तैदी के साथ चन्द धंटों में फेनेह किया। हमारी फौजें न मिर्क इस वक्त बल्कि पुराने समय से वडी बहादुरी और दिलेर साक्षित होनी रही हैं। अंग्रेजों को ऊचा उठाने में पहली नडाई में और दूसरी नडाई में, हमारी फौजों ने यहुत हिम्मत दिखा और नाम पैद किया। अंग्रेजों ने हमारी भारतवर्ष की फौजों द्वारा अपने इंग्लैंड और यूरोप की रक्षा की। उसमें हमारे बहादुर

[श्री अचल सिंह]

जवानों ने जिस बीरता से काम किया, साहस से काम किया, उस से तमाम दुनिया में लोग हमारे जवानों की तारीफ करते हैं।

इसके अलावा जब कभी देश पर कोई संकट आता है, बाढ़े आती हैं, या कोई मुसीबत आती है, तो फौरन हमारे जवानों से रक्षा मंत्रालय के द्वारा कहा जाता है, और वे पहुंच कर संकट को दूर करते हैं। जब कभी सिविल लाइफ में बदउन्वानी होती है या गड़वड़ होती है तो फौरन मिलिट्री को बुलाया जाता है और वे बड़ी हाँशियारी से स्थिति को ठीक करते हैं।

इसके अलावा हमारे रक्षा मंत्रालय ने और भी बड़े बड़े काम किये हैं। उन्होंने बहुत से कारखाने खोले हैं। हवाई जहाज, ट्रैक्टर, ट्रक्स और विजली के सामान के लिये बंगलीर में जो कारखाने चल रहे हैं उनमें बड़ी निर्भकता, हिम्मत और बहुत ही अच्छी तरह से काम होता है। जयह काम फैक्ट्रीज का है, लेकिन जिस डंग से जिरा चीज़ वो रक्षा मंत्रालय ने अपने हाथ में लिया है वह प्रशंसा के योग्य है। आज कई प्रकार के हवाई जहाज बने हैं, ट्रैक्टर बने हैं, ट्रक्स बने हैं जिससे जो हमारी लालों रुपया विदेशों को जाता था वह बच गया।

इस बत जब कि देश के सामने चीन का और पाकिस्तान का हमला हो रहा है, या उनकी बदउन्वानियां हो रही हैं, उनका मुकाबला करने के लिये हमारी फौजों को मुस्तैद और संगठित होना चाहिये। जैसा कि हमारे प्रधान मंत्री जी ने बतताया, हम किसी सूरत में दूसरी से कम नहीं हैं, हम तैयार हैं कि हम किसी हमलावर को अपने देश की तरफ न उठा कर न देखने दें। अगर कोई देखेगा तो हम उसका जवाब देंगे। इसलिये हमारी फौजों को और भी अजबूत होना चाहिये।

एन० सी० सी० को जो ट्रेनिंग चल रही है हमारे कालेजों और स्कूलों में, उस के द्वारा हम लालों नौजवानों, बालकों और बालिकाओं को ट्रेनिंग दे रहे हैं, और उन्होंने काफी उन्नति की है। जिन लोगों ने ट्रेनिंग पाई है उन की तादाद १४, १५ लाख तक है, लेकिन मैं कहूंगा कि डिफेंस और रक्षा की ट्रेनिंग, एन० सी० सी० की ट्रेनिंग तमाम स्कूलों प्रीर कालेजों में कम्प्लिसरी होनी चाहिये। सिर्फ रक्षा के वास्ते ही नहीं, विल्क डिसिप्लिन के वास्ते भी यह जरूरी है। जिन युवकों और युवतियों का यह ट्रेनिंग मिलती है वे काफी डिसिप्लिनेड हो जाते हैं और उनमें अपने देश के प्रति प्रेम व हमदर्दी हो जाती है। वे अपने कर्तव्य को समझते हैं और जानते हैं कि उस कर्तव्य को मिक्कम तरह से पूरा करना है। इसलिये मैं फिर कहना चाहता हूं कि यह ट्रेनिंग तमाम स्कूलों और कालेजों में कम्प्लिसरी कर दी जाय ताकि अगर कभी कोई मीका आये तो हमारा देश तैयार रहे। हम लोग इसको सेकेन्ड लाइन आफ डिफेंस कहते हैं। अगर इन लोगों को ट्रेनिंग दी जाये तो उन में से ही हम लोगों को फौजों में भरती कर सकते हैं। उनको इसकी ट्रेनिंग दी जाए और जहरत पड़े तो वे तैयार मिलें और अपने देश के बचाव, रक्षा के लिये वे हमेशा मुस्तैद रहें।

यहां पर एक प्रश्न मैं रखता चाहता हूं कैन्टोनमेंट बोर्ड्स का। कैन्टोनमेंट बोर्ड्स में अभी तक मैजारिटी नामिनेटेड मेम्बर्स की है। एलेक्टेड मेम्बर्स की वहां पर माइनारिटी है। मैं चाहता हूं कि इस पर विचार किया जाय। दूसरे कैन्टोनमेंट्स में अभी तक बहुत सी जमीनें पड़ी हैं। उनके बारे में अब तक कोई निश्चय नहीं किया गया है। एक एक बंगले के पीछे १०, १२, १५ एकड़ जमीनें खाली पड़ी हुई हैं। उनमें काफी मकानात बन सकते हैं और डिफेंस डिपार्मेंट को उनसे काफी आमदारी हो सकती है।

साथ ही काफी लोग वहां पर बस भी सकते हैं। इस देश में जब आज ऐकोमोडेशन की इतनी कमी है, तो इस तरह से वह किसी हद तक दूर हो सकती है। मैं चांगूंगा कि कैन्टोनमेंट्स में जो जमीनें खाली पड़ी हुई हैं उनके बारे में मंत्री जी कोई बात सोचें। पिछले समय में जब श्री महाबीर त्यागी मिनिस्टर थे तब उन्होंने इस विषय पर कृत्य अपने विचार जारी किये थे। लेकिन बाद में उन विचारों को स्थगित कर दिया गया। मैं चांगूंगा कि उन बातों पर किरण भीर किया जाय।

हमारे रक्षा विभाग की तरफ में अक्सर नुमायदों होती हैं। इन नुमायदों का होना बहुत आवश्यक है ताकि देश की जनता को मालूम हो कि हमारे डिफेंस डिपार्टमेंट ने क्या प्रगति की है और क्या कमियां हैं और वे किस तरह से पूरी ही सकती हैं। अभी दिल्ली में इंडस्ट्रीज फेयर हुआ था। हमारा रक्षा विभाग ईमेस्टर्स में भी शामिल हुआ नुमाइश में, निगापुर में भी शामिल हुआ और कलकत्ते में भी शामिल हुआ। इस तरह की नुमाइशें होन से डिफेंस के लोगों का बड़ी हिम्मत-अपजाई होती है, और उससे उनका कायदा होता है।

मैं ज्यादा समय नहीं लूंगा। मिर्फ यह कहूंगा कि जो हमारी आम्ड़ फोर्मेंज हैं उनकी हिम्मत अपजाई करनी चाहिये और हर तरह से उनको सम्मानित करना चाहिये च्योकि देश की रक्षा उनके ही हाथ में है। इस बक्त चाहिना और पाकिस्तान का मामला हमारे सामने है। वह हर तरह से अग्रेसर होते जाते हैं और हमारे लिये काफी परेशानी पैदा करते जाते हैं। अगर हमारे हिन्दुस्तान की फौजें विल्कुल मुकम्मिल हों, तैयार हों, तो कोई बजह नहीं है कि वे उनका मुकाबला न कर सकें। इसके लिये मैं कहूंगा कि उनको ज्यादा से ज्यादा तरविअत दी जाय, हिम्मत अपजाई की जाय, जिससे वे अपने देश की रक्षा कर सकें, उस को सुरक्षित रख सकें।

Shri Rishang Keishing (Outer Manipur): I join hon. Members of this House in congratulating the armed forces on the commendable jobs they have performed within and outside the country. The policy of peace enunciated by this hon. House has been fully carried out by our armed forces whenever they were sent abroad, and they have proved themselves the best ambassadors of this country to the other nations of the world. Sir, we all know that these brave sons and daughters of India will sacrifice even their lives for the security of this country and I am sure that the security of this country is safe in their hands. I am also quite sure that they will not spare any pain or leave no stone unturned in order to safeguard and protect this hard won independence of the country. While dealing with the question of defence we have to take some facts into account.

We have two frontiers—firstly there is sea, in the south, east and west. On this sea the life lines of India are concentrated. If India can control this sea, I mean the Indian Ocean and keep it as her own, I think the security of India in these three directions is safe. How is the sea frontier to be safeguarded? I am not an expert in it. But commonsense shows that we have to strengthen our Navy and I am sure the Government will take necessary action in that regard. Recently we acquired one aircraft carrier Vikram and that has been hailed by the people of this country as a step towards modernising the Navy of the country. But that is not enough. I understand that we are still far behind the modernisation of our Navy. We have to think of atomic submarines and atomic warships. We may not be able to do such things immediately but we should think in that line. It is no use saying that ours is a neutral country and nobody will attack us. We must fully protect this sea frontier.

The other is the land frontier. Right from Ladakh down to Lushai

[Shri Rishang Keishing]

Hills we have a long area of the land frontier. Before independence, India had a natural boundary in the north in the Himalayas and there was less danger from that side. With the emergence of Pakistan, we have to share our natural boundary with Pakistan.

So, we must see that frontiers on north east and west are sufficiently strengthened and necessary steps are taken for the protection of this area. In relation to this, let us examine our relations with the neighbouring countries, especially Pakistan and China. Yesterday, we have been assured by some of our communist Members that we need not expect any danger from China. I think potentially China is more dangerous than Pakistan. Pakistan can make noise and go on talking about invading India just because America and some western powers are backing her. Because of that only she is talking loudly. Otherwise, she will remain quiet. Judging from the strength of manpower and also other resources, India is superior and can easily defeat Pakistan.

16.25 hrs.

[MR. SPEAKER in the Chair]

But so far as China is concerned, they have a greater population and they have got a good fighting force, moreover there is a dictatorial rule, and whatever the ruling group says, the rest of the people have to carry it out; they have no other way out. Some of our areas have already been grabbed by them. A big chunk of land in our territory in NEFA and Ladakh is already under the occupation of China.

We have also to understand that China has a policy of expansionism. She is determined to assert or to establish her supremacy over the entire continent of Asia. With that end in view, her first intention is to defeat India which is here nearest contestant or which is considered as her nearest rival. The rest of the neighbouring countries—Pakistan, Burma—Nepal, and Malaya, are small and

weaker ones from the point of view of military strength. So, she does not care for these small nations, and as long as India remains as her rival she cannot grab those small countries also. Therefore, she has made India as her target and we have to take this into account while shaping our defence policy.

Taking also the international situation into account as it exist, we cannot but strengthen our defence forces. There are people talking about peace. The big leaders of America or the Anglo-American group and the Russian group are talking about peace. Sometimes they talked about stopping the nuclear tests. One day, Russia would explode a nuclear bomb and America will accuse her and ask her to stop explosion. The next day, the USA would explode a nuclear bomb and then Russia will accuse her and ask her to stop did it. That way, they are accusing each other. Even while they talk about peace, they carry on the armament race and military build-ups. So, this talk of peace has no meaning. In the same way, we have had enough bitter experience from China. It was only two or three years back that China offered her friendship to India, with the call for Chini-Hindi Bhai Bhai. We accepted the offer and the call and that slogan echoed and re-echoed in every corner of this country. But now what happens? Chini-Hindi Bhai Bhai has become Chini-Hindi Bye Bye! Now, there is no more talk about Hindi-Chini Bhai Bhai. We have to take these things into account in dealing with the international situation. Let us not sit idle; let us not be complacent. We have to reinforce and strengthen our armed forces.

I now wish to make a few observations about our frontier. Fortunately or unfortunately, these frontier areas have been inhabited by different types of people who do not resemble the rest of the people living in the Gangetic plain and the Deccan area.

They have a different culture and their facial and other features are different from those of the rest of India. Here, a problem exists. I was glad to hear from the hon. Member from Jammu and Kashmir a good account of the behaviour of our armed forces. I believe they must have behaved well there. But here, in the frontier areas to which I am referring, I have to give a picture different from that has been said by the hon. Member from Jammu and Kashmir. There is military operation going on for the last eight years in Nagaland and in Manipur. My criticism may be taken as a sort of suggestion for correction. Our armed forces have not done well there. Their behaviour cannot be above criticism their affairs dealing with the people, may be, because they have not learnt about the people, their culture, the geographical position there, etc. in their schools. They do not find out who is their friend and who is their enemy. They took everybody as their enemy and in this operation. Who suffered? The enemies escaped, went into the Jungle took shelter under the trees and rocks and then started sniping at the army people. The army people started harassing the loyal people in retaliation.

In many places, they did not show any respect to the religion of the tribals. Wherever they went, they were offered youth clubs and school buildings for their rest in the night, but they refused. They thought that churches and places of worship were the cleanest places and forcibly stayed there. At some places they used them as cook-sheds and burnt down the building. We have drawn the attention of the civil authorities a number of times to stop this thing. It does not mean that we cannot rebuild it, but it will take time and energy to rebuild.

Sometimes in the church, empty bottles of rum were found. This is a very serious matter. The tribals are very orthodox, whether Christians or non-Christians, as far as their religion

is concerned. I do not blame those people. Rather I blame the Government and the authorities. Why were not the jawans taught about the people in these areas? The authorities should know that there are such people belonging to tribes like Nagas, Mizos, Kukis, Khasis, etc. They must be taught about the culture and behavior of these people and they should behave like them. Everything should be taught beforehand. It is the fault of the Government that the jawans have not been taught these things and they have been unsatisfactorily.

One thing we have to understand is this. I may not be there and you may not go there. The present officers or jawans may not be there, but the strategic border will be there for over as long as the world remains. I hope the army always will be there. The present army may not be there; but the future army will be there and there will be always contacts between the tribals, the civil population there and the army. Continuous contact will be there. It is high time therefore that our armed forces should be fully informed about the way of life, the customs and manners of the tribal people there, so that they may know that there are such people who do not look like the people in other parts of the country. For that, I suggest that some books should be compiled. Our officers are highly educated. Let them write some books about the life of these tribal people, so that our armed forces may be taught about it.

Another point is, our officers—civil and military—should try to bring about good understanding with the local people there. Instead of trying for this, they adopt the attitude of suspicion. This, again, makes the working of the armed forces difficult. I think this is one of the main reasons why our armed forces have not been able to tackle the border problem there up to this time. This needs to be corrected.

There is also the question of jungle warfare. For all time to come this has got to be practised. Our armed forces

[Shri Rishang Keishing]

have had a little hit of training in that area recently in the operation against the lawless element. Here also, I may be permitted to point out, that their action has not come up to the expectation. They have not done well. This is a very important technique of warfare and the danger to the country whether it is coming from the side of China or Pakistan has to be dealt with by employing this technique. Therefore, to defend this area our military must have adequate training in jungle warfare.

Another point I want to mention is about the necessity for having armed constabulary. Military alone will not be able to tackle the problem. We may have to raise some armed constabularies. The Assam Rifles must be strengthened. Some more battalions must be added to it. They can play a wonderful role between the army and the civilian population and in strengthening the security of the country in that area. I would also suggest that while strengthening these Assam Rifles and the Manipur Rifles by some more battalions, the local people should be given preference for serving in these battalions.

There is one more small point I would like to suggest. Hitherto, in our army, our army officers are all selected from high caste and aristocratic families and our jawans are all from poor families. That way there are two divisions in the army: one of aristocratic families and the other of poor families. Again, there are people who can talk English fluently and those who can talk only Urdu or Hindustani. The existence of such classes should be removed. As there are a large number of people coming from the poorer sections of our society, the training for officers should be open more to the people belonging to the poorer classes. English should not be made a criteria for selection of officers. I think the time has come for this country to do away with English and the language with which the majority of the jawans are well conversant should be made the criteria for selection.

As far as promotion in the army is concerned, I do not want that politics should be allowed to enter here. This should be the last department where politics should enter. I have no quarrel with promoting some hon. Members to the rank of Ministers or Deputy Ministers on political grounds, but never on political consideration as far as promotion in the army is concerned. Discipline, team spirit and high morals should be preserved in the army and without that army cannot function. To do this, politics should be avoided and if that is avoided, the army is safe. But if that is not done, we can also expect a coup in the same way as it has happened in other countries round about us.

Lastly, I would also like to refer to the Audit Report. Somebody was saying, "Oh! we have to waste something and then we will learn". But the wastage that I have jotted down is not for learning. Delay in the disposal of land and buildings has cost the country over Rs. 10 lakhs. 130 tractors not utilised have cost Rs. 1.20 crores. 4,972 wired glasses completely broken have cost Rs. 1.20 lakhs. That way a lot of wastage is there in the Army and it has got to be stopped.

Mr Speaker: Shri Birendra Bahadur Shah.

Shri Manabendra Shah: rose—

Mr. Speaker: I rather thought of the other gentleman.

Shri Hem Barua: Sir, on a point of order. Just now Shri Rishang Keishing made a reference to a possible Army coup in this country. I wonder whether a reference like that should be made in the democratic institution which is the Parliament.

Mr. Speaker: Why not? He was only warning our people that if they do not do such-and-such a thing there might be a coup. I do not think there is any harm in giving that warning.
Shri Manabendra Shah:

Shri Hari Vishnu Kamath: None of us wants a coup.

Shri Hem Barua: We do not want it.

Mr. Speaker: He also does not want it. That is why he said that.

Shri Mamabendra Shah (Tehri Garhwal): Sir, the hon. Member who was just now speaking could not touch upon the Audit Report, the financial propriety and extravagance that has been found in the Defence expenditure fully. There is no doubt that audit objections and observations play a very important role and therefore we have to take due notice of them.

In the very beginning of the Audit Report for the Defence Services, 1962, it is observed:

"Despite the assurance the position has shown some deterioration during the year."

A close study of the Audit Report will reveal that lapses are generally as follows. Firstly, over-provisioning of Budget every year; secondly, delay in giving explanations of audit objections; thirdly, infructuous expenditure on manufacturing of equipment; fourthly abnormal delays in disposal of surplus stocks and unnecessary expenditure on its watch and ward arrangements; fifthly, dehiring of unused land; and sixthly, manufacturing of civil items by ordnance factories without any planning in regard to their marketability and delay in production of items of defence.

But surely the Defence Ministry does not derive any pleasure by such criticism. Surely, the Defence Ministry is not entirely manned by irresponsible and inefficient personnel! Therefore I would put it in a different manner. I would rather say: Have the Audit authorities ever cared to go into the details of the matter? Have they ever been able to appreciate really the difficulties facing the Defence planning because there are many things like changes in Government policies and planning, procurement position from abroad, rapid changes in the supply position both from indigenous sources and sources abroad

and changes in the order of priority from the point of view of military strategy. These are some of the important fundamental points which have always to be borne in mind where expenditure on defence is concerned. Therefore, I believe that the solution lies not in criticising one another but in really appreciating the position by each other. I would, therefore, like to suggest that a committee should be formed comprising of officers from the Defence Ministry, Defence Headquarters, Finance Ministry and the Audit, and, I should think, even some hon. Members of Parliament should be associated with it who could go into the whole aspect of Defence planning and could evolve some fundamental norms compatible with Defence Planning and financial propriety. If this sort of committee is appointed, I think many of the objections that the auditors have this time and even in the past made would probably be solved. The second matter which is agitating the minds of some of us is regarding the proposed purchase of planes from Russia. On principle, Sir, we have a right to purchase what we like and from where we want, and there should be no objection either from the United Kingdom or the United States, or any of us within India also as to where we should buy. In fact, I would even go to the extent of asking: is UK prepared not to finance China? They are giving aid to China; they are trading with China. Similarly, the USA is giving aid to Pakistan. We are not in good terms with Pakistan and China. Why should they not stop their aid to those countries? Why should they expect us not to trade with that country with which they do not see eye to eye? Therefore, on principle, I support the move that we should buy planes from Russia, if we consider them suitable, if we find them cheaper than American planes, if we think that the kind of thing they are giving is much better than what America can give. Certainly we should go ahead and buy the planes.

But I would still like to say that there are certain fundamental points

[Shri Manbendra Shah]

that we have to bear in mind before we go in for this. Firstly, have we taken enough precautions to see that all the secret equipments that have been given to us by America or the United Kingdom will be safeguarded and will not be divulged to the Russians? Have we taken enough precautions to see that the Russians who come here will not do subversive activities? Have we taken enough precautions to see that the Russians will not utilise the rupees that they will get for these planes to our disadvantage or in carrying on subversive activities? Have we taken sufficient safeguards to see that whatever secret equipment that the Russians give us will be secret; or will they also be divulged to the Chinese by the Russians? These are some of the fundamental points that we must bear in mind before we go in for planes from Russia. Otherwise, on principle, I have no objection these planes being bought from Russia.

Now I would like to come to the question of ordnance factories. It is a matter of great relief to me that the Ministry of Defence is taking interest in seeing that ordnance factories are fully utilised and they do not remain idle. In fact, the value of production has gone up from Rs. 29 crores to Rs. 36 crores, as is shown in the Ministry of Defence's Report for 1961-62 (page 36). But I would like to draw the attention of the hon. Minister to one Ordnance Factory ency at Raipur. That is an ordnance factory which unfortunately is not fully occupied. It stays idle because it has to do work on contract basis. In fact, even the housing condition of labour there is not satisfactory. In fact, they have no proper electrification. Therefore, I would request the Minister to see, when he is trying to see that most of the ordnance factories are fully occupied, at least that we are not left without employment. I hope that he will be able to find some satisfactory solution for the Raipur Ordnance Factory.

I now come to the question of Avro 748, the demonstration of which we saw a year back. The demonstration was quite creditable. But in the report that has been given to us there is a mention of a most disappointing nature. It is mentioned there that "the Avro 748 aircraft built at the Aircraft Manufacturing Depot, Kanpur, made its first successful test flight in November 1961." In the whole of this book there are only two lines mentioned about Avro. Demand for an aircraft of this type, we are told, is considerable, probably both in defence as well as on the civil side. We are told that Dakotas are now obsolete. We are told that even spare parts for Dakotas are not available now, and yet there is no mention in this Report as to what is the future plan of the Avro. Or is this Avro the only one plane that they are going to present to this country? Or is it that others are going to be brought into production? I was under the impression, and I think the whole House was under the impression that this type of plane is going to come into production as soon as possible. But there is no mention of this in the report. I would therefore request the hon. Minister to throw some light on this.

I would again like to come back to my chronic observations, as I might say, about the Lok Sahayak Sena. I have again and again been saying that the Lok Sahayak Sena is a useless thing and should be absolutely scrapped. But I feel some of the Members may object to it. But I hope at least the Ministry will endorse my stand. We know that there are many things that we want for defence. We know that Pakistan is doing considerable development of Chittagong. We know that we require a lot of planes. We know that we require a lot of other arms, etc. Yet we are using quite a heavy amount of money on the Lok Sahayak Sena which can very well be utilised in one of these projects either fully or partially. Last year's expenditure for this item was

Rs. 60 lakhs, and now it is Rs. 67 lakhs. They have increased the amount for the Lok Sahayak Sena. In fact I should have thought that it should be reduced, but Government have increased it.

I would like to draw attention—which did last year also—to the question of how far it is advisable to have the Finance Section, which is entirely under the jurisdiction or administration of the Finance Ministry, included in the Budget of the Defence Ministry. This gives us not a correct picture, but an incorrect picture. I would, therefore, again draw the attention of the hon. Minister to the fact that this item should either be shown separately or should go, as in the case of the other Ministries in the Finance Ministry's budget. And to that extent the amount of money that we can get should be utilised for the improvement of our defence. I do not see why only in the case of Defence we have to provide also for the Finance Section or for the Finance Ministry.

Another important thing that I saw was that the Punjab Government is starting, at Manali, a Himalayan Mountaineering Institute. We know we have got such a big, wide frontier of hills. And we also know that the Himalayan Mountaineering Institute has been doing very good work. I do not see why the Central Government cannot persuade other State Governments like U.P. to also start some mountaineering training schools in their States also. I would therefore request the hon. Minister to kindly move in this matter.

Lastly, I would like to draw the attention of the hon. Minister to the question of D.A. to the ex-servicemen. In this respect Government must be considering about it. But I fear that the case of those ex-soldiers who belonged to the ex-State forces may, again, be treated in a step-motherly way. They were in the State Forces. They probably were getting pensions from the ex-States. But now they are the responsibility of the

Government. The pensions are being paid by the Government, and therefore if any decision about D. A. is taken they should also be included.

Sir, I thank you for giving me this opportunity to speak.

श्री हेम राज (कांगड़ा) अध्यक्ष महोदय, मैं आपका बड़ा आभारी हूं कि आपने मुझे बोलने का मार्का दिया है।

मैं रक्षा मंत्रालय की जो डिमांड़ जैसे, उनको स्पोर्ट करने के लिए खड़ा हुआ है। मैं रक्षा मंत्रालय और रक्षा मंत्री जी को उन बयानात के लिए वर्षाई देना चाहता हूं जिन में उन्होंने निहायत वाज्य तौर पर कह दिया है कि भारतवर्ष किसी सूरत में भी चीन या पाकिस्तान के पास जो इलाके उसके हैं, उनको नहीं रहने देगा, उनको वापिस लेगा। हमारी फौज चाहे कम हो, चाहे हमारी जल और वायु सेना कम हो, लेकिन उनके जो कारनामे हैं, वे सुनहरे हड्डफ में लिखे जायेंगे। इन तीनों शाखाओं में से जिस किसी शाखा को जहां कहीं भी भेजा गया है, उसने निहायत ही अच्छा काम किया है। चाहे उम्मको लड़ाई के लिए गोया में भेजा गया हो या किसी दुमर काम के लिए भेजा गया हो, जो कारनामे उम्मके रहे हैं, वे एक तुमायाँ हैं मियत रखते हैं। हमारी सेना का पीस मिशन पर भी भेजा गया है, कांगड़ा में और नायोस में, वहां पर भी उसने अपने आप को उन्हीं हालात के मुताबिक तबदील कर निया और इस तरीके से वहां पर वरताव किया कि दुनिया वाह वाह करके रह गई। अगर गवर्नरमेट को सिविल साइड में फौज की जरूरत पड़ती है, सिविल आयोरी की मदद करने के लिए फौज की जरूरत महसूस होती है, तो उसमें भी वह अपने आप को एडाप्ट उन हालात के मुताबिक कर लेती है जोकि बहुत ही प्रशंसनीय बान है।

लेकिन इसके साथ ही साथ मैं अब

[श्री हेम राज]

करना चाहता हूं कि आज महज हमारा काम फौज ही से नहीं चल सकता है। यह ठीक है कि हमारी फौज काफी है और कर्तव्य-परायण भी है। लेकिन अगर हम इसको वासा चाहें पैसा दे कर, तो सारे का सारा बजट भी अगर उस पर खर्च कर दिया जाए, तो भी वह काफी नहीं हां सकता है। मैंने माननीय सदस्यों के भाषण मुने हैं। मेरे से पहले गालिवन सहारनपुर के माननीय सदस्य बोल रहे थे और उनका भाषण मुन कर मैं ऐसा सोच रहा था कि शायद वह गर्भी के दिनों में कहीं सैर करने के लिए पहाड़ों पर जा रहे हैं या फिर कोई इन्कायन स्पीच कर रहे हां। मुझे ऐसा लग रहा था कि जैसे वह गर्भी के दिनों में सैर करने के लिए चले और तीन महीने में तिवृत्त को और चीन का भी फतह करके वापिस आ गए। गालिवन उन्हें पता नहीं है कि क्या क्या मुश्किलात है। अगर वह मेरे साथ १८,००० फुट की बुलन्दी पर चले और उनका वरफ से हो कर गुजरना पड़े तो शायद उनका दम फूल कर रह जाएगा। मैं अब चरना चाहता हूं कि यह कोई ऐसी चीज़ नहीं है कि यहां से उठे, वहां पर पड़व गए और फतह करके चले आए। उसके लिए तैयारी की ज़रूरत है आर तैयारी भी सिफ़ं फौज की ही नहीं बल्कि और कई चीज़ों की। चाहे उपज की ज़रूरत हो, चाहे सामान की ज़रूरत हो, चाहे और चीज़ों की ज़रूरत हो, उनका पूरा होना बहुत आवश्यक है और इनके पूरा हुए बिना कुछ काम नहीं हो सकता है। सब से ज्यादा ज़रूरत अच्छी सड़कों की पड़ती है। जहां तक सड़कों का ताल्लुक है, हमारी हालत क्या है? आज हालत ऐसी नहीं है कि सड़कें बन कर तैयार हो गई हैं। सड़कों की आज भी बड़ी कमी है। बिना सड़कों के कैसे हम कह सकते हैं कि एक दम हमला कर दिया जाए।

जहां तक बोर्डर रोड़ज का ताल्लुक

है, म नहीं जानता हूं कि किस मंत्रालय को इसके लिए म जिमदार हराऊं। बोर्डर विंज़ की बोर्डर का जहां तक ताल्लुक है एक बोर्ड है जिसके अध्यक्ष तो हमारे प्राइम मिनिस्टर माहव हैं, प्रीर अपाध्यक्ष शायद हमारे डिफ़ा मिनिस्टर हैं और उसका बजट चला है ड्रॉप्पीट प्रीर कम्युनिकेशन मिनिस्ट्री में। इनके अलावा इबल एरियाज की बोर्डर का जहां तक ताल्लुक है, उनका दाम शायद होम मिनिस्ट्री के तहत होता है। कौन इनके लिए जिमदार ठहराया जा सकता है, यह मैं नहीं जानता हूं। नायं की जा सरहद है प्रीर वहां पर जो सड़कें बनती हैं, उग काम को आज प्राप्तने पी० डब्ल्य० डी० के हवाले किया हुआ है। ज़रूरत इस बात की है कि वहां की जा सड़क है, उनकी बनाने की जिमदारी बोर्डर बोर्डर जिसके सुपुर्द कर दे प्रीर अगर ऐसा नहीं करना है प्रीर पी० डब्ल्य० डी० ने इसी यह काम करवाना है तो वह तो भी मद्दिम रक्कार से चलेगा, उसी बेंडेर के से चलेगा, जिस तरह से चला करना है अंर प्राप्तका काम नहीं देन देकेगा।

मैंने अब जिया है महज फौज से ही प्राप्तका काम नहीं चल सकता है। हम चाहे जितनी शवित इस पर लगा दें, चाहे सारे का सारा बजट लगा दें, तो भी हमारा काम बनने वाला नहीं है। मैं समझता हूं कि सेकिड लाइन आफ डिफ़ेंस निहायत ज़रूरी है। जो इस दिशा में प्रगति हुई है, चाहे वह टेरीटोरियल आर्मी हो, चाहे नेशनल केडेट कोर हो और चाहे लोक सहायक सेना हो, बहुत कम हुई है। अभी मेरे टेहरी गढ़वाल के भाई बोल रहे थे। मैं उनसे कहना चाहता हूं कि लोक सहायक सेना के लिये ६६ लालू इप्या रखा है करोड़ नहीं। मैं 'समझता हूं कि यह

जरूरी है। यह कि वारदर ऐरिया में हर एक को ट्रैनिंग दी जानी चाहिये। वहां के लोगों की हम आपस में बातचीत नहीं समझ सकते। मेरे यहां जो इस्पिती का इलाका है वहां के लोगों की बात चीत में नहीं समझ सकता और वे लोग मेरी बात नहीं समझ सकते। तो जैसा हमारे भाई रिशांग केशांग ने कहा, मैं भी कहता हूं कि जो जवान उन इलाकों में भेजे जायें उनको वहां के लोगों की जवान सिखायी जाय और वहां के लोगों के रहन सहन के तरीकों की ट्रैनिंग दी जाये। हमारे भाई रिशांग केशांग ईस्ट से प्राते हैं और मैं वैस्ट से आता हूं लेकिन दोनों तरफ हालत एक ही जैसी है। मेरा तो स्थान है कि इन इलाकों को मारे लोगों को ट्रैनिंग दी जाये ताकि किसी बक्त जरूरत आ पड़े तो आप उनको इस्तेमाल कर सकें।

आपने कहा कि एन सी सी में सात लाख कालिज के लड़के दाखिल हो सकते हैं लेकिन आपने इन्टिजाम ४ लाख के लिये ही किया है। इसी तरह से जो आपके जूनियर डिवीजन हैं उनके लिये ३० लाख एलिजिवल विद्यार्थी हैं लेकिन आपने इन्टिजाम १४ लाख के लिये ही किया है यानी ५० पर सेंट के लिये मैं समझता हूं कि इनमें ज्यादा से ज्यादा नीजवानों को लेना चाहिये ताकि उनमें डिसिप्लिन प्राये। आप देखते हैं कि जिन कालिजों में एन सी सी और आई सी सी में गयी है उनमें डिसिप्लिन ज्यादा हो गया है और वहां हड्डताले नहीं होती। तो मैं अर्ज करना चाहता हूं कि आप ज्यादा से ज्यादा यंग मैन को इनमें दाखिल होने दें। आप कहते हैं कि हम इसके लिये कास्टीट्यूशन नहीं बदल सकते। तो मरा कहना है कि जो यंग मैन खुद आना चाहत हैं उनको तो दाखिल किया जाये ताकि यह आपकी सेकिंड लाइन आफ डिफेंस बन सके।

यहां पर चर्चा चल रही थी कि फौज में जाति पांती की बात न रहे। जहां तक मुझे

मालूम है, आपने एयरफोस्स में तो वह क्लाइनिकाल दिया जिसमें क्लास बतलाया जाता था और जिस में कास्ट आ जाती थी और गालिबन यह चीज नेवी में से भी निकाल दी गयी है लेकिन फौज में अभी कायम है। आपके रेजीमेंटों के नाम जातियों पर पड़े हैं। आज आप जब नशनल इंटीग्रेशन चाहते हैं तब तो आपको इन रेजीमेंटों के नाम नशनल हीरोज जैसे शिवाजी या राणा प्रताप आदि के नामों पर रखने चाहिये क्योंकि ऐसा करने से नशनल इंटीग्रेशन में मदद मिलेगी। मुझे उम्मीद है कि इस तरफ ध्यान दिया जायेगा।

आपका डिफेंस प्रोडक्शन बढ़ा है और हड्डताले भी नहीं हो रही हैं और कम से कम दिन जाया दूये हैं। और जो स्पेयर मैशिनरी थी वह भी काम में आने लगी है। इस बारे में मैं यह अर्ज करना चाहता हूं कि आप गजटेड आफिसर्स को काम सीखने के लिये बाहर भेजते हैं। प्रगर उनके साथ साथ आप उन यंग मैनों को भी बाहर भेजें जो कि एक एस सी या बी एस सी पास करके आते हैं ताकि वे भी बाहर जा कर हुनर सीख सकें और यहां आकर बहतरीन चीजें बना सकें।

आपका जो सीलजर्स, सेलर्स एंड एंड एग्र-मेन्स बीडं है उसके अन्दर जो एकम सरविस मैन हैं और जो सिवलियन हैं उनकी सरविस की परमानेन्सी का सदाल बहुत देर से चल रहा है। परसों सवाल के जवाब में आपने कहा था कि उनकी सरविस को परमानेट करने का मामला जेर गोर है। मैं समझता हूं कि यह काम जल्दी होना चाहिये। मैं एक बात यह अर्ज करना चाहता हूं कि इनकी सरविस उस दिन से काउंट की जानी चाहिये जिस दिन से ये लोग इस बोर्ड में आये हैं।

लैंड्स और केन्टोनमेंट्स के बारे में आपने फेसला किया है कि चाहे वह आपकी जमीन हो, या स्कूल हों या अस्पताल हों उनको आप न तो स्टेट गवर्नर्मेंट को देंगे

[श्री हेम राज]

ओर न बेंगे । जो आपका कांस्टीट्यूशन है उसके मुताबिक इन एरियाज की प्राइमी शिक्षा की जिम्मदारी तो आपने ली है लेकिन उसमें आगे की शिक्षा की जिम्मदारी आप नहीं लेना चाहते । आप कहते हैं कि आपके पास उसके लिये रुपया नहीं है । मैं तो कहता हूँ कि ज्यादा से ज्यादा पया फोज पर खर्च होना चाहिये । तो आप कन्टोन-मेंट एरियाज में सिर्फ प्राइमरी शिक्षा देते हैं और हायर सेकन्डरी शिक्षा नहीं देते । अब आप देखें कि पंजाब में मिडिल तक तो हाल में शिक्षा मुफ्त कर दी गयी है और नड़ियों के लिये दसवीं क्लास तक शिक्षा मुफ्त है । आपने कन्टोनमेंट स्कूल ले रखे हैं उनमें यह नहीं है । न तो आप उन स्कूलों को स्टेट गवर्नमेंट को देते हैं और न खुद यह इन्टिजाम करते हैं । योलखास एक गन्टोनमेंट स्कूल का ऐसा भासला आपके सामने आया था । उसको आपने मंजूर नहीं किया और टन डाउन कर दिया हालांकि स्टेट गवर्नमेंट उसको लेने को तयार है । मैं समझता हूँ कि इसके साले पर नजरसानी करनी चाहिये और मुख्तलिफ जगहों के हालात के मुताबिक फैसला किया जाये ।

जो एक्स सरविस मैंने हैं उनके रिह-बिलिटेशन का सवाल है । आपकी रिपोर्ट से पता चलता है कि आपने कुछ इंस्ट्रक्शन जारी किये हैं । इन लोगों की तादाद लाखों तक पहुँच गयी है । लेकिन आपके फिर बतलाते हैं कि आपने ६१५० को सन् १९६१ तक में गवर्नमेंट सरविस में एम्प्लायमेंट दिलवाई है और ७३६ को प्रिवेट कारखानों में । पता नहीं इस रफतार से यह काम कब पूरा हो सकेगा ।

जो आदमी सन् १९५० में पेशन चले गए हैं उनके पेशन के सवाल आपके सामने हैं । आपने कहा था कि उनको १ अप्रैल सन् १९५८ से पेशन मिलने लगेगी । कुछ को मिलने लगी है और बहुत सारों को नहीं मिली है । बहुतों का फैसला नहीं हुआ

है । बहुत मेरे केसेज रेस्टोरेशन आफ पेशन और एल टी के पड़े हुए हैं उनका आज तक फैसला नहीं हो रहा है । न उनका पेमेंट हो रहा है । इनका फैसला जल्द होना चाहिए । ये लोग आपके गांव गांव में प्रचार-रक का काम करते हैं । हमने देखा कि अभी पिछले चुनावों में से जिनको पैसा मिल गया था वे तो सरकार के गुन गाते थे और जिनको नहीं मिला था वे कुछ सरकार के खिमाफ प्रचार करते थे । मैं अर्ज करना चाहता हूँ कि इसके मुतालिक खास तौर पर ध्यान देना चाहिए ।

एक और चीज चल रही है । कुछ आर्मी के आदमी थे जिनकी सन् १९४२ में आपने आर्मी आरडनेंस में बाच एंड वार्ड में भेज दिया था । उनके पेशन के केसेज चला रहे हैं जिनका आज तक फैसला नहीं हुआ है । बहुत पुराने केस हो गये हैं । ये लोग आर्मी में थे और अपनी मर्जी से नहीं गये, आपने उनको भेजा था । तो उनकी तरफ ध्यान दें और उनके जो पेशन के केसेज हैं उनको निपटाया जाये ।

इसी तरह से एम ई एम का जो परसोनल है, उनमें जो लोग मुपराएन्यएट हों कर जात हैं

अध्यक्ष महोदय मेंबर साहब तकरीर करते हों तो उनकी तवज्ज्ह हा आफिं-शियल वाक्स की तरफ न हो कर मेरी तरफ होनी चाहिये ।

श्री हेम राज: मेरी तवज्ज्ह हो आपकी तरफ है । नजर भी उनकी तरफ हो जा ती है ।

अध्यक्ष महोदय: नजर भी मेरी ही तरफ रखिये ।

श्री हेम राज: तो मैं एम०ई०एल० परसोनल के बारे में कह रहा था कि जी

लोग इनमें से सुपरएन्युएट होकर जाते हैं उनके पेंशन, ग्रचुइटी और प्रावीडेट फंड के मामले जल्द फैसले होने चाहिये । इनमें बहुत देरी होती है । इस तरफ ध्यान देना चाहिये ।

एक और बात अर्जन कर दूं जो कि पहाड़ी इलाके से ताल्लुक रखती है । मैं भी इसी इलाके का रहने वाला हूं । मेरे यहां के बहुत मेरे डोगरे जवान आपकी फौज में हैं लेकिन उनमें ज्यादातर सिपाही ही हैं । शायद उनको आकिसर क्लास मयस्सर नहीं होता है । आपने हर जगह सैनिक स्कूल खोले हैं लेकिन मेरा इलाका सूता है, आपने शायद पंजाब में खोले हैं । तो अर्ज करना चाहता हूं कि आपने हमारे यहां मनाली में माउंटनियरिंग का जो स्कूल खोला है उसके साथ साथ वहां सैनिक स्कूल भी खोला जाये ताकि जहां आप एक जगह से आकिसर तैयार करें वहां दूसरी तरफ माउंटनियर्स तैयार करें । दोनों चीजें साथ साथ चले तो अच्छा है । यह मैं आपके ऊपर छोड़ता हूं कि आप इस सैनिक स्कूल को चाहे मनाली में कायम करें या घरमंशाला में या पालमपुर में । मैं समझता हूं कि अगर आप यह काम करेंगे तो जहां हमारे नौजवानों ने फौज में भरती होकर शानदार काम किया है वहां आकिसर मंकालाम में भी उनको जाने का मौका मिल सकेगा और वह आकिसर्स बनने के काविल हों सकेंगे ।

अध्यक्ष महोदय : अब माननीय सदस्य आपना भाषण समाप्त करें ।

श्री हेम राज : बस एक और छोटी सी अर्ज करके मैं आपनी सीट पर बैठ जाऊंगा । आपने हमारे नौजवानों के लिये यह ठीक है कि एक नौगांव में स्कूल खोला है । जूनियर कमिशन्ड आकिसर्स को एक मौका दिया है लेकिन एक स्कूल इसके लिये नाकाफी है । वहां पहले ६० लिये जाते थे अब १५० ट्रेनीज़ लिये

जायेंगे लेकिन वह भी नाकाफी है । उनके लिये और ज्यादा मौका मव्वनार करना चाहिये और उसके लिये और अधिक स्कूल आपको खोलने चाहिये ताकि उनकी तादाद बढ़ सके और उनको ज्यादा मौका मिल सके । इन शब्दों के साथ मैं डिफेंस मिनिस्ट्री की डिमांड्स को सपोर्ट करता हूं और आपको धन्यवाद देता हूं कि आपने मुझे बोलने का मौका दिया ।

श्री जगदेव सिह सिष्वन्ती (झज्जर) : अध्यक्ष महोदय, मैं प्रतिरक्षा मंत्रालय के बजट अनुदानों के सम्बन्ध में बोलते हुये कुछ मुझाव ही सदन के समक्ष प्रस्तुत करना चाहता हूं ।

प्रतिरक्षा मंत्री महोदय ने जो बजट उपस्थित किया है मैं समझता हूं कि जितने पेसों की मांग है उसको केवल थोड़ा ही न बढ़ा कर दुगना बढ़ा दिया जाये । लेकिन कुछ बातें हैं जिनकी कि और मैं मंत्री महोदय का ध्यान दिलाना चाहता हूं । सेना का राष्ट्र में वही स्थान है जो कि हमारे शरीर में प्राण का होता है । अगर प्राण नहीं है तो शरीर मुर्दा है । इसी तरीके में अगर भेना हमारी सज्जित नहीं है और सुदृढ़ नहीं है तो राष्ट्र के नाश में कोई संदेह नहीं रह जाता है । इस लिये सेना को मुदृढ़ बनाना चाहिये । चूंकि मैं सैनिक परिवार से सम्बन्ध रखता हूं इस नाते मुझे इन बातों का अनुभव है ।

यूरोप का जो प्रथम महायुद्ध हुआ था उस में मैं एक सिपाही था और दो साल में ग्रोवरसीज भी रहा हूं । इस लिये मैं सब बातों को जानता हूं । एक सिपाही को आप मान दीजिये । अब सिपाही को यदि आप मान दते हैं तो राष्ट्र के लिये आपना प्राण वह दने के लिये तैयार रहता है । मैं यह कहने में कोई संकोच नहीं करता कि राष्ट्र की रक्षा तभी हो सकती है जब कि हमारे केन्द्रीय मन्त्रिमंडल में कोई रिटायर्ड जनरल हो । इतना ही नहीं बल्कि हमारी जो स्टेट गवर्नरमेंट्स हैं उन के

[श्री हेम राज]

मंत्रिमंडलों में भी कोई न कोई रिटायर्ड मिलेटरी का अफसर जरूर होना चाहिये जिससे कि वह एक्सपर्ट सलाह मशविरा दे सके । यह अत्यंत आवश्यक है ।

राजनीतिक भाई, मुझे यह कहने के लिए क्षमा करें कि उन में साहस कम दूना है लेकिन मिनेटी बाला भाई साहसी है तो है कश्मीर में युद्ध विराम समझौता करने का यदि हमारे राजनीतिक नेता मिलेटरी के लिमेदार अधिकारी को आदेश नहीं देते तो ए.एस.सिंह के अन्दर हमारे जवानों ने हमलावरों का कश्मीर भूमि से बाहर बढ़ाया है और साथी समस्या तभी है यह इन्हीं और कश्मीर जैना कोई प्रश्न हन होने को रह ही नहीं जाता । इसलिए आवश्यकता है कि अपने फौजी जवानों को प्रांत्माहन दिया जाये । साथ में यह भी है कि उन के बाल बच्चों की देख भाल आदि के लिये पूरा ध्यान दिया जाय । अब हमारे वह फौजी जवान नदू व के पहाड़ पर बैठे हैं या नागार्नैट में बैठे हैं, या दो उनके यहां कहीं चकवन्दी का झगड़ा है तो कभी अदालत का मामला आ जाता है । और उन बेचारों की मुनवाई नहीं होती है इसलिये यह आवश्यक है कि उधर ध्यान दिया जाय ।

माथ हो सैनिक शिक्षा सूख व कालिजों में ही अनिवार्य न हो अपितु वे दो व्यक्ति को सैनिक शिक्षा दी जाय । सैनिक शिक्षण हर एक भारतवासी को दिया जाये । नविसेज में उसी समय किसी को निया जाय जबकि कम से कम एक वर्ष के लिये उसने मिलेटरी के अन्दर जाकर ट्रेनिंग ले ली हो । इससे अनुशासन भी बनेगा और दृढ़ता भी आयेगी और अपने राष्ट्र की खातिर वह सारा कामकाज लग्न से और दृढ़ता से करेगा ।

यह स्वागत योग्य बात है कि बैज्ञानिक लोग यूरोपियन बैज्ञानिकों के ढंग की खोज कर रहे हैं । लेकिन मैं उनको बतलाना चाहता हूं कि वे इसके लिये अपने घर की ओर भी देखें ।

यहां भी सब कुछ है । अब एक मिनट के लिये मैं महाभारत की एक घटना सुनाता हूं । जिस समय युविलियर घटड़ा के यह सामने भीष्म जैसा बहातुर व्यक्ति कैसे मरेगा तो अर्जुन ने कहा था :—

“सर्वानिधि मामरात् हन्याम् निमवादिति ।”

मेरे भाई युविलियर व्यक्ति बहड़ाते हो । आख मांच कर खालने में जितनी देर खोयी उतनी देर भी मैं गारे बाह्यार्थी को ढेर कर दूँगा अर्जुन नष्ट कर दूँगा । अर्जुन के पास पाप-पतास्त्र था जिसके कि बल पर उस ने ऐसा कहा था पशु तिकहां हैं विद्युत की विज्ञीनी को । कहन का तात्पर्य यह है कि इस प्रकार के असाध्य शस्त्र अस्त्र प्राचीन काल में हमारे लोगों के पास होते थे । आप इन के बारे में आपने प्राचीन संस्कृत ग्रन्थों में खोज कराये तो आपको ऐसे अद्भुत अस्त्र मिल सकते हैं जिसों कि यूरोपियन बैज्ञानिकों के घर में हमें देखने की आवश्यकता नहीं रहेगी । इसलिये मैं सुझाव दूँगा कि मिलेटरी के काम के लिए और इस प्रकार की खोज कराये मंस्कृत के पंडितों का अवश्य स्वान दिया जाये । मुझे आशा और विश्वास है कि वह पुरान समय के बारे में खोज करने के कार्य में विशेष महायता दे सकेंगे ।

सेना जहां बाहर के यत्रियों से हमारी रक्षा करती है वहां ऐसे अराजक तत्वों ने जो कि हमारे देश के भीतर ही बैठे हुए हैं, ऐसे देश और समाज विरोधी तत्वों से भी सेना के द्वारा ही पूर्ण रक्षा की जा सकती है ।

अब स्पष्ट चीज है कि इसके लिये हमें सेना अधिक रखनी पड़ेगी और उस पर होने वाले खबरें में भी अधिकता करनी पड़ेगी और मैंने कहा भी है कि सैनिक खबर दुगना कर दिया जाय । अब इसके लिये कहा जायेगा कि पैसा कहां से आये ? मेरा सुझाव है कि इसके लिये जितने भी यह सिनेमाओं के अंदर गन्दे और

प्रश्नील स्त्री, पुरुष के चलचित्र दिखलाये जाते हैं उन को तुरन्त बन्द कर दिया जाये । इस के साथ ही विदेशों से जितनी माज, शंगार की चीजें आती हैं उन को तुरन्त बन्द कर दिया जाये । वह सब ऐसा लेकर मिलेटरी के काम में दे दिया जाये ।

इनी तरह मे नाच, गाने के नाम पर नास्कृतिक मण्डल विदेशों का भेजे जाने हैं उनको ऐसे दिया जाय और वह सब "सा मिलेटरी" को दे दिया जाये । इस तरह की किन्ती ही चीजें हैं जिनको कि अगर बन्द कर दिया जाय तो कोई हर्जा न होगा वरन् उनका बन्द होना हिनप्रद ही होगा । आज आवश्यकता है वान की है कि हमारे आचार, विचार वर्तुल ऊने हाँ और फौज के अन्दर उच्च कोटि के आचारवान राष्ट्रभूमियों के व्यालयान कराये जायें जो कि हमारी सेना को मुड़द बना सके और राष्ट्र के प्रति अनश्वासन और भवित्व का भाव रखने का पूर्ण शिक्षण दे सके ।

मेरा यह स्वभाव नहीं है कि मैं अधिक समय तक बोलूँ । बस मैं एक बात कह कर अपना भाषण समाप्त करूँगा ।

“आगाढ़े राजन्यः शूर “इष्टवयो अतिव्याधि महारथो जायताम् ।”

हमारे राष्ट्र के अन्दर शूरेवीर मैनिक दुँहों । हमारे सिपाही कैसे होने चाहिए? “अतिव्याधि रोगी न हों—सिपाही रोगी नहीं होने चाहिए ।” “महारथः” चतुरंगियों जो सेना है—क्या आकाश, क्या भूमि, क्या जल और क्या जल के नीचे, चारों प्रकार की सेना संचालन विधि में निपुण दुँहों । “इष्टवयः”—जो निशाने में अचक हों । जो केवल शम्भ्र, शम्भ्र को ही नहीं व्यक्ति सब बातों को जानने वाले हों ।

हमें तो अपने फौजी जवानों पर गर्व है । कदम्भीर में जब शबू धूम आया था तो लेनिट-नेट महाराजसिंह कदम्भीर के पहाड़ की चोटी पर मशीनगन लेकर चले गये थे, ६ हजार फीट की ऊँचाई पर चले गये और अपना वलिदान दे

दिया । ऐसे बहादुरों के द्वारा ही भारत की रक्षा ही सकती है । आराम गाड़ियों और एयर कड़ी शन्ड बंगलों में रहने वाले राजनीतिक लोग जो कि चर्चा मात्र करते हैं राज्य उनके द्वारा नहीं बचाया जायेगा । राष्ट्र तो बचेगा सिपाही से । इसलिये मैं आप से बार बार निवेदन किया कि सिपाही को आप मान दीजिये । सिपाही क्या चाहता है? इज्जत चाहता है अब अगर उसको मान भी नहीं दिया जायगा, धन तो आप देंगे नहीं तो उसमें उधर जाने की प्रवृत्ति कम होंगी और उग्रवा उत्साह क्षीण हो जायगा ।

मैं यह नहीं कहता कि एक विशेष वर्ग वाले ही मैनिक बन सकते हैं; मधी लोग मैनिक बन सकते हैं । परन्तु यह जरूर है कि जो लोग परमारण में पीड़ी दर पीड़ी से फौज के अन्दर रहने चले आये हैं, राष्ट्र की जिन्होंने रक्षा की है उनमें सिपाही जल्दी तैयार हो जाते हैं । जिन लोगों ने समय समय पर भारत की रक्षा के लिये अपने प्राणों का वलिदान दिया है उनके अन्दर यह क्षात्र और अतिव्याधि स्वाभाविक रूप में उत्पन्न होता है और वह जल्दी काम कर सकते हैं । जब मिलेटरी का बाजा बजता है मारू बाजा बजता है तो सिपाही हालांकि उसकी कमर पर साड़े २२ मेर का बोझा लदा हुआ है लेकिन वह दौड़ पड़ता है और उस बोझ को धारण किये २८, २८ मील पैदल मार्च करता हुआ चला जाता है । अब उसमें एक देशभवित्व की भावना होती है, राष्ट्र की सेवा करने और रक्षा करने का भाव रहता है । इस नाने मैं यह प्रार्थना करूँगा कि आप सिपाहियों को प्रोत्साहन दें और मान दें । मैं अपने व्यक्तिगत अनभव के आधार पर ऐसा कह रहा हूँ और वह इसलिए कि मेरा मारा धोत्र मिलेटरी का है । घर घर मैं ऐसे परिवार हैं । उनकी आंग शूर पूरा श्यान दिया जाये । उनमें भारत की रक्षा इधर भी होगी और उधर भी होगी—चारों तरफ उनमें रक्षा होंगी । इसलिए जितना भी सहयोग इस सम्बन्ध में माननीय मन्त्री दे सकते हैं, इधर उधर जो स्था-

[**श्री जगदेव सिंह सिद्धान्ती]**

खर्च किया जा रहा है, उसका वचाना चाहिए। कल मेरे एक जगह गया था वहाँ मैंने देवा कि वाजे वज रहे हैं—चीजों ची, पूँ पूँ पूँ। (1 *Interruptions*) उनमें क्या होगा? हमने मनाँ रोका नहीं करना है।

अध्यक्ष सम्हेत्य : मानसीय सदस्ययतोयं परहों वे वाजे वजाने लग गए (*Interruptions*)

श्री जगदेव सिंह सिद्धान्ती : उम पैसे को वचाया जाना चाहिये अगर वाजे वजे नी मिनिटरी का वाजा वजे—इम डम म

यह कह कर मेरे वक्तव्य को नमाल करता हूँ आर अन्त मेरे प्राप्तिना कक्षा कि मिनिटरी का दृढ़ वजाया जाए वाजनारी लालि उम का दी जाए। केवलीय मन्त्रिमण्डल मेरी श्रीरामराम के मन्त्रिमण्डल में भी मिनिटरी का एक एक गद्दर अवधमेव हो।

Shri Birendra Bahadur Singh: Sir, I am very glad to note that the Defence Ministry demands, totalling Rs. 376 crores, especially the grants for the items of army and navy, are considerably larger than last year. I shall be failing in my duty if I do not say a few words about the jawans who are fighting in the different theatres of war. I have been hearing some of the speeches and I can say this that the Indian army is second to none. Wherever they may be, in whatever position they may be, they will always discharge their duties and they will not fail to keep up the banner of the country.

Of course, so far as equipments are concerned, the army does not march on an empty stomach. I should like to say with all the emphasis at my command—I am not a coiner of sweet words neither do I indulge in platitudes—but I must say this that ever since our Defence Minister has taken over charge, every year something or other is happening and progress is being made. The question is,

where is the money? Today everyone shouts that we must do this or that. Firstly there is the question of money and secondly we do not want what is called 'an attacking force'. If we are going to have an army from the point of view of an attacking force, it is very easy. We can easily raise a big army like the Chinese, Americans or Russians. But we have to build so many plants; we have to build up our own economic conditions; we have to build so many schools, roads, hospitals, etc. Unless and until we improve upon them, if our economic conditions are bad, do you think our army can march? So, we have to see the conditions first.

We do not want our army to be like raiders. If we order our army, they can certainly march and take any place, but we have to bear in mind the expense. Today we have to do so many other things. So, gradually we have to spend money. If we go in for more taxation, there is going to be a shout. If we say we are going to spend only on the army, then the attack will be, is India trying to be absolutely military minded? If we are convinced, let us today stop other things, and let us prepare ourselves. I would like to ask, an ex-army man, how many of the Members would be prepared to get about 100 or 125 recruits each? Let them bring it and we will completely change and revolutionise our budget. But would that be beneficial to us? That is the point we have to consider. I do not say we should not have sufficient army. We have got sufficient army. We can manage our defence. The modern warfare will go on for three or four days only. It will not go on for weeks together. Take the case of Laos. What has happened in Laos?

When the troops moved from the north, the American forces came and took over the charge. Therefore, countries like us who are trying to

build up our economic conditions must also bear in mind that if there is going to be a war the effects will be very bad. Take the case of Pakistan. What will happen? It is not going to be a Pakistan-India issue. I doubt it very much. It is bound to be a global war. Pakistan knows it. We also know. They are also prepared. They also feel the same way. They are naturally trying to do so many other things. I can understand that. But today, at this juncture, no one in his heart of hears is prepared to have a real war. It cannot be limited to one or two countries. It must result in a global war, where it will not be only one country fighting against another country but several countries coming together and fighting. That point must not be lost sight of.

Now, about the question of equipment many hon. Members have spoken. We must get our equipment subject to the resources at our disposal. Only the other day there has been a lot of talk about the equipment for our Air Force. When the Ministry realised that Pakistan had supersonic jet planes and that our relation with Pakistan is quite different, naturally they had to negotiate for planes. We are trying to get planes. It is for the Ministry to decide where to get them and how to get them.

The position is this. At present there are three kinds of planes before us. I do not want to take the political aspects of the question because that has been dealt with in detail. Yesterday there was a discussion and the hon. Defence Minister also give a reply. The planes that are before us are: the American Super Sabre Jets F. 104. G, the British PI-Lightnings and the French Mirage III. The cost of all these three planes is almost twice as much as that of the MIG planes. Secondly, the western manufacturers—France and others—want two or three years to deliver the

goods. We cannot wait for two or three years. We want our Air Force to have these supersonic planes as early as possible. Thirdly, the western suppliers always insist on, what is called, dollar or sterling payments. As far as the USSR is concerned, they say: 'if you wants planes take it, we do not insist upon you; but if you think they are all right, go ahead with it and we are also prepared to deliver the goods immediately and accept rupee payment'. These points the Defence Minister would certainly consider. He will consider as to which one is better in our interest. But I do not understand why so much of *tamasha* or so much of *hullabaloo* is being done by the UK and USA diplomats. They say that they are giving us aid. They give aid to so many other countries. There is no doubt about it. But why should they mix up this issue and say like a school master to his school boys that if we do not behave well they will do this and do that. This sort of behaviour on the part of UK and USA diplomats, I personally feel, is very improper.

I would certainly ask the hon. Minister of Defence to strike the deal as early as possible in the interest of the country. We are not only being challenged, we in trouble not only from one side but from all the corners. The more we delay it, the more this kind of discussion and this type of diplomacy will go on. Make a decision quickly and get the planes as early as possible.

The other thing we need on this north-east area is helicopters. They are very essential to drop supplies etc. We must give the highest priority to tihs. I hope the hon. Defence Minister will kindly see to this.

I come to other point. One of the very good news that I got from the reports was the opening of schools. As a matter of fact, if you remember, some months ago, I think it was

[Shri Birendra Bahadur Singh]

just before the elections, a Resolution was brought by my hon. friend, Dr. Ram Subhag Singh, now a Minister of State, that there must be compulsory military training from a certain age. Of course, then our hon. Minister of State, the then Deputy Minister, Shri Raghuramaiah, had replied to the debate and said that it was not necessary. But nevertheless I feel very happy that although that is not in the picture military training has been started. That is a great thing.

They have opened Sainik Schools in various places. Recently two more have been added, one in my State, in Rewa, and another somewhere in the Punjab. Surely, in these schools that have come up the idea is to train boys for the Army who are keen on Army. This and NCC and other training which is imparted in the public schools and various other schools will certainly infuse in our children the Army life and discipline. I am glad a number of Sainik Schools are being opened. I would certainly ask the Ministry of Defence not to ignore the public schools so far as this is concerned. If Sainik type of training can also be imparted in those public schools, they should also be roped in so that they also give this kind of Sainik training.

Then I really feel that something ought to be done for the retired Army jawans and personnel. They are all right on the top level but on the State level they are not giving them that pat or appreciation. We have got the sailors', soldiers' and other boards. Many times I have seen that when they go for their pension at times they are treated even worse than a kotwal, so much so that they come away from that place. This must be brought at some higher level. The Ministry of Defence, Government of India, must move the State Governments that this subject should be looked after by some Minister, these boards should be placed under some

Minister, the Home Minister or some other Minister who must see to these things. After all, as some hon. speakers have just now said, our steady recruitment lies mostly on the retired personnel. If they are not being looked after well, they will say, "We cannot do anything in the future. This is our lot. God bless you." This kind of thing demoralises our forces. Therefore as far as possible something ought to be done to ameliorate their condition.

I will take one incident. I wonder if you know that last time when the UK Prime Minister had come here he went up to one of the places here and came across an old jawan who happened to be in the the Grenadiers. The Prime Minister of the UK also belonged to the Grenadiers. He suddenly saw the uniform and the badges of the regiment and he was so glad that he shook hands with that man. That man was actually puffed up. That is something which the jawan wants and retired Army people want.

I will give you one case. You do not allow us to take names of individuals, but I can refer to it by the title. I speak of your own Marshal. He has got the uniform and badges that were there in the pre-independence days. Why can he not get the uniform of the present day personnel? He is an ex-Army man. These little things pay a lot.

There is a house which was to be made in Pachmarhi. The foundation stone was laid by the former President. I know that up till now that building is not ready. The foundation stone was laid four or five years ago for the ex-Army men's home. This sort of thing must stop.

Yesterday, my hon. friend, Shri Sharma, criticised the Territorial Army very badly. I was rather surprised at it. When we are sending our forces to Congo and other

places, their place is taken by the Territorial Army. My hon. friend Mr. Saraf a few minutes back said that during days of trouble in Kashmir the Territorial Army did yeoman service in that State. I am sorry Mr. Sharma should have made such a sweeping statement. I would suggest that the Territorial Army should be brought on regular lines; they would rather feel more puffed up then.

But I would certainly say that there is a colossal waste of money on Lok Sahayak Sena. I think the amount budgeted for this is about Rs. 80 lakhs. If this money is spent over the Territorial Army or over the NCC, it will be a good thing. They come only once a year for training; the next year do not. In Madhya Pradesh most of the people that were caught as dacoits, knew how to fight the police like an army man and one or two belonged to Lok Sahayak Sena. I suggest that they should be incorporated in the proper Territorial Army and for the youth we have got the NCC. But this Lok Sahayak Sena has not helped anybody, and I consider it is complete waste of money. Let this money be utilised for other purposes.

Then, Sir, we have these Flag Days when money is collected for the families of armed men. I cannot off-hand tell the amount, but it is a pretty good sum. That money is given to the widows and dependents of armed men. Such people when they ask for money have to apply through the district officers, who in turn write, to somebody else and then the matter comes up here and orders are passed. Some of them get about Rs. 150 to 200, but for this they have to wait for six to eight months. Some of them who are poor are in great financial difficulty. The best course is that they should be asked to register their names and every year after the collections are made they should be remitted the amount due to them on the lines of

pension.

I now come to a very minor point. I do not know whether it would be proper for me to say this or not. We have here the Queen Victoria Mess where armed force officers are staying Conditions there are really shocking. We are having so many buildings in Delhi. I certainly agree that we have got this Bhavan and that Bhavan and so many other Bhavans. But I feel very very sorry that the condition in which our armed personnel is staying in this Mess is something shocking. It is high time that Government saw to it that they have some suitable place to stay.

Then I come to a point which I have been repeating everytime. In the Rajya Sabha we have got practically every kind of representation. I was hoping that something would crop up. It is necessary that in the Rajya Sabha there must be nomination, and if necessary...

Mr. Speaker: Why should he discuss it here; he shall have to approach some other authorities for this.

Shri Birendra Bahadur Singh: I am only making a proposal that there must be representation from the army personnel—a jawan or an ex-officer—as a member nominated to the Rajya Sabha, just as we have representation for cultural and other activities. It is only a question of our recognising them as somebody in our body politic.

Then Sir...

Mr. Speaker: That should suffice.

Shri A. V. Raghavan: Mr. Speaker, Sir, may I take this very first opportunity to congratulate the Defence Minister for liberating Goa? The Portuguese got their first foot-hold in my constituency in Kerala. And it is indeed one of the pleasantest ironies of fate that this great and historic operation that liquidated the last

[Shri A. V. Raghvan]

vestige of Portuguese imperialism from our sub-continent was master-minded and presided over by a distinguished son of Kerala.

And I have to congratulate him equally strongly on another count too, and that is for the great and progressive steps that he is taking towards self-sufficiency in Defence requirements. To any one familiar with the logistics of Defence, the far-reaching nature of these steps is self-evident. Sovereignty ceases to have any meaning if in a crucial sector like this we have to depend on foreign sources. For a nation of limited resources this is an uphill task. It requires not only vision but also extraordinary skill in planning priorities and executing the same with vigour. The growth of the public sector in Defence production is one of the most inspiring chapters of our post-independence era. And I want the Defence Minister to extend this activity more and more, so that a stage is reached when we will not have to depend on any external source for any of our requirements vital to the security and defence of our country. Let me also add that this defence sector of our industries will also be a mighty source of strength and sustenance to our other public sector undertakings.

Our thanks are also due to the Army for the timely assistance rendered to the civil authorities in the matter of famine relief, flood relief, extinguishing fires and also for the help rendered to the Railway authorities at the time of serious railway accidents.

Now, Sir, as an ex-serviceman I want to place some facts before you. Needless to say our Jawans are some of the finest of men. Their courage and gallantry are known the world over. In all the delicate international missions entrusted to them they have brought us unexcelled glory. And so they deserve the best from us.

The problem of unemployment after release is one of the major issues

facing our Jawans. After fifteen years of service he comes out of the Army with a very meagre pension. The average age of discharge of a soldier is thirty, an age when demands of family life make their appearance in right earnest. But as conditions stand today, civil employment is virtually barred to him at that age. The Government, especially after taking the best part of his life, has got the moral responsibility to see that he is not unemployed for the rest of his life. May I suggest that a good percentage, preferably 25 per cent, of the vacancies that arise in the Centre and in the States be reserved for the ex-Army-men? Something will have to be done in this direction. Except the State of Rajasthan, no other State has reserved any vacancies. I may also add that the very legitimate fear of unemployment early in life is one of the most important factors inhibiting the flow of the best men into the Army.

Another important matter I want to bring to the notice of the Defence Minister. A very large number of our Defence personnel are being discharged on the basis of verification reports received from the police. This is a matter of very serious concern. At times, they are discharged even on the basis of anonymous communications received from political parties. With the growth of democracy a certain measure of partisanship in social life has become inevitable. And when enquiries are made, it is very easy for politically interested parties to give adverse reports to the police on individuals. And action is taken on such colourable reports, without any chance being given to the servicemen to explain their stand. Under a democratic Constitution, this is a very serious infringement of the fundamental rights and liberties. I want the Defence Minister to look into specific cases without any delay and redress grievances.

In the matter of educational facilities to the children of servicemen, our

State Governments are adopting a very unsympathetic and un-imaginative attitude. If the children of non-gazetted officers and political sufferers can get educational concessions, one cannot understand why similar facilities should not be extended to the children of servicemen? I want the Centre to persuade the State Governments to extend these facilities to the children of our Army personnel.

There are a few other matters to which I want to make a brief reference. The service conditions of the employees of the State Soldiers' Sailors' and Airmen's Boards and the District Soldiers' and Airmen's Boards are, indeed, pitiable. They have been constituted as early as 1919. They are still run on an annual *ad hoc* basis. The necessity of making these departments permanent was recommended as early as 1959. Nothing has been done so far.

The imposition of Hindi on servicemen is also causing serious heart-burn. Promotions are withheld if they do not pass in the three basic examinations in Hindi. This runs contrary to the assurances given by our Revered President. Let me not be misunderstood. I am not opposed to the teaching of Hindi or more and more jawans learning Hindi. What I am opposed to is the compulsory introduction of Hindi for the purpose of promotion.

Again, the annual increment for a jawan is only 50 naya paise. He has to wait for five years to get the accumulated increment of Rs. 2.50 n.p. Really, should a jawan's increment be 50 naya paise only? Of course, statistics can be produced to confound this issue. Our jawans certainly deserve a better deal. I understand, all representations made in this behalf have fallen on deaf ears. There is the question of parity of pay between defence clerks and civilian clerks. No one can say that a defence clerk works less. In fact, the contrary is the case. Yet, his pay is below that

of a civilian clerk, and his chances of promotion are much less.

Regarding ex-servicemen, I have to bring one important point to the notice of the Defence Minister. Today, out of the total Defence expenditure, only Rs. 40 lakhs are allotted for the welfare of ex-servicemen. This comes to about 01 per cent. of our Defence expenditure. This is what is really preventing the execution of any major scheme of rehabilitation. In a previous context, I was pleading for the reservation of 25 per cent of vacancies in the Centre and States for ex-servicemen. If, for various reasons, that proposal is not considered feasible, may I suggest the allocation of at least 5 per cent of our Defence expenditure for rehabilitation of our ex-servicemen? I want the Defence Minister to look into the matter seriously.

Now, let me stress an issue which has a broader connotation in our overall defence picture. Is there not an imbalance between the three main wings of our defence structure? I am having in mind the Navy. Considering the long coastline of our country and the problems inherent in such a situation, in these days of total warfare, is our Navy sufficiently big and adequate for our defence purposes? Of course, a big Navy is not created overnight. But, a consciousness in this direction has to be reflected in our Defence expenditure. It is there that I find signs of inadequate comprehension of the problem. Only a very small percentage of our Defence expenditure is allotted to the Navy. I want the Defence Minister to turn his energetic attention to this problem and I have confidence that results will be forthcoming.

Before I close, let me also draw your attention to two more issues which have a vital bearing on current problems. We hear so much these days about national integration. Has the thought ever struck us that the greatest instrument of national integration is our Army even as it is today? A more conscious effort can be made to make it a formidable force of in-

[Shri A. V. Raghvan]

tegration, the rock foundation on which the unity and integrity of our country can be secured for all time to come. A conscious effort in this direction can begin from the time a citizen is recruited in the Army, Navy or Air Force. I am not having in mind a rigid indoctrination programme. It is the enlightened officer corps that will have to carry this out more or less as an unwritten code of conduct, as an ideological directive, albeit binding.

Again, let the regional imbalances be removed from the Army. You know, Sir, that the theory of the martial races is now well high exploded. Let us now give correct and reasonable representation to every State, and to every part of India. The Army requires varieties of skills and aptitudes, and these are scattered all over India. In this too, there should be a conscious direction; it should not be left to chance. No region should be neglected. In fact, there is so valid reason for it. Let us not give even a shadow of suspicion in this regard. It will be fraught with grave consequences.

Our jawans constitute our first line of defence. We are passing through a momentous period in our nation's history. Let us do everything that is possible to make the lives of our jawans happier and more contented. And above, all, let them also have a vision of a happier future, a more purposeful future worthy of the sacrifices that they had been called upon to offer in the cause of the nation.

Shrimati Sarojini Mahishi (Dharwar North): I am extremely thankful to you for giving me this opportunity to speak a few words on the Demands of the Ministry of Defence.

India is a country having its own heritage. I may say that India is also a country of warriors.

When I heard a remark of one of the Opposition Members the other

day in connection with the demand made by our Defence Minister in the Security Council and his criticism of the political conduct of Pakistan, I very much appreciated the remark, especially coming as it did from the Opposition Benches. That shows that during times of emergency, there is no such distinction as Opposition Benches or as the Ruling Party. We rise as one single unity; we rise as one whole nation. That was what Dharma, the eldest of the Pandavas preached; he said that "Whenever there is any danger from a foreigner or from a third party, we are all united, and we are 105 brothers, but whenever there arises a clash between ourselves, we are five and they are 100.". He said:

✓
परे : परिभवे प्राप्ते वर्यं पंचोत्तमं शतम्

As I said earlier, India is a country of warriors, indeed. Whenever one village deprived another village of its cattle and challenged that village for warfare, the village which was deprived of its cattle took the challenge and went in for the battle, and really offered its lives on the battlefield. As the sloka says:

✓
जितेन लभ्यते लक्ष्मी : मृतेनकपि सुपांगना,
क्षणविद्वर्मिति कार्यं, का चिन्ना भरणे रणे

It means: "Why should we care so much for this mortal body which is going to perish in a moment? If we conquer, we shall surely achieve prosperity; if we do not conquer but die, we shall attain heavenly bliss". That was the attitude that was cultivated by the Indian people, and I feel that that was the principle and that was the spirit which actuated our people to fight with the British people.

India is a country which fought such a great Empire of the British people who specially boasted of their own achievements and who were saying that the sun would never set in

the British Empire; India confronted such a great empire and own freedom for herself.

At the time when India was under the British, she had no Army of its own; the problems of defence never arose then, because we were a slavish country, and it was the British Empire which cared for the defence of India. But, today we have got our own problems, because we are a free country. We have got our problems of defending our country from within and from without. That is to say, there are so many problems that are arising within, such as the different border problems and other things as a result of which chaotic conditions may arise in our country; then, there are certain units which threaten the Union Government that they would like to secede from the Union and so on. There is also the aggression on our borders, which has to be met. So, our Defence Forces should always try to keep up the unity of the country, and to see that our borders are defended.

India is surrounded on three sides by the sea, by the Indian Ocean, by the Bay of Bengal and the Arabian Sea. On the north, the north-east and the north-west frontier, it is the biggest mountain, Himalayas, which is there. I hope the House will permit me to quote a stanza from Kalidasa's Kumara-sambhava, the very first verse, where he says that the Himalayas has been like the yard-stick to measure the countries of the world. The sloka runs thus:

अस्त्युत्तरस्यां विशि देवतात्मा

हिमालयो नामद्वागाधिराजः ।

पूर्वी परी वारिनिधीवगाह्य

स्थितः पृथिव्या इव मानदंडः ॥

That is, just like a yardstick to measure the countries of the world. Of course, to be true, the Himalayas can swear to guard us. Now of course, on account of having created a nation within the premises of our own country, that is, Pakistan, and

on account of having allowed others by a policy of leniency to enter our country, we find there are certain in surrections on the north-western and north-eastern frontiers. We do not wish to attack others. At the same time, we should see that we shall not be attacked by others also. Therefore, forgiveness exhibited by a weak person is not forgiveness at all. Forgiveness shown by a strong person is what is creditable, what Mahatma Gandhi taught and what is important. Gandhiji always said that a weak person has got no right to forgive others.

Therefore, we must collect our strength and see that no enemy attacks us. We find that in some cases we commit offence not only by omitting to do certain things but also by doing certain things which we ought not to have done. In this case, we shall have to collect our strength and see that no injury is done to our rights also. We have got the right to protect our borders. I am sure our defence forces will rise to the occasion and see that our borders are maintained intact. We do not wish to add to our territory. At the same time, we do not also wish to lose our territory. Of course, as I said, our defence forces—the army, navy and air force—would rise to the occasion whenever there is a threat to our security. They did rise to the occasion in the case of Goa. They liberated Goa. They liberated the people of Goa who were under foreign rule for four centuries even though racially and culturally their affinities were with India. Our defence forces ought to be congratulated on the unique victory which they achieved in driving out the Portuguese forces within a few hours. It was a matter of hours for our defence forces, not of months or years.

Therefore, our people can do anything and everything provided they wake up. That is the difficulty with us. We do not wake up in time.

Shri Surendranath Dwivedy: That is for the policymakers.

Shrimati Sarojini Mahishi: Let us be up and doing. Let us rise to the occasion. Our defence forces should not only be provided with up-to-date equipment, but at the same time there must be training also given to our people. Our people are a sort of warrior class. Here I may quote a stanza from a composition of Sumiranandan Pantji:

मृगे तोड़ कर उस पथ पर फेंक दो बनमाली ।

मातृ भूमि पर शीश चढाने जिस पथ पर जावे
वीर अनेक ।

Every flower in India was saying that it should be thrown on that dust where passed warriors to fight for their country. This was the spirit and this is what we need. Whether a man was trained or untrained in the special military art, he was willing and ready to offer his life for the sake of the country. Training will add to his efficiency and strength and military preparedness.

Here I have a little self-interest. Military schools have been established in every part of India except Mysore. Rani Kittur Chennamma confronted the British people in 1830. Even prior to the war of independence in 1857, she faced the British people and Thackery was killed and to his memory, we find a tomb in Dharwar district. Therefore, the people of Mysore desire that something should be done in memory of Kittur Chennamma. I hope that a military school in the palatial building which she had occupied will be opened and full justice will be done to the great cause for which she fought.

Then I want to bring another matter to the notice of the hon. Defence Minister. I do not know whether it is right on my part to mention this. A soldier, airman or navy person, whoever he may be, is ready to offer his life for the sake of the country at any moment, whenever the country calls him.

18 hrs.

Why should be work under a double jeopardy? He is liable to the punishment of a military court as well as the civil court. If he obeys the order of his superior he will be tried by a criminal court and if he does not obey the order of the superior, he will be tried by the court martial. That was in England to a certain extent and we have followed some of their principles. Even though we have got a presidential form of Government after the model of the American Constitution as also a Cabinet form of Government after the model of the English practice, we have a *via media* which is in between and we have reformed many of these principles and have accepted them in a modified form. Therefore, I do not know why the soldiers should work under a double jeopardy. So, I want to know whether this particular law relating to the soldiers can be modified and I request the hon. Defence Minister to look into it.

Shri Krishna Menon: Mr. Speaker, Sir, this House has debated the defence estimates for the past seven hours and it covered a very wide field. While it is not for me to say, I would like to recall that some of these observations and criticisms pertain to other fields. Though I am not entirely not familiar with those things, partly on account of the limitations of time and since they have been covered by the Government in other parts of the Budget debate, I will not deal with them.

Mr. Speaker: He may continue tomorrow.

18.02 hrs.

Lok Sabha then adjourned till Eleven of the Clock on Thursday, March 31, 1962/Jyaistha 10, 1884 (Saka).

[Wednesday, May 30, 1962/Jyaistha 9, 1884 (Saka)]

ORAL ANSWERS TO
QUESTIONS

7959-95

S.Q. No.	Subject	COLUMNS
1164	Writing paper in Post Offices	7659-62
1165	Repairing workshop for steamers	7662-63
1166	Suicide by retired P. & T. employee	7663-66
1168	Financing of Bridge over Sone river	7666-67
1169	P. & T. service	7667-69
1170	Drinking Water Supply Schemes	7669-75
1172	Raxaul Aerodrome	7675-76
1174	Crimes on railways	7676-79
1175	Uniform rates of Electricity in Delhi	7679-81
1176	Mishra Committee Report	7681-83
1178	Disease destroying coconut palms in Kerala	7683-87
1179	Rice zones	7687-89
1181	Bakra and Chambal power for Rajasthan	7689-91
1183	State Road Transport Undertakings	7692-94
1184	Loan to British firm for shipping business	7694-95

WRITTEN ANSWERS TO
QUESTIONS—contd.

S.Q. No.	Subject	COLUMNS
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1190	Tripartite bodies for Road Transport Management	7702
1191	"Champavati" passenger ship	7702-03
1192	Delhi Milk Supply Scheme	7703
1193	Scholarships to the children of P. & T. employees	7703-04
1194	Non-supply of wagons to Monghyr district	7704-05
1195	C.H.S. dispensary in Delhi	7705

U.S.Q.
No.

2168	Agricultural University	7705-06
2169	Tribal blocks in Orissa	7706
2170	Destruction of arecanut trees	7706-07
2171	Destruction of vinegardens due to diseases in Kerala	7707-08
2172	Production of pepper in Kerala	7709-10
2173	Pepper price	7710
2174	Karikode bridge	7710-11
2175	Bridges on National Highways in Kerala	7711
2176	Co-operation as a course of study	7712-14
2177	Drinking water supply in Madras State	7714-15
2178	Hoganakkal Project	7715
2179	Ghazipur P.O. building	7715-16
2180	Telephone connections in Gorakhpur division	7716
2181	Drinking water supply in U.P.	7716
2182	Flood Control in U.P.	7717
2183	National Highways in Rajasthan	7718
2184	Orientation and Study Centre, Junagarh	7718-19
2185	Production of sugar	7719-20
2186	Rice production	7720
2187	Medical Colleges in Andhra Pradesh	7720
2188	C.H.S. Scheme	7720-21
2189	Rural electrification in Orissa	7721
2190	Rural Water Supply Schemes in Orissa	7721-22
2191	Small-pox, Chicken-pox and Cholera in Orissa	7722-23

WRITTEN ANSWERS TO

QUESTIONS	COLUMNS
	7696-7808

1167	Railway line between Hindumalkot and Sri-ganganagar	7696
1168	Inland Water Transport	7697
1173	Dam on Ajoy river	7697
1177	Rickshaw Pullers' Societies	7697-98
1180	Per Capita Consumption of electricity in Andhra Pradesh	7698-99
1182	Hirakud Dam Project	7699
1185	Recommendations of the School Health Committee	7699
1186	Doctors in rural areas	7700
1187	Railmen killed by goods train at Prayag	7700-01
1188	Railway line from Kharaghpur to Haldia	7701
1189	International airports	7701 02

WRITTEN ANSWERS TO
QUESTIONS—contd.

U.S.Q. No.	Subject	COLUMNS
2192	Family Planning Centers in Orissa	7723
2193	Development and Extension of roads in Orissa	7723—24
2194	Community Development Programmes	7724—25
2195	Mobile Post Offices in Patna	7725
2196	Rules regarding packing of steel	7725—26
2197	Ayurvedic system of medicine	7726—27
2198	Argon Chromatograph	7727
2199	Halt between Kankinara and Shyamnagar, stations on the Eastern Railway	7727
2200	Train for Bikaner Railway Workshop workers	7728
2201	Transfer of employees in Railway workshop at Bikaner	7728—29
2202	Clerks in the Accounts Department	7729—30
2203	Drinking water for Delhi	7730
2204	Collection of forest products	7730—31
2205	Railway line between Vijayawada and Madras	7731
2206	Sugar factories	7731—32
2207	Improvement of Mangammal Chatram, Madurai city	7732—33
2208	Groundnut Food Plant	7733
2209	Post Offices in rented buildings	7734
2210	Ghaggar floods	7734—35
2211	Loans to D.Ps. in Tripura	7735
2212	Delhi Water supply	7736
2213	House rent for Railway quarters	7736—37
2214	Irrigation projects	7737—38
2215	Sea erosion in Kerala	7738—39
2216	Charges for meals in restaurant cars and station restaurants	7739—40
2217	Banning of Vanaspati in Delhi	7740
2218	Displaced persons of Amarapur, Tripura	7741
2219	Small-pox in the country	7741
2220	Supply of more wagons to Raichur	7742
2221	Yield per acre of agricultural products	7742—43

WRITTEN ANSWERS TO
QUESTIONS—contd.

U.S.Q. No.	Subject	COLUMNS
2222	Casual labour on N.F. and N.E. Railways	7743—44
2223	Fuel for Government Power House, Port Blair	7744—46
2224	Promotions in the Ministry of Food and Agriculture	7745—47
2225	Catering on Baroda Division	7745—48
2226	Holiday home in Pahalgam	7748—49
2227	Production of electricity	7749—50
2228	Licensed drug manufacturers	7750—52
2229	Leprosy in Tripura	7752—53
2230	Scarcity of drinking water in Tripura	7753
2231	Import licences for Gas Turbine Generating Units etc.	7753—55
2232	ART Co's Colliery workers	7755—56
2233	Electricity rates	7756—57
2234	Loans to fruit cultivators	7757—58
2235	Post Offices in Madhya Pradesh	7758
2236	New halts and stations on S.E. Railway	7758
2237	Railway station at Kaharkul	7758—59
2238	Passenger sheds on S.E. Railway	7759—60
2239	Primary schools in Bhadrak, S.E. Railway	7760
2240	Suspension of telecommunication service	7761
2241	Transfer of employees to Andhra Pradesh	7761
2242	Post Office building, Kottayam	7762
2243	P. & T. buildings	7762—63
2244	Railway bridge near Vijayawada	7763
2245	Draining out flood waters	7763—64
2246	New Post Offices	7764
2247	Public Call Offices	7764
2248	Loans to ryots by Reserve Bank of India	7764—65
2249	Forest Reserve	—66
2250	Jogindernagar-Barot Road	7766—67
2251	Dehar-Tattapani road	7767
2252	Sheep-breeding and Woollen Research Centre in Madras	7767—69
2253	Cow dung	7769
2254	Shortage of power in U.P.	7769
2255	Peasants of Delhi	7769—70

WRITTEN ANSWERS TO
QUESTIONS—*contd.*

U.S.Q. No.	Subject	COLUMNS
2256 Ongole breed bulls . . .	7770-71	
2257 Package scheme in Kerala . . .	7771-72	
2258 Una-Hamirpur direct trunk line . . .	7772	
2259 Ayurvedic institutions in Punjab . . .	7772	
2260 Luxury Coach Service . . .	7772-73	
2261 National Highway in Bihar . . .	7773	
2262 Bridge in Bihar . . .	7774	
2263 Power supply in Bihar . . .	7774	
2264 Quarters for Railway employees at Nangal dam . . .	7774-75	
2265 Medical colleges in Madras State . . .	7775	
2266 Government accommodation for P. & T. employees . . .	7775	
2267 Conversion of sea water into drinking water . . .	7776	
2268 Rent of quarters for Class III employees . . .	7776	
2269 Monkey menace in South Avenue, New Delhi . . .	7776-77	
2270 Labourers at Nagarjunasagar Project . . .	7777	
2271 Nagarbar Committee . . .	7777-78	
2272 Power Plant in Bandel, West Bengal . . .	7778	
2273 Electricity in Assam . . .	7778-79	
2274 Manufacture of box type wagons . . .	7779-80	
2275 Inderavati Hydro-electric Project in Orissa . . .	7780	
2276 Indian Central Areca nut Committee . . .	7780-81	
2277 Double line from Kalol to Mehsana . . .	7781	
2278 Device for checking smoky buses . . .	7782	
2280 C.H.S. Scheme, Delhi . . .	7782	
2281 Tiger cubs . . .	7782-84	
2282 Water Supply Schemes in Assam . . .	7784	
2283 National Highway on North bank of Brahmaputra . . .	7784-85	
2284 Rail route on South bank of Brahmaputra upto Dibrugarh . . .	7785	
2285 Steam Navigation Company . . .	7785-86	
2286 Gulf of Cambay . . .	7786-87	

WRITTEN ANSWERS TO
QUESTIONS—*contd.*

U.S.Q. No.	Subject	COLUMNS
2287 Rural postal service . . .	7787	
2288 Diseases of trees . . .	7788	
2289 Training school at Hindustan Shipyard, Vishakhapatnam . . .	7788	
2290 Shortage of milk in Delhi . . .	7788-89	
2291 I.A.C. Skymasters . . .	7789	
2292 Scheduled Caste officers working in Research, Designs and Standard Organisation, Simla . . .	7789-90	
2293 Indian Council of Agricultural Research . . .	7790-91	
2294 Eradication of filaria . . .	7791-92	
2295 Railway line between Orai to Jalaun (U.P.) . . .	7792-93	
2296 Chain Pulling between Pokhrayan and Kanpur (C. Rly.) . . .	7793-94	
2297 Matatila Dam Power House . . .	7794	
2298 Speed restrictions on trains running between Ratlam and Mandal . . .	7794-96	
2299 Supply of uniforms to Railway employees . . .	7796	
2300 Loading of coal on Sundays and holidays . . .	7797	
2301 Irrigation and Power Schemes in Andhra Pradesh . . .	7798-99	
2302 Leprosy in Kerala . . .	7799	
2303 City Railway Booking Offices . . .	7799-7800	
2304 Flood Control Schemes in Punjab . . .	7800-01	
2305 Livestock in Punjab . . .	7801-03	
2306 Telephone connections . . .	7803	
2307 Ware houses in Punjab . . .	7803-04	
2308 Remodelling of Chandigarh station . . .	7804	
2309 Water scarcity in Punjab . . .	7804-05	
2310 Quarters for Class III and IV employees in Ferozepur and Delhi divisions . . .	7805	
2311 Kosi canal . . .	7805-06	
2312 Railway line connecting Jhabua district . . .	7806	
2313 Irrigation-and power schemes in Jhabua district . . .	7806-07	
2314 Devolution of powers on Railways . . .	7807	
2315 Nagarjuna Sagar Project . . .	7807-08	

COLUMNS

PAPERS LAID ON THE TABLE

7808-09

COLUMNS

ELECTIONS TO COMMITTEES

8010-II

(1) A copy each of the following Notifications under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, making certain further amendments to the Delhi Motor Vehicles Rules, 1940:-

(i) Notification No. F. 12/34/60-Transport published in Delhi Gazette dated the 7th September, 1961.

(ii) Notification No. F.12/54/61-Transport published in Delhi Gazette dated the 21st September, 1961.

(2) A copy of the Indian Medical Council (Post-graduate Medical Education Committee) Rules, 1961 published in Notification No. S. O. 1699 dated the 22nd July, 1961, under sub-section (2) of section 32 of the Indian Medical Council Act, 1956.

(3) A copy of the Fertiliser (Control) Third Amendment Order, 1962 published in Notification No. G.S. R. 656 dated the 12th May, 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

REPORT OF COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS PRESENTED

7809

First Report was presented.

ELECTIONS TO COMMITTEES

8010-II

(i) The Minister of Health (Dr. Sushila Nayar) moved for election of two Members of Lok Sabha to be members of the Central Committee of the Tuberculosis Association. The motion was adopted.

(ii) The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh) moved for election of four Members of Lok Sabha to be members of the National Food and Agriculture Organisation Liaison Committee. The motion was adopted.

DEMANDS FOR GRANTS 7811-7958

Further discussion on Demands for Grants in respect of the Ministry of Defence continued. The discussion was not concluded.

AGENDA FOR THURSDAY, MAY 31, 1962/JYAISTA 10, 1882 (SAKA)

Further discussion on Demands for Grants in respect of the Ministry of Defence, and also consideration of Demands for Grants relating to the Ministry of Works, Housing and Supply.